OVALTEENIES

858829  01/06/1999
ASSOCIATED BRITISH FOODS PLC.
Weston Centre, Bowater House, 68 Knightsbridge, London.
MANUFACTURERS AND MERCHANTS
(A CORPORATION INCORPORATED UNDER THE LAWS OF ENGLAND)

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals; bread, pastry and confectionery, ices; chocolate; chocolate products; chocolate bars; honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; cookies, petit-beurre biscuits, pastries, biscuits, crackers, wafers; powder for making beverages containing cocoa; beverages with a cocoa base; porridge; cereal bars; muesli biscuits; muesli bars; energy bars; cereals; muesli; cakes; malt extracts contained in spreads and pastes.
Trade Marks Journal No: 1951, 08/06/2020 Class 30

2587161  28/08/2013
MR.DEBASIS MOHANTY
trading as :BLISSMAN INDIA
AT/PO - MANIPUR, DIST - BALASORE, 756047, ODISHA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Used Since :04/10/2011
KOLKATA
SPICES
GAUTAM SAMANTA
trading as ;GDI FOOD & AGRO PRODUCTS
115/2, FEEDER ROAD, KOLKATA 700 056, WEST BENGAL, INDIA.
Manufacturers & Merchants
INDIAN NATIONAL (S).

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Used Since :10/04/2011

KOLKATA
Rice and preparations made from cereals, flour and preparations including ready to eat snack, foods made from flour, atta, maida, rice gram, corn wheat, coffee, spices, confectionery, vinegar, sauces (condiments) wafers, chips, crispy snacks, bread, biscuits, cake, pastry being included in class-30.
2702756  21/03/2014

ANNASAHEB BALASAHEB CHAKOTE
trading as  ;GANESH BAKERY NANDANI
OLD KOLHAPUR ROAD,GAT NO.32/33, NANDANI, TAL. SHIROL, DIST. KOLHAPUR
MANUFACTURERS AND MERCHANTS
AN INDIAN NATIONAL
Used Since :01/04/1992

MUMBAI
BAKERY PRODUCTS (KHARI)
VARMORA INFOTECH PVT. LTD.
541, LAXMI PLAZA, LAXMI INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI - 400 053. INDIA.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED AND EXISTING UNDER THE LAW OF SPAIN

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS) SPICES AND ICES INCLUDED IN CLASS 30.
2746642   29/05/2014

UTTAM PUKHRAJ JOSHI
trading as ; UTTAM TEA COMPANY
SHOP NO.28, L-PATTA, FIRST FLOOR, CENTRAL FULE MARKET, JALGAON, 425001, DIST-JALGAON, MAHARASHTRA, INDIA.
MERCHANTS
INDIAN NATIONAL
Used Since :01/12/2013
MUMBAI
TEA ONLY
2820099  28/09/2014
KISHORE ROCHWANI
trading as ; R K FOOD PRODUCTS
Survey No.-211/2 , I b , Part-1 , Pathar Mundla Road , Palda , Indore ( M.P.)
Manufacturer & Merchants
Sole Indian Prop. frim through Prop.
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :03/04/2010
MUMBAI
Churan , chatni , Confectionary , Sweets , Namkeen & Ready to eat snacks .
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.
MRS. NITI NILKANTH KHUDE
trading as ;NITI GRUH UDYOG
Post-Awasari Khurd,Tal-Ambegaon,Dist-Pune-412405.
Manufacture & Trader

Address for service in India/Attorney address:
SNA LEGAL
D3/301, RUTU PARK NEAR BRINDAWAN SOCIETY, THANE WEST 400601
Used Since :22/12/2015

MUMBAI
SPICES, PAPAD, FLOUR & FLOUR PREPARATIONS & READY TO COOK.
3296171  28/06/2016
MR. PRAVEEN LACHMAN KHETWANI
trading as ;ELITE FOOD PRODUCTS
Plot No. A-6/4, M.I.D.C., Murbad, Dist. THANE-421 401 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2003
MUMBAI
CONFECTIONERY (NON-MEDICATED)INCLUDED IN CLASS 30
3306564  11/07/2016
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, HIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/09/2010
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3317490  23/07/2016
MR. PRAVEEN LACHMAN KHETWANI 
trading as ;ELITE FOOD PRODUCTS
Plot No. A-6/4, M.I.D.C., Murbad, Dist. THANE-421 401 [M.S.].
Manufacturer & Merchants
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/01/2015 
MUMBAI
Confectionery (non-mediated), chocolates, Chocolate-based beverages, biscuits (not for animals), candy included in class 30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3333433   09/08/2016
JAGDIP SINGH GUJRAL
trading as ;NICE PHARMACEUTICALS
PLOT NO-34, PHASE-III, SANSARPUR TARRACE INDUSTRIAL AREA, DISTT. KANGRA (H.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2013

DELHI
Glucose & Glucose Powder for Food & Culinary Purposes, Glucose Syrups for use as Preservative & Fermenting Aid for Foods.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GLUCOSE-D.
MERA BABA

3432424  14/12/2016
PUSHPINDER SINGH
F-2, 701, KINGBURY APARTMENTS TDI CITY, KUNDLI (SONIPAT) HARYANA-131028
TRADING & MANUFACTURING
Used Since :15/12/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE NOT INCLUDED IN OTHER CLASSES CLASS FOR GOODS
KABRA TEA

3501029  03/03/2017
MR. KRISHNA KANTA KABRA
trading as ; KABRA TEA COMPANY
110, Jawahar Marg, INDORE - [M.P.].
Manufacturers & Merchants.

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, HIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since : 12/12/1957

MUMBAI
TEA INCLUDED IN CLASS 30
KARTIKAYAN
3539525  02/05/2017
KARTIKAYAN CIVILIZATION PRIVATE LIMITED
WARD NO. 13, MANSA WALI GALI, MANSA-151505
Body Incorporate
Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH
Proposed to be Used
DELHI
FLOUR, MAIDA, BESAN, PULSES AND TEA
**Trade Marks Journal No: 1951 , 08/06/2020**

**Class 30**

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**3566285  08/06/2017**

PATEL BROTHERS
128, MARKET YARD, SANGLI-416 416
PARTNERSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

**Proposed to be Used**

MUMBAI
TURMERIC POWDER
3577891    24/06/2017
KASHMIRI AHUJA
H-42, New Gobind Pura, Anarkali Road, Chander Nagar, Delhi-51
PROPRIETOR

Address for service in India/Attorney address:
MANENDRA SINGH & ASSOCIATES
OFFICE NO. 1009, 10TH FLOOR ,ROOTS TOWER, LAXMI NAGAR DIST. CENTRE, DELHI-110092.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3589640    12/07/2017
MR. ABHAY KUMAR
trading as ;AB PRODUCTS INDIA
E-16/325 G.F. SECTOR-8, ROHINI, DELHI-110085
MANUFACTURERS AND MERCHANTS
Used Since :07/07/2017
DELHI
CHOCOLATES
3602331  29/07/2017
A C TRADING COMPANY
2704, LOTHIAN ROAD, KASHMERE GATE, DELHI-110006
PARTNERS
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

Proposed to be Used
DELHI
CANDIES, SUGAR CANDIES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3615008    18/08/2017
S R P FOOD PRODUCT
B/412 Ashok Nagar, Mandoli Road, Delhi-110093
UNREGISTERED FIRM
Address for service in India/Attorney address:
HONEY TANEJA
93, INDRA VIHAR, 3RD FLOOR, NEAR BBM BUS DEPOT, DELHI-110009
Used Since :01/08/2017
DELHI
preparations made from cereals; bread, pastries and confectionery, rusks, cereal-based snack food, cereal preparations
3615570  18/08/2017
HARISH MEHRA
6115, GALI BATASHAN, KHARI BAOLI, DELHI-110006
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI
CONFECTIONERY AND BAKERY PRODUCTS INCLUDED IN CLASS 30
3626130  02/09/2017
A.K. JAIN
3-C GIRDHAR APARTMENT 28 FEROZSHAH ROAD NEW DELHI 110001
INDIAN NATIONAL
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
To be associated with:
3626057

DELHI
Coffee, Tea, Cocoa, Sugar, Spices, Tapioca, Sago, Artificial Coffee, Flour And Preparation Made From Cereal; Bread, Cakes, Confectionery, Chocolates, Ice-Cream, Biscuits, Cookies, Sauces, Popcorn, Honey, Treacle, Yeast, Baking Powder, Mustard, Vinegar, Sauces (Condiments), Ice, Chewing Gum, Toffees, Non-medicated mouth freshening tablets, Non-medicated mouth freshening lozenges included in Class 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3626057.
3629359  07/09/2017
MORE RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
Manufacturer
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/02/2017
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3629556   07/09/2017
VIPIN BANSAL
WZ-95, KHAYALA VILLAGE, NEW DELHI-110018
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Flour & Flour preparation included in class-30
3635386  14/09/2017
M/S R S FRESH
Near Kamboj Generator, Circular Road, Sirsa (Haryana)
Partnership Firm

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092. Mobile No. 9711246508
Used Since :23/08/2017

DELHI
Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Mustard; Vinegar, sauces [condiments]; Spices

NO EXCLUSIVE RIGHT OVER THE TERM "R.S. Fresh Quality Life" AS APPEARING ON LABEL...
3636898   16/09/2017
NITIN SAINI
SHOP NO. 13 & 14, CP MARKET, MAURYA ENCLAVE, PITAMPURA, DELHI - 110034
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/09/2016
DELHI
Peppermint Sweets, Natural Sweeteners, Sweetmeats [Candy], Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3641846  22/09/2017
PRINCE VERMA
PLOT NO. 8 KHASRA NO. 13 MAINAPUR INDUSTRIAL AREA BEHIND VAISHNO DHARM KANTA MEERUT ROAD
GHAZIABAD-201003
PROPRIETOR
Address for service in India/Attorney address:
HIMANSHU JAISWAL
Modinagar Ghaziabad
Proposed to be Used
DELHI
biscuits / cookies, cereal-based snack food, chips [cereal products], bread, CAKES, CANDY, chocolate, fruit jellies, ice cream, ketchup & pastries
3642722  25/09/2017
HARPREET SINGH
710, ANAND PARBAT, MILITARY ROAD, KAROL BAGH, NEW DELHI-110005
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3644841    27/09/2017
POONAM CHAND SURANA
C-4/32, YAMUNA VIHAR, DELHI-110053
individual firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, NAMKEEN, PAPADS, wafer, TEA, Pickled ginger [condiment], Mayonnaise with pickles, Sweet pickle [condiment], Pickle relish
FLYING TRADE (INDIA) PRIVATE LIMITED
AMANATPUR ROAD, SURANUSSI JALANDHAR Jalandhar PB 144008
A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANY LAW

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :18/10/2016

DELHI

RICE
3667321  01/11/2017
MOHD.YAKUB
BACHCHIPUR DHAMOLA, TEHSEEL KALADHUNG LOCK-KOTABAG, NAINITAL-263140 UTTRAKHAND
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
SPICES, NAMKEEN, PULSE, BISCUITS, COOKIES, PICKLES.
3673285  09/11/2017
KOTESHWAR CHEMFOOD INDUSTRIES PRIVATE LIMITED
KOTESHWAR HOUSE D.B.Z. SOUTH 63, OPPOSITE ROTARY BHAWAN, GANDHIDHAM, DIST KACHCHH STATE GUJARAT PIN CODE 370201

Address for service in India/Agents address:
KAMAL V. VERMA, ADVOCATE
T.H. X.- 48, ADIPUR (KUTCH), GUJARAT-370205.
Used Since :07/08/2017

AHMEDABAD
SALT CLASS 30.
3673286  09/11/2017
KOTESHWAR CHEMFOOD INDUSTRIES PRIVATE LIMITED
KOTESHWAR HOUSE D.B.Z. SOUTH 63, OPPOSITE ROTARY BHAWAN, GANDHIDHAM, DIST KACHCHH STATE
GUJARAT PIN CODE 370201

Address for service in India/Agents address:
KAMAL V. VERMA, ADVOCATE
T.H. X.- 48, ADIPUR (KUTCH), GUJARAT-370205.
Used Since :07/08/2017

AHMEDABAD
SALT CLASS 30.
3674763  10/11/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017
DELHI
COFFEE, TEA, FLOUR AND PREPARATIONS MADE FROM CEREALS, PASTRY IN UTSAV PVR CINEMAS.
Trade Marks Journal No: 1951, 08/06/2020  Class 30

3675423  11/11/2017
VINESH KUMAR JAIN
PLOT NO 33, VEER NAGAR, NEAR SAFEMEERUT, MEERUT, Meerut, Uttar Pradesh, 250002
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3684009    22/11/2017
MR. DHARAM PRAKASH, S/O. ANAND PRAKASH
M/s. AMRIT BAKERS, 165, MOKHAMPUR, INDUSTRIAL COMPLEX, PHASE -1, DELHI ROAD, MEERUT, (U.P) INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :01/04/2009
DELHI
RUSK, BREAD & BISCUITS, CONFECTIONERY INCLUDED CLASS -30
3691886  01/12/2017
OMAR SHAFI GASSI PROPRIETOR OF S R & O TRADERS
CHINAR AVENUE COLONY, ZUKURA, SRINAGAR, J&K 190006
PROPRIETORSHIP
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Spices, Honey, Pulses as per class 30
3693561 04/12/2017
PRATAP SINGH
125-R, NEW COLONY, PALWAL-121102, FARIDABAD, HARYANA
SINGLE FIRM
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :31/07/2017
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
CRUNCHY CHUNKS

3699263   11/12/2017

GIRISH ANAND
VILLA NO.1-4, VILLA ANANDAM RESIDENTIAL SOCIETY, GHAZIABAD-201002
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
WAFERS, COCOA, SUGAR, RICE, BREAD, CONFECTIONERY, HONEY, CHOCOLATE AND CHOCOLATE PREPARATIONS
BLOSSOMS

3710201  23/12/2017
MR. SANIL MANOCHA
71, NAVJIWAN VIHAR, NEW DELHI - 110 017.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :24/02/1998
DELHI
TEA, COFFEE
3720327  05/01/2018
REENA AGARWAL W/O SHRI AJAY KUMAR AGARWAL
93,SURYA NAGAR,AGRA
PROPREITOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :08/12/2017

DELHI
ATTA, MAIDA, BESAN, SATTU, DALIYA AND OTHER FLOUR ETC. INCLUDED IN CLASS 30

*No exclusive right over the descriptive matters appearing on the label.*
3737058   25/01/2018
SHAKEEL KHAN TRADING AS GOLDEN TEA COMPANY
2241/17, NEAR GOLCHA CINEMA, KUCHA CHELLAN, DARYAGANJ, DELHI - 110002
PROPRIETOR
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Proposed to be Used
DELHI
TEA, COFFEE, SPICES
3762843  23/02/2018
JEETENDRA KUMAR SINGH
200/3, RALHUPUR, TENGARA MOD, RAMNAGAR, VARANASI - 221107, UTTAR PRADESH
Single Firm

Address for service in India/Agents address:
PRAKASH VERMA
9/5465, STREET NO.5, RAGHUBAR PURA NO.2, GANDHI NAGAR, NEAR JAIN CHARITABLE HOSPITAL, DELHI-110031.
Used Since :01/02/2018

DELHI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "Rice"
3764952  26/02/2018
MANISH KUMAR SADHWANI PROPRIETOR OF MANISH TRADING CO.
B-65/1, JAGAT PURI, KRISHNA NAGAR, DELHI-110051
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :09/01/2006
DELHI
Namkeen & Confectionery Items
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter and word separately. Mark shall be used as represented.
3767286 01/03/2018
SHEESHPAL GAUTAM PROPRIETOR OF GAUTAM FOOD PROCESSING
908/3, Samaypur Road, Rajeev Colony, Sec-56 A, Faridabad, Haryana, 121004
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water)
APKI HAMSAFAR TEA

3769490   05/03/2018
NADEEM BEG
7, LAL BAGH, THANAMUGHAL PURA, MORADABAD, U.P.-244001
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
TEA
Dashtzar
3770616  06/03/2018
MR. GAUTAM MIGLANI
trading as; FARISHTYEY FOODSTUFF TRADING LLC
202 2ND FLOOR, P.O. BOX NO 127318 AL RAS ROAD, DEIRA, DUBAI UAE.
TRADING
Address for service in India/Attorney address:
AKANKSHA RAJPUROHIT
E-32, LGF, LAJPAT NAGAR-III, NEW DELHI-110024
Used Since : 01/01/2013
DELHI
RICE.
3807923  17/04/2018
MR. RAKESH PIPADA M/S. SHRI RATLAMI SEV CENTER.
64, HATI RAM DARAWAJA, RATLAM (M.P.)-457001
proprietor
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/04/2008
MUMBAI
SEV, NAMKEEN & MIXTURES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. RATLAMI.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
R-RELATION

3926725  27/08/2018

MR SANJAY SINGH
17, JAI SHREE KRISHNA WELFARE ASSOCIATION, AZAD WADI, ROAD NO. 05, OPPOSITE THAKUR COLLEGE, KANDIVALI (EAST) MUMBAI – 400 101
INDIVIDUAL

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used

MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER
4053148  11/01/2019
DISHA FOODS PRIVATE LIMITED
Disha foods pvt ltd, Plot No. 82, IDA, kattedan Hyderabad- 500077, Telangana
PRIVATE LIMITED
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthriguda-500027,Hyderabad
Used Since :19/03/2010
To be associated with:
1381483
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries.
Subject to restrict the area to South India only.
4065404    23/01/2019
MARTIN P.P
PALLATHUKUDY, CHELAMATTOM, OKKAL-683550, KERALA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :11/10/2018

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, RICE PRODUCTS, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY TREACLE YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE.
The mark should be used as a whole.
4074322  01/02/2019
SEBASTIAN ANAND
trading as ;MORIAH ENTERPRISES
180/1,Natchatra Inn,No:38, 3rd Floor, Brough Road, C.S.I. Church opposite,Erode
Manufacturer
SoleProprietor
Address for service in India/Agents address:
R. NITHYA
151/24, DR AVENUE 1, KURRIKARANPALAYAM, NETHAJI NAGAR, MOOLAPAYAM, ERODE-638002
Proposed to be Used
CHENNAI
ALL KINDS OF MASALA POWDERS AND SPICES, HONEY, ALL KINDS OF FLOUR, COFFEE, TEA,COCOA, SUGAR, TAPIOCA AND ARTIFICIAL COFFEE, ASAFOETIDA, TURMERIC POWDER, IDLY CHILLY POWDER, APPALAMS, SNACKS AND READY TO EATABLES, SALT AND RICE.
4084352   12/02/2019
SUMESH MOHANAN
Muttathupadinajattetjil, Elappupara P.O, V - Kottayam, Pathanamthitta District, Kerala
Proprietory Concern

Address for service in India/Attorney address:
ROBIN JACOB & P.V VINU
Door No. 1450/A, Chammani Road, Opp. Seventh-Day Adventist Higher Secondary School, Kaloor, Kochi-682 017, Kerala

Proposed to be Used
CHENNAI
Tea, Coffee and spices all included in class 30
4087382  14/02/2019
CLEENWOOD APPLIANCES PRIVATE LIMITED
No.5, Aringaranna, 7th Street, Co-Operative Nagar, Thiruverkadu, Chennai, Tamil Nadu- 600077
Manufacturers
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Spices and seasonings
PROPOSED TO BE USED
The mark should be used as a whole.
ELA-ELA

4135265  01/04/2019

BABAN DANG
SPACE NO 1, C-110/2, 2ND FLOOR, NARAYANA INDUSTRIAL AREA PHASE 1 NEW DELHI-110028
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
126B/1, LGF OPP. GOVT. PRIMARY SCHOOL, SAVITRI NAGAR, NEW DELHI 110017

Proposed to be Used
DELHI

SPICES, SPICES PREPARATION INCLUDED IN CLASS 30
4342712 09/11/2019
SACHIN VITTHAL WAVHAL
Flat No D-10, Atharva Apartment. Sector No 1, Plot No 57, Indrayani Nagar, Bhosari, Pune - 411026
Sole Proprietor
Address for service in India/Attorney address:
DHANASHREE BHALERAO
Prathmesh Villa, Flat No 1, Indrayani nagar, Bhosari Pune 411039
Proposed to be Used
MUMBAI
PROCESSING AND BLENDING OF INSTANT MIXES SPICES TRADITIONAL FLOURS SALTS.
4362773    29/11/2019
VINAY KUMAR PANDEY
M.I-109, Barra-2, Kanpur (U.P.), India.
Individual

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used

DELHI
WHEAT PRODUCTS, ATTA, BESAN, MAIDA, SUJI, DALIYA, RICE, SPICES, SUGAR, HONEY, PREPARATIONS MADE FROM CEREALS, NAMKEEN, BISCUITS, BREAD, RUSK, PASTRY, CONFECTIONERY, TOFFEE, CANDY, CHOCOLATE, COOKIES, PASTRIES, TEA, COCOA, TAPIoca, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SALT, ICE CREAM, BAKING POWDER, KACHARI, CORN, PUFFS, SNACKS, NOODLES, BAKERY, SWEETS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4370133    06/12/2019
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :01/04/2016
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
SRG BADSHAH

4377178   13/12/2019

SHREENATH INDUSTRIES
KHASRA NO. 2711/1927, NEAR PAYAS DAIRY, JETPURA RIICO INDUSTRIAL AREA, JETPURA, CHOMU, JAIPUR-RAJASTHAN
Partnership Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4378351  16/12/2019
MRS.KAVIN THIRUMURUGAN, TRADING AS M/S.SAI KIRUPA MALIGAI KADAI.
No.29, Eswaran Nagar, Gandhi Nagar, Tirupur - 641 603, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Sweets & Savouries, Palm Jaggery, Turmeric Power, Spices and Spices Powder, Masala Products, Confectionery, Millet Based Confectionery and Snacks, Honey, Food Preparations based on Grains and Millets, Batter, Flour and Flour Preparation.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4378355  16/12/2019
MRS.V.SATHYAVATHY., TRADING AS M/S.SATHYAAVATHI AGENCY.
Cuddalore Main Road, Tollgate, Ariyankuppam, Puducherry-605 007, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Vermicelli [noodles], Rice Vermicelli, Spices and Spices Powders, Masala Products, Atta, Maida, Sooji, Rawa (Wheat Flour), Flour and Flour Preparation made from cereals, Sugar and Confectionery.
437844  17/12/2019
ANUPAM ASHOK KARHADE TARDING AS SULOCHANA ENTERPRISES
C/O YSAHWANT DHARMAJI KHANDELE, AMBEDKAR CHOWK, AT POST MINDALA TAH: NAGBHID
SPICES
SOLE PROPRIETOR
Used Since :01/10/2019
MUMBAI
Spices, pastry and confectionery, Sauces, Flour and preparation made from cereals, bread.
4380630  17/12/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD 380 009, GUJARAT
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :01/01/2000

AHMEDABAD
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4382226  18/12/2019
S.S.D. POHA UDYOG
Khokhli, Suhela Road Bhatapara – 493118 [C.G.]
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, HIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :05/01/2012
MUMBAI
POHA INCLUDED IN CLASS 30
Trade Marks Journal No: 1951, 08/06/2020  Class 30

4385838  21/12/2019
BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
Trade Marks Journal No: 1951, 08/06/2020 Class 30

NAINU DEVI PROPRIETOR OF MAHA BALAJI TRADERS.
OPP. KRISHI UPAJ MANDI, MUNGRA ROAD, BALOTRA, RAJASTHAN.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
AHMEDABAD

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4395232  01/01/2020
PRIYANKA MAHILA SAHAKARI AUDYOGIK SANSTHA MARYADIT
65/512, MAHARSHI NAGAR, PUNE - 411037. MAHARASHTRA. INDIA.
REGISTERED SOCIETY
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS BREAD, BISCUITS, PASTRY AND CONFECTIONERY.
SAMMAN

4395310  01/01/2020

SIDDHARTH AGARWAL
3/2 L NEHRU NAGAR, AGRA (U.P.) INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Used Since :15/05/2012

DELHI
Spices, instant food powder, papad, dalia, achar masala, hing (asafetida), tea, coffee, tomato sauce, katch-up, ice-cream, pulses, honey, tapioca, vinegar, confectionary goods, namkeens, sweets and fast food
SIDDHESWAR HALDER
PLOT NO- V-3(P),IGC,PHASE-III,INDUSTRIAL AREA, KALYANI, NADIA,PIN-741235
NEW APPLICANT
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
ATTA, MAIDA,BESAN, SUJI, SATTU,
4395990  02/01/2020

YOGESH BAJIRAO PATIL
S/O BAJIRAO PATIL, PATIL GALLI, KAULAV TALUKA, RADHANAGARI, KAULAV,KOLHAPUR,PARITE,MAHARASHTRA-416211

INDIVIDUAL

Address for service in India/Agents address:

MAHESH SURESH HUPARIKAR
F-104, 1st floor, Raghuilila Mall, Behind Poisar Depot, Kandivali (W), Mumbai-400067.

Proposed to be Used

MUMBAI

Coffee & coffee extracts, coffee substitutes, cocoa & preparations, chocolate, confectionery, sweets, sugar, bakery products, pastry, desserts, puddings, ice-cream, products for the preparation of ice cream, seasoning products for food, natural sweeteners, biscuits, cakes, cookies, wafers, toffees, water ices, sherbets, frozen confections, frozen cakes, soft ices, frozen desserts, frozen yoghurts, binding agents for making ice cream and or water ices and or sherbets and or frozen confections, yoghurts
4396892  03/01/2020
PUROHIT RAGINI TANMAY
trading as ;PUROHITS' JAGGERY & SUGAR
FF/122, SOUTH BOPAL TRADE CENTER, BOPAL, AHMEDABAD-380058
Proposed to be Used
AHMEDABAD
SWEETENERS SUGAR JAGGERY
4398327  04/01/2020
RAJSHAHI FOOD PRODUCTS
B-9, Industrial Area, Rau, Rangwasa, Town City, INDORE - [M.P.]
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
CONFECTIONERY (NON-MEDICATED), NAMKEENS, CHOCOLATES, BISCUITS, (NOT FOR ANIMALS) CHEESE BALLS, CHEESE BISCUITS, MASALA, PAPAD, BHUJIA, DHANADAL, SWEETS, CANDY; WAFERS, TEA, COFFEE, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSING) INCLUDED IN CLASS 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2739415
4399413  06/01/2020
MR. RAJESH CHAWLA
Village Boriakhurd, Old Dhamtari Road, Santoshi Nagar, Raipur, (Chattisgarh) 492001
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Spices.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4400046 07/01/2020
SOFEENE BRANDS & MARKETING PVT. LTD.
B-1008, Western Edge- II, Western Express Highway, Near Magathane Bus Depot, Borivali East Mumbai- 400066
Body Incorporate

Proposed to be Used
MUMBAI
biscuits / cookies, candy, candy decorations for cakes, caramels (candy), chewing gum, confectionery/sugar confectionery, food flavourings, other than essential oils/food flavorings, other than essential oils, natural sweeteners, sugar, sweetmeats (candy), wheat flour, lollypops, mint for confectionery, mint for breath freshening, natural sweetners.
MAHESH KUMAR JOSHI
Opp. Public Garden, Petrol Pump, Laskar Bazar, Hanamkonda, Warangal, Telangana, India
Individual

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
CHENNAI
Confectionery, as covered under class 30.
PRAKASH N MALI
25, Permual Koil Garden Street, Sowcarpet, Chennai 79
Trader
Individual

Proposed to be Used

CHENNAI

Cakes and other bakery products

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CAKE
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4430378  04/02/2020
PRADEEP KUMAR
BARKATRAM JAGDISH LAL, MORE GANJ, SAHARANPUR, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :07/08/2019

To be associated with:
4053926
DELHI
Tea.
ZIBON

4432436  05/02/2020

ZION INTERNATIONAL FOOD INGREDIENTS PRIVATE LIMITED
H. NO. 38, GROUND FLOOR, KHASRA NO. 78/25, SWARN PARK, MUNDKA New Delhi New Delhi DL 110041 IN

Manufacture of bakery products
PRIVATE COMPANY

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SAH, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
STEREO

4443977  17/02/2020
TRDP HAPPY WORLD PVT. LTD.
trading as; TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

COOKIES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30
LAKSHYA DEEP

4444634  17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan

A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
SHRI BIKAJI LAKSHYADEEP

4444641   17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
YASMEEN
PEELA TALAB, NEAR HADI SCHOOL, RAMPUR CITY, U.P.
Individual
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
RUSK: included in class 30.
PRIYANKA & BROTHERS
MAL GODOWN ROAD, NEAR POONAM DHARAM KANTA, BHARATPUR-RAJ.
Partnership Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2013

AHMEDABAD
Namkeen & Papad, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]. Mustard.
4452034  24/02/2020
DIPTI VIJAY
MIG 38, Sector 3, Parwanoo
Individual

Address for service in India/Attorney address:
KAPIL MITTAL
G.No. 2756/B, MIG Super Flats, Sector 70, Mohali, Punjab - 160071 Landmark : BSNL Exchange

Proposed to be Used
DELHI
Tea including tea-based beverages; iced tea; kelp tea; and flowers or leaves for use as tea substitutes.
TATA SALT IRON+
4452768   25/02/2020
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3727644

MUMBAI
Salt, coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
Trade Marks Journal No: 1951 , 08/06/2020 Class 30

4453238 25/02/2020
M/S. GREENTATWA AGRI-TECH LLP
NEW NO.18, OLD NO.23, MURALI STREET, MAHALINGAPURAM, CHENNAI-600034, TAMILNADU, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
RICE, PUFFED RICE, RICE FLOUR, RICE VERMICELLI, STEAMED RICE, WHOLEGRAIN RICE, BROWN RICE, ENRICHED RICE, INSTANT RICE, IDLI (FOODSTUFF MADE OF RICE POWDER), MILLET CAKES, PROCESSED WHEAT, CRUSHED BARLEY, BARLEY FLOUR, PROCESSED MAIZE, FLOUR, MUNG BEAN FLOUR, CORN FLOUR, SOY FLOUR, WHEAT FLOUR
MINICOOPER
4462066   04/03/2020
KARAMJEET SINGH
F-409, PHASE- 8 B, INDUSTRIAL FOCAL POINT, MOHALI (PB.)
PROPRITORSHIP FIRM
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :01/03/2020
DELHI
Coffee, Tea, Cocoa, Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream,
4462507  04/03/2020
INDISKA MAGIC
Having address at No. 75 Mahatma Gandhi Road, Nungambakkam, Chennai 600 034
A Partnership Concern
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4462762  04/03/2020
B & B KALYAN GROUP.
794, NEAR LUCKY BAKERY, MODEL TOWN, PANIPAT-132103, HARYANA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4462765  04/03/2020

SH. KAMAL SACHDEVA PROPRIETOR OF M/S AVIKAM INTERNATIONAL
B-279, SECTOR-4, BAWANA INDUSTRIAL AREA, BAWANA, DELHI-110039.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4462876 04/03/2020
MANISH CHAWLA
NCP PRODUCTS 1154 A, FRASH KHANA, GALI SAMOSAN, DELHI-110006.
INDIVIDUAL
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY, BAKERY PRODUCTS;
NAMKEEN, SPICES; SALT, DALIA, JEERA, FLOUR, MAIDA, SPICES, HING (ASAFOETIDA), JEERA, SOUNF, RAI, METHI,
FLOUR, MAIDA, KETCHUP, (SOUCE), RICE, TEA, VERMICELLI (NOODLES), SUJI, BESAN, SOYA, SALT, BAKING POWDER
IN CLASS-30
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
PLACEBO
4463164  04/03/2020
RATTAN S. GROVER PRIVATE LIMITED
B-1/ 455 Top Floor Janakpuri West Delhi New Delhi- 110058
Private Limited Company
Address for service in India/Agents address:
SIMARJEET SINGH
WZ 27A, KRISHNA PURI, TILAK NAGAR,NEW DELHI-110018
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4463771 05/03/2020
WELTWEIT AGRI EXPORT LLP
B-817, JASWANTI ALLIED BUSINESS CENTRE, KACHPADA, MALAD (WEST), MUMBAI - 400064
Used Since: 01/02/2020
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; INCLUDED IN CLASS 30
RAMENDRA GOEL
23, NAYA GANJ, GHAZIABAD, UTTAR PRADESH-201001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 10/05/2019
DELHI
Tea; Lime tea; Green tea; Tea beverages; Black tea; Peppermint tea; Ginger tea; Citron tea; Aromatic teas, other than for medicinal use; Herb teas, other than for medicinal use
4464325  05/03/2020
BIJOY CHAND SEN, TRADING AS - M/S. KHUUDIRAM
313, RABINDRA SARANI, KOLKATA - 700006, WEST BENGAL
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used
KOLKATA
SWEETMEATS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4465854  06/03/2020
MR. LOMESH SHAMBHAJI PARATE, TRADING AS DEVKI SWEETS
Plot No 108, Panchvati Nagar, Near Lumbini Buddha Vihar, Binaki Mangalwari, Nagpur - 440017
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :15/09/2016
MUMBAI
Soanpapdi, Sweets.
Eggcellent

4466128  07/03/2020

SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai - 400050

Company

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI
Coffee, cocoa, tea, sugar, rice, tapioca, saga, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (Condiments), spices; ice. Cake paste, Cake powder, Chocolate beverages with milk etc
Egglicious

SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai - 400050

Company

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI
Coffee,cocoa,tea,sugar,rice,tapioca,saga,artificial coffee;flour and preparations made from cereals,bread,pastry and confectionery,honey,treacle;yeast,baking powder;salt,mustard;vinegar,sauses,(Condiments),spices;ice.Cake paste,Cake powder,Chocolate beverages with milk etc
4 PLANET FOODS

4466136  07/03/2020
SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai – 400050

Company

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI
Coffee,cocoa,tea,sugar,rice,tapioca,saga,artificial coffee;flour and preparations made from cereals,bread,pastry and
confectionery,honey,treacle;yeast,baking powder;salt,mustard;vinegar,sauses,(Condiments),spices;ice.Cake paste,Cake
powder,Chocolate beverages with milk etc
FOUR PLANET FOODS

4466144  07/03/2020
SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai – 400050

Company

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI
Coffee,cocoa,tea,sugar,rice,tapioca,saga,artificial coffee;flour and preparations made from cereals,bread,pastry and confectionery,honey,treacle;yeast,baking powder;salt,mustard;vinegar,sauses,(Condiments),spices;ice.Cake paste,Cake powder,Chocolate beverages with milk etc
4468617    11/03/2020
RENI JOSEPH
NO 238, DR. KALAIGNAR NAGAR, 9TH STREET, AVADI, CHENNAI 600062
SOLE PROPRIETOR

Address for service in India/Attorney address:
ENTRADA LEGAL
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, KOTTURPURAM, CHENNAI 600085

Proposed to be Used

CHENNAI
MASALA; SPICES; POWDERED SPICES; CURRY SPICES; GARAM MASALA; GINGER; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; SUGAR; HONEY; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); ICE; CHILLI POWDER; PICKLE; TURMERIC; PEPPER; RICE; RICE COOKIES; HUSKED RICE; BISCUITS; WAFERS; VERMICELLI; CHIPS; CHOCOLATES; PAPAD; CEREAL BASED SNACK FOODS; WHEAT-BASED SNACK FOODS; CORN-BASED SNACK FOODS;
4468640    11/03/2020

ABOLI SACHIN BHAGWAT, TRADING AS SNACO
3, Laxminarayan Apt., 1098/19, Model Colony, Shivaji Nagar, Pune- 411016, Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used

MUMBAI
Coffee, cocoa , chocolate, cereals prepared for human consumption, chocolate-coated nuts, pastries and confectionery, chocolate-based spreads, sugar confectionery, flour, nut flours, wheat flour, tapioca flour, potato flour being goods included in class-30
4469323  11/03/2020
SHIVAM MITTAL
B. H. MILL COMPOUND, HATHRAS 204101, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Proposed to be Used
DELHI
CONFECTIONERY, NAMKEENS AND TASTY CHEWABLE TABLETS
4469691  12/03/2020
PYARELAL SHIVNATH GUPTA
39, Simla Shopping Center, Station Road, Near Fly Over Bridge, Nallasopara (West ), Palghar - 401203
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
To be associated with:
3914348

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
**Trade Marks Journal No: 1951, 08/06/2020**  
Class 30

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**ISTORE DIRECT TRADING LLP**  
C 7, BASEMENT, KAMANWALA CHEMBERS, NR. UDYOG MANDIR 2, MOGUL LANE, MAHIM (W), MUMBAI - 400016, MAHARASHTRA, INDIA  
LIMITED LIABILITY PARTNERSHIP  
Address for service in India/Agents address:  
MAKHIA & ASSOCIATES.  
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

**Proposed to be Used**

**MUMBAI**  
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; BISCUITS; CAKES; PASTRY; DESSERT PUDDINGS; ICE DESSERTS; MOUSSES; ICE CREAM; BAKED GOODS; CHOCOLATE AND DESSERTS; ICE-CREAM CAKES; ICE CREAM CONE MIXES; READY-TO-EAT CEREALS; RICE FLOUR AND RAGI FLOUR; NAMKEENS.
SHREE MISHRIMAL

4470472    12/03/2020

TEJ RAJ S/O. SH. BHIMRAJ

PROPRIETOR OF M/s. HIMANSHI ENTERPRISES AT- AMRIT LAL GEHLOT BLOCK, SHOP No. 21, MANDORE MANDI, MANDORE ROAD, JODHPUR (RAJASTHAN)

Individual

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.

M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

TEA, SPICES.
WELIV

4472210 14/03/2020

ANAYSHA HEALTH SOLUTIONS PRIVATE LIMITED.
KHASRA NO.-132, VILLAGE-SEENGNA, THANA SIKANDRA, AGRA-282007, U.P.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

COOKIE PREMIXES, ICE CREAM/SOFTY PREMIXES, NON-DAIRY WHIPPING CREAM POWDER AND NON-DAIRY
COOKING CREAM.
DEVIKA SATISH PIMPLE
Caledo Fantasy, Flat No 301, Sr no 42/1, Meenashee Puram, Bilding E, Wadgaon Bk, Pune-411041
Individual

Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
G.R. Kadamat & Associates,Charhate Building Flat o.4, 2nd floor, Rajendra Nagar,Near BSNL Office,Navi Peth, Pune-411030.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; flour and preparations made from cereals; bread, pastry and confectionery included in class 30
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1951, 08/06/2020 Class 30

4473022 16/03/2020

VIKASH GUPTA PROPRIETOR OF TRADECORP INDIA
2ND FLOOR, GURU LIGHT BUILDING, SANTUSTI LANE, SAHDEO MAHTO MARG, BORING ROAD, PATNA, BIHAR-800001

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

KOLKATA

Rice, Salt, Sugar, Poha (Snack foods made of broken rice), Maida, Suji, Rawa (Wheat flour), Besan (Gram flour), Wheat (processed), Wheat flour, Flour and preparations made from cereals
NAAPTOL

4473440   16/03/2020

M/S KAMALA INDUSTRIES
AYODHYA CHAK, SARDAR NAGAR, CHAURI CHAURA, GORAKHPUR, 273202
PARTNERSHIP FIRM

Address for service in India/Attorney address:

NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR

Proposed to be Used

DELI

FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY PRODUCTS INCLUDING BREAD, CAKES, BISCUITS, BAKING POWDER, SALT, BAKERY PRODUCTS INCLUDING BREAD, CAKES, BISCUITS, PASTRY AND CONFECTIONERY, CANDIES, CHOCOLATES, TOFFEES, ICE, HONEY, YEAST, BAKING POWDER, SALT, SPICE (WHOLE OR GROUND), MASALA, GROUND AND PASTE MASALA, MASALA MIX, RICE WHEAT, CORN AND CORN FLOUR, BESAN, SUJI, ATTA, PULSES AND FOOD PREMIX, INDIAN PREPARATIONS MADE FROM ABOVE INGREDIENTS.
TEBUDDY

4473921  16/03/2020

TRIPURARI BHARADWAJ
190-H, GARUDA APARTMENTS, MAYUR VIHAR PHASE 1, POCKET 4, DELHI-91 INDIA

Individual

Address for service in India/Attorney address:

VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

Natural sweeteners; Coconut sugar [natural sweetener]; Raw honey [natural sweetener]; Maple syrup [natural sweetener]
FEFE GOLD

4474660   17/03/2020
ASHISH KUMAR GUPTA PROPRIETOR OF SHAMA ENTERPRISES
NEAR BABA BALAKNATH MANDIR, DESH RAJ COLONY, PANIPAT-132103, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
SERVESHWAR FOOD PRODUCTS PVT.LTD.
OPP. WATERWORKS, DHAKPURA ROAD HATHRAS, U.P.
PRIVATE LIMITED COMPANY

To be associated with:

DELHI
NAMKEEN & CONFECTIONARY INCLUDED IN CLASS 30
KAISHA

4479477   20/03/2020

KAISHA LIFESCIENCES PRIVATE LIMITED
70, NAGINDAS MASTER ROAD, FORT, MUMBAI 400023, MAHARASHTRA
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
KRISMIT

Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
Chutney; condiments; confectionery; tea; coffee; honey; spices; sugar; salt; rice; flour; syrups and treacles; pasta; palm sugar; tapioca and sago; mukhwas [mints for breath freshening]; ketchup [sauce]; cocoa; cereal-based snacks; breakfast cereals; ice cream; seasonings; chocolate; vinegar; garlic paste [condiment]; ginger paste [condiment]; coffee-, cocoa-, chocolate- or tea-based beverages; corn flakes; wheat-based snack foods; poha (snack foods made of broken rice); papad (cereal based snacks); cereals prepared for human consumption; frozen meals consisting primarily of pasta or rice; granola snacks; baked goods; bhakri [flatbread]; pre-packaged lunches consisting primarily of rice, and also including meat, fish or vegetables; wafers; processed herbs; boiled sugar candies; cakes; essences for foodstuffs, except ethereal essences and essential oils; flavorings [flavourings], other than essential oils, for beverages; garam masala; maize-based snack food; nachos [tortilla chips]; noodles; noodle-based prepared meals; oat-based food; processed grains.
SANKALP INDUSTRIES PRIVATE LIMITED
PLOT NO.836,NH-98,NEAR KANPA BRIDGE,P.S.RANITALAB,PATNA-801104,BIHAR,INDIA
MANUFACTURERS, MERCHANTS AND TRADERS
AN INDIAN COMPANY.

Address for service in India/Attorney address:
BINAPANI DAN, ADVOCATE
OSWAL CHAMBER,ROOM No.402B,2,CHURCH LANE,KOLKATA 700 001,WEST BENGAL,INDIA.

KOLKATA

Agricultural, Horticultural and Forestry Products, Flowers, Wheat, Raw Cereals, Unprocessed Rice - all being included in Class - 31.
3354945  05/09/2016
RAM PRAKASH AGRAWAL
trading as ;R. A. TRADERS
MAHOBA ROAD, CHHATARPUR-471001 (M.P.)
Manufactures, Packer and Merchants
A UNREGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE,
Used Since :12/03/2003
To be associated with:
2539168
MUMBAI
SUPARI, SUPARI MIX. PAN MASALA AND MOUTH FRESHNER
ATLAS SEEDS
3537999  29/04/2017
SEEWAYS AGRISEEDS PRIVATE LIMITED
LINK ROAD SAHARANPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VIJAYKHURANA
SAHARANPUR
Proposed to be Used
DELHI
Agriculture Seeds
Registration of this trade mark shall give no right to the exclusive use of the word SEEDS.
3571234  15/06/2017

PRADEEP GHANSHYAMDAS DOULTANI TRADING AS : G.T. PRODUCTS

Pushpak Bus Stand, Burhanpur - [M.P.]

Proprietary Concern

Address for service in India/Attorney address:

G.S. RIJHWANI & CO.

203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :19/09/2016

MUMBAI

SOUNF INCLUDED IN CLASS 31
3581926  30/06/2017
Mrs. VASUNDHARA
129G, DHARMAPUR, BASHARTAPUR, GORAKHPUR SADAR, UTTAR PRADESH - 273003
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
3591984 15/07/2017
DHEERAJ KHANDELWAL S O SH. SATISH CHAND KHANDELWAL
W-218B, CHANDRA SHEKHAR AZAD GALI-6A, BABAR PUR, SHAHDARA, DELHI-110032.
individual
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Proposed to be Used
DELHI
FLAVORED PAN CHATANI, MOUTH FRESHNER IN CLASS - 31.
UDTA JHOOLA

3615653  18/08/2017

PRAVEEN KUMAR JAIN
1/7541, GALI NO-12, EAST GORAKH PARK, SHAHDARA, DELHI-110032

INDIVIDUAL

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Used Since :01/04/2014

DELHI

SUPARI
ARORA BALANCED CATTLE FEED

3634574  13/09/2017

AARTI ARORA
trading as YUKTA FEED INDUSTRY
VILL. GOPAL PUR, DEHLON DISTT. LUDHIANA, (PB).
MANUFACTURER & MERCHANTS

Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :01/09/2017

DELHI
CATTLE FEED
3652890    09/10/2017
MAGPIE ORGANIC LLP
PD-4 A, GROUND FLOOR PITAMPURA DELHI New Delhi-110088
Agriculture, Diary and related ancilliary activities
LLP

Proposed to be Used
DELHI
Agricultural, Horticultural And Forestry Products, Fresh Fruits And Vegetables; Seeds, Natural Plants And Flowers
3732931  20/01/2018
BOOTEESA PHARMACEUTICALS
DELHI ROAD, SAHARANPUR - 247001, UTTAR PRADESH, INDIA
PROPRIETOR-PRERAK AGARWAL
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :09/03/1995
DELHI
ANIMAL FOODSTUFFS IN THE FORM OF NUTS, ANIMAL FOODSTUFFS IN THE FORM OF PIECES, ANIMAL FEED PREPARATIONS, RICE BRAN [ANIMAL FEED].
3766449    28/02/2018
Jhanil Healthcare Private Limited
C/o Deepak Jindal S/o Vijay Kumar, Old Patwarkhana, Chuata Bazar, Sunam-148028, Punjab
BODY CORPORATE
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Used Since : 21/10/2016
DELHI
agricultural, plantation, horticultural crops, aromatic plants, flowers, seedsmen and nurserymen, Plant breeding, Cereals, Corn Husks, fruits, nuts, vegetables, herbs and allied farming activities falls under Class31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word India.
3769417    05/03/2018
ARVIND KUMAR GARG
KAMAL NAGAR OPP-LAXMI DHARAMKANTA, MUZAFFARNAGAR
Manufacturer & Trader

Address for service in India/Attorney address:
YUDHISH KUMAR GUPTA
SANTOSH TRADE MARK COMPANY, A-7, SARASWATI LOK , DELHI ROAD, MEERUT-250002 U.P.

Proposed to be Used
DELHI
ANIMAL FEED STUFFS MIXED ANIMAL FEED INCLUDED IN CLASS-31
NAVISH

3772091  07/03/2018

KANSAL AGROVET
VILLAGE KOTLA DHAK, MALERKOTLA ROAD, KHANNA, LUDHIANA-141401 (PB.)

PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/08/2017

DELHI

Cattle Feed & Poultry Feed included in Class-31.
DULCINEA

3775342  12/03/2018
PACIFIC TRELLIS FRUIT, LLC
2301 East 7th Street, Suite C200, Los Angeles, California 90023, United States of America
A company incorporated and existing under the laws of the State of California

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Agricultural and horticultural products and grains (not included in other classes); seeds and seedlings; fresh fruits and vegetables.
TYCOON
4400376  07/01/2020
JITENDER PAL SINGH
A-2/14 RAJASTHALI APARTMENT, MADHUBAN CHOKW PITAMPURA DELHI 34
individually
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :01/04/2007
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, SEEDS AND VEGETABLE SEEDS
KANHA VEER
4405582  11/01/2020
MAHENDRABHAI AMBALAL PATEL
trading as ;M/S KANHA SEEDS COMPANY

Proprietary Concern

Address for service in India/Attorney address:
MIHIR A. SURTI, ADVOCATE
A/5, 1ST FLOOR, CAPITAL COMMERCIAL CENTRE, NEAR SANYAS ASHRAM, ASHRAM ROAD, AHMEDABAD - 380 009 - GUJARAT

Used Since :21/07/2016

AHMEDABAD
AGRICULTURAL SEEDS
4452729   25/02/2020
PAWAN KUMAR INANI
S-2-13, RIICO HOUSING COLONY, ROAD NO.1D, VKI A, JAIPUR, Jaipur, Rajasthan, India, 302013
Pvt. Ltd. Company

**Proposed to be Used**

**AHMEDABAD**
Seeds, Seedlings, Grass seed, Sowing seeds, Crop seeds, Agricultural seeds, Plant seeds, Grass seeds, Vegetable seeds, Natural seeds, Grains [seeds], Unprocessed seeds.
4456556    27/02/2020
MR. GOLVEPALLE RAMACHANDRA SESHAGIRI
VISTAS AGROTECH, SY. NO.7/A, SOLIPET(V), BOMMALA RAMARAM, YADADRI BHONGIR(DIST)-508116, TELANGANA, INDIA
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
ORGANIC FRESH FRUIT AND VEGETABLES, ORGANIC FRESH HERBS, AGRICULTURAL PRODUCTS INCLUDED IN CLASS 31.
Naam Ceuticals

4463563 05/03/2020
NAMAN SINGLA, PROPRIETOR M/S NAAM CEUTICALS
10, PALLAVI ENCLAVE, JAGADHRI ROAD, CHOTA KHUDDA, AMBALA CANTT-133001, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :02/11/2019

DELHI
POULTRY FEED, ANIMAL FEEDSTUFFS, ANIMAL FEED PREPARATIONS; AND AQUACULTURE FEED
4464036  05/03/2020
VADHYAR SEEDS PVT. LTD
4-A, SHITAL PLAZA, PALANPUR HIGHWAY, RADHANPUR. DIST.-PATAN-385 340. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD
SEEDS FOR GRAINS AND PLANTS INCLUDED CLASS-31.
Trade Marks Journal No: 1951 , 08/06/2020   Class 31

4464038  05/03/2020

EXOTIC MUSHROOMS
311, 3RD FLOOR, ASCOT CENTRE CO.OP. SOC. LTD., SAHARA ROAD, NEAR HILTON HOTEL, OPP. ITC MARATHA HOTEL, ANDHERI (EAST) MUMBAI - 400 099

a Registered Partnership Firm

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

MUMBAI
CATTLE FEED, ANIMAL FEED, MIXED ANIMAL FEED, FISH MEAL, ANIMAL FOODSTUFFS, LIVESTOCK FEED, COTTON SEED CAKE, FOODSTUFF FOR POULTRY, OIL CAKES, BRAN AND BRAN MASH FOR ANIMAL CONSUMPTION
Egglicious

4466130  07/03/2020

SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai – 400050

Company

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING, CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and
vegetables; seeds, naturals plants and flowers; foodstuffs for animal, malt
4 PLANET FOODS

4466133  07/03/2020

SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai – 400050

Company
Address for service in India/Agents address:
SANJAY KHER,
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, naturals plants and flowers; foodstuffs for animal, malt
4469112  11/03/2020
KANAGASABAPATHY S
Old No 11B/2 New No 11/2, 1st Street Murugesan Nagar, Villivakkam, Chennai – 600049, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :29/03/2019

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
NIPPY'S

4470318   12/03/2020
KNISPEL BROS. PTY. LTD.
Loxton Drive Moorook SA 5332 Australia
An Australian company

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-1,GURGON

Proposed to be Used
DELHI
Fresh fruit including citrus fruit.
4472135  14/03/2020
MANIMAARAN K
G7 ASHOK MANOR, 3 SOWRI STREET, ALANDUR, KANCHEEPURAM, TAMIL NADU 600016
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and Flowers, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4474072  17/03/2020
SULAIMAN N A
PLEASANT VIEW, CERAMICS ROAD THERUVATH, KASARGOD, KASARAGOD, KERALA 671121
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :18/05/1992
CHENNAI
Live animals; Live black-bone chickens; Live ayam cemani [black chickens]; Live hens
4474799  17/03/2020
SEEMA SURESH BHAMARE
Pethenagar, Flat no. 2 Classic Appartment, Nashik - 422009, Maharashtra, India.
Active

Address for service in India/Agents address:
RAHUL DAHAPUTE
Office No.101 & 102, Gulmohar Apartment, Above SBI Bank, Camp, Pune-411001.
Used Since :10/05/2011

To be associated with:
3432572, 4474799

MUMBAI
Agricultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt; Raw and unprocessed grains and seeds, Nachani included in Class 31.
DOG BOSS

4482754   27/03/2020

SHAKEEL KHAN TRADING AS M/S NAAZ INTERNATIONAL
PLOT NO. 1, POCKET I, SECTOR 3, BAWANA INDUSTRIAL AREA, DELHI-110039

PROPRIETORSHIP

Address for service in India/Attorney address:

BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS AND SEEDS; LIVE ANIMALS, BIRDS AND FISH; CUTTLEFISH BONE, BONES FOR DOGS, PRODUCTS FOR ANIMAL LITTER; FRESH FRUITS AND VEGETABLES; FOODSTUFFS FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS, DOG SNACKS (VEG & NON VEG), DOG BISCUITS, CANINES FOOD.
KRISMIT

4483074   28/03/2020

JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS

PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, KHATODARA, SURAT-395002,
GUJARAT

Proprietorship Firm

Address for service in India/Attorney address:

TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Chia seeds, unprocessed; flax seeds, unprocessed; agricultural seeds; unprocessed hemp seeds; horticultural seeds;
betel nuts, fresh; almonds [fruits]; brazil nuts, fresh; cashews, fresh; dates, fresh; hazelnuts, fresh; pistachios, fresh;
fresh and unprocessed fruits, vegetables, nuts and seeds; herbs, fresh; grains [cereals]; organic fresh fruit and
vegetables; pulses, fresh; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and
unprocessed grains and seeds; rice, unprocessed; soy beans, fresh; supari (betel nuts); unprocessed cereals; wheat.
KRISMIT SMILEY

4483079   28/03/2020

JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS

PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, Khatodara, Surat-395002,
GUJARAT

Proprietorship Firm

Address for service in India/Attorney address:

TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Chia seeds, unprocessed; flax seeds, unprocessed; agricultural seeds; unprocessed hemp seeds; horticultural seeds;
betel nuts, fresh; almonds [fruits]; brazil nuts, fresh; cashews, fresh; dates, fresh; hazelnuts, fresh; pistachios, fresh;
fresh and unprocessed fruits, vegetables, nuts and seeds; herbs, fresh; grains [cereals]; organic fresh fruit and
vegetables; pulses, fresh; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and
unprocessed grains and seeds; rice, unprocessed; soy beans, fresh; supari (betel nuts); unprocessed cereals; wheat.
2693289  06/03/2014
JAGANATH REDDY .H.M
MANJUNATH
RAVI
trading as ;JMR BISLEY
NO.1, HEELALIGE VILLAGE, CHANDAPURA ROAD, ANEKAL TALUK, BANGALORE - 562103, KARNATAKA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
MINERAL WATER (BEVERAGES).
Trade Marks Journal No: 1951, 08/06/2020  Class 32

FAYYAZ RAHIMBAKSH SHAikh
trading as; R. B. WATER SUPPLIERS
GALA NO.12 3, KRISHNA NAGAR, KACHORE GAON, NEAR KHARAT GYM, PATRI PUL, KALYAN (EAST), 421301, MAHARASHTRA, INDIA.
MANUFACTURING AND TRADING
INDIAN SOLE PROPRIETOR
Used Since: 20/09/2015
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES
ABDULLAH SHEIKH
trading as ;M/s. NEW NAFEES BAKERY
123, Jawahar Marg, Indore - 452002, Madhya Pradesh
MANUFACTURERS & TRADERS
A Proprietorship Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, HIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/07/2003

MUMBAI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices
SURYA MINERAL WATER

3581893  30/06/2017
HARPAL SINGH
PLOT NO. 3, HARI VIHAR, KAKROLA, NEW DELHI-110078
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAIVARKER BLOCK, SHAHARPUR,DELHI-110092

Proposed to be Used
DELHI
MINERAL WATER, PACKAGED AERATED WATER, PACKAGED DRINKING WATER SOFTDRINKS AND SARBAT, JUICE, NON ALCOHOLIC DRINKS, FRUIT JUICE, COLD DRINKS, SYRUP AND OTHER PREPARATION FOR MAKING BEVERAGES.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS MINERAL WATER.
3657936   15/10/2017
JULIAN PRABHU
17372 WILDOSE LN, HUNTINGTON BEACH, CALIFORNIA 92649, USA
SOLE PROPRIETOR

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.

Proposed to be Used
KOLKATA
SPRING WATER

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
JULIAN PRABHU
17372 WILDOSE LN, HUNTINGTON BEACH, CALIFORNIA 92649, USA
SOLE PROPRIETOR

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KANNA ROAD, KOLKATA - 700 054.

Proposed to be Used
To be associated with:
3657936

KOLKATA
MINERAL WATER, AERATED WATER, FLAVORED AND SPARKLING WATER, FRUIT BEVERAGES AND FRUIT JUICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
3674765  10/11/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017
DELHI
FRUIT DRINKS AND FRUIT JUICES AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN UTSAV PVR CINEMAS.
COLOUR (BLUE, PINK, ORANGE, RED, GREEN & BLACK).
ELVISH COLA

3683894    21/11/2017
AMIT GARG
42,Braj Dwarika,Dehtora Mod,Shastripuram,Agra 282007 , Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
ELVISH FRUIT JUICES
3683900  21/11/2017
AMIT GARG
42, Braj Dwarika, Dehtora Mod, Shastripuram, Agra 282007, Uttar Pradesh

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3766311  28/02/2018

ROYAL AQUA PRODUCTS
Near Bhagwati dharamkanta Plot No. B-07, Vill Dibdiba, Bilaspur, Rampur, Uttar Pradesh-244 921
Partnership Firm

Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018

Proposed to be Used

DELHI
Waters [Beverages], Table Waters, Soda Water, Aerated Water, Mineral Water [Beverages] including Packaged Drinking Water and preparations for making aerated water as per Class-32.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word pure.
CORE

3768511  03/03/2018
MR. JASKARAN SINGH DHALIWAL
SCO 117-118; Ground Floor, Sector 17 B, Chandigarh 160017
Individual

Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C,CHANDIGARH-1600035.

Proposed to be Used
DELHI
BEER CLASS 32.
3770279   06/03/2018
TRADE TOKRI BUSINESS SOLUTIONS (OPC) PRIVATE LIMITED
C-165, CITY ONE COLONY, RUDRAPUR (UTTRAKHAND)-263153
MANUFACTURING & TRADING
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/12/2017
DELHI
TRADING OF PACKED DRINKING WATER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIA AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3770714 06/03/2018
NANDA MANNA
trading as JALAJOG AQUA
VILL.JAFUL,Y.PO.JAFULY BIBICHAK,PS.KOLAGHAT,DIST.PURBA MEDINIPUR,PIN-721137, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT.
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
3891248  18/07/2018
ROHIT RAJENDRA DHAWAN TRADING AS DHAWAN ENTERPRISES
K / 102, Rashmi Classic, New Link Road, Opp Electricity Office, Nalasopara East, Thane - 401208
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Mineral water, Non-alcoholic beverages, Drinking water.
OMEE
4056153  14/01/2019
SANKESWAR MINERALS PVT. LTD
2ND Floor, Giriraj Annexo, Circuit House Road, Hubli-580029,
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.
Proposed to be Used
CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages included under this class
Subject to association with application no:2523128.
4230767  10/07/2019
MR SURENDER KUMAR TRADING AS M/S SAPNA BEVERAGES INDUSTRY.
Prem Nagar Hansi Distt hissar Haryana Pin code 125121
An Indian Citizen.
Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075
Proposed to be Used
DELHI
Fruit Juices, Syrups, water, Aerated water beverages and non Alcoholic Drinks.
4393720  30/12/2019
UMAIVA. P. A.
Kallathanikkal House, Enkakkad, Thrissur, PIN-680589, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
FRUIT JUICES, NON-ALCOHOLIC FRUIT EXTRACTS; NON-ALCOHOLIC BEVERAGES; SYRUPS FOR MAKING NON-ALCOHOLIC DRINKS, SOFT DRINKS, SHERBETS [BEVERAGES]; PLANT-BASED PROTEIN-ENRICHED BEVERAGES, PROTEIN-ENRICHED SPORTS BEVERAGES.
4395106  01/01/2020

MOHAMMAD SHAFIULLAH PROPRIETOR OF KING ENTERPRISE,
O-71, Fatepure, 2nd Lane, Paharpur Road, Ground Floor, P.O.- Garden Reach Metiabruz, Police Station, KOLKATA-700024 (West Bengal);
Proprietorship Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB)

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
DEEPAK RATHOD Trading as M/s. MAHAVIR ENTERPRISES
211, Gundecha Industries, Kandivali East

Address for service in India/Attorney address:
MRUGANK AND BASUTKAR LAW PARTNERS
111, Om Tower, 11th floor, Plot No. 89, S. V. Road, Opp. Near Balbharti School, Opp. HDFC Bank, Kandivali West, Mumbai 400067

Proposed to be Used
MUMBAI

Fruit beverages and fruit juices
ABSN 440 Volts

4434713  08/02/2020

MR. SANGEET CHOPRA PROPRIETOR OF M/S ALEO WORLD GYM
8275, Durgapuri, Haibowal Kalan, Ludhiana-141001 (Punjab)

Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :24/12/2014

DELHI

Protein-enriched sports drinks, Protein-enriched sports beverages, Plant-based protein-enriched beverages, Vitamin fortified non-alcoholic beverages
ABSN NitroEdge

4434716   08/02/2020
MR. SANGEET CHOPRA PROPRIETOR OF M/S ALEO WORLD GYM
8275, Durgapuri, Haibowal Kalan, Ludhiana-141001 (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :24/12/2014
DELHI
Protein-enriched sports drinks, Protein-enriched sports beverages, Plant-based protein-enriched beverages, Vitamin fortified non-alcoholic beverages
4434770  08/02/2020
RAMLAL G. SHAH SOLE PROPRIETOR OF DHARTI SODA FACTORY
DHARTI SODA FACTORY, NANDIDA CHAR RASTA, NR GIDC, BARDOLI, SURAT, 394601
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chepet Chennai - 600031
Used Since :05/05/2011

To be associated with:
784496
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
अर्थनीर

4452168 24/02/2020
GURUCHARAN SINGH RAJPAL, PROPRIETOR OF RAJPAL BEVERAGE
Near Rama Belly, New High Court, Raipur Road, Bilaspur (C.G.) Pincode- 495220

Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SAROAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, Drinking Water, Non alcoholic Beverages, Juice, Fruit Juice, Soda water, soft drinks & Energy drinks & flavoured water.
Egglicious
4466131  07/03/2020
SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai – 400050
Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014
Proposed to be Used
MUMBAI
Softdrinks,rice based and soya based beverages,energy drinks,isotonic beverages,protein enriched beverages
4R PLANET FOODS
4466143  07/03/2020
SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai – 400050
Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014
Proposed to be Used
MUMBAI
Softdrinks,rice based and soya based beverages,energy drinks,isotonic beverages,protein enriched beverages
HUMANITEE

4473837  16/03/2020

MOHIT JINDAL
194, New Mandi, Pucca Bagh, HAPUR UP 245101

LEGAL

Address for service in India/Attorney address:
SIDDARTH GOEL, ADVOCATE
210, GOPAL PALACE, MALIWARA CHOWK, GHAZIABAD-201001.

Used Since: 20/01/2019

DELHI

Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
GROVER SIGNIA

4474802   17/03/2020
GROVER ZAMPA VINEYARDS LTD.
1ST FLR, ANAND BHAVAN, SIDDARTH COLLEGE, BLDG DR. D. N ROAD MUMBAI-400023
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Beer, Soft drink concentrates, other non–alcoholic drinks, fruit juices, fruit drinks, fruity syrup, concentrated fruit juice,
milk of peanut, lemonades and syrup
4474805 17/03/2020
SEEMA SURESH BHAMARE
Pethenagar, Flat no. 2 Classic Appartment, Nashik - 422009, Maharashtra, India.
Active
Address for service in India/Agents address:
RAHUL DAHAPUTE
Office No.101 & 102, Gulmohar Apartment, Above SBI Bank, Camp, Pune-411001.
Used Since :10/05/2011
To be associated with:
3432573, 4474805
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
ORVIETO
4478605  20/03/2020
M/S. INDIAN AQUA INDUSTRIES REPRESENTED BY PROPRIETOR SAHADAT ALI
VILL & P.O. - KAITHA, NALHATI, BIRBHUM - 731220
AN INDIAN PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER; MINERAL WATER
DIPPOTO

4480244   21/03/2020
BIJOLI GRILL AERATED WATER COMPANY PRIVATE LIMITED
177/17A, B L SAHA ROAD, KOLKATA, PIN:- 700053, WEST BENGAL
AN INDIAN PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Proposed to be Used
KOLKATA
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Brinley
4480250  21/03/2020
PRAKASH KARAN PROPRIETOR OF SOBHA ENTERPRISE
VILL-GADADHARPUR,P.O-KALINDI,P.S-RAMNNAGAR(MONDARONI COSTAL),EAST MEDINIOPUR,WEST BENGAL-721455
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Drinking water;Bottled water
KRISMIT

4483076   28/03/2020
JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS
PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, Khatodara, Surat-395002,
GUJARAT
Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
Aerated mineral water; bottled drinking water; flavored water; beer; beverages consisting of a blend of fruit and vegetable
juices; cocktails, non-alcoholic; aloe vera drinks, non-alcoholic; carbonated drinks, non-alcoholic; cereal-based
beverages, other than milk substitutes; chia seed-based beverages; coconut-based beverages; coffee-flavored soft
drinks; concentrates, syrups and powders used in the preparation of soft drinks; dried fruit beverages, non-alcoholic;
energy drinks; fruit extracts, non-alcoholic; fruit punch, non-alcoholic; fruit purées for making beverages; fruit squashes;
grain-based beverages, other than milk substitutes; honey-based drinks, non-alcoholic; jaljira (beverage made from
cumin powder); lemon squash; non-alcoholic beverages; powders used in the preparation of sports drinks; sherbets
[beverages]; smoothies; soda water; sugarcane juice beverages.
STALWART

4483733    31/03/2020
VARUNDEEP SINGLA S/O SH SHAM LAL SINGLA
HOUSE NO 189 SECTOR 4 MDC PANCHKULLA 134109
an Indian Individual

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELI
BEERS
KIEV
4483734  31/03/2020
VARUNDEEP SINGLA S/O SH SHAM LAL SINGLA
HOUSE NO 189 SECTOR 4 MDC PANCHKULLA 134109
an Indian Individual
Address for service in India/Aagents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
BEERS
SHEERY PLATINUM

4483735  31/03/2020
VARUNDEEP SINGLA S/O SH SHAM LAL SINGLA
HOUSE NO 189 SECTOR 4 MDC PANCHKULLA 134109
an Indian Individual

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEERS
ROCKY BOULEVARD

4483736  31/03/2020

VARUNDEEP SINGLA S/O SH SHAM LAL SINGLA
HOUSE NO 189 SECTOR 4 MDC PANCHKULLA 134109
an Indian Individual

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEERS
ORKUT

4483737  31/03/2020
VARUNDEEP SINGLA S/O SH SHAM LAL SINGLA
HOUSE NO 189 SECTOR 4 MDC PANCHKULLA 134109
an Indian Individual

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEERS
2710372  01/04/2014
STELLA DINING PVT. LTD.
trading as ;STELLA DINING PVT. LTD.
5, RUSSEL STREET, 1ST FLOOR, KOLKATA :- 700071, WEST BENGAL, INDIA
Manufacturers, Merchants and Distributors
A company incorporated in India under the Companies Act, 1956.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Alcoholic beverages (except beers).
STELLA DINING PVT. LTD.
5, RUSSEL STREET, 1ST FLOOR, KOLKATA :- 700071, WEST BENGAL, INDIA
Manufacturers, Merchants and Distributors
A company incorporated in India under the Companies Act, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Alcoholic beverages (except beers).
MAJOR GUNN
3766327 28/02/2018
IAN MACLEOD DISTILLERS LIMITED
Russell House, Dunnet Way, Broxburn EH52 5BU, Scotland
a Private Limited Company
Address for service in India/Angents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
Alcoholic beverages (except beers); whisky; spirits (beverages); vodka; wine; gin; rum; liqueurs.
3771946  07/03/2018
RADICO KHAITAN LTD.
Plot No. J-1, Block B-1, Mohan Co-operative Industrial Area, Mathura Road, New Delhi
A company incorporated under the Companies Act.
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Proposed to be Used
DELHI
Alcoholic beverages (except beers)
4396290    02/01/2020
BKD AGRO CHEMICALS (P) LTD.
VILL- DOHALIA, P.O.- KANDI, PIN- 742138, DIST- MURSHIDABAD.
BODY INCORPORATED
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/11/2014
KOLKATA
COUNTRY SPIRIT, ALCOHOLIC BEVERAGES, ALCOHOLIC ESSENCES, ALCOHOLIC EXTRACTS, LIQUEUR, BITTERS, BRANDY, COCKTAILS, GIN, RUM, VODKA, WHISKY, WINE BEING INCLUDED IN CLASS- 33.
Imperial Crown Select

4398302  04/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
KING RON

4463376  05/03/2020
M/S ADS SPIRITS PVT. LTD.
FF-2, Harmony Apartment, 52/78, Punjabi Bagh West, New Delhi - 110026.
Private Limited

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
ATLANTIS

4465056  06/03/2020
NEERAJ BATRA
HOUSE NO. 84, SECTOR 18-A, CHANDIGARH, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
THE COCO JUMBO
4469022   11/03/2020
DR. B. MOHAN KRISHNA TRADING AS CHEERS GROUP
D -9, Madkaim Industrial Estate, Ponda, Tal- Goa- 403 404.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :24/12/2018
MUMBAI
Wine, Spirit, Liquor & Alcoholic beverages.
4470316   12/03/2020
Guangzhou Jiangxiangdashi Wine Industry Co., Ltd.
Room 602, Building 3, Yinfeng Square, No.1 Yinfeng 1st Street, Nansha District, Guangzhou, Guangdong, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
aperitifs; arrack [arak]; baijiu [Chinese distilled alcoholic beverage]; alcoholic beverages, except beer; alcoholic beverages containing fruit; cocktails; digesters [liqueurs and spirits]; fruit extracts, alcoholic; spirits [beverages]; rice alcohol.
NAXOS
4470712  05/03/2020
M/S ADS SPIRITS PVT. LTD.
FF-2, Harmony Apartment, 52/78, Punjabi Bagh West, New Delhi - 110026.
Private Limited
Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
GOLD COIN

4474527   17/03/2020

VINTAGE DISTILLERS LIMITED
1006, 10TH FLOOR, KLI TOWER NORTH, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SHUMI WASANDI
B-51, FRIENDS COLONY WEST, NEW DELHI-110065

Proposed to be Used

DELHI

ALCOHOLIC BEVERAGES INCLUDING WINES, SPIRITS, WHISKY, RUM, VODKA, GIN AND BRANDY
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
GROVER SIGNIA

4474804  17/03/2020
GROVER ZAMPA VINEYARDS LTD.
1ST FLR, ANAND BHAVAN, SIDHARTH COLLEGE, BLDG DR. D. N ROAD MUMBAI-400023

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

MUMBAI

All kinds of alcoholic beverages such as wines, liquors, brandy, whisky, rum, gin or derivatives, combinations, mixtures and formulas thereof whether made of natural or synthetic materials
2671091 03/02/2014
MR. PANKAJ GUPTA
9A/51, WEA, FIRST FLOOR, KAROL BAGH, NEW DELHI-110005
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
RAJKUMAR KATARIA
2994/3, 3RD FLOOR, GALI NO. 17, RANJEET NAGAR, NEW DELHI-110008
Proposed to be Used
To be associated with:
2531375, 2531376, 2578498
DELHI
BIDIS (BEEDIS)" CIGARETTES, TOBACCO PRODUCTS, SUPARI, KHAIKE, GUTKHA, MATCHES, RAW TOBACCO, SNUS,
FILTER TOBACCO, NASWAR, GUL, PAN MASALA, MIX TOBACCO AND OTHER ARTICLES INCLUDED IN CLASS 34.
2684044    21/02/2014
SAMAY R. JAISHINGH
RAJ G. JAISINGH
SMT. AMRITA R. JAISINGH
SHARAN R. JAISINGH
trading as ;THE ASIAN TRADERS (INDIA)
IMPERIAL PLAZA, 1ST FLOOR, CORNER OF 27/30 ROAD, OFF LINKING ROAD, BANDRA (WEST), MUMBAI-400050
MANUFACTURER / MERCHANTS
A PARTNERSHIP FIRM
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :01/01/2014
MUMBAI
SAFETY MATCHES
SH. RAJIV GOEL PROPRIETOR OF M/S HANUMAN ENTERPRISES
trading as ;HANUMAN ENTERPRISES.
285, KUCHA SANJOGIRAM, NAYA BANS, DELHI-110006.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, FLAVOURINGS FOR TOBACCO, BIDI, CIGARETTE, KHAINI(RAW TOBACCO), SNUFF, CIGAR AND MATCH BOX INCLUDED IN CLASS 34.
MANNUSHREE

3658166  16/10/2017

TIWARI PRODUCTS
GANGDHIRA PUR, MAKRAND NAGAR, KANNAUJ, UP- 209725

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051

Proposed to be Used

DELHI

TOBACCO, PAN MASALA, MOUTH FRESHENER, SMOKERS' ARTICLES, MATCHES.
Mayur Gold
3675377  11/11/2017
VIPIN JINDAL
Khasara No. 488/1, Kavika Kunj, Loni Dehat
Individual
Address for service in India/Attorney address:
GAURAV JINDAL
405, P.P. Towers, Netaji Subhash Place, Pitampura, Delhi-110034
Proposed to be Used
DELHI
Tobacco; smokers' articles; matches.
3762994 24/02/2018
RABIN PRASAD
84/162, Katra Maqbool Ganj, G.B. Marg, Lucknow-226001 U.P. India
PROPRIETOR

Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI

Proposed to be Used
DELHI
Tobacco, smokers’ articles, matches
Trade Marks Journal No: 1951, 08/06/2020  Class 34

Priority claimed from 12/09/2017; Application No.: 32033; Andorra

3765428  27/02/2018

BRITISH AMERICAN TOBACCO (BRANDS) LIMITED
Globe House, 4 Temple Place, London, WC2R 2PG, United Kingdom
A company organised and existing under the laws of United Kingdom.

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Tobacco, raw or manufactured; tobacco products; tobacco substitutes (not for medical purposes); all for the purpose of being heated but not burnt; smokers’ articles; electronic devices and their parts for the purpose of heating tobacco.
CHANDRARAM KUMAWAT TRADING AS M/S. DESI BIDI
H. NO. 14-2-46/1, GOSHAMAHAL, CHANDAN WADI, HYDERABAD-500012
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
CHENNAI

Manufacturing of bidi

No exclusive right over DESI BIDI separately except as substantially shown in the representation of the mark.
DUPLICATE

4341929  08/11/2019

ARVIND KUMAR TUSELE
203, V3S INDERLOK, GH-1, NYAY KHAN, INDIRAPURAM, GHAZIABAD
INDIVIDUAL

Address for service in India/Attorney address:
ISWAR CHANDRA MOHAPATRA
8/43, BASEMENT, SOUTH PATEL NAGAR, NEW DELHI-110008

Proposed to be Used
DELHI
TOBACCO AND TOBACCO PRODUCTS
BAAJ
4405373  10/01/2020
M/S. B.R. & COMPANY
5-A, SHANKARACHARYA MARG, CIVIL LINES, DELHI-110 054 INDIA
Partnership firm
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Proposed to be Used
DELHI
Safety Matches, Safety Match Box, Beedi, Gutka, Tobacco (Raw or manufactured), Cigarettes, Zarda, Snuff, Khaini
4433101  07/02/2020

ANSHUL KUMRAWAT

trading as ; KK AND SONS

10 ASHISH DHAM NEAR ASHISH NAGAR, BANGALI SQUARE INDORE (MP) - 452016

Proposed to be Used

MUMBAI

BIDI, CHEWING TOBACCO, TOBACCO, SMOKERS ARTICLES, MATCHES, TOBACCO AND TOBACCO SUBSTITUTES AND PAN MASALA (PAN MASALA CONTAINING TOBACCO) INCLUDED IN CLASS-34

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
CURCUFIL

4472136  14/03/2020
BIO-PHARMA LABORATORIES PRIVATE LIMITED
104, B&C, S.V.Co Operative Credit Society Ida Bollaram Medak, Hyderabad - 502325, Telangana

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Safety matches, Smokers' articles, Tobacco.
4473095  16/03/2020
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA,
KHAINI(TOBACCO MIX); INCLUDED IN CLASS 34.
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI (TOBACCO MIX); INCLUDED IN CLASS 34.
4473097    16/03/2020
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI (TOBACCO MIX); INCLUDED IN CLASS 34.
4473098  16/03/2020
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI(TOBACCO MIX); INCLUDED IN CLASS 34.
BAGRAS

4473366  16/03/2020

NUTANKUMAR BHARATBHAI PATEL, TRADING AS. NEW LINCE ENTERPRISE,
29, APMC Market, At. Mota Chiloda, Ta and Dist Gandhinagar – 382355, Gujarat.
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

TOBACCO, SMOKERS ARTICLES, MATCHES.
JHINUK BIRI

4479868    20/03/2020

DHANULAL DAS
ASISH BIRI FACTORY, AT - KHANPUR, PO- CHHANGHATI,
PROPRIETOR
Address for service in India/Attorney address:
DEBASISH SARKAR ADVOCATE
Used Since :01/04/2014
KOLKATA
Tobacco; Smokers’ articles; Matches
KRISMIT

4483075  28/03/2020

JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS

PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, KHATODARA, SURAT-395002,
GUJARAT

Proprietorship Firm

Address for service in India/Attorney address:

TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Chewing tobacco; herbal molasses [tobacco substitutes]; hookah; khaini (raw tobacco); kiseru [long japanese tobacco pipes]; kizami [japanese shredded tobacco]; kreteks; paan masala [as substitutes for chewing tobacco]; smokeless tobacco; smokers' articles; tobacco; tobacco substitutes; beedi (conical smoking stick made with leaves and raw tobacco); ashtrays for smokers; asian long tobacco pipe sheaths; carrying cases for electronic smoking devices; cigar boxes; cigar lighters; cigarettes; electronic cigarettes; electronic hookahs; electronic shisha pipes; flavorings, other than essential oils, for tobacco; flavorings, other than essential oils, for use in electronic cigarettes.
KRISMIT JOCKEY
4483082 28/03/2020
JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS
PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, KHATODARA, SURAT-395002,
GUJARAT
Proprietorship Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
 Proposed to be Used
AHMEDABAD
Chewing tobacco; herbal molasses [tobacco substitutes]; hookah; khaini (raw tobacco); kiseru [long japanese tobacco pipes]; kizami [japanese shredded tobacco]; kreteks; paan masala [as substitutes for chewing tobacco]; smokeless tobacco; smokers' articles; tobacco; tobacco substitutes; beedi (conical smoking stick made with leaves and raw tobacco); ashtrays for smokers; asian long tobacco pipe sheaths; carrying cases for electronic smoking devices; cigar boxes; cigar lighters; cigarettes; electronic cigarettes; electronic hookahs; electronic shisha pipes; flavorings, other than essential oils, for tobacco; flavorings, other than essential oils, for use in electronic cigarettes.
Trade Marks Journal No: 1951, 08/06/2020 Class 35

2547977 13/06/2013
ITALIAN EDIBLES PVT. LTD.
41, PATEL NAGAR, 401, SHIV OVAL CITY, NEAR SAPNA SANGEETA MAIN ROAD, INDORE-[M.P.]
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT. 1956

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since :12/04/2011

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MANUFACTURING,
RETAILING, MARKETING AND WHOLESALING RELATING TO READY TO EAT FOODS INCLUDING SNACKS, NAMKEENS,
NOODLES; VERMICELLI; SPAGETTI; MACARONI; SAUCES, SPICES AND CONDIMENTS, SEASONINGS; SEASONINGS
FOR SOUPS, CEREALS AND CEREAL PRODUCTS, PREPARATIONS FOR HUMAN CONSUMPTION, PASTRY; BREAD,
BISCUITS (NOT FOR ANIMALS) AND CAKES (NOT FOR ANIMALS), MAKING PUDDINGS, SWEETS AND CANDY;
CHOCOLATES, COCOA, ICE CREAM, CONFECTIONERY (NON-MEDICATED) AND VINEGAR, MILK AND DAIRY
PRODUCTS, PRESERVES, DRIED, COOKED AND CANNED FRUITS AND HYDROGENATED VEGETABLES, STATIONERY;
CALENDARS, DIARIES, ARTISTS MATERIALS; BEING SERVICES INCLUDED IN CLASS 35.
2675132 10/02/2014
BHAGWAN SHREE LAKSHMI NARAYAN DHAM TRUST
SUSHIL VERMA
5/120, SANT NIRANKARI COLONY, NEW DELHI-110009
SERVICE PROVIDERS
Address for service in India/Attorney address:
SANJAY KATYAL ADVOCATE
A-53, ASHOK VIHAR, PHASE-III, DELHI-110052
Used Since :30/12/2002
DELHI
ADVERTISING, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL SERVICES; MAIL ORDER SERVICES; ONLINE RETAIL SERVICES. ADVERTISING AND PROMOTION SERVICES AND INFORMATION SERVICES RELATING THERETO; BUSINESS INFORMATION SERVICES; ALL PROVIDED ON-LINE FROM A COMPUTER DATABASE OR THE INTERNET; COMPLILATION OF ADVERTISEMENTS FOR USE AS WEB PAGES ON THE INTERNET; COMPLEITION OF DIRECTORIES FOR PUBLISHING ON THE INTERNET, PROVISION OF SPACE ON WEBSITES FOR ADVERTISING GOODS AND SERVICES; BUSINESS ADMINISTRATION SERVICES FOR THE PROCESSING OF SALES MADE ON THE INTERNET IN RELATED SERVICES CLASS 35.
No claim is made to the exclusive right to image of gods appearing on the label. Mark should be used as whole...
Accepted with disclaimer as no claim is made to the exclusive right to image of god appearing on the label as the said image cannot be monopolized by individual.
2682585  19/02/2014
AMEY MOHIRE
2, SAHAKAR, LT. DILIP GUPTA ROAD, MAHIM, MUMBAI-400016
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :19/06/2013
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, PROMOTING THE PARTIES AND SPECIAL EVENTS OF OTHERS
2717887   15/04/2014
VEDACT ADVISORS PVT LTD.
196, ANUPAM APARTMENTS, MB ROAD, SKET, NEW DELHI
SERVICE PROVIDER
Address for service in India/Angents address:
LEGALSE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :11/04/2014

DELHI
SERVICES FOR ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTIONS.
2813753  18/09/2014

MOHAN SINGH
trading as ;M/S. B.S. AGRICULTURE INDUSTRIES (INDIA)

B.S.A. ESTATE, VILLAGE RAHYAN, P.O. HEERAN KOHARA MACHIWARA ROAD, LUDHIANA-141112, PUNJAB
SERVICE PROVIDER

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/01/1972

DELHI

Trading, marketing, wholesaling, advertising, distribution, retailing, import export and online business services in respect of Diesel engines (except for land vehicles), pump sets, centrifugal water pump, generator sets (except for land vehicles) and its spare parts and fitting thereof including agricultural implements (other than hand operated), machine & machine tools, motor and engines (except for land vehicles), Automobile and automobiles spare parts and fittings thereof
3150603  04/01/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
SERVICE PROVIDER
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021
Proposed to be Used
MUMBAI
Retail and online retail store services, import-export agencies featuring weight management supplements, dietary and nutritional supplements
3196393  25/02/2016
RANVIR SINGH BIJARNIA
trading as :Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
SERVICE PROVIDER
an individual
Address for service in India/Attorney address:
PRANAY MANGHARAM
63, Nariman Bhavan, 227, Nariman Point, Mumbai 400 021

Proposed to be Used
To be associated with:
3196392

MUMBAI
Retail and online retail store services, import-export agencies featuring weight management supplements, dietary and nutritional supplements
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3196392.
3204945 09/03/2016
HARNIK PADIA
MS. DHANISHA PADIA
trading as :OASIS JEWELLERY
24, 3RD BHOIWADA, SWAMI NARAYAN BUILDING, SHOP NO. 16, GROUND FLOOR, MUMBAI - 400002.
SERVICE PROVIDER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSIFIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2016
MUMBAI
ONLINE TRADING, RETAILING AND WHOLESELLING OF JEWELLERY, WATCHES, READYMADE GARMENTS, COSMETICS, LEATHER AND IMMITATION LEATHER, RETAIL OUTLETS INCLUDED IN CLASS 35
RS STRENGTH GAINER

3216307   21/03/2016
RANVIR SINGH BIJARNIA
trading as :Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
SERVICE PROVIDER
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
To be associated with:
3150617

MUMBAI
Retail and online store services, import-export services featuring medicinal herbal preparations, pharmaceutical preparations and Ayurvedic preparations
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3150617.
3220952  29/03/2016
VIDEOCON INDUSTRIES LIMITED
14 KM STONE, AURANGABAD PAITHAN ROAD, VILLAGE CHITEGAON, TQ. PAITHAN, DIST. AURANGABAD (M.S.)-431105
SERVICE PROVIDER
INDIAN COMPANY
Used Since : 20/01/2016
MUMBAI
WHOLESALE DISTRIBUTORSHIP, RETAIL AND ORDERING SERVICES CONNECTED WITH ELECTRIC AND ELECTRONIC APPARATUS, TELEPHONES, MOBILE PHONES, LAPTOP, HANDHELD, MOBILE OR TABLET COMPUTERS, ELECTRONIC PORTABLE MEDIA PLAYERS, BATTERIES, CHARGERS, HEADSET AND ACCESSORIES THEREOF, DATA CABLES, DATA STORAGE AND BLUE TOOTH DEVICES, TELECOMMUNICATION SYSTEMS, CAMERAS, ADVERTISING; DISTRIBUTION OF CREDIT AND DISCOUNT CARDS; ORGANIZATION OF EXHIBITIONS AND TRADE FAIRS FOR ADVERTISING PURPOSES; DEMONSTRATION OF GOODS
3286383    15/06/2016
OPTIMISTIC INDIA E-SECURITY AND SURVEILLANCE LLP
trading as ;Optimistic India e-Security and Surveillance LLP
Shop No. 15, Yamuna Building, Topiwalla Lane, Lamington Road, Mumbai 400007
SERVICE PROVIDER
Limited Liability Partnership
Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033
Used Since :01/04/2010
MUMBAI
Advertising; business management; business administration; office functions
EARNEST HR SOLUTIONS PRIVATE LIMITED
trading as :Earnest HR Solutions Private Limited
A-101 Siddh Icon, Baner Main Road, Baner, Pune-411045
Service Provider

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Used Since :19/09/2013

MUMBAI

Human resource services, professional staffing and recruiting services, payroll administration and management services , consulting services in the field of business management and human resources.
3352648  02/09/2016
MR. SAURAV SHISHODIA
trading as; WELKIN NATURAL
A-117, GANGA NAGAR, MEERUT-250001
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
TIRUPATI ASSOCIATES
S-551, FIRST FLOOR, ST. NO. 01 SCHOOL BLOCK-II SHAKARPUR DELHI-92
Used Since: 18/03/2016
DELHI
PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PURCHASE AND SALE OF COSMETICS AND ALL
TYPE MEDICINES ITEMS, GROCERY ITEMS, NATURAL AGRICULTURAL PRODUCTS ADVERTISING, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICAL MEDICINAL AND AYURVEDIC
AND COSMETICS PREPARATION AS PER CLASS - 35
3389535 17/10/2016
R D ADVERTISING PVT LTD
trading as ;R D ADVERTISING PVT LTD
257, CHAK ZERO ROAD, INFRONT OF BUS STATION, ALLAHABAD-211003
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/10/2016
DELHI
ADVERTISING AGENCY,ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
3457996   16/01/2017
NAVEEN JAIN
C-505 SAHARA APARTMENTS, SEC-6, DWARKA NEW DELHI-110075
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEX LEGAL
J-1102, NEEALPADAMKUNJ, SEC-1 VAISHALI GAZAIABAD -201010
Used Since :21/11/2016
To be associated with:
3457995
DELHI
"CONSULTANCY, ADVISORY AND ASSET MANAGEMENT SERVICES FOR HOTELS. BUSINESS RESEARCH, EVALUATIONS, MANAGEMENT AND BUSINESS ADMINISTRATION SERVICES; OFFICE FUNCTIONS; HOTEL ASSET MANAGEMENT AND HOTEL ADVISORY SERVICES"
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3457995.
Dr ITM

3480080   10/02/2017

IFCL LIMITED
SCO 61 SECTOR 26 CHANDIGARH 160019
BUSINESS PROCESS OUTSOURCING, INFORMATION TECHNOLOGY SERVICES, ITES
Company Incorporated under Companies Act, 1956

Address for service in India/Attorney address:
PANKAJ KHULLAR
A-9/39, Industrial area Near Maya Palace, Rajpura-140401
Used Since :10/10/2011

DELHI
BUSINESS PROCESS OUTSOURCING, BUSINESS CONSULTANCY, BUSINESS MANAGEMENT, BUSINESS ORGANIZATION, BUSINESS RESEARCH, RECEIVABLES, CUSTOMER CARE, COMMERCIAL INFORMATION, STATISTICAL INFORMATION, BUSINESS ENQUIRIES, BUSINESS APPRAISALS, ADVISORY SERVICES OF BUSINESS SERVICES BEING SERVICES INCLUDED IN CLASS 35.
3497017  02/03/2017
MRS. GAURY VAGYA SHETTY
trading as; ADEPT CONSULTING PARTNERS LLP
A4-104, PRATHAMESH HORIZON, ASHTAVINAYAK NAGAR CHSL, GORAI ROAD, MUMBAI - 400 092
SERVICE PROVIDER
A PARTNERSHIP FIRM REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT, 2008
Used Since : 23/09/2013
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
SWADESHICO
351395  25/03/2017
SWADESHI PHARMACY PVT. LTD.
PLOT NO.-77, FIRST FLOOR, GALI NO.-8, PUNJAB OIL EXPELLER, MEERUT ROAD, GHAZIABAD, U.P., INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :09/08/2011
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Distribution, Trading And Marketing Of
Cosmetics, Bleaching and Perfumer preparation, Medicinal and Pharmaceutical preparations, Confectionery and Bakery
Products, Food Products, preserved, Dried and Cooked Fruits, Edible Oil, Ghee, Milk and Dairy products, Jams, jellies,
Beer, Aerated Water, Non-Alocoholic Drinks, Sharbat, Soft Drink, Juices and Fruit Juices.
3537771  29/04/2017
KAILASH CHANDER GARG
UNIT NO. 28, D-MALL, A1, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI
Propreiorship
Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 301, THIRD FLOOR, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Selling or renting of space or rental of immovable property included let out as virtual office for corporate meeting or otherwise for business purpose
AVADO

3557314  26/05/2017
NATRAGANICS PTY LTD
PO Box 584, North Hobart, Tas, 7000, Australia
Australian private company

Address for service in India/Attorney address:
SHIVANI DHAGAT
B-55, VIP Estate, Khamardih, Vidhan Sabha Road, Raipur (C.G.) - 492001, India

Used Since : 11/04/2017

MUMBAI
Retail services; selling, marketing, distributing, advertising and promoting goods of others; bringing together a variety of goods enabling customers to conveniently view and purchase those goods; organizing, conducting, coordinating, facilitating, supervising, managing, arranging and undertaking exhibitions and trade fairs; business administration, business management and other office functions; providing information about goods/services offered and events via an internet website; provision of an on-line marketplace for buyers and sellers of goods and services.
3566892 08/06/2017
PAYAL KUMARI SAHA TRADING AS KVN BIOTECH
W/o Neeraj Kumar Near Electric Transfermer, BELBANWA, MOTIHARI, EAST CHAMPARAN, BIHAR-845401
Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore,Panchkula, Haryana-134104
9216333435, rkflaw@gmail.com
Proposed to be Used
DELHI
Marketing, Retail or wholesale of Medicines for human purposes, food for babies; Nutritional & dietary supplements for humans, pharmaceutical preparations, medical and veterinary preparations
3583341  03/07/2017
PADAM SINGH
VPO-BIBIPUR JATTAN, TEH-INDRI, DISTT, KARNAL, PINCODE-132041 (HARYANA)
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
DELHI
PROVIDING ONLINE RETAIL OUTLET FOR SELLING VARIOUS OF GOODS LIKE NUTRITIONAL SUPPLEMENTS, FOOD SUPPLEMENTS, VITAMINS SUPPLEMENTS, MINERAL SUPPLEMENTS, DIETARY & HERBAL SUPPLEMENTS, DIETETIC FOODS, POTEIN PRODUCTS OF MEDICATED & NON MEDICATED VALUE GOODS
AVIRA
3593399 18/07/2017
RUDRA PRATAP SINGH
B-58A, (HIG), NAND GRAM, GHAZIABAD, UP-201001
INDIVIDUAL
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
Retail, wholesale trading of new and refurbished mobile, computers, laptop, tabs including in class 35.
3593920  18/07/2017
RAVITA SHARMA
C 20, KANWAR SINGH NAGAR, NANGLOI, NEW DELHI-110041
SERVICE PROVIDER
Proposed to be Used
DELHI
RETAILER AND WHOLESALER OF WESTERN WEAR CLOTHES, READY MADE GARMENTS.
3596507    21/07/2017
MASH JEWELS
59, B-4, SECTOR-8, ROHINI, DELHI-110085
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :01/07/2017
DELHI
IMPORT, EXPORT, RETAIL, WHOLESALE OF PRECIOUS AND SEMI PRECIOUS STONES, DIAMOND & GOLD JEWELLERY,
SILVER JEWELLERY AND STUDDED WITH PRECIOUS, SEMIPRECIOUS STONES, DIAMONDS AND BULLION GOLD AND
SILVER WHICH ARE INCLUDED IN CLASS 35.
3597089  22/07/2017
ASHOK SINGH CHAUHAN
1/90, SECTOR - L, L.D.A. COLONY, KANPUR ROAD, LUCKNOW - 226012.
SOLE PROPRIETOR

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR - 15 A, CHANDIGARH - 160015 MOB: 9988919633 Email: info@lexconsultants.com
Used Since :01/04/2002

DELHI
Outdoor advertising, Providing and rental of advertising space and outdoor advertising space.
3597278  22/07/2017

VISHAL KRISHNAN
Plot No. 859, Ground Floor, Friends Society, Sector 12, Vasundhara, Ghaziabad – 201012, U.P.
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Provision of an online marketplace for buyers and sellers of goods and services; Distribution, Marketing, Wholesale & Retail Service relating to electronic products, apparel, footwear, leather products, jewellery, home decor, mobile and general consumer merchandise.
SIR CONNECT

3600515  27/07/2017
VINOD VYAPAR PRIVATE LIMITED
6926, JAIPURIA MILLS, CLOCK TOWER, SABZI MANDI, DELHI-110007
PVT. LIMITED COMPANY

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS RELATING TO
MARKETING AND WAREHOUSING SERVICES / STORAGE SERVICES FOR FAST MOVING CONSUMER GOODS (FMCG)
AND MERCHANDISES.
Purple Panda Fashions

3603823  01/08/2017
PURPLE PANDA FASHIONS PVT. LTD.
109 B-PLOT NO. 18, RAJENDRA JAINA TOWER WAZIRPUR COMMERCIAL COMPLEX, WPIA, NEW DELHI-110052
SERVICE PROVIDER
Address for service in India/Attorney address:
MR. KAMAL AHUJA
C-119, FIRST FLOOR, LAJPAT NAGAR, PART-II, NEW DELHI 110024

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; MARKETING, BRAND PROMOTION, EXHIBITIONS
3627572 05/09/2017
VIVEK AGGARWAL
3RD FLOOR, 24 RAJLOK BUILDING, NEW DELHI-110019
INDIVIDUAL

Address for service in India/Attorney address:
ARORA SHEKHAR & COMPANY
132, IST FLOOR, SOMDUTT CHAMBER II, BHUKAJI CAMA PLACE NEW DELHI 110060
Used Since: 12/04/2017

DELHI
1. Advertising, marketing and promotional services
2. Commercial trading and consumer information services, namely Retail and wholesale services in relation to Computer Software development, Website development, Digital Marketing Auctioneering services rental of vending machines, brokerage services, business contact services, collective buying services, commercial evaluation services, Competition services, distributorship services, import-export services, mediation and negotiation services, ordering services, price comparing services, procurement services for others, subscription services
3. Business assistance, management and administrative services
4. Business analysis, research and information services
5. And rental, hire and leasing in connection with the aforesaid, included in the class and advice, consultancy, and information for the aforesaid included in the class
3638648  19/09/2017
MANISH BANSAL (KHUSHI INTERGROUP CORPORATION)
158, 3RD, FLOOR, BHERA ENCLAVE, PASCHIM VIHAR, NEW DELHI-110087
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING,
WHOLESALING AND DISTRIBUTING, SELLING OF PLYWOOD, WOODEN FLOORING, FURNITURE, MDF, PARTICLE
BOARD, LAMINATE, ADHESIVE & HARDWARE, NOVELITIES, GIFT ITEMS, GRAINS & PULSES INCLUDING IN CLASS 35
MARK SHOULD BE READ AND USE AS A WHOLE.
NS FASHION RETAIL

3638955 19/09/2017

NIRMAL KUMAR
26, RAMPUR GHANSHYAM, ETAH-207001, UTTAR PRADESH
PROPRIETOR

Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18, CLOTH MARKET, SANJAY PLACE, AGRA-282 002.

Proposed to be Used
DELHI

Advertising, Business Management, Business Administration and Office Function Included In Class 35.
3640587  21/09/2017

SH. BALBIR KUMAR ARORA S/O SH. KRISHAN KUMAR ARORA
766/3045, Gurdev Nagar, Premjit Road, Ludhiana (Punjab).
Individual/Sole Proprietor

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/2017

DELHI

Trading, wholesale, retail, import, export, marketing, distribution, retail outlets and business management services relating to Perfumery & deodorants (except cosmetic products), sunglasses, optical apparatus & instruments, leather bags and luggage, leather accessories, leather wallet, leather belts, leather and imitations of leather and goods made of these materials not included in other classes, traveling bags (except leather jackets, leather caps, ladies leather bags, umbrellas and walking sticks). yarns & threads, textile and textile piece goods not included in other classes, bed and table covers, towels, blankets (except shawls, lohis, stoles and mufflers), circular knitted half sleeves t-shirts, capris, woven lowers, trousers, jeans, shorts, sweat shirts, jogging suits, knitted fabric lowers, pack of three t-shirts (round neck half sleeves t-shirts made from circular machine knitted single jersey plain fabric), boys and boy's kids wears, gents undergarments, swimwear, neck ties (except flat knitted half sleeves t-shirts, sweaters, jackets, half sleeves woven shirts, full sleeves woven shirts, full sleeves t-shirts, girls wears, girl's kids wear, men's briefs & caps, ladies undergarments, socks, foot wears and pack of one round neck half sleeves t-shirts made from circular machine knitted single jersey plain fabric), men's sporting articles, men's sports wears (except girl's sporting articles and girl's sports wears) included in class 35

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:1340708,1818436,1818537,1818546. MARK SHOULD BE READ AND USE AS A WHOLE..
3646634  29/09/2017
D & Y RETAIL AND SERVICES LLP
493, Arun Vihar, Sector-37, Noida-201301, Uttar Pradesh
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 29/02/2012

DELHI
Trading of Toy prams, Clothing, Baby walkers, Baby strollers, Infant toys, Baby shoes.
3651010 06/10/2017
GOPAL
R-8, Pehladpur, Badarpur New Delhi
Proprietorship

Address for service in India/Attorney address:
MADAN LAL & TRADEMARK CO
CHAMBER NO-22A, CIVIL WINGS, TIS HAZARI COURTS, DELHI 110054

Proposed to be Used
DELHI
Online Trading, wholesale of Readymade Garments as per class-35

3661384  23/10/2017
LUV KHOSLA
House Number- 3537, Rehri Market, Sector 37 D, Chandigarh - 160036
Individual

Address for service in India/Agents address:
SIMARJEET SINGH
WZ 27A, KRISHNA PURI, TILAK NAGAR,NEW DELHI-110018

Proposed to be Used
DELHI
Restaurant Food Consultancy Business
SURESH MADANLAL CHANDAK
MUSKAN FASHION, T-6152-6153, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT, GUJARAT.
SINGLE FIRM

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since: 11/06/2000

AHMEDABAD
WHOLESALE & RETAIL, ONLINE SERVICE OF TEXTILE PIECE GOODS
NEXZ

3679507    16/11/2017

KIRTI KALRA
3/235, SUBHASH NAGAR, NEW DELHI - 110018

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Advertising, Business Management, Business Administration, Office Functions
3690022    29/11/2017
KUMAR BROTHERS CHEMISTS PRIVATE LIMITED
SCO 7-8, SECTOR 11-D, CHANDIGARH
A Company Incorporated Under Indian Companies Act

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Used Since : 12/05/1998

To be associated with:
3560826, 3690021

DELHI
RETAIL AND WHOLESALE SHOP OF ‘MEDICINES, MEDICAL EQUIPMENT, COSMETICS, DIETARY FEE SUPPLEMENTS, SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPEDIC ARTICLES; SUTURE MATERIALS’
SHRI SHYAM PUBLICITY

3690772  30/11/2017
MR. LALIT KUMAR PRAJAPATI TRADING AS “SHRI SHYAM PUBLICITY”
K 49 / 59, BALUABIR, PILIKOTHI, VARANASI - 221001, (Uttar Pradesh)
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :26/09/2007
DELHI
“ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS”
Artistic work with whole Representation.
"NOME"

3712401  27/12/2017
GUANGZHOU RENREN MANAGEMENT CONSULTING CO., LTD.
Room 2701, Floor 27, No. 120, Huangpu Avenue West Road, Tianhe District, Guangzhou, China

Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Rental of advertising space; business management consultancy; commercial administration of the licensing of the goods and services of others; negotiation and conclusion of commercial transactions for third parties; import-export agency services; sales promotion for others; procurement services for others [purchasing goods and services for other businesses]; provision of an on-line marketplace for buyers and sellers of goods and services; sponsorship search; rental of sales stands; advisory services for business management; marketing; personnel management consultancy; rental of vending machines.
3717470  02/01/2018
SUMIT KUMAR SINGH
B-151/226, GALI NO-2, WEST VINOD NAGAR,DELHI-110092
THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Marketing Consultancy; Advertising; Business management; Business administration; Office functions
UNITEK

3721586 08/01/2018
SUNTEK TECHNOLOGY (SHENZHEN) LIMITED
Block A, 5th Floor, 2nd Building, 7th Industrial Zone, Yulu Community, Gongming Office, Guang Ming New District, Shenzhen City, Guangdong Province, PRC
Chinese Legal Entity
Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
Advertisement via mobile phone networks; Business consulting services; Advisory services relating to business management and business operations; Supply chain management services; Distribution and dissemination of advertising materials [leaflets, prospectuses, printed material, samples]; Distribution of goods for advertising purposes; Distribution of publicity materials, namely, flyers, prospectuses, brochures, samples, particularly for catalogue long distance sales [whether crossborder or not]; Marketing services; Online advertisements; On-line advertising; On-line advertising on computer networks; On-line trading services in which seller posts products to be auctioned and bidding is done via the Internet; Online retail services for downloadable digital music; Organisation of exhibitions and trade fairs for business and promotional purposes; Organisation of exhibitions for commercial or advertising purposes; Organisation of exhibitions and events for commercial or advertising purposes; Promoting the goods and services of others via computer and communication networks; Providing a directory of third party web sites to facilitate business transactions; Retail shop window display arrangement services; Retail services in relation to information technology equipment; Wholesale services in relation to information technology equipment; Wholesale ordering services; Window display arrangement services; Dissemination of advertising material; Providing advertising space in periodicals, newspapers and magazines; Conducting, arranging and organizing trade shows and trade fairs for commercial and advertising purposes.
3725103  11/01/2018
SIVAPRAKASAN THANGESWARAN
TS ENTERPRISES, NO.3, SOLIA GOUNDER LANE, UDUMALPET, TIRUPUR(District) - 642126, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Export and Import of Iron, Steel and Common Metal Alloys.
3731911   19/01/2018
MR. GAJENDRA BHAGVANJI DEWADA
(GRAPHIC APPAREL) ROOM NO. 4, ASHOK WADI, JAWAHAR NAGAR, NEAR SHIV SENA OFFICE, KHAR (EAST),
mumbai – 400 051
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
RETAILING, WHOLESELLING, RETAIL SHOP OF READY MADE GARMENTS, CLOTHING & ACCESSORIES, FOOTWEAR,
BAGS, COSMETICS
REXON
3739289  30/01/2018
MR. SANUJ AGGARWAL S/O SH. SANJEEV AGGARWAL TRADING AS M/S. G.M. BOARD & PAPER
SERVANT QUARTERS-2, OM AASHIANA, MUZAFFARNAGAR (UP)
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BABU RAM SHARMA
FOR B.R. SHARMA & ASSOCIATES, 38, NEW MARKET, RLY. ROAD, NEAR OLD CENTRAL BANK, JAGADHRI-135003,
DISTT. YAMUNANAGAR (HARYANA)
Proposed to be Used
DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS
ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO PLYWOOD, DECORATIVE WOOD VENEERS,
MR GRADE PLYWOOD, FLUSH DOORS, MARINE PLYWOOD, SHUTTERING & FILM COATED PLYWOOD, WATERPROOF
PLY & CHEQURED PLYWOOD, MICA, DECORATIVE MICA, WOODEN PLANKS, BWP PLYWOOD, VENEER, LAMINATED
SHEETS, SUNMICA, CORE VENEER, BLOCK BOARD, FLEXIBLE PLYWOOD.
PAWAN SONS

3763090  24/02/2018
RAJINDER KUMAR PROPRIETOR OF 'PAWAN SONS'
DHOBI BAZAAR, BATHINDA
A Single Firm

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :15/10/2002

DELHI
RETAIL SHOP OF ALL TYPES OF CLOTHS
3765728   27/02/2018
M/s KD TRADERS
DOOR NO. 60, RAIPUR, TOLA AMUTALAB, PO: BALI, MAHARAJGANJ, U.P. - 273304
Proprietorship Firm
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD,GAZIABAD
Proposed to be Used
DELHI
Marketing and Advertisement.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
HARITHIK PALIWAL S/O SH. RAM KISHAN PALIWAL TRADING AS: PALIWAL INDUSTRIES
14/113, MOTI MIL COMPOUND, H.B. INTER COLLEGE ALIGARH-202001 (U.P.)

Address for service in India/Agents address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054

Proposed to be Used
DELHI
WHOLESALE, RETAIL, DISTRIBUTION, TRADING, MARKETING, ADVERTISING, IMPORT AND EXPORT, ONLINE SERVICES, PRODUCT EXHIBITION, ORGANIZING FAIRS WITH COMMERCIAL OR ADVERTISING PURPOSES, MANAGEMENT OF FRANCHISEE BUSINESS. BUSINESS SALES, SUPPORT AND TRADING OF GOODS THROUGH E-COMMERCE RELATING TO LOCKS, MORTICE LOCKS & HANDLE PADLOCKS, MULTI PURPOSE LOCKS, ROUND LOCK, GLASS LOCK, DOOR FITTING, PUSS HANDLE, ALDROPS, CABINET HANDLE BEING IN CLASS 35
INFINITY ITEM

3766765  28/02/2018

MR. DINESH trading as ;M/S INFINITY ITEM
K-2-249-A FIRST FLOOR G mari NO-6, SANGAM VIHAR, NEW DELHI-110080
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI

Provision of an on-line marketplace for buyers and sellers of goods and services
Aber & Q

3767832   01/03/2018

SUBHINDER SINGH
E-13, Greater Kailash Enclave Part-I, New Delhi– 110 048
Individual

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used

DELHI

ONLINE ADVERTISING, ONLINE MARKET PLACE BUSINESS ADMINISTRATION, WHOLESALE AND RETAIL OUTLETS, PROMOTION, SERVICES RELATED TO SHOWROOM OF WHOLESALE, IMPORT, EXPORT, MARKETING, DISTRIBUTOR, ADVERTISING, RETAIL SERVICES.
Electrucious

3767887    01/03/2018

MR SHIVAM KALRA
D-40, Sector 41, Noida-201301

Individual

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used

DELHI

DEMONSTRATION OF GOODS AND SERVICES BY ELECTRONIC MEANS, ALSO FOR THE BENEFIT OF THE SO-CALLED TELESHOPPING AND HOMESHOPPING SERVICES, WHOLESALE AND RETAIL OUTLETS, ONLINE MARKETING, PUBLICITY SERVICES, MAIL ORDER RETAIL SERVICES IN THE FIELD OF CLOTHING, CLOTHING ACCESSORIES, KITCHEN APPLIANCES, BOOKS, FASHION ACCESSORIES, COSMETICS, MOBILE PHONES, BAGS, FESTIVE DECORATIONS, FABRICS, RETAIL SERVICES IN RELATION TO MOBILE PHONES, FURNITURE, TOILETRIES, FOOTWEAR, JEWELRY, FOOD, RETAIL SERVICES IN RELATION TO DOMESTIC ELECTRICAL EQUIPMENT, TABLEWARE AND RETAIL SERVICES IN RELATION TO WEARABLE COMPUTERS
ORGANIK
3767937  01/03/2018
ASHOK KUMAR TRADING AS KITCHEN COLLECTION
DR. SIDANA STREET, K.C. ROAD, BARNAL-148101 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2014
DELHI
Advertiseing, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online
Marketing, Import & Exports relating to Mixers, Juicers, Grinders & Tea Processing Machines; Tea, Coffee & Soup Making
Machines; Oil Refining Machines; Cash Counting & Sorting Machines.
ANHAD

3767941  01/03/2018
RIYAAZ NASRUDDIN AMLANI
12 HAUZ KHAS VILLAGE, NEW DELHI-110016
Manufacturers and Merchants, Service provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
RETAIL OUTLETS AND DEPARTMENTAL STORES, RETAIL SERVICES RELATING TO CLOTHING, RETAIL OUTLETS,
ADVERTISING SERVICES RELATING TO CLOTHING, MARKETING, RETAIL SERVICES CONNECTED WITH THE SALE OF
CLOTHING AND CLOTHING ACCESSORIES, RETAIL SERVICES IN RELATION TO CLOTHING, ONLINE RETAIL SERVICES
RELATING TO CLOTHING, ONLINE RETAIL STORE SERVICES RELATING TO CLOTHING, RETAIL SERVICES IN
RELATION TO CLOTHING ACCESSORIES, RETAIL STORE SERVICES IN THE FIELD OF CLOTHING
RIYAAZ NASRUDIN AMLANI
12 HAUZ KHAS VILLAGE, NEW DELHI-110016
Manufacturers and Merchants, Service provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

DELHI
RETAIL OUTLETS AND DEPARTMENTAL STORES, RETAIL SERVICES RELATING TO CLOTHING, RETAIL OUTLETS,
ADVERTISING SERVICES RELATING TO CLOTHING, MARKETING, RETAIL SERVICES CONNECTED WITH THE SALE OF
CLOTHING AND CLOTHING ACCESSORIES, RETAIL SERVICES IN RELATION TO CLOTHING, ONLINE RETAIL SERVICES
RELATING TO CLOTHING, ONLINE RETAIL STORE SERVICES RELATING TO CLOTHING, RETAIL SERVICES IN
RELATION TO CLOTHING ACCESSORIES, RETAIL STORE SERVICES IN THE FIELD OF CLOTHING
TASCO

3767982  01/03/2018
NARINDER SINGH TRADING AS TASCO SPORTS CORPORATION
1ST, INDUSTRIAL EXTENSION, ASHOK NAGAR, SATWARI, JAMMU-180003 (J&K)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :17/06/1987

DELHI

Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Export relating to Plywood, Plywood Boards, Blockboards, Wooden Doors, Wood Blocks, Particle Board, Glue-Laminated Wood & Veneers; Wooden Furniture, Wooden Panels for Furniture, Wooden Racks, Wooden Shelving (Furniture).
NAZ
3768030 01/03/2018
NAZ CYCLE STORE
MAIN ROAD, SRAIMEER, DISTT. AZAMGARH-276305 (U.P.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/02/2018
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Tyres & Inner Tubes for use in Bicycles & Autos.
NAZCO
3768032  01/03/2018
NAZ CYCLE STORE
MAIN ROAD, SRAIMEER, DISTT. AZAMGARH-276305 (U.P.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2018
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online
Marketing, Import & Exports relating to Parts & Fittings for use in Bicycles & Autos.
3769426  05/03/2018
MR. ABDUL SALAM SHAIKH TRADING AS NK COLLECTION
SHOP NO. 5, SAI PRASAD COMPLEX, NEAR KHAR RLY. STATION, KHAR (WEST), MUMBAI-400 052
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RETAILING OF SUN GLASSES, CAPS, WATCH, BELT, PURSE, BAG, READYMADE GARMENTS
3769565  05/03/2018
A SQUARE MANAGEMENT CONSULTANTS
TOP FLOOR 488/6, MAIN CHOWK, DILSHAD GARDEN, NEW DELHI-110095
PARTNERSHIP FIRM
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :25/10/2016
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Trade Marks Journal No: 1951, 08/06/2020 Class 35

SONA SIGNATURE LLP
F-86/1, OKHLA INDUSTRIAL AREA PH-I, NEW DELHI-110020
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI
Advertising; Business management; Business administration; Office functions, Marketing, Retail, Wholesale Distribution & E Commerce
OYESHOP

3770135  05/03/2018

OYESHOP RETAIL PRIVATE LIMITED
D-35A, Ground Floor, Pandav Nagar- 110092, New Delhi, India.
A Private Limited Company incorporated as per the Laws of India.

Address for service in India/Attorney address:

PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Used Since: 06/04/2016

DELHI

Retail services for jewellery; Retail services relating to jewellery; Online retail services relating to jewellery; On-line retail services relating to jewellery; Wholesale services for jewellery; Online wholesale store services featuring jewellery; Advertising; Advertising consultancy; Advertising services; Business management; Business project management; Business management services; Business management planning; Business management consultation; Business administration; Business administration services; Business administration consultancy; Business administration and business consultancy services; Marketing and promotional services; Advertising, promotional and marketing services; Computerized online retail store services.
UTAM SYNERCON

3770535    06/03/2018
UTAM SYNERCON PRIVATE LIMITED
C-106, FOCAL POINT EXTN., JALANDHAR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 01/02/2018

DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Valves & Cocks, Industrial Valves, Steam System Valves, Boiler Mountings & File Hydrant Valves.

THIS IS CONDITION OF REGISTRATION THAT WORDS SHALL BE USED TOGETHER.
DOCLIFE

3770563   06/03/2018

DOCLIFE PHARMACEUTICALS PRIVATE LIMITED
CEDAR-1, 309, GULMOHAR ENCLAVE, NEHRU NAGAR, GHAZIABAD (U.P.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 26/02/2018

DELHI

Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Cosmetic & Beauty preparations; Medicinal & Pharmaceutical Preparations; Food Supplements; Surgical, Medical, Dental & Veterinary Apparatus & Instruments; Artificial Teeth; Cereal Bars, Energy Bars, High-Protein Cereal Bars & other Bakery Products.
DOCLIFE PHARMACEUTICALS PRIVATE LIMITED
CEDAR-1, 309, GULMOHAR ENCLAVE, NEHRU NAGAR, GHAZIABAD (U.P.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 26/02/2018

DELHI

Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Cosmetic & Beauty preparations; Medicinal & Pharmaceutical Preparations; Food Supplements; Surgical, Medical, Dental & Veterinary Apparatus & Instruments; Artificial Teeth; Cereal Bars, Energy Bars, High-Protein Cereal Bars & other Bakery Products.
INTELLECTUALS CONNECT PRIVATE LIMITED
622/38, GROUND FLOOR, RAJEEV COLONY, NAHARPUR RUPA, GURUGRAM, Gurugon
Body Incorporate
Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM, CHENNAI-600125
Proposed to be Used
DELHI
Providing Services to Facilitate Business Administration and Business Management, including providing reports related to business analysis and/or market analysis
3771334 07/03/2018
SACHIN SHARMA
H.NO. 705, SECTOR-06, URBAN ESTATE, KARNAL - 132001
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD V T & VEERA TECH EXCEPT AS DEPICTED.
ATUL SINGH
1731, VINAYAK TOWER, MAHAGUN PURAM SOCIETY, NH-24, NEAR COLUMBIA ASIA HOSPITAL, GHAZIABAD - 201009, UTTAR PRADESH, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, OFFICE FUNCTIONS, TRADING OF READYMAD GARMENTS, ONLINE RETAIL SERVICES RELATING TO CLOTHING, ONLINE RETAIL SERVICES RELATING TO LUGGAGE, APPARELS & ACCESSORIES
MAVEN PARTNERS LLP
H.No-8/284, Second Floor, Paschim Vihar, Sunder Vihar Delhi West Delhi DL 110087 IN
Limited Liability Partnership

Address for service in India/Attorney address:
ANUJ GUPTA
148/2, FIRST FLOOR, KILOKAR, ASHARAM, ANGURI MANDIR, NEW DELHI-110014

Proposed to be Used
DELHI
To carry the functions of business consulting and overall business management and development

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Maven Partners EXCEPT AS DEPICTED.
Proposed to be Used

DELHI

SERVICE RELATED TO ADVERTISEMENT, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTION RELATED TO PHARMACEUTICAL AND MEDICINAL PREPARATIONS INCLUDED IN CLASS-35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD RAIN LIFE SCIENCES EXCEPT AS DEPICTED.
3773190 08/03/2018
JAI LAKSHMI RUBBER INDUSTRIES
C-56, SPORTS & SURGICAL GOODS COMPLEX, BASTI BAWA KHEL, JALANDHAR-144021 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1994
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Footwear including Rubber Chappals.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER. MARK SHALL BE USED AS A WHOLE.
Trade Marks Journal No: 1951, 08/06/2020 Class 35

3773196 08/03/2018
BEAT ALL SPORTS
S-97, 114-115, INDUSTRIAL AREA, JALANDHAR-144004 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :05/10/1992
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Sporting Articles; Gymnastic Apparatus & Articles; Fitness Machines & Apparatus; Games & Playthings.
Trade Marks Journal No: 1951 , 08/06/2020 Class 35

3773703 09/03/2018
STAR POWER DISTRIBUTION PVT. LTD.
26 KM Mile Stone, Jalandhar Tangra, G.T. Road, Amritsar
Pvt Ltd. Company
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Proposed to be Used
DELHI
Marketing, distribution and trading of Solar Panels, Solar Lights and other energy efficient instruments.
ABHISHEK ANAND TRADING AS GAURI APARTMENTS
H. NO. 283-H, BLOCK-D, SOUTH CITY, NEAR WATER TANK, LUDHIANA-141027 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2014

DELHI

Provision of services relating to Management of Retail Outlets, Departmental Stores, Shopping Complexes, Show Rooms and Self Service Stores.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “APARTMENTS”.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “APARTMENTS”.
MOONLIT
3774442  09/03/2018
RAMAN MITTAL TRADING AS MOONLIT
U23/12, DLF-3, GROUND FLOOR, PINK TOWN HOUSES, GURGAON-122002 (HARYANA)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2018
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Silver, Gold and Diamond Jewellery; Jewellery Ornaments; Imitation Jewellery & Precious Stones; Leather & Imitation Leather including Jewellery Bags; Carrying Bags, Jewellery Kit Bags, Handbags, Purses & Coin Purses; Leather Bags, Leather Belts, Canvas Bags, Sports Bags, School Bag, Luggage, Wallets & Purses.
Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT OF HERBAL AND PHARMACEUTICAL PRODUCTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3884798  11/07/2018
MR.ADITYA R.JANORKAR TRADING AS SRUSHTI FASHION
226, Shivaji Road, Budhwar Peth, Tal-Haveli, Dist-Pune-411002
Individual Applicant

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Gananjay Society, Kothrud, Pune-411038

Proposed to be Used
MUMBAI

Retailing and Trading of clothes

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3885986    12/07/2018

NOLIMIT
NO. 18, KAWDANA ROAD, DEHIWALA, SRI LANKA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PAKI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
ONLINE TRADING, RETAILING, WHOLESELLING OF CLOTHING, READYMADE GARMENTS
3910146    07/08/2018
PURAN MAL YADAV PROP. OF SAGAR FRP INDUSTRIES
PLOT NO 475 STREET NO.7 KADIPUR INDUSTRIAL AREA GURGAON HARYANA
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
PRISMA ENTERPRISES
B/H HUNDEKARI TATA SHOWROOM, NAGAR-MANMAD ROAD, SAVEDI, AHMEDNAGAR-414003

Address for service in India/Agents address:
BHARADIYA BHAGYASHREE ABHISHEK
F-604, Vasant Avenue, Near Lotus Hospital, Shiv Sai Lane, Pimple Saudagar, Pune-411027.

Used Since: 30/09/2016

MUMBAI

Services related to sale of construction adhesives, construction chemicals and other construction materials.
3963264  03/10/2018
ABHIBUS SERVICES (INDIA) PRIVATE LIMITED
1st Floor, GNR’s RV INSIGNIA, Silicon Valley Layout, Image Garden Road, Madhapur, Hyderabad, India - 500081
Body Incorporate

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016
Used Since :01/05/2017

CHENNAI
Advertising and business promotion activities relating to travel booking and hospitality services namely providing interactive web sites where users can post ratings and reviews of logistics, lodgings; providing web sites where users can view travelogues, articles, destination guides, reviews of logistics and lodgings and related information including uploading and sharing of images including videos, information about local events including related information.

*The word element abhibus is in use since 2007 and word element ultimate is in use since may 2017.*
JayLaxmi

MANOHAR D. BHOJWANI
Jaylaxmi Provision, Gayatri Complex, Station Road, Shindkheda, Dist – Dhule – 425406
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since: 01/04/1996

MUMBAI
Wholesale And Retail Outlets Including Bringing Together For The Benefit Of Others Of A Variety Of Goods Enabling Customers To Conveniently View And Purchase Those Goods By The Service Of Chain Of Retail Stores, Online Retailing, Franchising, Shopping Malls, Departmental Stores, Super Markets, Services Relating To Import, Export And Marketing Of Food Grains, Grocery, Fast Moving Consumer Products, Food Stuffs And Other Ready-To-Eat Food Preparations.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3991483  03/11/2018
J.R. ANANDA PRAKASH, PROPRIETOR, TRADING AS R.J AUTO AGENCY
DOOR NO:2/50/D1, MAIN ROAD, MARTHANDAM, KANYAKUMARI - 629165, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/04/1983

CHENNAI
WHOLESALE, RETAIL, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR TWO WHEELER SPARE PART,
SPARE WHEEL HOLDERS, SPARE TYRE COVERS, SPARE WHEELS FOR VEHICLES, AUTOMOBILE SPARE WHEEL
HOLDERS, SPARE TYRE CARRIERS FOR VEHICLES, SPARE WHEEL HOLDERS FOR AUTOMOBILES AND OTHER LAND
VEHICLES, MOTOR VEHICLE MUDGUARDS, CHASSIS FOR VEHICLES, DISC BRAKES FOR VEHICLES
The mark should be used as a whole.
GO CHASE THAT DREAM

4054150  11/01/2019
PEPS INDUSTRIES PRIVATE LIMITED
No.7/83, Uthupalayam Road, Arasur Post, Coimbatore-641407, India
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :27/10/2018

CHENNAI
Wholesale and retail store services featuring rubberized coir mattresses, foam mattresses, spring mattresses, pocketed inner spring mattresses, pillows, cushions, bedcover, bed sheets, interior articles and furniture; Advertising, business management, business administration, and office functions relating to rubberized coir mattresses, foam mattresses, spring mattresses, pocketed inner spring mattresses, pillows, cushions, bedcover, bed sheets, interior articles, furniture
Trade Marks Journal No: 1951, 08/06/2020 Class 35

4066118 24/01/2019
N KESHAVA RAJU
No.2964, 12th Main, 4th Cross, HAL 2nd Stage, Indiranagar, Bangalore - 560 008
INDIVIDUAL

Proposed to be Used

CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS - PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS, EMPLOYMENT AGENCY SERVICES, PERSONNEL RECRUITMENT SERVICES, PROVIDING RECRUITMENT INFORMATION VIA COMPUTER NETWORK, RECRUITING, PLACEMENT, CAREER NETWORKING SERVICES.
4084126  12/02/2019
KASHVA NUTRITION HERBS PRIVATE LIMITED
#2, SRI RAJAMATHA PG, 2ND FLOOR, SRI BALAJI LAYOUT, MUNNEKOLALA, MARATHAHALLI BANGALORE KA - 560037
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4089030    15/02/2019

SHAHIL

trading as ;360 ACCESSORIES

FATHIMA COTTAGE, AYANIKKAT, ERANHIKKAL (P.O), KOZHIKODE, 673303, KERALA INDIA

SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

RETAILING OF ACCESSORIES MAINLY FOR ELECTRONIC GOODS AND MOBILE CELLULAR SYSTEM SUCH AS TELEVISION, MOBILE PHONES ETC.
Trade Marks Journal No: 1951 , 08/06/2020 Class 35

DAGA'S SHOP
WHOLESALE DEALERS IN EXPORT SURPLUS GARMENTS

4093366 19/02/2019
VINAY JAIN
DAGAS SHOP, #53, AJITHNATHA COMPLEX, 4TH FLOOR, O.T. PET, BANGALORE – 560053
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :09/03/2010

CHENNAI
Wholesale, Retailsale, Onlinesale, Import and Export of Readymade Garments, Textile Products, Track pants, Tops, Shirts, Denim pants, Under garments, T-shirts,
No exclusive right over the descriptive matters appearing in the representation of the mark.
4097411  23/02/2019
SAHAL THASNEEM. A. K
MADHURIMA HOUSE, CHEMMARATHUR POST, VATAKARA VIA, KOZHIKODE DISTRICT, KERALA, PIN 673 104
SOLE PROPRIETOR
Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHICHAILIL HOPUSE THODANNUR. P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.
Used Since :01/01/2014

CHENNAI
BAKERY, SHOPS, SHOWROOMS, SUPERMARKET, WHOLESALE AND RETAIL OUTLETS, BRINGING TOGETHER FOR
THE BENEFIT OF OTHERS OF A VARIETY GOODS INCLUDING PROVISINS, HOME APPLIANCES, BAKERY ITEMS,
PROCESED AND COOKED FOOD ITEMS, JUICES AND COOLDRINKS, ENABLING CUSTOMERS TO CONVENIENTLY
VIEW AND PURCHASE THESE GOODS IN A RETAIL SHOP ENVIRONMENT, WHOLESALE OUTLETS OR ONLINE
THROUGH A DEDICATED INTERNET WEB SITE
The mark should be used as a whole and Subject to restrict the area to South India only.
4098063    24/02/2019

MASS GOLD LIMITED LIABILITY PARTNERSHIP
18/1018 D,2ND FLOOR,NADHA COMPLEX,Z.C.NORTH ROAD,CHALAPURAM POST,KOZHIKODE-673 002,KERALA STATE,INDIA

LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI

RETAILING,WHOLESALING,IMPORTING,EXPORTING AND TRADING OF GOLD,SILVER ,DIAMOND JEWELLERY,PEARLS,NATURAL PEARLS,MAN-MADE PEARLS,GEMSTONES.

No exclusive right over VALUE PEARLS separately except as substantially shown in the representation of the mark.
4101984  27/02/2019

ANIL KUMAR
Source Trade, # 19, 4th Cross Sudhama Nagar, Bangalore – 560 027
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/01/2016

CHENNAI
Wholesale, Retail sale and Online sale of Plastic road cones, Delineators [moveable road cones] non-luminous, made of non-metallic materials, Delineators [fixed road cones] made of non-metallic materials, Road cones [mechanical], Plastic road cones [illuminated], Road cones [luminous], Portable road hazard warning cones [mechanical], Luminous road signs, Road warning lamps, Road cones [non-mechanical, non-luminous of metal]

The mark should be used as a whole.
4141531  08/04/2019
ENES TEXTILE MILLS
8/3C, SENGUNTHAPURAM, MANGALAM ROAD, TIRUPUR-641 604, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF DHOTI (MENS WEAR).
Subject to restrict the area to South India only.
4141540 08/04/2019
ENES TEXTILE MILLS
8/3C, SENGUNTHAPURAM, MANGALAM ROAD, TIRUPUR-641 604, TAMIL NADU
Service Providers
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF DHOTI (MENS WEAR).
Subject to restrict the area to South India only.
LAQSHYA MEDIA LTD
LAQSHYA HOUSE, JAGANLAXMI, NEXT TO RAMESHWAR TEMPLE, SARASWATI BAUG, SOCIETY ROAD, JOGESHWARI EAST, MUMBAI-400060
PUBLIC LIMITED

Address for service in India/Attorney address:
M. K. SABOO & ASSOCIATES
M.K. Saboo & Associates, C/o. Jhawar Cement & Steels, Gandhi Mansion, 3rd Floor, Bomanjee Master Lane, Kalbadevi Road, Mumbai –400 002, Maharashtra

Used Since :01/04/1997

MUMBAI
PROVIDING SERVICES OF ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
ECSTASY
4218467  27/06/2019
RUPALI JUNEJA
51, RAM VIHAR, ANAND VIHAR PETROL PUMP, NEW DELHI 110092
Proprietorship
Address for service in India/Agents address:
SAGAR KAPOOR
75, SUKH VIHAR, NEAR PARWANA ROAD, DELHI-110051.
Used Since :23/06/2017
DELHI
Advertising, Business & Management, Wholesale And Retail Shops, Outlets, Trading, Marketing And Distributions in Respect Of Corporate Gifting, Gift Hampers packed/decorated; together or individually such as Packed Food Items, Soaps, Perfumery, deodorant, Essential Oils, tie, scarf, stoles, belts, mugs, pens, table top, wallets, diaries, apparels, watch, calendars, electronic items Cosmetics, Hair Lotions, Accessories, Clothing, Footwear, Headgear, all kinds of Bags, Fruit Drinks, Fruit Juices; and other items as included in class 35
4352099  19/11/2019
MAULIK S. RATHORE
E-8, REVTI TOWER, RAMDEV NAGAR, SATELLITE, AHMEDABAD, GUJARAT, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since : 09/03/2010
To be associated with:
1931557
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
CHANDRA CHILDREN WELFARE SOCIETY
RAMNA, OPPOSITE GURUDWARA, PS - MITHANPURA, DISTT. MUZAFFARPUR, BIHAR, INDIA.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since: 23/12/2017

KOLKATA
Advertising, business management, business administration, official functions, franchisee distribution and promotional activities by means of print and electronic media.
THE UNIVERSITY STORE

4368692  05/12/2019

ANJU MALHOTRA TRADING AS THE UNIVERSITY STORE
3081, 24 E, 40 FEET ROAD, SUNDER NAGAR, LUDHIANA-141007 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/08/2019

DELHI

Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Stationery, Bookmarks, Sheets of Paper, Diaries, Mugs, Hosiery & ready-made Clothing.
4375243    12/12/2019
PARTHA DENTAL CARE INDIA PRIVATE LIMITED
NO: 600-44-77, P.K. LAYOUT, TIRUPATHI – 517501, ANDHRA PRADESH, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :01/06/2019

To be associated with:
3558311, 3558314

CHENNAI
ADVERTISING, MARKETING, BUSINESS PROMOTION, BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT AND OFFICE FUNCTION
Tiramisu

4377836  14/12/2019

KAZARI ROSHAN SANGHVI
Gokul, 4th Floor, Next to White House, Walkeshwar, Mumbai - 400006

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

ADVERTISING, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4379176  16/12/2019

EXIM TRADEEX
1st Floor, 3-3-64/B6/B, Endowment Colony, Street No 7, Ramanthpur, Medchal – Malkajgiri, 500013, Telangana, India
A Partnership Firm

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :22/11/2018

CHENNAI
Goods import-export agency services; Advisory and consultancy services relating to import-export agencies; Import-export agency services in the field of energy; Customer service management; Administrative services relating to customs clearance; Preparation of custom advertisements for others; Trade Show Management Services; Foreign Trade Consultancy Services; Retail Services; Wholesale Services; Wholesale Store Services; Retail Store Services; Online Wholesale Store Services; Online Retail Store Services; Online Advertising; Direct Advertising; Advertising Services.
4379695     17/12/2019
INFOMEDIA PRESS LIMITED
Express Trade Towers, Plot No 15 & 16, Sector 16A, Noida, Uttar Pradesh – 201301
A company incorporated under the Indian Companies Act
Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001
Used Since :01/09/2000
To be associated with:
1858187
DELHI
Advertising, business, management, consultancy, administration, office function, marketing, retailing; research and analysis related to advertising, business, management, consultancy, administration, office function, marketing and retailing.
MRS.K.SAJNA AAFRIN, TRADING AS M/S.BABYZ WORLD.
No:74, Podanur Main Road, Podanur, Coimbatore-641 023, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Wholesale, Retailing, Marketing, Advertising, Distributing, Import, Export, Online Sales and Display of Showroom in the field of Readymade Garments for Gents wear, Ladies wear, Kids wear, Inner wear’s, Knitted (Clothing) and Woven Garments.
4384620   20/12/2019
BRILLIANT SANITARY WARE PRIVATE LIMITED
SURVEY NO. 614, OPP. VIRAT NAGAR, JETPAR ROAD, AT. RANGPAR, MORBI – 363 642 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
SHOWROOMS, ONLINE TRADING, TRADING, RETAILING AND WHOLESALING, IMPORT AND EXPORT, SERVICE TO
BRINGING TOGETHER FOR THE BENEFIT OF OTHER, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT
THEREOF ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE OF SANITARYWARE (TOILET SEAT,
WASH BASIN, URINAL PEDESTAL), SANITARY PRODUCTS AND SANITARY FITTINGS, KITCHEN SINKS, CERAMIC TILES,
VITRIFIED TILES, PORCELAIN TILES AND BUILDING MATERIALS, GOODS AND SERVICES OF ADVERTISING.
Trade Marks Journal No: 1951, 08/06/2020  Class 35

4385091  21/12/2019
MS. POKURI MANJUNATH TRADING AS GEM DISTRIBUTORS
7 -127- B Kunta Street, Yadiki Dist. Anantapur -515 408 (Andhra Pradesh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
CHENNAI
Display Distribution And Supply In The Respect Of Cartridge Wholesale And Retail Outlets

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4386111    23/12/2019
PRABHUDAS VATUMAL VADHWANI
403 A Crystal Appt. Sindhi Camp Road Opp. Railway Crossing (West) Jalalpore, Navsari - 396445
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :21/09/2000
AHMEDABAD
Retail services for Fresh peanuts, Fresh chickpeas, Fresh peas.
4386888  23/12/2019
CMGRP (INDIA) PRIVATE LIMITED
IndiQube The Leela Galleria, 6th Floor, 23, Old Airport Road, Kodihalli, Bengaluru, Karnataka 560008
A company incorporated under the laws of India

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since: 09/01/2014

CHENNAI
Public relation and consultancy services
4387286  23/12/2019
PRAKASH ENTERPRISE
No: 14, 2nd Floor, Mahendra Nath Roy Lane, Dodh Gali, Howrah - 711 101, West Bengal, India
A PARTNERSHIP FIRM

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :08/08/2017

KOLKATA
Wholesale / Retail / Outlets and Online trading for Textile Garments and Clothing Accessories, Wearing apparel made of fur

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1951 , 08/06/2020 Class 35

4387669 24/12/2019
JYOTSNARANI NAG
PLOT NO-1420/KHATA NO - 368/657,RAJENDRAPARA BALANGIR,ODISHA -767001

THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :21/09/2017

KOLKATA
Online marketing; Online advertising services; Online ordering services; Computerized online ordering services; Online advertising and marketing services; Providing searchable online advertising guides; Information, advisory and consultancy services relating to business management and business administration provided online or via the Internet; Provision of information and advisory services relating to e-commerce
MAHADEV KIRANA STORES
4388644    24/12/2019
TILOKARAM CHOWDHARY, AN INDIAN NATIONAL, SOLELY TRADING AS MAHADEV KIRANA STORES
No: 66/3, Roddam Complex, Graham Road, Bellary - 583 101, Karnataka, India (earlier at 63/1, Ward No: 12, Tallam Complex, Graham Road, Bellary - 583 101
Sole Proprietary Concern
Address for service in India/Angents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :01/11/2005
CHENNAI
Retail / Wholesale Services provided by Grocery Stores
4389137   25/12/2019
RAMESH KUMAR S/O UDAY SINGH
SURAJGARH, JHUNJHUNU
PROPRIETORSHIP
Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004

Proposed to be Used
AHMEDABAD
BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION
4390274    26/12/2019
NIPPLES
BY THE WAY BUILDING, NEAR NEW BUS STATION, KALPETTA, WAYANAD-673 121, KERALA STATE, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
RETAILING, WHOLESALING, EXPORTING, IMPORTING, MARKETING AND TRADING OF FOOTWEAR, HEADGEAR, READY
MADE GARMENTS, HOSIERYS, VESTS AND BANIANS, KERCHIEFS, JACKETS, APRON, BATHROBES, BEACHWEAR,
BELTS, CAPS, FUR/LEATHER COATS AND JACKETS, HATS, BIBS, NIGHT GOWNS, NIGHT SHIRTS AND PAJAMAS,
SHIRTS, TROUSERS, PANTS, JERSEYS, SWIMMING COSTUMES, UNIFORMS, JEANS, GOWNS, SHORTS, BERMUDAS,
JUMPER, KNITWEAR, SWEATERS
ANKIT JAIN PROPRIETOR OF CAPRI OVERSEAS.
FUNCTIONAL INDUSTRIAL ESTATE, 525, PATPARGANJ, INDUSTRIAL AREA, PATPARGANJ, DELHI-EAST DELHI, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
4391416  27/12/2019
RFL FOODEX LLP
SHOP NO. 6, NEW GRAIN MARKET, B/H. GAYATRI DAIRY, MADRASI MANDIR ROAD, KHOKHRA, MANINAGAR,
AHMEDABAD – 380 008, GUJARAT, INDIA.
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :07/06/2018

AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES; WHOLESALING, RETAILING, MARKETING, ONLINE
SELLING OF SAVORY SAUCES, CHUTNEYS AND PASTES; SPICES; GARAM MASALA (COMBINATION OF SPICES FOR
ADDING TASTE TO INDIAN CURRY); CEREALS; PROCESSED GRAINS; FLOUR AND PREPARATIONS MADE FROM
CEREALS; FLAVOURINGS FOR SNACK FOODS [OTHER THAN ESSENTIAL OILS]; CEREAL BASED SNACK FOOD; RICE
BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; JHUNKA BHAKHAR, KHAKHRA, THEPLA,
BHAKHRI (GRAM FLOUR AND MILLET FLOUR BASED TRADITIONAL FOOD PREPARATION); CHIPS [CEREAL
PRODUCTS]; BREADS, COOKIES, CAKES, PASTRIES, CHOCOLATES, TOAST, KHARI (BAKERY PRODUCTS), BAKERY
PRODUCTS; MUKHWAS [MINTS FOR BREATH FRESHENING]; READY TO EAT SAVORY SNACK FOODS MADE FROM
MAIZE MEAL FORMED BY EXTRUSION; SWEETS; CHIKKI (CONFECTIONERY); PAPADS; PAPADUMS; PICKLES; PULSES
(PROCESSED AND PREPARED); PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS OF PAN
MASALA; FLAVOURED NUTS, ROASTED NUTS, TOASTED NUTS, SEASONED NUTS, PROCESSED NUTS, SHELLED
NUTS, PREPARED NUTS, CASHEW NUTS, PREPARED, ROASTED, MACADAMIA NUTS, PINE NUTS, PROCESSED,
PISTACHIO NUTS, PREPARED, SPICED MIXED NUTS, SOY-BASED SNACK FOODS, NUT-BASED SNACK FOODS,
POTATO-BASED SNACK FOODS, BEAN-BASED SNACK FOODS, DRIED FRUIT-BASED SNACKS; PRESERVED, FROZEN,
DRIED AND COOKED FRUITS AND VEGETABLES; RETAIL SERVICES PROVIDED BY GROCERY STORES.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1951, 08/06/2020 Class 35

4391502 27/12/2019
ANANTAM LIFE SCIENCE
249, SILVER STONE ARCADE, SINGANPOR, SURAT
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 14/07/2018

AHMEDABAD
Class 35: On-line retail store services featuring recorded content; online retail services for downloadable and pre-recorded music and movies; online wholesale store services featuring downloadable electronic publications; on-line retail store services featuring educational supplies; online, retail and wholesale services featuring of books; providing academic course administration services for academic institutions; planning and conducting of trade fairs, exhibitions and presentations for commercial or advertising purposes; consultancy relating to public relations; providing academic course administration services relating to online course registration; computerized online retail store services; provision of an online marketplace for buyers and sellers of goods and services; information, advisory and consultancy services relating to business management and business administration provided online or via the internet; presentation of companies and their goods and services on the internet; presentation of products to the public.
WALLPHARMA

4391662  28/12/2019
MR. GANUGULA APPALARAJU PROPRIETOR OF WALLPHARMA
1-16, REDDIPALLI, VISAKHAPATNAM-531219, ANDHRA PRADESH, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Wholesale and Retail services in relation to pharmaceutical preparations
JOY RUSKIN
14/17, NEW IDGAH COLONY, BENAJHABER, KHYORA KATARI, KANPUR - 208002
TRADEMARK ACT 1999

Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA, W.NO- 11, BARIPADA, MAYURBHANJ, ODISHA, PIN-757001

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions
Proprietor: MR. MANISH SHARMA
Location: PLOT NO. 47, RR AVENUE, TULSI NAGAR, VIJAY NAGAR, INDORE, M.P. INDIA

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI

Online advertising, Direct advertising, Newspaper advertising, Outdoor advertising, Direct marketing, Promotional marketing, Digital marketing and Event marketing
MANJARI A FASHION HUB LLP
C - 303, NIRALA NAGAR, LUCKNOW - 226020
Limited Liability Partnership firm trading as MANJARI A FASHION HUB LLP

Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001

Proposed to be Used
DELHI
Advertising services relating to clothing and accessories; Providing consumer product information relating to clothing and accessories; Online retail store services featuring clothing and accessories; Promoting the sale of fashion goods through promotional articles in magazines; Retail services provided by department stores; Retail services provided by online department stores; Wholesale ordering services; Demonstration of goods; Goods import-export agency services; Distribution of goods for advertising purposes; Price quotations for goods or services; Promoting the goods and services of others; Retail or wholesale services for sports goods; Marketing the goods and services of others; Sales demonstration for others; Sales promotion for others; Sales promotions at point of purchase or sale, for others; Sales promotion for third parties; Shop window dressing; Retail services provided by on-line gift shops; Product demonstration services in shop windows by live models; Advertising services to promote public awareness of the benefits of shopping locally; Advertising; business management; business administration; office functions.Online advertising; Online marketing; Online ordering services; Computerized online ordering services; Online retail store services featuring clothing; Online advertising on computer communication networks; Advertising the goods and services of online vendors via a searchable online guide.
4393895  30/12/2019
LIMITLESS BUSINESS PRIVATE LIMITED
STREET NO.2, KARAN PARK, B/H SIYARAM DAIRY, NR. ASTRON SOCIETY, RAJKOT, GUJARAT-360004.
COMPANY
Address for service in India/Agents address:
DARSHIT NAVINBHAI AHYA
OFFICE NO.729, STAR PLAZA,PHULCHHAB CHOWK,RAJKOT-360002, GUJARAT..
Used Since :17/09/2019
AHMEDABAD
Business of advertising & publicity agents and advertising time space or opportunity on any radio station, internet, broadcasting centre, television centre, video cassettes, audio cassettes, hoardings, neon signs, electronic display board, cinema cable network, newspapers, magazines, souvenirs and all other present and feature medias or display devices and to do all incidental acts and things necessary for the attainment of objects under these presents included in class 35.
4394254   31/12/2019
PRACHETA SUR, AN INDIAN CITIZEN, PROPRIETOR OF AATMANI
Chhaya Kunja , 2nd floor, 20/6, Baguiati Road,Kolkata - 700028
An Indian Citizen
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR,PARIVAR APPARTMENT,ABOVE AMUL SHOP,NEAR WEBEL,RAJARHAT,KOLKATA 700 135,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Online advertising and marketing services in the field of Wooden Handicrafts Items; Handicraft, woodcraft items namely Fabric Bags; Fashion Accessories, printed matter, artists and drawing materials, Decorative items,
4394606  31/12/2019
JAUNEY
34, RAVI COLONY, GALI NO-3, NEAR CHETAN MARKET SEHATPUR, AMARNAGAR, FARIDABAD, HARYANA-121003
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING,
WHOLESALE AND DISTRIBUTING, SELLING OF BEANS BAGS FILLER / REFILLBEANS BAG, PUFF STOOL, BLANKET
4396029   02/01/2020
KAMAL KUMAR RUPANI PROPRIETOR OF K.R BUSINESS SOLUTIONS,
F 3, 22 Sunrise City, Niwaru Road, JAIPUR-302012(Rajasthan);
Proprietorship Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR–143004 (PB )

Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MANAGEMENT CONSULTANCY ACTIVITIES; HOSPITAL’S EMPanelMENT CONSULTING; QUALITY ACCREDITATION CONSULTING; CASHLESS/REIMBURSEMENT CLAIM, SETTLEMENT WORK, HOSPITAL’S PROMOTION/PLANNING, HEALTH INSURANCE CONSULTING,
ALIMEHDI AEJAZ HUSSAIN MUKADAM PROPRIETOR OF HUSTLING DEN ENTERPRISES
FLOOR 3, NO 27, PLOT 3, BAITUL HABIB BUILDING, NAWROJI HILL, 19 TH ROAD, DONGRI, CHINCHBUNDHER,
MUMBAI - 400009, MAHARASHTRA
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
4396074  02/01/2020
SUNIL VASANT GAIKWAD
TURNING POINT NATURAL CARE FLAT NO.2 , SIDDHI ANGAN APARTMENT, SAWANT NAGAR , PUNE-411015
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions; provision of an on-line marketplace for buyers and sellers of goods and services
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1951, 08/06/2020 Class 35

4396591  03/01/2020
APPAKA VENKATA MUNI SIVA KUMAR (INDIAN NATIONAL) TRADING AS CIGNATEK
6-3-865/1/2, NO 303, GREENLAND AMEERPET, HYDERABAD, TELANGANA - 500016
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Used Since :20/12/2019
CHENNAI
ONLINE ADVERTISING AND MARKETING SERVICES, ONLINE RETAIL SERVICES RELATING TO CLOTHING, RETAIL OR WHOLESALE SERVICES FOR CLOTHING
4397014 03/01/2020
SHRI MAHAVIR ENTERPRISES
House No. 220, Albela para, Ward No. 1, Kanker, Dist., Kanker - 494334, Chhattisgarh
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to plywood, laminates, veneers, non-metal doors (flush doors), block board, building material, water purifying apparatus and machines
FREIGHTBRIDGE LOGISTICS PVT. LTD

4397034  03/01/2020

FREIGHTBRIDGE LOGISTICS PVT. LTD
707/ 7th Floor, C Marg, Neelkanth Business Park, Near Railway Station, Vidyavihar (West), Mumbai - 400086, Maharashtra
A Pvt. Ltd Company Registered under the Companies Act, 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since: 03/12/2004

MUMBAI
Advertising, marketing, sales promotion, services related to freight forward
4397442  03/01/2020
SUNIL AGARWAL S/O. SH. SHAMBHUDAYAL GUPTA
P-4 JOSHI COLONY BARKAT NAGAR, OPP. GALI NO.8 ADARSH BAZAAR, TONK PHATAK, JAIPUR-RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Shop retail services, Retail services, Wholesale services, Relating to Foods, Grocery Products, Namkeen, Snacks, Spices, Dried Fruits, Edible Oils, Dried pulses, Processed Pulses, Edible nuts, Spiced nuts, Dried nuts, Processed nuts, Roasted nuts, Chocolates cold drinks, ice cream, All types of Grocery products, Gift Items.
4399121  06/01/2020
MOHAMMED JAVED KHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAZA BATTERY SERVICES
Shop No. 01, Farzana Apartment, New Mill Road, Near Shalimar Hotel, Kurla (W), Mumbai, Maharashtra-400070
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since : 01/04/2009

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to batteries
RAZA BATTERY SERVICES

4399122  06/01/2020

MOHAMMED JAVED KHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAZA BATTERY SERVICES
Shop No. 01, Farzana Apartment, New Mill Road, Near Shalimar Hotel, Kurla (W), Mumbai, Maharashtra-400070
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (Mumbai)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 01/04/2009

Mumbai
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to batteries
4400240  07/01/2020
SONU KUMAR JHA
T-37/75 SECOND FLOOR LEFT SIDE BALJEET NAGAR NEAR 20 NO ROAD PATEL WEST, CENTRAL DELHI -110008.
INDIVIDUAL
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Retail and wholesale services, retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies
KGMC

4404176   10/01/2020
KUMAR GOYAL MANAGEMENT CONSULTANCY PRIVATE LIMITED
trading as ;KUMAR GOYAL MANAGEMENT CONSULTANCY PRIVATE LIMITED
B-97, GROUND FLOOR, PHASE V, UDYOG VIHAR GURUGRAM, HARYANA 122016, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
FINANCIAL PROCESS OUTSOURCING .
4405287  10/01/2020
DOE EYED ART AND MULTIMEDIA PRIVATE LIMITED
No.24, Ground Floor, 4th B Cross 1st Stage, KHB Colony, Basaveshwara Nagar Bangalore – 560079
PRIVATE LIMITED
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :16/04/2016
CHENNAI
advertising / publicity, advertising agency services / publicity agency services, advertising by mail order, business management and organization consultancy, business management consultancy, business research, development of advertising concepts, import-export agency services, marketing, media relations services, presentation of goods on communication media for retail purposes, provision of an online marketplace for buyers and sellers of goods and services, online advertising on a computer network, retail services for works of art provided by art galleries, targeted marketing
TALENT MAPPING SERVICES PRIVATE LIMITED
H NO 3-228, S N Puram, Tirupati, Chittoor, Andhra Pradesh, India, 517501

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4418535  24/01/2020
SANDEEP KUMAR SHAH PROPRIETOR OF ANJALI LIFE
SHASTRINAGAR,KONNAGAR,P.O-BARO BAHERA,HOOGHLY - 712235
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Online retail services relating to toys, Online retail services relating to clothing, Mail order retail services for clothing, Retail services in relation to footwear, Wholesale services in relation to footwear, Retail services relating to furniture, Wholesale services in relation to furniture, Retail services connected with the sale of furniture
KERALA MEDICAL SERVICES CORPORATION LIMITED
KERALA MEDICAL SERVICES CORPORATION LIMITED (KMSCL), THYCAUD P. O., TRIVANDRUM, PIN – 695 014, KERALA

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Used Since :12/01/2012

CHENNAI

WHOLESALE AND RETAIL SERVICES IN THE FIELD OF MEDICAL PRODUCTS; PHARMACIES, MEDICAL SHOPS AND DISTRIBUTION OF MEDICINE AND HEALTH PRODUCTS.

THIS IS CONDITION OF REGISTRATION THAT THE APPLICANT SHALL NOT CLAIM PLUS SIGN AS EXCLUSIVE RIGHT.
ASOESHOP

4429530  04/02/2020
BHAVESH KUMAR
Flat No 867, Block -14, Lodhi Road, Lodhi Colony, Delhi Central Delhi - 110003
Service provider
SINGLE FIRM
Used Since :15/01/2017

DELHI
Business Management; Business Administration; Office Functions, Relating to Online Advertising, Data Processing, Sms, Video, Audio Call Services, online / offline Marketing, Search Engine, Social Media Optimization Or Marketing, Online Reputation Management, Also Storage In Databases, using www, Internet Using Computer, Technology, Software Business Management, Marketing, Administration, online market place for marketing services, App Store optimization and Marketing, Consultancy For Commercial / Non Commercial & Industrial Project Management In Information Technology On Worldwide Computer Networks.
SYNTHIKO

4430168    04/02/2020
MAHESH J. DADHIA TRADING AS M/S SYNTHIKO FORMULATIONS
23 Vaibhav Industrial Estate Opposite Onida House Mahakali Caves Road, Andheri East Mumbai - 400093
A Proprietary Concern

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Used Since: 11/06/1979

MUMBAI
Marketing distribution and sale of medicinal and pharmaceutical preparations
PAZIA

4431448  05/02/2020
KALPIT SHARMA S/O. DR. K K SHARMA
B132 A, RAJENDRA MARG, BAPU NAGAR, JAIPUR-RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Advertising; Business management; Business administration; Office functions.
FLYFOX SOLUTIONS PRIVATE LIMITED
G-16, Balaji Complex Opp. Subharti University MEERUT Meerut UP 250002
Company Incorporated vide CIN U52609UP2019PTC115665
Address for service in India/Attorney address:
THE CORPORATE GALAXY
17/53, 204, ARYA COMPLEX MALL ROAD, TILAK NAGAR, NEW DELHI-110018

Proposed to be Used
DELHI
CORPORATE GIFTS, PROMOTIONAL GIFTS, AWARDS AND TROPHIES, APPARELS, HANDICRAFTS, BAGS, MEMEANTOS
AND PERSONAL GIFTS, BUSINESS MANAGEMENT, BUSINESS FUNCTIONS AND GIFT ITEMS including in class 35
ABSN 440 Volts

4434714   08/02/2020

MR. SANGEET CHOPRA PROPRIETOR OF M/S ALEO WORLD GYM
8275, Durgapuri, Haibowal Kalan, Ludhiana-141001 (Punjab)

Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 24/12/2014

To be associated with:
2753004

DELHI

Distribution of goods for advertising purpose, Online Marketing Services, Advertising, Marketing, Wholesale & Retail Services for Nutritional Supplements, Food Supplements, Protein Supplements for Humans, Dietetic Foods adapted for medical purposes, Protein-enriched sports drinks, Protein-enriched sports beverages, Plant-based protein-enriched beverages, Vitamin fortified non-alcoholic beverages
ABSN NitroEdge

4434717    08/02/2020

MR. SANGEET CHOPRA PROPRIETOR OF M/S ALEO WORLD GYM
8275, Durgapuri, Haibowal Kalan, Ludhiana-141001 (Punjab)

Proprietorship

Address for service in India/Autors address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :24/12/2014

To be associated with:
2753004

DELHI

Distribution of goods for advertising purpose, Online Marketing Services, Advertising, Marketing, Wholesale & Retail Services for Nutritional Supplements, Food Supplements, Protein Supplements for Humans, Dietetic Foods adapted for medical purposes, Protein-enriched sports drinks, Protein-enriched sports beverages, Plant-based protein-enriched beverages, Vitamin fortified non-alcoholic beverages
Swadakitch
4434759   08/02/2020
SACHIN RAGHAVBHAI DABHI
39, MAHAVIR NAGAR SOC, NEAR GAJERA SCHOOL, OPP. SAIBABA PETROL PUMP, AMROLI ROAD, KATARGAM,
SURAT-395004
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Retail services provided through shop-at-home parties; Wholesale services for toys; Retail services for toys; Online retail
store services featuring toys; Online wholesale store services featuring toys; Retail or wholesale services for electrical
machinery and apparatus; Advertising on electronic kiosks; Advertising via electronic media; Electronic order processing
services; Online retail services relating to handbags; Online wholesale store services featuring luggage; Wholesale
services for luggage; On-line retail services relating to luggage; Retail services for luggage; Wholesale services for
sporting articles; Retail services for sporting equipment; Online wholesale store services featuring sporting articles;
Online retail store services featuring sporting articles; Wholesale services for furniture; Retail services for furniture; On-
line wholesale store services featuring furniture; On-line retail store services featuring furniture; Online retail store
services featuring cosmetic and beauty products; Retail services relating to art materials; Wholesale services relating to
art materials; Retail services for medical apparatus; Online wholesale store services featuring medical instruments;
Wholesale services for veterinary apparatus; Retail services for veterinary apparatus; Wholesale services relating to
veterinary preparations and articles; Business administration services in the field of healthcare
HootZilla

4434765   08/02/2020

HARDIK MUKESHBHAI PANSHERIYA
160, NARAYAN NAGAR SOCIETY, NR BAPASITARAM CHOWK, SIMADA GAM, SURAT - 395010

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Advertising; Marketing; Marketing information; Marketing services; Online ordering services; Computerized online ordering services; Wholesale ordering services; Computerized online retail store services; Goods import-export agency services; Provision of an online marketplace for buyers and sellers of goods and services; Business marketing; Provision of information and advisory services relating to e-commerce; Business administration; Provision of information and advisory services relating to e-commerce; Retail services provided by grocery stores; On-line retail store services featuring cosmetic and beauty products, clothing and accessories; Online advertising on computer networks
4446126  19/02/2020
NARENDRA SINGH YADAV
GALI NO 1, PRIMARY SCHOOL, NAGLA KHAJURIYA, BHARTHANA, ETAWAH 206242
TRADEMARK ACT 1999
Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO- 11,BARIPADA,MAYURBHANJI,ODISHA,PIN-757001
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4447259  19/02/2020
PRIYANSHU BANSAL TRADING AS M/S. BANSAL CORBETT ENTERPRISES
NEAR CENTRAL BANK, M/S. BANSAL CORBETT ENTERPRISES, NAI LINE, RAMNAGAR, NAINITAL, UTTARAKHAND,
244715
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES
Trade Marks Journal No: 1951, 08/06/2020 Class 35

4447857 20/02/2020
KOTADIA ENGINEERS
12, 1st, Floor, New MTH Compound, Indore – 452 007 M.P. (INDIA).
PROPRIETOR : MAHENDRA KOTADIA
Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)
Used Since :01/07/1990

MUMBAI
Advertising, Business Management, Sales Promotion, Distributors, Import and Export, Wholesaling and Retailing Outlets Shop, Showroom including services related to Trading, selling, Display, Franchises and Marketing of Tape (Adhesive), Tape (Transparent Gummed), Tapes, Re-Sealable Tape, Hoop Tape, PVC Tape, Packing insulation Tapes, Adhesive Bands, Silicone Sealant.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
E-Trade Galaxy
D-001, Sai Swapna, apt, near Sakshi Plaza, Manvelpada, Virar(E), Vasai, Palghar - 401305
Partnership firm

Address for service in India/Attorney address:
AMIT SAMANI & CO
1310, Ghanshyam Enclave Nr Laljipada Police Chowki, Link Road, Kandivali (W), Mumbai - 400067

Proposed to be Used
Mumbai
Business management and E-Commerce solutions to pharmaceuticals and health care companies
KUMAR VENU, PROPRIETOR OF M/S. SANKOH PROCESS EQUIPMENT
UNIT NO.19, GROUND FLOOR, KAMARAJ NAGAR, SIPCOT; HOSUR, KRISHNAGIRI-635126, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF MILKING MACHINES, SUCTION CUPS FOR MILKING MACHINES, TEAT CUPS FOR MILKING MACHINES, MACHINES FOR FILTERING MILK, DAIRY MACHINES
4455640    27/02/2020
MR. ALOK KUMAR VERMA PROPRIETOR OF M/S. CORPORATE TRADING AGENCY
2ND FLOOR, A-21, RK PURAM, GOVINDPURAM, Ghaziabad, Uttar Pradesh, 201013.
(A Sole Proprietorship Concern)

Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.

Proposed to be Used

DELHI
Advertising, Business Management, Business Administration, Office Functions, Trading, Supplying, Distribution, Wholesale, Retailing, Online retail store services, Marketing, and Online E-Commerce Business Services related to Mobile Phones, Software For Mobile Phones, Televisions, Led Televisions, Mobile Assecories, Headphones, Wireless Headphones, Data Cable, Charger, Speakers, Wireless Speakers, Portable Speakers, Mobile Phone Covers, Flip Covers For Smart Phones, Data Cards, Cards Bearing Electronically Recorded Data, Screensavers, Power Bank, Scientific, Nautical, Surveying, Photographic, Cinematographic, Optical, Weighing, Measuring, Signalling, Checking (Supervision), Life-Saving And Teaching Apparatus And Instruments; Apparatus And Instruments For Conducting, Switching, Transforming, Accumulating, Regulating Or Controlling Electricity; Apparatus For Recording, Transmission Or Reproduction Of Sound Or Images; Magnetic Data Carriers, Recording Discs; Compact Discs, Dvds And Other Digital Recording Media; Mechanisms For Coin-Operated Apparatus; Cash Registers, Calculating Machines, Data Processing Equipment, Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
MAYTAS - P

4460578  03/03/2020
MAYTAS PHARMA PRIVATE LIMITED
308 Akansha Trade Centre 156 Kanchan Bagh Indore 452001 M.P.
Private Limited Company
PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI

PROVIDING WHOLESALE AND RETAIL SERVICES IN RELATION TO MEDICINAL AND PHARMACEUTICAL PREPARATIONS INCLUDED IN CLASS 35
4462057  04/03/2020
DROR LABS PRIVATE LIMITED
HOUSE NO. 154, FIRST FLOOR POCKET 1, SECTOR 24, ROHINI, NORTH WEST DELHI 110085 IN
BODY INCORPORATE

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :01/07/2018

DELHI

Advertising; Business management; Business administration; Office functions.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4462419  04/03/2020
BEAUTISY TRENDZ PRIVATE LIMITED
Shivani Residency, 19, Kacheri Road, Mudre (B), Karjat, Raigad - 410201, Maharashtra
A Pvt. Ltd Company Registered under the Companies Act, 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to non-medicated soaps; perfumery, essential oils, non-medicated cosmetics, non-medicated hair lotions
ANIL RATILAL PATEL TRADING AS M/S. ALTEEM INSTRUMENTS
PLOT NO.-272/3, OPP.-GANESH MERIDIAN-A, CHANKYAPURI ROAD, NEAR NEW GUJARAT HIGH COURT, S.G. HIGHWAY, SOLA, AHMEDABAD-380 060. GUJARAT. INDIA.
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :04/12/1996

AHMEDABAD

SERVICES OF RETAIL & WHOLESALE OUTLETS, RETAIL, WHOLESALE & SEMI WHOLESALE BUSINESS & SERVICE OF DISTRIBUTION, MARKETING & TRADING RELATING TO ELECTRICAL AND ELECTRONIC CONTROL APPARATUS AND INSTRUMENTS, SCIENTIFIC AND LABORATORY DEVICES FOR TREATMENT USING ELECTRICITY, INDUSTRIAL AUTOMATION CONTROLS, OPTICAL INSPECTION APPARATUS FOR INDUSTRIAL USE, DATABASE SYNCHRONIZATION SOFTWARE, ELECTRICAL CONTROLLERS, ELECTRONIC CONTROLLERS, TENSION TESTERS, SENSORS, STROBOSCOPES, ELECTRONIC INTERFACE EQUIPMENT FOR MACHINE TOOLS TO INPUT OR OUTPUT CNC (COMPUTER NUMERICAL CONTROL) DATA, HIGH TENSION CONNECTORS FOR SPARK PLUGS, HIGH TENSION BATTERIES, ELECTRICITY INDICATORS, TEMPERATURE INDICATORS, WATER LEVEL INDICATORS, MEASURING, DETECTING AND MONITORING INSTRUMENTS, INDICATORS AND CONTROLLERS, ELECTRONIC TESTING EQUIPMENT, NAMELY TELECOMMUNICATION LINE INTEGRITY TESTING APPARATUS, MACHINES, MACHINE TOOLS, POWER-OPERATED TOOLS; MOTORS AND ENGINES, EXCEPT FOR LAND VEHICLES; MACHINE COUPLING AND TRANSMISSION COMPONENTS, EXCEPT FOR LAND VEHICLES; AGRICULTURAL IMPLEMENTS, OTHER THAN HAND-OPERATED HAND TOOLS; INCUBATORS FOR EGGS; AUTOMATIC VENDING MACHINES INCLUDED IN CLASS-35.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1951, 08/06/2020 Class 35

PRITESHKUMAR GOVINDBHAI PATEL PROPRIETOR OF M/S. OTLON RETAIL
205, SHREE KUBERJI TEXTILE PARK-2, NEAR TORRENT POWER, CINEMA ROAD, DELHI GATE, SURAT-395003, GUJARAT, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING AND DISTRIBUTION, IMPORTING EXPORTING, MARKET RESEARCH, PRODUCT DEMOstration, SAMPLE DISTRIBUTION, SERVICE RELATED TO ONLINE TRADING AND SHOWROOM OF DRESS MATERIAL, SAREES, KURTI, LEHENGA AND READYMADE GARMENTS TEXTILE AND TEXTILES, SERVICES INCLUDED IN CLASS 35.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463139  04/03/2020
ANJALI SAJY KURUTTUKULAM
Villa 16, Skyline Autumn Woods, Jawahar Nagar, Kadavanthra, Kochi, Kerala, India- 682 020
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Business management and administration; Electronic commerce services, namely, providing information about products and services via telecommunication networks for advertising and sales purposes; Bringing together, for the benefit of others, of a variety of goods enabling consumers to conveniently view and purchase goods and services; On-line and e-commerce trading services to facilitate the sale of goods and services by others via a computer network; Retail or wholesale services for food and beverages; Advertising; Office functions

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
HRR ELECTRICALS
4463589   05/03/2020
RITESH KUMAR SHYAMWANI PROP OF M/S HRR ELECTRICALS
TELIPARA, BILASPUR, CHHATISGHARH
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
To be associated with:
4029326
MUMBAI
WHOLESALE AND RETAIL SERVICES OF WIRE AND CABLE , ELECTRICAL AND ELECTRICAL ACCESSOREIS, SWITCHES, BATTERY, INVETOR, SAFETY EQUIPMENTS IN CLASS 09
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
DIVYA MODI TONGYA
36, Amrita Shergill Marg, New Delhi-110003
sole proprietor

Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-201307 U.P.

Proposed to be Used

DELHI
Business and personnel management consultancy and advisory services; Professional business consultancy;
Consultancy for operations and functions of a commercial undertaking; Management of the business affairs and
commercial functions of an industrial and commercial enterprise; Business auditing and accounting advisory services;
Business investigation and research services; Ecommerce services; BPO and Outsourcing Services; Interim business
management; Advertising, publicity and writing of publicity texts; Consultancy regarding public relations and
communication strategies; Marketing advisory services, Data processing management and services; Administrative data
processing; On-line data processing services, Consultancy relating to data processing

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1951, 08/06/2020 Class 35

4463766 05/03/2020
KARTIK N.S
16, R.K.Layout, 9th Cross, 4th Main, Padmanabhanagar, Bangalore, Karnataka - 560070
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
GIGSBOARD

4463874    05/03/2020
FreelanceTeams Private Limited
Building No. XI/ 430, Vadekkekara Grama Panchayat, Ernakulam Kerala India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Used Since :04/09/2019

CHENNAI
Business management; Business management services; Business management assistance; Business project management; Business management planning.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463878  05/03/2020
FreelanceTeams Private Limited
Building No. XI/ 430, Vadekekara Grama Panchayat, Ernakulam Kerala India.
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Used Since :04/09/2019
CHENNAI
Business management; Business management services; Business management assistance; Business project management; Business management planning.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ULTRAVEDA

4464451   05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used
CHENNAI
Retail store services, electronic retail store services and mail order retail store services; advertising, marketing, retailing, sales promotion related to software development;
GKKedia
4464781  06/03/2020
GOPAL KUMAR KEDIA
trading as; GOPAL KUMAR KEDIA
812 NAURANG HOUSE, 21 KASTURBA GANDHI MARG, CONNAUGHT PLACE, NEW DELHI-110001, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4465369  06/03/2020

SHARAN SHANKAR
NO.34/1, QUADRANT ROAD (NEAR SEPPINGS ROAD OM SHAKTI TEMPLE), SHIVAJINAGAR, BANGALORE - 560001, KARNATAKA, INDIA

Individual

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, SHOWROOM SALES, ONLINE SALES OF IMITATION PEARLS, IMITATION JEWELLERY, GOLD JEWELLERY, GOLD ALLOYS, GOLD-PLATED BRACELETS, GOLD-PLATED NECKLACES, GOLD RINGS, GOLD EARRINGS, SILVER JEWELLERY, SILVER BRACELETS, SILVER RINGS, SILVER EARRINGS, SILVER-PLATED BRACELETS, SILVER-PLATED NECKLACES, SILVER-PLATED EARRINGS, SILVER-PLATED RINGS, FIGURINES MADE OF SILVER, DIAMOND JEWELLERY, PLATINUM JEWELLERY, PLATINUM RINGS, PRECIOUS JEWELS, PRECIOUS GEMSTONES, PRECIOUS AND SEMI-PRECIOUS GEMS, SEMI-WROUGHT PRECIOUS METALS, BOXES OF PRECIOUS METAL

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
BREXCARD

4467593  09/03/2020

MOTURU BHANU PRAKASH
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD 500034 TELANGANA
An Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since : 01/03/2020

CHENNAI

Promoting the membership of physical and virtual credit, debit, charge and payment card accounts through the administration of incentive award programs; Administration of discount programs for enabling corporate participants to obtain discounts on goods and services for the benefit of the corporation through use of corporate physical and virtual credit, debit, charge and payment cards; Tracking, comparing and monitoring corporate and employee expenses for others for cost accounting purposes; Promoting the goods and services of others by awarding purchase points for physical and virtual credit, debit, charge and payment card use; Providing incentive award programs through issuance and processing of loyalty points for purchase of a company’s goods and services
NatFit60

4468580   11/03/2020

BRIJMOHAN

House Number 368, VPO Bapoli, Panipat, Haryana - 132104

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

Advertising; business management; business administration; office functions.
4468612    11/03/2020
SUNDECHA CHHAYA
4033, MAHAJAN GALLI, ASARA TRADERS, AHMEDNAGAR – 414001, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATIONS, BUSINESS MANAGEMENT, OFFICE FUNCTIONS, TRADING, MARKETING, WHOLESALE & RETAIL OF STATIONERY PRODUCTS
MS. NEHHA DALAL WIFE OF MR. AMOL DALAL
1401, Sapphire, Nirmal Lifestyle Complex, Lbs Road, Mulund West, Mumbai - 400080
Proprietor

Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai

Proposed to be Used

MUMBAI
Advertising / publicity, Business management, Providing business information, Business research, investigations, appraisals, Business project management services, Business inquiries, Business efficiency expert services, Professional business consultancy, Commercial information agencies, Compilation of statistics, Cost price analysis, Demonstration of goods, Direct mail advertising, Economic forecasting, Marketing studies and research, Negotiation and conclusion of commercial transactions for third parties, Presentation of goods on communication media, for retail purposes, Price comparison services, Public relations, Sales promotion for others, Search engine optimization Systemization of information into computer databases, Telemarketing services Web site traffic optimization, Help in the working or management of a commercial undertaking, Help in the management of the business affairs or commercial functions
4469721    12/03/2020
MOTOFOTO DIGITAL SERVICES LLP
SR 12A, F/F, ANSAL PLAZA, SEC-1, VAISHALI, GHAZIABAD, UTTAR PRADESH-201003
LIMITED LIABILITY PARTNERSHIP ACT, 2008
Address for service in India/Attorney address:
WORDMARK CERTIFICATION
201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Kirsur

4470290   12/03/2020
KIRSUR FOODS & RETAIL LLP
D 100, Gali No 11, Devendra Vihar, Dehradun, Rishikesh – 249201, Uttrakhand
Limited Liability Partnership

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Retail services featuring a wide variety of consumer goods.
MONO LITE

4470315  12/03/2020

ASHOK SACHALMAL CHAWLA
VIDHI APARTMENT, FLAT NO – 402, PAWAI PETROL PUMP, ULHASNAGAR – 4, THANE – 421004, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, MARKETING, RETAIL AND WHOLESALE, ONLINE MARKETING OF COILS FOR HEATING, COILS BEING PARTS OF HEATING INSTALLATIONS, COILS [PARTS OF DISTILLING, HEATING OR COOLING INSTALLATIONS].
4470672    13/03/2020
OMKAR MANOJKUMAR PATANKAR
Flat No. B/201 “Emerald Isle”, GAT No. 1420, Plot No. 219/220, Wagholi, Taluka Haveli, Pune - 412307, Maharashtra
Individual
Address for service in India/Attorney address:
ADV. AMRUTA JAYANT KULKARNI
Flat No. B-1, Bhagvadgeeta Apartments, Manikbaug, Opp. Manikbaug Petrol Pump, Sinhagad Road, Pune – 411051 MH. India

Proposed to be Used
MUMBAI
Business management; Business administration; Advisory services for business management; Business management assistance; Business management consultancy; Business Consultancy via website ; Business management and organization consultancy; Professional business consultancy as services included in Class 35.
SILAVAT
4470679  13/03/2020
SECLOTHTEX IMPEX OPC PRIVATE LIMITED
66/72, 6,FLOOR-1ST, MANHAR BUILDING, DADI SETH AGIARY LANE, CHIRA BAZAR,, KALBADEVI,, MUMBAI- 400002
A company incorporated and registered under Indian Companies Act of 2013
Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.
Proposed to be Used
MUMBAI
marketing, distribution , selling , online selling of Clothing, headwear and readymade garment
CMG Nutritions

4471198   13/03/2020
CMG BIOTECH PVT. LTD.
410 PLOT NO. 4, DDA BUILDING , DISTRICT CENTRE, LAXMI NAGAR, NEW DELHI-110092.
SERVICE PROVIDER

Proposed to be Used
To be associated with:
2956645

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS PHARMACEUTICAL AND MEDICINAL PREPARATIONS.
BLUEBONE

4471725  13/03/2020

AARON LIFE SCIENCES PVT. LTD.
43, TAGORE NAGAR, OPP. DMC BOYS HOSTEL, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Management of Health Care Clinics for others, Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Scientific and Laboratory Devices for Treatment Using Electricity, Laboratory Apparatus and Instruments, Research Laboratory Analyzers for Measuring, Testing and Analyzing Blood and other Bodily Fluids & Ultrasonic Diagnostic Apparatus for Laboratory use.
CURCUFIL

4472137    14/03/2020

BIO-PHARMA LABORATORIES PRIVATE LIMITED
104, B&C, S.V.Co Operative Credit Society Ida Bollaram Medak, Hyderabad - 502325, Telangana
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhgad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Computerized online retail store services.
syncethics
4472817    15/03/2020
SYNTHECIS PHARMACEUTICALS PRIVATE LIMITED
6b, 800, Lodha Bellezza, Eden Square, Phasiv, K P H B Colony, Kukatpally, Hyderabad, Telangana, 500072, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :14/01/2020

CHENNAI
Retail Or Wholesale Services For Pharmaceutical, Veterinary And Sanitary Preparations And Medical Supplies; Export Promotion Services; Goods Import-Export Agency Services; Advertising Services Relating To Pharmaceuticals; Retail Services Provided By Pharmacies; Advertising Services Relating To Pharmaceutical Products; Providing Administrative Assistance To Pharmacies For Managing Drug Inventories.
4472977  16/03/2020  
JITENDRA KUMAR CHAURASIA  
79, GHAU KHERA, KANPUR NAGAR, CHAKERI AERODRUM, KANPUR - 208008  
Proprietorship firm trading as "JITENDRA KUMAR CHAURASIA"  

Address for service in India/Attorney address:  
AJAY KUMAR TIWARI  
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001  

Proposed to be Used  
DELHI  
Advertising services relating to clothing and accessories; Providing consumer product information; Online retail store services featuring clothing and accessories; Promoting the sale of fashion goods through promotional articles in magazines; Retail services provided by department stores; Retail services provided by on-line department stores; Wholesale ordering services; Demonstration of goods; Goods import-export agency services; Distribution of goods for advertising purposes; Price quotations for goods or services; Promoting the goods and services of others; Retail or wholesale services for sports goods; Marketing the goods and services of others; Sales promotion for others; Sales promotions at point of purchase or sale, for others; Sales promotion for third parties; Shop window dressing; Retail services provided by on-line gift shops; Product demonstration services in shop windows by live models; Advertising services to promote public awareness of the benefits of shopping locally; Advertising; business management; business administration; office functions. Online advertising; Online marketing; Online ordering services; Computerized online ordering services; Online retail store services featuring clothing; Online advertising on computer communication networks; Advertising the goods and services of online vendors via a searchable online guide.
HUMANITEE
4473838    16/03/2020
MOHIT JINDAL
194, New Mandi, Pucca Bagh, HAPUR UP 245101
LEGAL
Address for service in India/Attorney address:
SIDDARTH GOEL, ADVOCATE
210, GOPAL PALACE, MALIWARA CHOWK, GHAZIABAD-201001.
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions.
4474048 17/03/2020

ODIES STRATEGIC HR INNOVATIONS PRIVATE LIMITED
A-604, VAISHAVINAKSHATRA, 9/36, TUMKUR ROAD, OPP-APMC YARD, YESHWANTHPUR, BANGALORE-560022, INDIA

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Recruitment services; Recruitment consultancy; Personnel recruitment and placement; Corporate management consultancy; Human resources consultancy; Business and management consultancy
DANKE
4474319  17/03/2020
KEYUR KAMLESH PATEL
405/D WING, KUTIR APT., NEAR LAL CHOWKI, AGR ROAD, KALYAN (WEST)-421 301
Used Since :09/01/2020
To be associated with:
3663719
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING, MARKETING, IMPORT AND EXPORT OF JEWELLERY PRECIOUS, SEMI PRECIOUS AND CRYSTALS.
SUPERKIDS KNITWEARS

4474332  17/03/2020
SURINDER KUMAR DHAWAN TRADING AS SUPERKIDS KNITWEARS
B - XIX, 1395/I, PANJPEER ROAD, DAIRY COMPLEX, BLOCK - B, HAMBRAN ROAD, LUDHIANA (PUNJAB)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1992

DELHI

Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Hosiery & Ready-made Clothing.
SUPERKIDS

4474333 17/03/2020

SURINDER KUMAR DHAWAN TRADING AS SUPERKIDS KNITWEARS
B - XIX, 1395/J, PANJPEER ROAD, DAIRY COMPLEX, BLOCK - B, HAMBRAN ROAD, LUDHIANA (PUNJAB)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1992

DELHI

Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Hosiery & Ready-made Clothing.
QUREWELL HEALTH SCIENCE PVT LTD.
4476233  18/03/2020

QUREWELL HEALTH SCIENCE PVT LTD.
2236/15 MEDICELL WRIGHT TOWN, JABALPUR (M.P) PINCODE 482001

NO

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA, 214 RATNAMANI COMPLEX INDORE 452001

Proposed to be Used
MUMBAI

ADVERTISING, MARKETING, WHOLESALING, BUSINESS MANAGEMENT, SALES PROMOTION RELATED TO MEDICINAL AND PHARMACEUTICALS PREPARATION.
CHERUTHAZHAM
4476684  18/03/2020
CHERUTHAZHAM KSHEERAVYAVASAYA SAHAKARANA SANGHAM LTD
CP 4/573, PILATHARA, CHERUTHAZHAM, KANNUR, KERALA-670504, INDIA
SOCIETY
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Used Since :12/06/1973
CHENNAI
MARKETING AND DISTRIBUTION OF MILK AND DIARY PRODUCTS, ICE CREAM, PEDA.
INSTITUTE OF PACKAGING MACHINERY MANUFACTURERS OF INDIA
303, 3rd Floor, Goldcrest Business Park, Opp. Shreyas Cinema, Behind Kailash Esplanade, L.B.S. Road, Ghatkopar (West), Mumbai – 400086, Maharashtra, India

Company

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Used Since : 18/07/2000

MUMBAI
Organising and conducting trade fairs, shows, events and exhibition for commercial or advertising purposes; providing business information via a website; business administration; office functions; marketing; advertising; publication of publicity materials and texts.
INDUSLY

4477297    19/03/2020

BHASHITA TOKALA
PLOT NO.329,14-1-90/329,FOURTH FLOOR,GAYATRI NAGAR,HYDERABAD-500018

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Advertising; Publicity; Business administration; Office functions; Providing business information via a web site; Business research; Providing commercial information and advice for consumers in the choice of products and services; Demonstration of goods; Distribution of samples; Organization of exhibitions for commercial or advertising purposes; Import-export agency services; Marketing; Online advertising on computer networks; Provision of an online marketplace for buyers and sellers of goods and services; Providing user rankings for commercial or advertising purposes; Providing user ratings for commercial or advertising purposes; Providing user reviews for commercial or advertising purposes.  

1791
4477332   19/03/2020
GOLAKIYA MILANKUMAR KANJIBHAI PROPRIETOR OF WARRIOR ENTERPRISE
A/104, MARUTI COMPLEX, CHHAPARABHATHA, AMROLI ROAD, SURAT.
PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD

PROVIDING WHOLESALE, RETAIL STORE, RETAIL, DISTRIBUTION, ADVERTISING AND PROMOTIONS, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ORGANIZATION OF EXHIBITIONS, TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES, PUBLICITY, ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK.
GUL MOHAMMED
OPP. SHANI DHAM AZAD GARDEN, OLD KALSIYA ROAD SAHARANPUR
INDIVIDUAL

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Proposed to be Used
DELHI
WHOLESALE SERVICES AND RETAIL SERVICES RELATING TO HEALTH AND WELLNESS CARE PRODUCTS
NUTRIBIOME
4478530  19/03/2020
MILIND KATARIA
Flat No. 26, Aditya Avenue, Chandak Circle, Tidke Colony, Nashik - 422 002, State of Maharashtra, India.
A Proprietary Firm
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.
Proposed to be Used
MUMBAI
In respect of retail and wholesale outlets, online web store, import & export, distribution of goods; advertising, mail order & online distribution and sale of all types of pharmaceuticals, medical and ayurvedic preparation and substances; dietary supplements intended to supplement a normal diet or to have health benefits, dietetic food, beverages and substances adapted for medical use, health drinks, energy drinks, mineral food supplements in form of paste, cream, syrup, tablets or capsules.
4478607  20/03/2020  BHT TECHNOLOGIES LLP
Plot No: 1-1165/5A/1, Near Aiwan-E-Shahi Guest House Road Kalaburgi Gulbarga Karnataka- 585102
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Digital marketing Marketing services provided by means of digital networks
Nykaa Matte Luxe
4479042  20/03/2020
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices, pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
Nykaa Lip Lollies
4479043   20/03/2020
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices, pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
NIXT NEXT INTEGRATED EXPERIENCE TECHNOLOGY

4479394    20/03/2020
INFOCOMMASIA PTE LTD
20 Kallang Avenue, Pico Creative Centre, Singapore 339411
A company organised and existing under the laws of Singapore

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Advertising; business management; business management consultancy; business administration; compilation, production and dissemination of advertising matter; compiling indexes of information for commercial or advertising purposes; business networking services; marketing studies; public relations; arranging and conducting of fairs and exhibitions for business and advertising purposes; event management services [organization of exhibitions or trade fairs for commercial or advertising purposes]; conducting virtual trade shows online; conducting exhibitions for trade purposes; organization of exhibitions for commercial or advertising purposes; arranging of trade shows; conducting of trade shows; trade show management services; analysis of market research data; organization of exhibitions for technology purposes; marketing; personnel management consultancy; relocation services for businesses; computer databases (systemization of information into –); promoting conferences and trade shows; conducting business and market research surveys; conducting trade shows in the field of audio-visual, video, Artificial Intelligence (AI), Internet of Things (IoT), Extended Reality (XR), Quantum Computing Technology and Drones, computer and information products for the benefit of exhibitors and attendees.
AL AKBAR

4479866   20/03/2020
AKBARALI & CO
358, E. R. Road, Bhendi Bazaar, Opp Saifee High School, Mumbai–400003
Partnership Firm

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.
Used Since :30/08/2012

MUMBAI

Provision of an online marketplace for buyers and sellers of goods and services as covered under 35
THE FULL VOLUME.COM

4480249  21/03/2020
INFINITUDE DIGITAL MEDIA PRIVATE LIMITED
G-3, BLOCK-D, JYOTI RAJ COMPLEX, RAJ CONSTRUCTION, 90 FEET ROAD, KANKARBAGH PATNA PATNA BR 800020 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 21/01/2019

KOLKATA
Computerized online ordering services, Computerized online retail store services, Online advertising, Business
management; Business administration;
StarVibes

4482378  26/03/2020

KFL & ZAKKANZ ONLINE VENTURES PRIVATE LIMITED
21/349-39, WEST FORT JUNCTION, TRISSUR TALUK, THRISSUR, KERALA - 680004

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Marketing services; Advertising services
VEBETO

4482883   28/03/2020
NIKHIL SEHGAL PROPRIETOR OF M/S DEALS OUTLET
B-169, DERAVAL NAGAR, NEAR G.D. GOENKA SCHOOL, DELHI 110009

PROPRIETORSHIP

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used

DELHI

ADVERTISING, BUSINESS MANAGEMENT, WHOLESALE AND RETAIL & ONLINE SHOPPING, OUTLETS, TRADING,
MARKETING AND DISTRIBUTION IN RESPECT OF VIDEO GAMES, HOME & KITCHEN ACCESSORIES, CLOTHING
ACCESSORIES, MOBILE AND MOBILE ACCESSORIES, TOYS, WATCHES & FASHION JEWELLERY, SPORTS & FITNESS
PRODUCTS, STATIONERY ITEMS, HAND BAGS AND LUGGAGE, ELECTRONIC ITEMS, BEAUTY AND HEALTH
PRODUCTS, FOOTWEAR, CORPORATE GIFTS; IMPORT AND EXPORT SERVICES.
SUPREME FEEDS (INDIA) PRIVATE LIMITED

4482909    28/03/2020

SUPREME FEEDS (INDIA) PRIVATE LIMITED,
N.H.66, Heroor, Udupi - 576 213, Karnataka, India
A Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :07/01/1993

CHENNAI
Wholesale / Retail Outlets for all types of Oil
FOR XINART

4483707    31/03/2020

NANNAN ZHOU
Villager Group, Zhoulaowu, Liutang Village, Zhaihe Town, Guangshan County, Henan Province, CHINA

Individual

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used

DELHI

Online advertising services; Online ordering services; Advertising the goods and services of online vendors via a searchable online guide; Online advertising network matching services for connecting advertisers to websites; Providing online marketplaces for sellers of goods and or services; Business information services provided online from a global computer network or the internet; Provision of an online marketplace for buyers and sellers of goods and services; Providing a searchable online advertising guide featuring the goods and services of other on-line vendors on the internet; Marketing services; commercial administration of the licensing of the goods and services of others; demonstration of goods; Distribution of samples; Outsourcing services in the nature of arranging procurement of goods for others; on-line advertising on a computer network; direct mail advertising; import-export agency services; Advertising services; outdoor advertising; demonstration of goods; Direct mail advertising services; distribution of samples; publication of publicity texts; import-export agencies; procuring of contracts for the purchase and sale of goods; marketing services; compilation of information into computer databases; Bill-posting;
Trade Marks Journal No: 1951, 08/06/2020 Class 35

4484005 01/04/2020
ABDUL MANSOOR M
11/B, ABOOBAKER MAHAL, DADABHAI ROAD, ANDHERI WEST, MUMBAI, MAHARASHTRA - 400058
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising and commercial information services provided via the Internet, Business administration, Business planning, Financial statement preparation and analysis for businesses, Collection, systematization, compilation and analysis of business data, statistics, information and indexes of information for commercial or advertising purposes
3418457  24/11/2016
NIKHIL JAIN
Flat No. 3, Gulmohar Appartment, Sr. No. 81/82, Vardhayani Society, Pashan Sus Road, Pune – 411021, Maharashtra, India
Service Provider
Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
201, 2nd Floor, Brahma Chambers, Tilak Road, Pune 411030, Maharashtra, Pune
Used Since :01/01/2014
MUMBAI
PROVIDING ONLINE FINANCIAL SERVICES INCLUDING BUT NOT LIMITED TO ONLINE BILL PAYMENT SERVICES, ONLINE BUSINESS BANKING SERVICES, ELECTRONIC FUNDS TRANSFER SERVICES, DIGITAL MOBILE WALLET, ALL TYPES OF ONLINE RECHARGE.
3599030  25/07/2017
INNO WEALTH FINANCIAL SERVICES INDIA PVT LTD
Plot no 305, (old plot no 2103) kh no 659, upper ground floor, block -A, vijay Vihar phase -1, rohini Delhi -110085
Body Incorporate
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
DELHI
financial consultancy services relate to mutual funds, insurance, loans
RentMantra

3633901  12/09/2017
STARK ONLINE SOLUTIONS PRIVATE LIMITED
RentMantra, D -79, Third Floor, Sector 6, 201301
Director
Address for service in India/Agents address:
AMIT BAGAI
A-316, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.

Proposed to be Used

DELHI
Real estate services, Computerised information services relating to real estate, Providing information relating to real estate affairs, via Internet, Accommodation bureaux, Real estate agency services, Real estate and property management services, Commercial real estate agency services, Real estate leasing, Rental of real estate, Rental of offices (real estate), Arranging of leases and rental agreements, Real estate agency services relating to purchase and sale of land, Real estate agency services relating to purchase and sale of buildings, Financial services related to real estate, Financial services relating to real estate property and buildings, Administration of financial affairs relating to real estate, Real estate affairs, Real estate brokerage services, Real estate lending services, Real estate lease renewal services, Real estate consultancy, Real estate valuation services, Property (Real estate-) finance, Property (Real estate-) insurance, Property (Real estate-) evaluations, Property (Real estate-) investment, Property (Real estate-) management, Rent collection, Arranging of loan agreements secured on real estate, Financial brokerage services for real estate, Financial services relating to real estate, Provision of real estate loan
3638203  19/09/2017
M/S HFI WEALTH CREATORS PRIVATE LIMITED
E-595, 1st Floor, Above Andhra Bank, Daani Plaza, Ramphal Chowk, Palam, Sector 7, Dwarka, New Delhi - 110077
PRIVATE LIMITED
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :22/12/2014
DELHI
Financial Advisory, Advisory services relating to investments, Arranging of investments
PLATINUM HOMES

3656985  13/10/2017
ROHIT KUMAR GARG
HOUSE NO 68 , SECTOR 7 , PANCHKULA - 134109

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

PROPOSED TO BE USED

TO BE ASSOCIATED WITH:
3656982

DELHI

Apartment House Management, Rental Of Apartments, Brokerage, Capital Investment, Arranging Finance For Construction Projects, Financial Customs Brokerage Services, Financial Management, Investment Of Funds, Rental Of Offices [Real Estate], Real Estate Agency Services, Real Estate Brokerage, Real Estate Appraisal, Real Estate Management
3680152  16/11/2017
INNOVATIVE FACILITY SOLUTIONS PRIVATE LIMITED
MB-10, NAURANG HOUSE 21, KASTURBA GHANDHI MARG New Delhi New Delhi DL 110001 IN
A PRIVATE COMPANY REGISTER UNDER COMPANIES ACT, 2013

Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85
Used Since :07/05/2013

DELHI

Insurance; financial affairs; monetary affairs; real estate affairs.
MRS. ANITA KUSHWAHA
VILLAGE:- BAHORWA, POST-MARIPAR, DISTT:- DEORIA (U.P.)-274702.
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
FINANCIAL AND MONETARY AFFAIRS AND REAL ESTATE AFFAIRS.
3720148  05/01/2018
USEKIWI INFOLABS PRIVATE LIMITED
B1/D4, MOHAN ESTATE, NEW DELHI- 110044, INDIA.
A Private Limited Company incorporated as per the Laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India
Used Since :28/03/2016
DELHI
Financial services
Surge
Aiming higher

3763128  24/02/2018
SURGE TRADING & FINANCE PRIVATE LTD
1246,CHHOTA BAZAR,KASHMERE GATE,DELHI 1100006
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ARDENT LEGAL.
G-58, NIZAMUDDIN WEST, NEW DELHI 110014 (INDIA)
Used Since :06/08/1991

DELHI
Stock broking services; Provision of information relating to stock broking; Stock trading; Trading in stocks; Trading in contracts on stocks; Finance services; Personal finance services; Advisory services relating to finance; Consultancy services relating to personal finance; Advisory services relating to investment finance; Provision of finance for business ventures; Financial investment; Funds investment; Investment services; Stock investment management; Fund investment services; Providing information and analysis via the Internet in the field of financial investments; Stocks and shares information services; Recording of inter parties transactions in respect of shares; Brokerage of shares or stocks and other securities; Brokerage of shares and other securities; Computerised information services relating to shares;
3766657  28/02/2018
PRAKASH CHAND KOTHARI
trading as ;BANGBHUMI REALBUILDERS LLP.
27,SHAKESPEARS SARANI,FRONT BUILDING (ABOVE MARBLE CENTRE),5TH FLOOR,KOLKATA 700017,WEST BENGAL,INDIA
SERVICE PROVIDER

Proposed to be Used
KOLKATA
REAL ESTATE AFFAIRS.
3874217  29/06/2018
MINERVA PROPERTIES
504, ATL CORPORATE PARK, OPP. TO L & T GATE NO. 7, SAKI VIHAR ROAD, POWAI, MUMBAI-400 072
PARTNERSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
REAL ESTATE ADVISORY SERVICES, REAL ESTATE BROKERAGE SERVICES
3912645  09/08/2018
SIGNATUREGLOBAL (INDIA) PRIVATE LIMITED
Unit No. 1304 At 13th Floor, Dr. Gopal Das Bhawan, 28 Barakhamba Road, New Delhi - 110001
Registered

Address for service in India/Attorney address:
KAJAL GOYAL
385, Shiv Gali, Punjabi Bazar, Kotla Mubarakpur, New Delhi-110003

Proposed to be Used
DELHI
Insurance, Financial affairs, Monetary affairs, Real Estate Affairs
4128270  26/03/2019
COJECTIVE DIGITAL PAYMENT AND TRADING SERVICES PRIVATE LIMITED
BUILDING NO. 2211/11, THIRD FLOOR, CHAH INDARA, BHAGIRATH PALACE DELHI -110006
PVT.LTD.
Address for service in India/Attorney address:
IPR SOLUTIONS
204 RG Trade Tower, Netaji Subhash Place Pitampura New Delhi-110034
Proposed to be Used
DELHI
TRANSFER(ELECTRONIC FUNDS): FINANCIAL MANAGEMENT, FINANCIAL AFFAIRS; MONETARY AFFAIRS; FINANCING SERVICES; FINANCIAL SERVICES BY WAY OF MOBILE BANKING WALLET AND ELECTRONIC PAYMENT SERVICES FOR PAYING POSTPAID MOBILE, LANDLINE, INSURANCE, DATA CARD AND UTILITY BILLS; FINANCIAL SERVICES OFFERED OVER MOBILE AND ELECTRONIC MEDIA ENABLING PREPAID RECHARGE SERVICES, NAMELY, RECHARGE OF MOBILE PHONE AND DTH (DIRECT TO HOME, DIRECT BROADCAST SATELLITE TELEVISION SERVICES).
AEXOCORP

4303122  25/09/2019
AEXOCORP CONSULTING LLP
OFFICE NO. 01, 1ST FLOOR, NAVNIDHI COMPLEX, ABOVE VIPUL DUDHIYA, STADIUM CROSS ROAD, NAVRANGPURA, AHMEDABAD - 380009 GUJARAT
Used Since :09/11/2017

AHMEDABAD

INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
THE KALLYAANEE FORTUNE PROPERTIES
3AA, EDENA BUILDING, 97, M. K. ROAD, MARINE LINES, MUMBAI 400020,
Active
Address for service in India/Agents address:
RAHUL DAHAPUTE
Office No.101 & 102, Gulmohar Apartment, Above SBI Bank, Camp, Pune-411001.
Used Since: 16/05/2013
MUMBAI
real estate affairs, real estate agency services, real estate management included in class 36
Proposed to be Used

CHENNAI

FINANCING SERVICES, FINANCING MANAGEMENT, BANKING SERVICES, MONEY TRANSFER SERVICES, HIRE- PURCHASE FINANCING, INSTALMENT LOANS, CREDITS, LOANS, MORTGAGE BANKING, GOLD LOANS, MUTUAL FUNDS, SAFE DEPOSIT SERVICES, SAVING BANK, DEPOSIT COLLECTION; MUTUAL FUNDS, LIFE INSURANCE, GENERAL INSURANCE, PENSION SCHEMES, TAX SAVING SCHEMES, INSURANCE LINKED INVESTMENT SCHEMES, INITIAL PUBLIC OFFERING, HOUSING LOANS, LOANS, PERSONAL LOANS, VEHICLE LOANS, LOANS AGAINST SECURITIES AND ALL TYPES OF LOANS; SALES AND MARKETING ACTIVITIES, FINANCIAL PLANNING SERVICES - INVESTMENT PLANNING, RETIREMENT PLANNING, TAX PLANNING, SHORT-TERM CASH FLOW PLANNING, DISTRIBUTION OF FINANCIAL PRODUCTS; SERVICES ALL INCLUDED IN CLASS 36.
SATGURU LIFESPACES
4399126  06/01/2020

Florence, Satguru Lifespaces, Next to Vijay Park, Kasarvadavli, Godhbandar Road, Thane (W), Thane, Maharashtra- 400615

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2015

MUMBAI
Real estate construction services
4399463 06/01/2020

DESIRE HOMES PRIVATE LIMITED
Plot No. 409, Block No. -A, Road No.- 4, Street No. 8, Mahipalpur, South Delhi, Delhi-110037
Body Incorporate

Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019

Proposed to be Used

DELHI

Property (Real estate) Brokerage Services
4400385 07/01/2020

M/S. MANTARLEE.IN.
630, 15th Main, Banashankari II Stage, Bangalore - 560070
Partnership Firm

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Consultancy services relating to corporate finance.
SALTARA
4430375 04/02/2020
MANOJ KUMAR SHARMA
BALAJI TOWER NO. 1, FLAT NO 501, NEAR S K SONI HOSPITAL, VIDHYADHAR NAGAR, JAIPUR, RAJASTHAN 302023
Individual
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :01/02/2020
AHMEDABAD
Real estate agency services, Insurance; Financial affairs; Monetary affairs; Real estate affairs included in class 36.
SQUARE SELECT

4448053  20/02/2020

RAGHAVENDRA MARAM
Flat 101 Plot 282 Vvr Arcade, Tejaswinagar Attapur, Hyderabad-500048, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
FINAPTECH

4465132   06/03/2020
FINAPTECH FINANCIAL SERVICES PRIVATE LIMITED
PLOT NO. 121, BLOCK B, POCKET-4, SECTOR-23, DWARKA, DELHI- 110075
COMPANY

Address for service in India/Attorney address:
CORPORATE MAKERS LLP
611, 6TH FLOOR, PRAGATI TOWER, RAJENDRA PLACE, NEW DELHI 110008

Proposed to be Used
DELHI
FINANCIALS AFFAIRS
4470061  12/03/2020
ANANT RAJ GLOBAL LTD
H-65, Connaught Circus, New Delhi - 110 001
A company incorporated under the laws of the Companies Act, 2013
Address for service in India/Attorney address:
ANEJA & ANEJA, ADVOCATES
C-60, JANGPURA EXTN. NEW DELHI-14
Used Since :01/11/2019
DELHI
REAL ESTATE AFFAIRS, ACQUISITION & PROVISION OF LAND FOR RESIDENTIAL, COMMERCIAL & INDUSTRIAL PURPOSES; REAL ESTATE MANAGEMENT, CONSULTATION, VALUATION, SYNDICATION; REAL ESTATE APPRAISAL; REAL ESTATE AGENCIES; REAL ESTATE BROKERAGE SERVICES; REAL ESTATE INSURANCE INFORMATION; REAL ESTATE LISTING SERVICES; REAL ESTATE LENDING SERVICES; REAL ESTATE TIME SHARING AND LEASING OF REAL ESTATE; FINANCIAL EVALUATION [INSURANCE, BANKING, REAL ESTATE]
4472158  14/03/2020
AMBIT FINVEST PRIVATE LIMITED
AMBIT HOUSE, 449, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI - 400013
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
MUMBAI
SERVICES WITH RELATION TO MUTUAL FUNDS, LOANS, FINANCIAL AFFAIRS, MONETARY AFFAIRS, CAPITAL INVESTMENT, FINANCIAL EVALUATION, FINANCIAL MANAGEMENT, FINANCIAL ANALYSIS, FINANCIAL CONSULTANCY, FINANCIAL INFORMATION, INVESTMENT OF FUNDS; ASSET MANAGEMENT AND PORTFOLIO SERVICES; ADVISORY SERVICES RELATING TO FINANCIAL ASSET AND WEALTH MANAGEMENT; PROVIDING FINANCIAL AND MONETARY INFORMATION, DATA, ADVICE AND CONSULTANCY SERVICES; PROVIDING FINANCIAL INFORMATION VIA WEBSITE; FINANCIAL RESEARCH SERVICES; ECONOMIC RESEARCH, FINANCIAL INVESTMENT RESEARCH, FINANCIAL ANALYSIS RESEARCH AND STOCK RESEARCH SERVICES; FINANCIAL RESEARCH IN THE FIELD OF RISK MANAGEMENT;
4472165  14/03/2020
RIGHT SIGNALS SERVICES PRIVATE LIMITED
75, Shakti Nagar, Chhota Bangarda Gandhinagar, 75, Shakti Nagar, Indore, Madhya Pradesh, 452016
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
BANDHUIJ TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
MUMBAI
Insurance; Financial affairs; Monetary affairs; Real estate affairs
NUB

4472401 14/03/2020

MOTURU CHANDRA SEKHARA RAO
Rakesh grand apartments, flat no 303, Vidhya nagar 1st lane, Guntur, Andhra Pradesh 522007, India
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :01/03/2020

CHENNAI

Financial and monetary services; finance services; financial affairs; real estate services; investment services; banking services; savings services; merchant banking; international banking; electronic banking; private banking; online banking; provision of banking services via a website; provision of banking services via a mobile application; electronic banking services; electronic banking via a global computer network [internet banking]; automated banking services; computerized banking services; ATM banking services; card accessed banking services; computerized information services relating to banking and financial matters; financial banking services for the deposit of money; financial banking services for the withdrawal of money; banking services provided for paying bills by telephone and online; automated banking services relating to charge card transactions; automated banking services relating to bank card transactions; banking services relating to the transfer of funds from accounts; banking services in relation to the electronic transfer of funds; information services relating to finance, provided online from a computer database or the internet; electronic payment services; electronic funds transfers; electronic debit transactions; electronic cash transactions; electronic money transfer services; electronic fund-transfer services; electronic funds transfer by telecommunications; money transfer services utilizing electronic cards; bank card, credit card, debit card and electronic payment card services; payment processing and administration services; domestic remittance services provided on-line; clearing services; rental of automated teller machines, rental of electronic banking terminals; trading in stocks, bonds, securities and currencies; financial services related to dealing in shares, bonds and currencies; currency conversion services; financial services relating to bonds; insurance; broking services; trust services; electronic commerce payment services; fundraising and financial sponsorship; mortgage services; financing of loans; loans (financial) against security; brokerage of carbon offsets; provision of charitable fundraising services in relation to carbon offsetting; brokerage of carbon dioxide and other greenhouse gas emission credits, allowances or offsets on behalf of offset producers; trading of carbon dioxide and greenhouse gas emission credits, allowances or offsets of others; cryptocurrency exchange services; cryptocurrency trading services; financial consultation in the field of cryptocurrency; cryptocurrency issuance, saving and exchange services; financial transaction via blockchain; valuation services; provision of guarantees; brokerage, procurement, information, consultancy and advisory services in connection with all of the aforesaid. brokerage, brokerage, brokerage, brokerage, brokerage. Credit, debit, charge and payment card payment and transaction processing services;Electronic payment services involving electronic processing and subsequent transmission of bill payment data; corporate cash management services;Financial analysis in the field of credit underwriting; Banking services; Banking remote access, namely, via Web-based or mobile banking applications; Credit card services; Debit card services; Insurance consultation; Financial consultation; Credit agencies; Issuance of credit cards; Issuance of travelers checks; Issuance of tokens of value; Lending services in the field of unsecured consumer and small or medium business loans; Financial information and advisory services; Electronic funds transfer; Investment of funds for others; Financial settlement services in the field of electronic payments, including credit card payments; Mortgage banking; Foreign exchange transactions; Budget planning services for others; Savings bank services; Insurance services, namely, underwriting of accident, fire, health, life, and marine insurance; Insurance brokerage in the field of accident, fire, health, life, and marine insurance; Actuarial services; Underwriting and administration of commercial collateral liability insurance;issuance of credit, debit, charge and payment cards; Checking account services; electronic processing of wireless wallets, mobile wallets and virtual credit, debit, charge and payment card transactions;issuance of virtual credit, debit, charge and payment cards, virtual currency, and electronic stored value accounts; virtual credit, debit, charge and payment card transaction processing; Financing loans for business payments through use of corporate credit, debit, charge and payment cards; financial transaction services, namely, providing secure commercial transactions and payment options using a mobile device at a point of sale.
IMAN NIDHI LIMITED
504, POLT NO. 1, 5TH FLOOR, MOHAN TOWER, COMMUNITY CENTER, WAZIRPUR IND AREA, NEW DELHI 110052
LIMITED COMPANY

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market, Dwarka Sector-10 110075

Proposed to be Used
DELHI

Insurance; Financial Affairs; Monetary Affairs; Real Estate Affairs, Coin appraisal, Cryptocurrency investment services, Cryptocurrency trading services, Cryptocurrency exchange services, Cryptocurrency asset management, Cryptocurrency investment advisory services, Financial information services relating to cryptocurrency, Digital currency trading services
**ZedPay**

4477065    17/03/2020

KANDULA MALLIKARJUNA REDDY
5-75A, VELLAMPALLI (V) DOOPADU (POST), TRIPURANTHAKAM (MANDAL) PRAKASAM 523330 ANDHRA PRADESH

THE TRADEMARK ACT - 1999

**Address for service in India/Attorney address:**
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**

**CHENNAI**

Electronic wallet payment services; Online bill payment services; E-wallet payment services; Payment card services;
Payment processing services
4477334 19/03/2020
COLLABSPORTS TECHNOLOGIES PRIVATE LIMITED
FNO C-404 10 KASTUR KUNJ, CTS 2745 TO 2755 SHIVAJINAGAR, PUNE 411007
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
NEHA SUHAS PATIL
15, Prarambh, Attrey Society, Near Deep Bungalow Chowk, Model Colony, Pune-411016.

Proposed to be Used
MUMBAI
Searching, arranging and managing Financial Sponsorship for Sportsmen and Sports Events
4478693  20/03/2020
KOGTA FINANCIAL (INDIA) LIMITED
KOGTA HOUSE' AZAD MOHALLA, NEAR RLY. STATION, BIJAINAGAR
COMPANY
Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Used Since: 08/08/2018
To be associated with:
3352343, 3352344, 3352345, 3877865

AHMEDABAD
AUTOMOBILE LOANS, SME AND MSME LOANS, LOAN AGAINST PROPERTY, FINANCIAL SERVICES, LOANS, REAL
ESTATE FINANCING, FINANCIAL CONSULTANCY, LOAN FINANCING AND ADVISORY SERVICES, HIRE PURCHASE OR
LEASE PURCHASE FINANCING, TRUSTEESHIP/ FIDUCIARY
2724243  24/04/2014
MAN MACHINE WORKS PVT LTD.
E-98, SECTOR 6, NOIDA-201301
SERVICE PROVIDER
Address for service in India/Attorney address:
NATWAR RAI ADVOCATE
19/112 SUNDARAM-BLOCK VASUNDHARA SECTOR-19 GHAZIABAD
Used Since: 01/03/2014
DELHI
COMPREHENSIVE HOME CLEANING SERVICES AND CAR WASHING.
2815772 24/09/2014

ABDUL GAFOOR. A. THAKUR

trading as THAKUR ENTERPRISES

REAL PARADISE, SHOP NO.9/10, PLOT NO.96, SEC-10 TALOJA, PANCHANAND, (PHASE-I)-NAVI MUMBAI-410208

SERVICE PROVIDERS

INDIAN INHABITANT

Address for service in India/Attorney address:

ADV BINATA TIWARI

B-701, Maitri Planet nx, Sector 35(i) Kharghar Navi Mumbai- 410 210

Used Since: 01/01/2010

MUMBAI

BUILDING CONSTRUCTION, REPAIR AND MAINTENANCE
C. T. Pundole & Sons

2993031  22/06/2015
C. T. PUNDOLE & SONS PVT. LTD
262/263/ M G Road, Pune 411001

Address for service in India/Attorney address:
PADMAJA VIJAY KHANDE
FLAT NO.8,GANESHNAGARI APPT.12/42,GURUWAR PETH,TALEGAON DABHADE-410507
Used Since :19/03/2008

MUMBAI
repair, maintenance & servicing of horological and chronometric instruments; Chronographs watches; Chronometrical instruments; Clock hands Chronoscopes Clocks; Clocks and watches, electric; Control clocks, master clocks; Figurines of precious metal; cuff Links; Key rings; Movements for clocks and watches; Pendulums for clock and watches; Statues of precious metal; Straps for wristwatches, Stopwatches; bands; cases; chains; crystals; glasses; springs; straps; Wristwatches; Works of art of precious metal; Watches
3306641    12/07/2016
MR. ANIRUDH AGARWAL
A-2, HAUZ KHAS, NEW DELHI-110016
SERVICE PROVIDER
Address for service in India/Attorney address:
SKS LAW ASSOCIATES
C-1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009
Used Since : 01/02/2014

DELHI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
MANJYOT KAUR UPPAL
trading as ;MANJYOT KAUR UPPAL
3 STRINGERS RISE, DONVALE, VICTORIA 3111, AUSTRALIA
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHISH KUMAR

Proposed to be Used
DELHI
REPAIR; INSTALLATION AND MAINTENANCE SERVICES WITH RESPECT TO ELECTRIC, ELECTRONIC AND HOME APPLIANCES.
3504632 04/03/2017
MRS.PRIYANKA SANDEEP JUNAWANE
trading as ;Laundermate
Flat No.103,The Bliss,Vishal Nagar,Near Neco Sky Park,Pimple Nilakh,Aundh,Pune-411027.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/2016
MUMBAI
Laundry Services, Washing, Drying of Cloths, Shoes.
3663244  25/10/2017
AEOLUS ENGINEERING
624, Sector-21C
Proprietorship Firm
Address for service in India/Agents address:
SHALU SINGHAL
B-587, BUNKAR COLONY, ASHOK VTIHAR PHASE 4,DELHI-52
Used Since :24/11/2009
DELHI
Construction Services in respect of Commercial or Industrial Buildings & Civil Structures, Installation & Repairing
3688401  27/11/2017
HEMANT PAHWA
20, Old Connaught Place, Dehradun - 248001, Uttrakhand
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/01/2008
DELHI
DRY CLEANING, LAUNDERING, WASHING
3699597 11/12/2017
IRSHAD ALAM
H NO-690, SARASWATI VIHAR, CHAKKARPUR NEAR SAHARA MALL, GURGAON-122001
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Home Painting Service.
PITSTOP KING

3765444  27/02/2018
MAYANK GAUR PROPRIETOR OF PITSTOP KING
B-14/7, KRISHNA NAGAR, DELHI-110051
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
CAR CLEANING, AUTOMOBILE REPAIR SERVICES
SILVERZONE

3769892  05/03/2018
SILVERZONE INFRA PROJECTS LLP.
B-82, SECTOR-65, NOIDA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES.
Area service station

3772759  08/03/2018

RANVEERSINGH
SHOWROOM NUMBER 7, HAZIRATTANCHOWNK, MANSA ROAD, NEAR VISHAL MEGA MART, BATHINDA- 151001

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Car Service; Building construction; Repair; Installation services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "AREA SERVICE STATION" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
ABHISHEK ANAND TRADING AS GAURI APARTMENTS
H. NO. 283-H, BLOCK-D, SOUTH CITY, NEAR WATER TANK, LUDHIANA-141027 (PB.)

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/07/2014

DELHI
Advisory services in the fields of Construction, Repair, Restoration, Maintenance and Installation; Construction and Maintenance of Building Complexes, Residential Buildings, Housing Estates, Commercial Buildings, Shopping Centres, Office Buildings and Multi-Storey Car Parks.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “APARTMENTS”.
WeDo

4107156  05/03/2019

P. BHARANI
No 236, Asiriyar Nagar, Tirupattur, Vellore district – 635601, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES. CARPENTRY SERVICES; SERVICES OF ELECTRICIANS; CONSTRUCTION CONSULTANCY.
4378524  16/12/2019
PAM INFRASTRUCTURE
OPP. CHIMAJI APPA GROUND, NEAR VASAI GAON, S. T. DEPOT, VASAI (WEST)-401 201, DIST-PALGHAR
PARTNERSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BUILDCRETE

4378841  16/12/2019
MRS. PRAPTI KOTHARI PROPRIETOR OF BUILDTECH PRODUCTS.
47/B2, FIRST FLOOR, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/05/1993

DELHI

Building Constructions, Infrastructure Construction, Repair, Installation Service including Builders and Developer, Land Developments, Property Development, Construction of Civil Interior, Repairs and Civil Construction included in class 37.
4384591   20/12/2019
RAHZAD IBRAHIM
BAITHUL ASMA,FORT ROAD,KASARAGOD-671121
INDIVIDUAL
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
CAR WASH; MOTOR VEHICLE WASH; CLEANING OF BUILDINGS (INTERIOR); CLEANING OF BUILDINGS (EXTERIOR SURFACE); VEHICLE CLEANING; MOBILE CAR WASH AND ALL BEING SERVICES INCLUDED IN CLASS 37.
Bhanu Group
Shop No 16 Greenland CHS Plot No 20 Sector 40 Nerul Navi Mumbai 400706
Builders and Developers
Partnership Firm
Proposed to be Used
Mumbai
Construction of Building and Developers
SUKARMA
4387052  23/12/2019
SUKARMA FACILITY MANAGEMENT PRIVATE LIMITED
304, Kailash Tower-1, East of Kailash, New Delhi – 110 065
Private Limited Company
Address for service in India/Attorney address:
NISHCHAL ANAND
C-15, Sector 44, Noida - 201301, Uttar Pradesh
Used Since :21/09/1999

DELHI
Facility management services including utility management; electric and plumbing maintenance; air conditioning repairs and maintenance; carpentry, masonry and painting works; façade exterior cleaning; landscaping; office cleaning; janitorial cleaning and housekeeping; pest control; firefighting systems maintenance; building maintenance and repair; installation, cleaning, repair and maintenance services
TRANSWORLD

4388238  24/12/2019
TRANSWORLD SHOES PRIVATE LIMITED
3/19/1, SITA KUNJ, BEHIND CIVIL COURT, AGRA (U.P.), INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Used Since :05/05/1987

DELHI
Repair and maintenance of laptop bags, spot bags, bags for camera, video apparatus and photographic equipment, shoes for protection against accidents, irradiation and fire, safety shoes, bike bags, strollers bags, bicycles bags, bags and articles for packaging, wrapping, and storage of paper, cardboard or plastics, bags, envelopes, pouches of rubber for packaging, belts made up of rubber or plastic including rubber sheet and their articles, leather and imitations of leather and goods made of these materials including bags, belts, bags including textile bags, jute bags, paper bags, plastic bags, sacks for packaging, storage and transport, leather belts for handling loads, fabric belts, webbed belts, textile and textile articles, sleeping bag liners, sleeping bags, fabric for to develop bags, luggage, clothing, hunting boot bags, ski boot bags, belts made of imitation leather, leather, footwear (boots, shoes, slippers, soles, insoles, sandals and footwear components thereof, zippers for bags, zip fasteners for bags, slide locks for bags, metal fasteners for footwear, laces for footwear, bags for sport articles, ski bags, boots skating, sole coverings for skis, sporting articles.
4395752  02/01/2020
SURESH KUMAR NITHYA TRADING AS LAKSHANA CARS
NO.245, SIVA SAKTHI NAGAR, KALANGAL POST, SULUR TALUK, COIMBATORE - 641 402, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
SERVICING OF CARS, REPAIR AND MAINTENANCE OF AUTOMOBILES AND THEIR PARTS, REPAIR OF AUTOMOBILES, CAR-WASH SERVICES, CAR CLEANING SERVICES, CAR VALET SERVICES, CAR MAINTENANCE AND REPAIR, MAINTENANCE AND REPAIR OF AUTOMOBILES, INSPECTION OF AUTOMOBILES AND THEIR PARTS PRIOR TO MAINTENANCE AND REPAIR, PROVISION OF INFORMATION RELATING TO THE REPAIR OR MAINTENANCE OF AUTOMOBILES, PROVIDING INFORMATION RELATING TO THE REPAIR OR MAINTENANCE OF AUTOMOBILES.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MULTI MANAGEMENT SERVICE
C-122, SIDDHI VINAYAK TOWER-C, B/H D.C.P OFFICE, S.G. HIGHWAY, MAKARBA, AHMADABAD-380051

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Construction services; Installation and repair services; Mining extraction, oil and gas drilling

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE MARK.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ANINDITA SHARMA
House No.13-B, F-Block, Rajouri Garden, New Delhi-110027
individual

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used
DELHI
SERVICES TOWARDS INTERIOR & EXTERIOR DECORATION, ARCHITECT, PAINTING, DESIGNING, WOOD WORK, ELECTRIC WORK, CIVIL WORK, INSTALLATION AND FIXING OF EQUIPMENTS & GADGETS, CONSTRUCTION, REPAIR, SUPERVISION, MAINTENANCE, CONSULTANCY RELATING TO RETAIL OUTLETS, OFFICES, BANKS, MALLS, RESIDENTIAL, INDUSTRIAL & COMMERCIAL BUILDING, HOUSING SOCIETIES, CINEPLEX, MULTIPLEX, RESTAURANT OR ANY OTHER CONSTRUCTION, REPAIR, INSTALLATION AND MAINTENANCE.
BINU S.
Ashik Bhavan, Kunnil Vila, Thachottukavu, Peyad, P.O. Malayinkeezhu, Thiruvananthapuram, PIN- 695573, KERALA, INDIA.
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI

Building construction, building construction supervision and repair; road paving; property development services [construction], advisory and consultancy services relating to property development, installation services, interior decoration, installation and repair of electric and electronic appliances, fire alarm installation and repair, elevator installation and repair, construction and installation of sporting and recreational facilities and appliances, building insulating, rental of construction equipment, drilling of wells, factory construction, furniture maintenance.
PASSIONATE ABOUT PROGRESS

Priority claimed from 29/08/2019; Application No. : 2019032211 ;Malaysia

4454526  26/02/2020

PETROLIAM NASIONAL BERHAD (PETRONAS)

Tower 1, PETRONAS Twin Towers, Kuala Lumpur City Centre, 50088 Kuala Lumpur, Malaysia

a company organised and existing under the laws of Malaysia

Address for service in India/Attorney address:

LALL & SETHI

D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Building and other civil engineering structure construction; repair; installation services; anti-corrosion services; vehicle service stations; vehicle cleaning; vehicle maintenance and repair; repair; car wash.
4462623  04/03/2020
MADUGU KRISHNA KANTH
SHOP NO 10, 11 & 12, 3RD FLOOR, SASHIKANTH PLAZA, BIRLA COMPOUND, GOOTY ROAD, KURNOOL - 518002, ANDHRA PRADESH
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :18/01/2018

To be associated with:
3205496

CHENNAI
CONSTRUCTION SERVICES; INSTALLATION AND REPAIR SERVICES; MINING EXTRACTION, OIL AND GAS DRILLING.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463026 04/03/2020
ABATTIS TRADING AND SERVICES PRIVATE LIMITED
C/O SK AKHORY, INDRAPURI ROAD NO. 1, P.O HEHAL, RATU ROAD, NEAR SHIV MANDIR, RANCHI - 834005 JHARKHAND PRIVATE LIMITED

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A-233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Used Since: 29/07/2019

KOLKATA
INSTALLATION, MAINTENANCE, REPAIRS SERVICES.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4464174 05/03/2020
M25 INFRA PRIVATE LIMITED
NO 35 1ST CROSS S.N LAYOUT KODIGEHALLI TATA NAGAR BANGALORE Bangalore KA 560092
COMPANY
Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPALTHALLA, DELHI-110033.

Proposed to be Used
CHENNAI
Building construction; repair; installation services.
NEWEDGE

4471753  13/03/2020

CHETANKUMAR BHAGAVANBHAI SAVALIYA PROPRIETOR OF NEWEDGE REALTY (PROPRIETORSHIP FIRM)

SF/212, 213, 214, Platinum Plaza, Bodakdev Ahmedabad

An Proprietorship Firm

Address for service in India/Agents address:

K.C. PATEL & CO.

305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :30/06/2011

To be associated with:

2208492, 4471753

AHMEDABAD

Construction *; Building construction; Construction supervision; Factory construction; Construction consultation;
Construction consultancy; Infrastructure construction; Residential construction; Building construction supervision;
Commercial construction; Industrial construction; Construction services; Construction project management [construction
supervision]; Construction engineering services [construction consultancy]; Construction of property; Building
construction services; Civil construction services; Construction of buildings included in class 37
4473024 16/03/2020
YOURNEXTADDRESS PRIVATE LIMITED
13TH FLOOR, VANDHANA BUILDING, 11 TOLSTOY MARG, NEW DELHI New Delhi DL 110001 IN
Private Limited Company
Address for service in India/Attorney address:
CS HIMANI SHARMA
167-C Pocket-C Mayur Vihar Phase-2 Delhi-110091
Used Since :10/07/2018
DELHI
Construction services; Installation and repair services; Mining extraction, oil and gas drilling
GILLCO INDUSTRIAL PARK

4479724  20/03/2020
GILLCO DEVELOPERS & BUILDERS PVT. LTD.
SCF NO. 23-24, MORINDA ROAD, OPP. SAS ACADEMY, ROPAR-140001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2014

To be associated with:
3609527, 3610480, 3616437, 3616439

DELHI
Construction, Repair, Restoration, Maintenance and Installation; Construction and Maintenance of Building Complexes, Residential Buildings, Housing Estates, Commercial Buildings, Shopping Centers & Office Buildings.
2655713  07/01/2014  
SARTHAK FILM (P) LTD.  
trading as ;SARTHAK FILM (P) LTD.  
1/C,"MAHANADI TOWER",MATAMATHA,CANTONMENT ROAD,CUTTACK-753001,ODISHA  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
KOLKATA TRADE MARK SERVICE  
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.  
Used Since :08/09/2008  
KOLKATA  
Telecommunications, Television and radio broadcasting, in particular direct satellite radio broadcasting whose signal can  
be broadcast from television aerials via cable and tertiary radio and television transmitters or by means of online services  
via data transmission or computer networks, local cables and channel operating and broadcasting, programs operating  
and broadcasting being in class-38.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "FILMS" AND ALL  
DESCRIPTIVE MATTER APPEARING ON THE LABEL.
INN LIVE

3582571  01/07/2017
VIKASH KUMAR SINGH
K-104, WINDSOR PARK, INDIRAPURAM, GHAZIABAD, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
NEWS AGENCY, NEWS BROADCASTING & TELECOMMUNICATIONS SERVICES
3615214  18/08/2017
AWADHESH MISHRA
AWADHESH MISHRA S/O SURESH KUMAR MISHRA R/O 93S, D.M. PUBLIC SCHOOL, UMAPUR, FAIZABAD, UP, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ASHOK KUMAR MISHRA
JOLLY CHAMBERS 131/27 NEEL ROAD KAISARBAGH LUCKNOW 226001
Used Since :01/01/2015
DELHI
News Agency
GIG IS THE NEW BIG

3689869  29/11/2017

SHYAM SPECTRA PRIVATE LIMITED
Plot No. 21-22, Third Floor, Phase - IV, Udyog Vihar, Gurgaon - 122015
An Indian Company

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI

WIRELESS BROADBAND COMMUNICATION SERVICES, TELECOMMUNICATION SERVICES, INTERNET SERVICE PROVIDER AS ENVISAGED UNDER CLASS 38.
3689872  29/11/2017  
SHYAM SPECTRA PRIVATE LIMITED  
Plot No. 21-22, Third Floor, Phase - IV, Udyog Vihar, Gurgaon - 122015  
An Indian Company  
Address for service in India/Agents address:  
VUTTS & ASSOCIATES  
Proposed to be Used  
DELHI  
WIRELESS BROADBAND COMMUNICATION SERVICES, TELECOMMUNICATION SERVICES, INTERNET SERVICE PROVIDER AS ENVISAGED UNDER CLASS 38.
NEWSBEEN

3767053  28/02/2018

TEENBEEN MEDIA INC.
26-5250 Satellite Dr. Mississauga, Ontario L4W5G5, Canada
A Corporation of Canada

Address for service in India/Attorney address:
IMRAN MOULAHEY
52-A, Friends Colony (East), New Delhi-110065

Proposed to be Used

DELHI

Operation of website that provides news graphics, streaming audio and videos such as music, movies, documentaries, television shows, music videos and news webcasts, webcasting, webcasting services, electronic transmission of news, and current affairs information
ENTREPRENEUR TV INDIA

3908138 05/08/2018
SAMADHAN SAMITI
2ND FLOOR, SIDHIVINAYAK BUILDING, 27/1/B, GOKHLE MARG, LUCKNOW - 226001
PROPRIETOR

Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI
Used Since: 30/01/2018

DELHI
Communication, telecommunication, broadcasting and message transmission services; provision of access to the Internet; providing telecommunication connections to the Internet; providing access to the Internet; advisory and arrangement services relating to all the aforesaid; including, all the aforesaid services provided via telecommunications networks, by online delivery and by way of the Internet and the world wide web, Broadcasting, news agencies, satellite transmission.
SUREKHA REDDY SOMU
5-3-224/4/8 FLAT-27, MADHURA NAGAR, YOUSUFGUDA, AMEERPET, HYDERABAD - 500038

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Telecommunications
4377338  14/12/2019

M/S. RTV YOU TUBE CHANNEL
PLOT No.56 & 57, Srinagar Colony, Yellareddyguda, Hyderabad-500073, Telangana, India,
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.No 3-6-290,G-20,AZIZ TOWERS,HIMAYAT NAGAR,HYDERABAD-500029,TELANGANA,INDIA

Used Since :21/05/2019

CHENNAI
Telecommunications, Television Broadcasting and News agencies
ABZY DUKH DAAN

4396736  03/01/2020

SKYSTAR ENTERTAINMENT PRIVATE LIMITED
B -51/201, Siddha Co-operative Housing Society Ltd, Siddharth Nagar, Part - II, Goregaon (West), Mumbai - 400104
Private Limited Company

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 1202, 12th Floor, Regent Chambers, Jamnalal Bajaj Marg, Nariman Point, Mumbai - 400021.

Proposed to be Used
MUMBAI
cable television broadcasting; communications by fibre optic networks; satellite transmission; streaming of data; rental of telecommunication equipment; providing telecommunication channels for teleshopping services; television broadcasting; video on demand transmission; wireless broadcasting; transmission of digital files.
RANGILATUBE

4425648  30/01/2020
RANGILATUBE INDIA PRIVATE LIMITED
275, NEAR CHINTPURNI MANDIR VPO SANSARPUR JALANDHAR PUNJAB-144024
COMPANY BODY INCORPORATE
Address for service in India/Attorney address:
AASHISH NEGI
A-125, A-BLOCK, LANE NO. 14, NEW ASHOK NAGAR, DELHI-110096

Proposed to be Used

DELHI

BROADCASTING SERVICES, NAMELY, UPLOADING, POSTING, SHOWING, DISPLAYING, TAGGING, BLOGGING, SHARING OR OTHERWISE PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES); BROADCASTING SERVICES: WEBCASTING SERVICES: PROVIDING A VIDEO SHARING PORTAL; ELECTRONIC COMMUNICATION SERVICES; TRANSMISSION OF MESSAGES, DATA AND CONTENT VIA THE INTERNET AND OTHER COMPUTER AND COMMUNICATIONS NETWORKS: PROVIDING ONLINE FORUMS, CHAT ROOMS, JOURNALS, BLOGS AND LIST SERVERS FOR THE TRANSMISSION OF MESSAGES, COMMENTS AND MULTIMEDIA CONTENT AMONG USERS; TRANSMISSION OF ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET AND OTHER COMPUTER AND COMMUNICATIONS NETWORKS; PROVIDING ONLINE COMMUNITY FORUMS FOR USERS TO POST-SEARCH, WATCH, SHARE, CRITIQUE, RATE, AND COMMENT ON, VIDEOS AND OTHER MULTIMEDIA CONTENT; PROVIDING DIGITAL PROGRAM DISTRIBUTION OF AUDIO AND VIDEO BROADCASTS OVER A GLOBAL COMPUTER NETWORK; TELECOMMUNICATIONS (BEING THE NON-PRIORITY SERVICES) INCLUDED IN CLASS-38
Bhavya Tv

4452770  25/02/2020

K.V.V. SATYANARAYANA
PLOT NO. 81, #13-334/81, JOURNALIST COLONY, NIJAMPET, BACHUPALLY, MEDCHAL - 500090, TELANGANA STATE., AN INDIVIDUAL

Address for service in India/Attorney address:
M.R.VINOTH PRABHU
No.27, Putheri Karai Street, Velachery, Chennai-600042.

Proposed to be Used
CHENNAI
BROADCASTING & TELECOMMUNICATIONS
4453349  25/02/2020
MR. SUNIL VASANTRAO PATIL
201, TRIKAYA HOUSE, DEENDAYAL HOSPITAL LANE, F C ROAD, PUNE 411004, MAHARASHTRA, INDIA
Proprietorship

Address for service in India/Attorney address:
H.R.GUPTA & COMPANY
OPP.THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M.ROAD, ANTOP HILL, MUMBAI - 400037

Proposed to be Used
MUMBAI
MEDIA SERVICES, NEWS BROADCASTING, INFOTAINMENT
4462058    04/03/2020
DROR LABS PRIVATE LIMITED
HOUSE NO. 154, FIRST FLOOR POCKET 1, SECTOR 24, ROHINI, NORTH WEST DELHI 110085 IN
BODY INCORPORATE
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :01/07/2018
DELHI
Telecommunications services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ULTRAVEDA

4464452  05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used

CHENNAI
Electronic transmission of data and documents via the Internet; data transmission by electronic mail; delivery of data and messages by electronic transmission; transmitting audio and video data by electronic communications networks.
Providing online chat rooms, Internet forums and online communities for the transmission of information and messages between users of computer, mobile phones or other internet enabled devices using computer applications concerning lifestyle, meditation, mindfulness, spirituality, yoga.
ULTRAHUMAN

4464480 05/03/2020

ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used

CHENNAI
Electronic transmission of data and documents via the Internet; data transmission by electronic mail; delivery of data and messages by electronic transmission; transmitting audio and video data by electronic communications networks. Providing online chat rooms, Internet forums and online communities for the transmission of information and messages between users of computer, mobile phones or other internet enabled devices using computer applications concerning lifestyle, meditation, mindfulness, spirituality, yoga.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
CONSERVATION THROUGH NATURE

2761388   24/06/2014
NATURE SAFARI INDIA PRIVATE LIMITED
A3,106-107, Sector-11, Rohini, New Delhi
SERVICE PROVIDER

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-103, Ground floor Shalimar Bagh, Delhi-110088
Used Since :07/06/2000

DELHI
Transport; packaging and storage of goods; travel arrangement as included in class 39
3239072  20/04/2016
AMOL DATTATRAYA MANDLIK
12, shrimant Ganeshhkrupa Apartment, Walvekar Nagar, Satara Road , Pune - 411009
SERVICES PROVIDERS
Single Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since :10/11/2015

MUMBAI
Packing and packaging services; Packing of Food, grocery products & raw materials

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.OVER THE DESCRIPTIVE WORDS.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
NEW ASHOK TRAVEL BUS SERVICE

3612504  14/08/2017

MUKEEM AHAMED trading as ;NEW ASHOK TRAVEL BUS SERVICE
PLOT NO-13, SHOP NO-4 G/F, PHOOL WALI ROAD, ANGOORI BAGH, JAMNA BAZAR, RED FORT, DELHI-110006
SERVICE PROVIDER
Address for service in India/Attorney address:
K.LAL
F-175, 30-FUTA ROAD, KHAJOORI KHASS DELHI-110090
Proposed to be Used
DELHI
TRANSPORT; PACKING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
3621122  26/08/2017
TEJAS LOGISTICS
B-6/7, DLF PHASE-1, GURGAON, HARYANA-122002
Resident
Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
DELHI
WAREHOUSING, TRANSPORTATION AND FREIGHT FORWARDING SERVICES.
3638045  19/09/2017
SHEIKH DANISH FAROOQ
HOTEL PARADISE BOULEVARD ROAD SRINAGAR KASHMIR, OLD GAGRIBAL ROAD DALGATE SRINAGAR, SRINAGAR - 190001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address: 
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Transport; Packaging and storage of goods; Travel arrangement
3687682   25/11/2017
SANDEEP CHADHA
C-4/22 HAUZ KHAS, S.D.A, HAUZ KHAS S.O, SOUTH WEST DELHI, DELHI - 110016
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
storage / warehousing, Transport; Packaging and storage of goods; Travel arrangement
3729866  17/01/2018
MEHMOOD ALI
WARD NO. 5, H. NO. 269, NH 73, NEAR FARM FRESH FOOD, V.P.O. BAATA MANDI, PAONTA SAHIB, SIRMAUR, HIMACHAL PRADSH-173025
INDIVIDUAL
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Proposed to be Used
DELHI
TRANSPORT SERVICES
ROVE HOLIDAYS

3733768    22/01/2018

AMARPREET BAGGA
14-A SHAHDANA COLONY NEAR GURUDWARA, BAREILLY
INDIVIDUAL

Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001

Proposed to be Used
DELHI

Transport & travel arrangement in class 39
3763115 24/02/2018
GURSAHIB SINGH SETHI
68/2276, Gurudwara Road, Karol Bagh, New Delhi-110005
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.
Proposed to be Used
DELHI
Arranging for Travel Visas, Passports and Travel Documents and Immigration Services for Persons Traveling Abroad
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER SHOWN ON THE LABEL.
3765639  27/02/2018
SSVS TRANSLOGITECH INDIA PRIVATE LIMITED  
HOUSE NO-598,GROUND FLOOR,STREET NO -39 BLOCK -E-1,MOLARBAND EXTENSION, BADARPUR  
Private Limited Company  
Address for service in India/Agents address:  
ABHAY KUMAR  
B-121, DEEP VIHAR, VIKAS NAGAR, UTTAM NAGAR, NEW Delhi-110018.  
Used Since :19/02/2018  
DELHI  
Transportation Logistics, road transportation, ship transportation and air transportation, cargo transportation and cargo services.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3769111  04/03/2018
HIMANSHU SIKKA
9388 Sector-C Pocket-9, Vasant Kunj, Near Delhi Public School, New Delhi -110070
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :31/01/2018

DELHI
Transport; Packaging and storage of goods; Travel arrangement Under Class “39”
NEO METRO ENGLISH INSTITUTE

3769403 05/03/2018
SUHKJIT SINGH PROP. OF M/S NEO METRO ENGLISH INSTITUTE
GURU TEG BHADUR NAGAR, ST.NO.1, KOTKAPURA ROAD, NEAR BYE PASS, SHRI MUKTSAR SAHIB.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since: 03/03/2018

DELHI
Advisory Services relating to Study Visa, Visitor Visa, Student Visa, Worldwide Immigration, Tour & Travel Arrangements.
DELTA TOURS AND TRAVELS
90/94, 1ST FLOOR, JANJIKAR STREET, CRAWFORD MARKET, MUMBAI-400 003
PARTNERSHIP FIRM

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/04/2003

MUMBAI
AGENTS FOR PROVIDING TOURS AND TRAVELS RELATED SERVICES INCLUDING BUT NOT LIMITED TO TOUR
ORGANISING, ARRANGING TOURS & TRAVELS, VISA SERVICES, TOUR OPERATING, TOUR CONDUCTING, ARRANGING
TOUR
4080531  07/02/2019
REKHANANDA. M C, PROPRIETOR OF M/S. VINRAYSS
NO: 558, V13, 20th CROSS, KIRLOSKAR LAYOUT SIDEDAHALLI, HESARAGHATTA MAIN ROAD, BANGALORE - 560 073, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since :21/08/2018

CHENNAI

DELIVERY SERVICES AND PICKUP AND DELIVERY OF PARCELS AND GOODS.
4355035  22/11/2019
RELIANCE INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBERS IV, 222, NARIMAN POINT, MUMBAI-400021
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/03/2005

MUMBAI
TRANSPORT AND TRAVEL ARRANGEMENT
4376442  13/12/2019
SAHEB KUMAR CHAUDHARY
trading as ;SAHIL TOURS & TRAVELS
1ST FLOOR, SHOP NO-4782, MAIN BAZAR, PAHARGANJ, CENTRAL DELHI, DELHI-110055, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI
AIR TICKETING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS / NUMERICAL
FIGURES APPEARING IN THE MARK.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
EXIM TRADEEX
1st Floor, 3-3-64/B6/B, Endowment Colony, Street No 7, Ramanthpur, Medchal – Malkajgiri, 500013, Telangana, India
A Partnership Firm

Address for service in India/Agents address:

PRADEESH P.L.
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :22/11/2018

CHENNAI
Cargo transportation; Cargo handling; Transport of cargo; Delivery of cargo; Packing of cargo; Air cargo transport; Storage of cargo; Cargo delivery services; Cargo unloading services; Cargo ship transport; Cargo loading services; Import cargo transport services; Import cargo handling services; Export cargo transport services; Rental of cargo containers; Unloading cargo and luggage; Air cargo transport services; Air transportation services for cargo; Storage of cargo before transportation; Storage of cargo after transportation; Cargo handling and freight services; Storage of containers and cargo; Import and export cargo handling services; Loading, packing, storage, transportation and unloading of cargo; Advisory services relating to the storage and transportation of goods, freight or cargo
4387876  24/12/2019
MYSTIFLY CONSULTING (INDIA) PRIVATE LIMITED
Azygos, No. 885, 1st Stage, 4th Block, 6th Cross Road, HBR Layout, Bangalore - 560043
An Indian Company incorporated under the provisions of the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :10/11/2019

CHENNAI
Providing information relating to airline travel, via electronic means, Planning and booking of airline travel, via electronic means, Provision of information relating to airline travel, via electronic means, Travel ticket reservation services, Booking of tickets for travel, Booking of transportation, Booking of travel, Travel booking services, Travel reservation and booking, Airline transport services, Travel reservation and booking services, Booking of transportation via a website, Providing information relating to the planning and booking of airline travel, via electronic means, Provision of information relating to the planning and booking of airline travel, via electronic means, Booking of seats for air travel.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4396361 02/01/2020

PRABHAT SHOBHA TRADING AS PRIME CHOICE CONSULTING
SCO-22-23, OFFICE NO. 223, K10 TOWER, FEROZE GANDHI MARKET, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/01/2020

DELHI

Advisory Services relating to Worldwide Immigration, Work Permit, Visitor Visa, Study Visa, Student Visa, Arranging of Travel Tours, Travel Visa, Travel Agency & Booking Services.
4405910  11/01/2020
SULNIR TECHNOLOGIES PRIVATE LIMITED
Flat no. 3, Rams Flats, Old No. 9 New No. 23, Dr. Nair Road, T. Nagar, Chennai - 600017
SERVICE PROVIDER
Private Limited Company

Address for service in India/Attorney address:
S SNEKHA
No. 26, Flat No. 9, Ganesh Apartments, VOC 3rd Street, Aminjikarai, Chennai 29

Proposed to be Used

CHENNAI

Description: All kinds of Corporate Tours & Travel arrangements for domestic overseas, Transport; packaging and storage of goods
HIDDEN PLANET

4448652  20/02/2020

HIDDEN PLANET TRAVEL SERVICES PVT.LTD.
95, BACHU CHATTERJEE STREET, KOLKATA-700009

Body-incorporate including Private Limited Company

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

Transport; Travel arrangement, Information relating to travel and travel services provided online, Organization, booking and arrangement of excursions, day trips and sightseeing travel tours, Travel booking agency services, Organization and booking of travel for package holidays and Arranging of city sightseeing bus tours and other sightseeing excursions using means of transport included in class 39
HIDDEN PLANET TRAVEL SERVICES PVT.LTD.
95, BACHU CHATTERJEE STREET, KOLKATA-700009
Body-incorporate including Private Limited Company

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APARTMENT, ABOVE AMUL SHOP, NEAR WEVEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
Transport; Travel arrangement, Information relating to travel and travel services provided online, Organization, booking and arrangement of excursions, day trips and sightseeing travel tours, Travel booking agency services, Organization and booking of travel for package holidays and Arranging of city sightseeing bus tours and other sightseeing excursions using means of transport included in class 39
Trade Marks Journal No: 1951, 08/06/2020 Class 39

4452841 25/02/2020
GURUPRASAD V
S/O: VENKATAKRISHNAN, 19-B1, SANKAR ABODES, SESHPURAM, TENNUR, TIRUCHIRAPPALLI - 620017
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Warehouse storage; Rental of warehouses; Rental of warehouse space; Storage of goods in warehouses; Rental of warehouses and storage containers; Storage of frozen food in warehouses; Storage of farm products in warehouses; Providing information relating to the rental of warehouse space; Provision of storage facilities in a warehouse or other building
CENTRAL RAILSIDE WAREHOUSE COMPANY LTD.
GROUND FLOOR, PRAGATI MAIDAN METRO STATION BUILDING, NEW DELHI-110001, INDIA.
SERVICE PROVIDER
Used Since :01/01/2008

DELHI
STORAGE OF GOODS IN WAREHOUSES.
4470159  12/03/2020
ANI TECHNOLOGIES PRIVATE LIMITED
RECENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE – 560034, INDIA
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
3013305, 3042996
CHENNAI
Services like Bus Ticketing, Hardware procurements Services Software; Services; transport and travel arrangements; Transport services; providing information in relation to travel and transport services, including online or via application software; booking agency services, including provided online or via application software; taxi services; passenger transportation services; information, advisory and consultancy services in relation to the aforementioned.
Parshvrath

4472345  14/03/2020

VISHAL KUMAR LALWANI (SOLE PROPRIETOR OF PARSHVRATH TOURS & TRAVELS)
J.K. Villa, 146, Vyanktesh Nagar Extension, Aerodrome Road, Near St. Giri School, Indore- 452005, Madhya Pradesh.

Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Used Since :01/01/2020

MUMBAI
Transport; Packaging and storage of goods; Travel arrangement Under Class “39”
4472973  16/03/2020

DEGUSTIBUS HOSPITALITY PVT. LTD.
A-101/102, Navbharat Estate, Zankaria Bunder Road, Sewri (West), Mumbai – 400 015.
Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :27/12/2017

MUMBAI
service of delivery, storage and transport of food and goods included in Class 39
AIRSEAT

4473684  16/03/2020
SAMARPITA BANERJEE
B1303, Hoysala Ace, 20th Cross, A Block, Sahakara Nagar, Bangalore 560092, Karnataka, India
Natural person
Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
Flat No.101, H.No. 12-44, Sri Lakshmi Nilayam, Lane No.1, Road No.1, P & T Colony, Boduppal, Hyderabad, Telangana-500092.

Proposed to be Used

CHENNAI
Car pooling service, two wheeler pooling service, shared car services, travel arrangement
4474075  17/03/2020
ACTION SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED
15-21-32/46&47, BALAJI NAGR, KUKATPALLY HYDERABD HYDERABAD TG 500072 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/12/2017
CHENNAI
Logistics services consisting of the storage and transport of goods
RERA CHARITABLE TRUST TRADING AS: RERA CHARITABLE TRUST
No. 49, FOURTH CROSS STREET, RAINBOW NAGAR, PONDICHERRY - 605 011, INDIA.

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Used Since: 28/11/2000

CHENNAI
Ambulance transport, transporting services
yulu

4476209  18/03/2020

NADIM LATIF TAMBOLI
Office No.102-104, First Floor, Junction 406, Above Syndicate Bank, Next To K-Mall, Opp. Panvel Railway Station, Panvel (W), Maharashtra - 410206

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI
Motorcycle rental
TRIPJACK

4477100  19/03/2020

TRIP JACK PVT. LTD.
Marathon Innova CTS No. 2/142, Unit No. 1, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013..
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used

MUMBAI

Travel Reservation; Arranging of Tours; Escorting of Travellers; Arranging of Cruises; Transport of Travellers; Travel and Transport Reservations; Arranging of Tours; & Wrapping of goods.
4477337  19/03/2020
COLLABSPORTS TECHNOLOGIES PRIVATE LIMITED
FNO C-404 10 KASTUR KUNJ, CTS 2745 TO 2755 SHIVAJINAGAR, PUNE 411007
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
NEHA SUHAS PATIL
15, Prarambh, Attrey Society, Near Deep Bunglow Chowk, Model Colony, Pune-411016.

Proposed to be Used
MUMBAI

Arranging of Sports Travel Tours, providing services of packaging, wrapping of Sports Goods & Merchandise
2734180  09/05/2014
SDTRONICS
HOUSE NO.681/1, S. NO.78, BHAGYAWANTI DEVI TEMPLE LANE, SHRIKRISHNA COLONY NO.2, KOKANE NAGAR, KALEWADI, PIMPRI, PUNE-411 017
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
NARENDRA BABRE
Shop No.5, S.No.963, Ground Floor, Sairam Building, Opposite Brahman Karyalaya, Sadashiv Peth, Pune - 411 030.
Used Since :24/11/1994
MUMBAI
TREATMENT OF MATERIALS , PLC, SERVO, ENCODER, CNC, HMI CABLES, PCB
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter appearing in label .words separately. Mark shall be used as represented.
3923727    23/08/2018

M/S. EVERYTHING RECYCLES PVT LTD
FLAT NO. 201, FRIENDS APARTMENT, NO. 3, SOUTH END ROAD, SESHADRIPURAM, BANGALORE – 560020,
KARNATAKA, INDIA
Private Limited

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :21/11/2017

CHENNAI
WASTE RECYCLING SERVICES, INDUSTRIAL TOXIC WASTE DISPOSAL [TREATMENT], WASTE PROCESSING
[TRANSFORMATION], WASTE TREATMENT [TRANSFORMATION], WASTE INCINERATION, UPCYCLING [WASTE
RECYCLING], TREATMENT OF WASTE MATERIALS IN THE FIELD OF ENVIRONMENTAL POLLUTION CONTROL,
TREATMENT OF HAZARDOUS WASTE, RENTAL OF WASTE COMPACTING MACHINES AND APPARATUS,
INFORMATION, ADVICE AND CONSULTANCY SERVICES RELATING TO THE RECYCLING OF WASTE AND TRASH
No exclusive right over EVERYTHING RECYCLES and A SOCIAL REVOLUTION separately except as substantially
shown in the representation of the mark.
4384410  20/12/2019
SHUDDH SUSTAINABLESOLUTIONS PRIVATE LIMITED
A-305, BUDH NAGAR INDER PURI DELHI DL 110012
Domestic Company
Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092
Used Since: 08/10/2015
DELHI
Waste Management and Waste Treatment materials.
4393082  30/12/2019
KRISHA PRINTING SOLUTIONS PRIVATE LIMITED
35/3, KANNAMPULLICHTTI STREET, KUMANANCHAVADI, POONAMALLEE, CHENNAI
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used

CHENNAI
Printing; Transfer printing; Printing, lithographic printing, screen printing and digital printing; Screen printing; Portrait printing; Letterpress printing; 3D printing; Digital printing; Photographic printing; Pattern printing; Silkscreen printing; Printing, lithographic printing, screen printing and digital printing services; Printing services; Lithographic printing; Inkjet printing services; Screen printing services; Printing of books; 3D printing services; Digital printing services; Stationery printing services; Design printing for others; Printing of advertising matter; Printing of documents from digital media; Providing information relating to printing services; Digital on-demand printing of books and other documents; Customized printing of company names and logos for promotional and advertising purposes on the goods of others
4472091  14/03/2020

BRAKES INDIA PRIVATE LIMITED
No 21 Patullos road, Chennai 600002
a company incorporated under the Companies Act, 1956, Indian National

DYNACAST HOLDINGS LIMITED
No.1, Fisher Road, Offas Dyke Business Park, Welshpool, Powys, Sy2 8JF, United Kingdom
a limited company registered under the UK Companies Act 1948

Address for service in India/Attorney address:
JUS MAXIMA LAW OFFICES
762, PH ROAD, KILPAUK, CHENNAI - 600010
Used Since :15/09/1993

CHENNAI

providing die casting and mould services to order; treatment of materials; custom manufacture for others of parts or products; custom manufacture, for others, of construction of devices and tools; manufacture of casting and forming tools, for others; model building and modelling services, rapid prototyping; material treatment, namely millworking, drilling, soldering, turning, injection moulding; material treatment, namely, plating and surface finishing; surface finishing of metal products, namely, tumbling, polishing, shot blasting, de-burring, plating, and powder coating; consultancy relating to die cast materials, die cast process and finishes; information, advisory and consultancy services relating to the aforesaid, all included in Class 40
4472200  14/03/2020
M.R.M GENERATORS
NO.79(5), OM SAKTHI NAGAR, KPN COLONY, TIRUPUR - 641 601, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Rental of generators, Rental of electrical power generators, Rental of generators, air-conditioning apparatus and space heating apparatus.
zingcart

4472821  15/03/2020

MOHAMMED ARSHAD MUSHTAQE KHOT
401, A N ORCHID, PLOT NO. 134A, SECTOR 50E, SEAWOODS, NAVI MUMBAI 400 706

CUSTOMISED PRINTING PRODUCTS

INDIVIDUAL

Proposed to be Used

MUMBAI

CUSTOMISED PRINTED PRODUCTS SUCH AS PHONE CASES, T - SHIRTS, MUGS AND KEYCHAINS ETC
GO TAKE A WALK

4473829   16/03/2020
EUPHORIC INNOVATIONS PVT. LTD.
DOOR NO VII/313 H, NH 17, KOLATHARA PO KOZHIKODE-673655
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

CHENNAI
TREATMENT OF MATERIALS, PHOTOGRAPH PRINTING, METAL PRINTING, PROCESSING OF OIL, GENERATOR RENTAL,
TAILORING, DYEING, DARNING, TANNING, WATER TREATMENT, FARMING OF WORKS OF ART, WATER PROOFING
BS Today

4483813    01/04/2020

BREWING STUDIO LLP

House No. 88, Sector - 37, Noida, Gautam Buddh Nagar, Uttar Pradesh - 201303

Services based organisation providing creative solutions

Limited Liability Partnership

Proposed to be Used

DELHI

Services with respect to treatment, transformation, custom manufacturing and assembly of materials, including but not limited to paper, wood, plastic, metals; advice, consulting and information services; printing, photographic and videographic development; rental and leasing of equipment required for the development of the aforementioned in the class.
SKOTISH ACADEMY (SPECIAL FORM OF WRITING)

1563670  30/05/2007
DEEPA MOTWANI
trading as ;SKOTISH ACADEMY
526, SIDDARTH PLAZA, BEHIND STATE BANK OF INDOAR, KHATIWALA TANK, INDORE - 452 014 (M.P.).
SERVICE PROVIDER.
Used Since :04/11/2004
MUMBAI
EDUCATIONAL SERVICES & ALLOOTHER SERVICES INCLUDEDIN CLASS 41.
SURTAL-Z

2302627  20/03/2012
S.BARJINDER SINGH SINDHU
trading as; SURTAL-Z ENTERPRISES

HOUSE NO 34 VILLAGE JOHLAN TEHSIL RAIKOT DISTT LUDHIANA PB

SERVICES

Address for service in India/Agents address:

BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/04/1991

DELHI

PROVIDING EDUCATION, TRAINING & PRODUCTION IN VARIOUS FIELDS, ENTERTAINMENT, COMPETITIONS RELATED TO EDUCATION & ENTERTAINMENT, PRODUCTION OF TELE FILMS, FILMS, T.V. SERIALS & VARIETY PROGRAMMES, ENTERTAINMENT SERVICES INCLUDING ORGANIZING ADVERTISING, PRESENTING MUSICAL PROGRAMMES, FESTIVALS & CULTURAL EVENTS, ARTISTIC PERFORMANCES, LIVE PERFORMANCES & COMPETITIONS, PROMOTION OF SINGERS, DOCUMENTARY FILMS, RADIO & TELEVISION ENTERTAINMENT, PRODUCTION & REPRODUCTION OF EVENTS/PROJECTS, RENTAL OF MOTION PICTURES & VIDEOS, MODELING, RECORDING DISCS, EDITING FILMS, PERSONALITY DEVELOPMENT, ROAD SHOWS, PHOTOGRAPHY, MEDIA PRODUCTION HOUSE SERVICES & CINEMATOGRAPHY ALL THE SERVICES FOR PUNJAB, HARYANA, U.P, HIMACHAL PRADESH, UNION TERRITORY OF CHANDIGARH AND J&K
2670378   31/01/2014
BLANK SLATE ADCOM PRIVATE LIMITED
41/B, 4TH FLOOR, FILM CENTER, 68, TARDEO ROAD, MUMBAI - 400034.
SERVICE PROVIDER
A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
I.V.MERCHANT & CO.
61,61-A, ALI CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI - 400001
Used Since :13/06/2013
MUMBAI
SERVICE PROVIDING FOR EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2702228  20/03/2014
DR. M.L. DUTTA (CHAIRMAN)
trading as : HOLY HOME CHARITABLE TRUST
HOLY HOME CHARITABLE TRUST, MAGHUAPARA, PAMOHI, GORCHUK, GUWAHATI, PIN-781035, ASSAM
SERVICE PROVIDER.
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since : 02/05/2010
KOLKATA
EDUCATION SERVICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE
MATTERS APPEARING ON THE LABEL
2709659  31/03/2014
MD ASRAF REJA
trading as ;Comtronix Infotech India
New Hardware Store, Near Uma Talkies, Main Road Araria, ward no-21, Araria - 854311,Bihar
Services Provider
Proprietor
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :07/01/2014
KOLKATA
EDUCATION, PROVIDING OF TRAINING, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, TEACHING / EDUCATIONAL SERVICES, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING].
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIA SEPARATELY.
ASTROOWORLD

2715277  09/04/2014

VSD CORPORATE EVENTS

101-102 KUBER TOWER, NEAR ADARSH NAGAR, OLD PRABHADEVI ROAD, PRABHADEVI, MUMBAI- 400025

SERVICE PROVIDER

A INDIAN NATIONAL

Used Since :01/01/2014

MUMBAI

ORGANIZATION OF EVENTS AND EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES ARRANGING AND CONDUCTING OF CONFERENCES
BABAJI KA THULLU
2720497    17/04/2014
VIACOM 18 MEDIA PVT. LTD.
ZION BIZWORLD, 461/462, 5TH FLOOR, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST),
MUMBAI-400057.
Service provider
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA,
INDIA
Used Since :06/07/2013
MUMBAI
Production of Films, Programmes And Sound Recordings, Production Of Radio And Television Programmes; Production
Of Shows; Television Entertainment; Theatre Productions; Videotape Film Productions; Entertainment
SWAPNA RANI KHANDUAL
trading as ANWESHA CHARITABLE TRUST.

PLOT NO - 2132/4179, VIVEKANANDA MARG, DISTRICT - BHUBANESWAR - 2, ORISSA.

SERVICES PROVIDER.

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Used Since : 16/09/2010

KOLKATA

Education information, Educational examination, Educational services.
2781358  26/07/2014

LAKSHMIKANTA DAS

trading as ;Career Integrated Institute of Information Technology (CIIT)


SERVICES PROVIDER.

Address for service in India/Attorney address:

PREETPAL SINGH ADV

434 SECTOR 15 A CHANDIGARH 160015

Used Since :25/05/2013

KOLKATA

Coaching [training], Training (Practical of computer education) [demonstration], Educational services , Educational examination.
2790556  13/08/2014
PRATUSH MISHRA
JAI PRAKASH MISHRA
trading as ;SHREE NIDHI PRODUCTIONS
501 R-4, ASMI COMPLEX, NEAR ASHIRWAD INDUSTRIAL ESTATE, RAM MANDIR ROAD, GOREGAON (WEST), MUMBAI-
400062
SERVICE PROVIDER
A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932
Used Since :01/01/2014
MUMBAI
MEDIA PRODUCTION SERVICES, NAMELY, VIDEO AND FILM PRODUCTION, POSTPRODUCTION EDITING SERVICES IN
THE FIELD OF MUSIC, VIDEOS AND FILM, PRODUCTION AND DISTRIBUTION OF TELEVISION SHOWS AND MOVIES,
OPERATION OF ROBOTIC CAMERAS, VIDEO EQUIPMENT AND/OR AUDIO EQUIPMENT FOR PRODUCTION OF INTERNET
TELECONFERENCING, TELECONFERENCING OR TELEVISION PROGRAMS
2798577  27/08/2014
MRS. JASMINE SIDDIQUI PANJWANI
3, FIRDOSSH MANZIL, 41 H.K. BHABHA MARG, BANDSTAND, BANDRA (WEST), MUMBAI 400050, MAHARASHTRA, INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :01/01/2012
MUMBAI
ENTERTAINMENT, AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
Trade Marks Journal No: 1951, 08/06/2020 Class 41

2801941 02/09/2014
IQBAL HUSSAIN
trading as ; WOOD INSTITUTE OF TECHNOLOGY
HRH HOUSE NEAR IDEA TOWER, LALITPUR ROAD, BIJIAULI, JHANSI, UP, INDIA
PROMOTION OF TECHNICAL EDUCATION, VOCATIONAL COURSES, DIPLOMA OR GRADUATE LEVEL TECHNICAL, I.T. & ENGINEERING COURSES THROUGH CLASS ROOM OR DISTANT EDUCATION BY FRANCHING AS IN CLASS - 41
PROPRIETOR
Address for service in India/Attorney address:
TSIP WORLDWIDE
676, Near: Harmilap Mandir, Janakpuri, Bareilly, Uttar Pradesh, PIN – 243122
Proposed to be Used
DELHI
PROMOTION OF TECHNICAL EDUCATION, VOCATIONAL COURSES, DIPLOMA OR GRADUATE LEVEL TECHNICAL, I.T. & ENGINEERING COURSES THROUGH CLASS ROOM OR DISTANT EDUCATION BY FRANCHING AS IN CLASS - 41
Registration of this trade mark shall give no right to the exclusive use of the word INSTITUTE OF TECHNOLOGY.
2815266  23/09/2014
SHANKAR DEY
trading as ;S.S.S. MANAGEMENT TECHNICAL INSTITUTE
CHHABIGHAR BARA BAZAR,P.O.+P.S.CHANDAN NAGAR,DIST.HOOGHLY,PIN-712136,WEST BENGAL,INDIA
SERVICE PROVIDER
A PROPRIETORSHIP FIRM
Used Since :01/01/2014
KOLKATA
Diploma in Ship Repairing (Heavy Equipments), Crawle Crane, Mechanical Engineering, Degree & Diploma Male/Female, Kroll crane operating & repairing
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented. Associated with 2663998
DarkFest India

2851751  27/11/2014
RAHUL KARAN BATRA
176, Vasant Enclave, Vasant Vihar, New Delhi - 110057
Service Providers
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities.

Registration of this trade mark shall give no right to the exclusive use of the word India.
STEP BY STEP INSTITUTE

2891480   29/01/2015

SUBROS EDUCATIONAL SOCIETY (REGD.)
G-71, GROUND FLOOR, WORLD TRADE CENTER, BARAKHAMBA LANE, NEW DELHI - 110 001.
SERVICE PROVIDER
(A REGISTER SOCIETY).
Address for service in India/Agents address:
BHASIC & CO.
10 HAILEY ROAD, 10TH FLOOR, NEW DELHI 110001, INDIA.

Proposed to be Used
To be associated with:
1301297, 1549619

DELHI

EDUCATIONAL SERVICES, INCLUDING PROVIDING EDUCATIONAL INSTRUCTIONS; EDUCATIONAL RESEARCH;
ARRANGING AND CONDUCHNG EDUCATIONAL CONFERENCES, WORKSHOPS AND SEMINARS AND DISTRIBUTION OF
TRAINING MATERIALS IN CONNECTION THEREWITH; PROVIDING ONLINE EDUCATION AND INFORMATION; BOOK AND
JOURNAL PUBLISHING, CONTINUING EDUCATION SERVICES FALLING UNDER CLASS 41.
3040919  26/08/2015
Y2 NEWS AND MEDIA PRIVATE LIMITED
304, AKRUTI ARCADE, J. P. ROAD, ANDHERI WEST, MUMBAI-400058, MAHARASHTRA, INDIA
SERVICE PROVIDER
A COMPANY REGISTERED UNDER INDIAN COMPANIES ACT 1956
Used Since :15/07/2014

MUMBAI
NEWS REPORTER SERVICES PROVIDING OF RADIO AND TELEVISION PROGRAMMES, PROVIDING ON-LINE
ELECTRONIC PUBLICATIONS, PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-
LINE, RECORDING STUDIO SERVICES INCLUDED IN CLASS 41
INTERACTIVE SUN PVT. LTD.
CAPRI, 1ST FLOOR, ANANT KANEKAR MARG, OPP. HDIL TOWERS, BANDRA (EAST), MUMBAI-400051
SERVICE PROVIDERS
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956
Used Since : 17/08/2015
MUMBAI
EDUCATIONAL AND ENTERTAINMENT SERVICES, CONTINUING PROGRAM, ACCESSIBLE BY MEANS OF MOBILE PHONE APPLICATIONS, COMPUTER NETWORKS
3044533  01/09/2015
INTERACTIVE SUN PVT. LTD.
CAPRI, 1ST FLOOR, ANANT KANEKAR MARG, OPP. HDIL TOWERS, BANDRA (EAST), MUMBAI-400051
SERVICES PROVIDERS
A COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956
Used Since :17/08/2015
To be associated with:
3044532
MUMBAI
EDUCATIONAL AND ENTERTAINMENT SERVICES, CONTINUING PROGRAM, ACCESSIBLE BY MEANS OF MOBILE
PHONE APPLICATIONS, COMPUTER NETWORKS
3044535  01/09/2015
INTERACTIVE SUN PVT. LTD.
CAPRI, 1ST FLOOR, ANANT KANEKAR MARG, OPP. HDIL TOWERS, BANDRA (EAST), MUMBAI-400051
SERVICES PROVIDERS
A COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956
Used Since : 17/08/2015
To be associated with:
3044532, 3044533

MUMBAI
EDUCATIONAL AND ENTERTAINMENT SERVICES, CONTINUING PROGRAM, ACCESSIBLE BY MEANS OF MOBILE PHONE APPLICATIONS, COMPUTER NETWORKS
3055656  15/09/2015
DIVYA FOUNDATION
B-452A, SECTOR-19, NOIDA -201301 (U.P.)
SERVICES
A REGISTERED TRUST UNDER INDIAN TRUST ACT,
Proposed to be Used
DELHI
EDUCATIONAL SERVICES PRESCHOOL EDUCATION AND CULTURAL SERVICES.
3071224 06/10/2015
L.B. JAYAPRAKASH
trading as ;DHARMA AYURVEDA INSTITUTE OF MEDICAL EDUCATION & RESEARCH CENTER
APSARA, AYI ROOPPARAPOST, POTHENCODE(VIA), TRIVANDRUM, KERALA, SOUTH INDIA.
SERVICE PROVIDERS
Address for service in India/Agents address:
THE BUSINESS CYTALYST.
CATALYST VILLA KANIYAPURAM POST TRIVANDRUM, KERALA - 695301
Used Since :01/11/1998
CHENNAI
RUNNING EDUCATIONAL INSTITUTION MEDICAL COLLAGES
3216395  21/03/2016
MR.CHETAN P.VOHRA
trading as ;Mr.Chetan P.Vohra
902,Konark A Plus,Sopan Baug,Behind Empress Garden,Ghorpadi,Pune-411001.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :08/03/2016
MUMBAI
PROVIDING EDUCATION, TRAINING, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES
Naani Yaad Dilade

DIGITAL RADIO (MUMBAI) BROADCASTING LIMITED
401, Dakha House, 18/17, W.E.A., Karol Bagh, New Delhi-110005

Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI

Used Since: 01/04/2016

To be associated with:

3231967

DELHI

radio entertainment, rental of radio and television sets; production of radio and television programmes; Event management; Presentation of live performances; Organization of educational, cultural, entertainment competitions, shows & festivals; Arranging & conducting colloquia, conferences, seminars, symposiums, training workshops; Recreation & entertainment services; Film, radio & television entertainment; Providing recognition by way of awards; Studio & theatre facilities; Educational services
3481550 13/02/2017
NATIONAL CENTRE FOR THE PERFORMING ARTS
National Centre For The Performing Arts, NCPA Marg, Nariman Point, Mumbai 400021
Service Provider

Address for service in India/Attorney address:
DIPAK G PARMAR
Dipak Girdharlal Parmar Cyber-IPR 13/A, Bhatijivanji Lane, Thakurdwar Road, Mumbai 400 002.
Used Since :31/07/2010

MUMBAI
Organisation of stage shows; production of stage shows; theatre production; organisation and arranging of musical events and other cultural and artistic events; training and education for performing artists; arranging, conducting and organisation of training workshops for performing artists.
3481569  13/02/2017
NATIONAL CENTRE FOR THE PERFORMING ARTS
National Centre For The Performing Arts, NCPA Marg, Nariman Point, Mumbai 400021
Service Provider
Address for service in India/Attorney address:
DIPAK G PARMAR
Dipak Girdharlal Parmar Cyber-IPR 13/A, Bhatjivanji Lane, Thakurdwar Road, Mumbai 400 002.
Used Since :31/10/2009

MUMBAI
Organisation of stage shows; production of stage shows; theatre production; organisation and arranging of musical events and other cultural and artistic events; training and education for performing artists; arranging, conducting and organisation of training workshops for performing artists.
ASHISH KUMAR RANA
trading as :DOMINAR OWNERS CLUB
D-3/19 1st FLOOR GALI NO. 9, MAHAVIR ENCLAVE, NEW DELHI - 110045
SINGLE FIRM
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
SHOELACE

3526020    14/04/2017

RAMA SHANKAR PRASAD
D-12A, 2ND FLOOR, HAUZ KHAS, NEW DELHI - 110016
individual

MAMTA D'SOUZA
D-12A, 2ND FLOOR, HAUZ KHAS, NEW DELHI - 110016
individual

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI
PROVIDING OF ENTERTAINMENT, EVENTS, CULTURAL ACTIVITIES
Certification mark u/s 71(1)

3536317  28/04/2017
CRAFTING FUTURES PVT. LTD.
35, ARJUN MARG, DLF PHASE I, GURGAON, HARYANA, 122002
SERVICE PROVIDER

Address for service in India/Attorney address:
SANDEEP BISHT
B-7, ASHADEEP BUILDING, 9-HAILEY ROAD, NEW DELHI-1
Used Since :01/11/2015

DELHI
EDUCATION; PROVIDING OF TRAINING; ARRANGING AND CONDUCTING OF CONFERENCES AND WORKSHOPS;
RECREATION INFORMATION; PHYSICAL EDUCATION & TRAINING; TEACHING; CULTURAL ACTIVITIES
3570811  14/06/2017
VIKASH KUMAR SINGH
K-104, WINDSOR PARK, INDIRAPURAM, GHAZIABAD, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
PRODUCTION OF MUSIC, FILMS, SERIALS, PROVIDING ENTERTAINMENT, SPORTING, CULTURAL, EDUCATION ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MUSIC.
EXPLORING POSSIBILITIES OF POTENTIAL

3573003  17/06/2017

SHALINI KAMBOJ
AASTHA HOUSE NO.1232 SECTOR-37 FARIDABAD 121003
Individual

Address for service in India/Attorney address:
RANA HARPALSINGH
F-26/3, IST FLOOR, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020

Proposed to be Used
DELHI

To help organizations/individual to fill the gap between their intent and accomplishment by providing training and conducting programs, seminars, conferences and workshop in the field of business management and personal development of individual. To provide executive coaching, mentoring and to help organizations in making strategy and implementation.
CLASS OF 2017

3575060    20/06/2017

LOST BOY MEDIA PRODUCTIONS PVT. LTD.
104, PALM SPRING, 2/B, CTS NO. 1406, A-3/5 TO 7, LINK ROAD, MALAD (WEST), MUMBAI-400 064

DIRECTORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
MEDIA PRODUCTIONS OF SERIAL & FILMS
3578512  26/06/2017
BHUWAN KUMAR
L-3, GALI NO. 8, KABIR WALI GALLI, MAHIPALPUR EXTN., NEW DELHI-110017.
INDIVIDUAL
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Information relating to education or entertainment, provided on-line from a computer database or the Internet or by means of television or radio programs; Arranging and conducting of seminars, workshops [education], congresses, colloquia, distance learning courses and exhibitions for cultural purposes; Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; Education services in the nature of courses at the university level; Provision of educational courses, lectures, seminars, and of youth training schemes; Providing on-line information in the field of education; Career counseling and coaching [training and education advice]; Arranging and conducting of competitions [education or entertainment]; Audio-visual display presentation services for educational purposes; Educational services in the nature of correspondence courses; Educational services in the nature of coaching; Educational services provided for teachers of children; Providing information in the field of education; Rental of educational material and apparatus; Research in the field of education; Educational services provided by schools; Higher education, academic, linguistic and vocational education and training services; Conducting of educational courses

NO EXCLUSIVE RIGHT OVER THE TERM “GYAN-VIGYAN EDUCATION TRUST” APPEARING ON LABEL.
3581985  30/06/2017
AAVISHKAR GROUP
TULIP, FLAT NO.1402/1403, PLOT NO. 10, SECTOR NO. 06, REGENCY GARDEN, NAVI MUMBAI 410 210.
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
EDUCATION & TRAINING IN RESPECT OF SOLAR TECHNOLOGY
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2944226.
3588759  10/07/2017
M/S MONARCH EVENTS AND SOLUTIONS
91/25, YADUNATH SANYAL ROAD, G.B. MARG, LUCKNOW - 226001, UTTAR PRADESH, INDIA
Partnership Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
ORGANISATION OF CULTURAL EVENTS, ARRANGING OF CULTURAL EVENTS, ORGANISATION OF SPORTING EVENTS, PROVIDING INFORMATION ON CONGRESS EVENTS, PROVISION OF RECREATIONAL EVENTS, ORGANISATION OF ENTERTAINMENT EVENTS, ORGANIZING COMMUNITY SPORTING AND CULTURAL EVENTS
EDUEXL

3589077    11/07/2017

EDUCATOR EXTRAORDINAIRE LTD.
B-7/3, 2ND FLOOR, VASANT VIHAR NEW DELHI-110057
SERVICE PROVIDER

Proposed to be Used
DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3592380  15/07/2017
RITU KALIA
RZ-25A/271 Hanspark, West Sagarpur, Nangal Raya, Delhi 110046
Proprietor

Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085

Proposed to be Used
DELHI
Writing Services for Blogs including in Class 41
3596871  21/07/2017
HIMANSHU YADAV
Near Sec. 18, Chhuriawas Road, Dhamlaka, Rewari, Haryana - 123401
Individual
Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :16/02/2016
DELHI
Education services.
PRIYA SACHDEVA PROPRIETOR OF M/S BRAHMAAND
1/10, EAST PUNJABI BAGH, NEW DELHI-110026.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since: 02/08/2017
DELHI
EDUCATIONAL SERVICES, ORGANISING EVENTS FOR ENTERTAINMENT PURPOSES, SPORTING AND CULTURAL ACTIVITIES.
Movies & Chill Festival

3622260    28/08/2017
SCC ENTERTAINMENT LLP
A-22, 2nd Floor, Green Park (Main), New Delhi - 110016
Limited liability Partnership

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :07/03/2017
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES. CINEMA PRESENTATIONS / MOVIE THEATRE PRESENTATIONS, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, PROVIDING FILMS, NOT DOWNLOADED, VIA VIDEO-ON-DEMAND TRANSMISSION SERVICES, MICROFILMING, MOVIE STUDIO SERVICES, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]

IN USE
MARK SHOULD BE READ AND USE AS A WHOLE.
REPUTATION TODAY

3639195   19/09/2017
FEBRUARY NETWORKS LLP
412 A, MGF Metropolis, MG Road Gurgaon, Haryana - 122002
LLP

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404,, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
DELHI
Event Management Services
SANJAY VASUDEVA,
503, Devika Apartments, Sec-4, Vaishali, Ghaziabad-201 010 (U.P.)
Individual

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since: 01/03/2013

DELHI
Education; providing of training; entertainment; sporting and cultural activities; electronic journals; providing online resources for software developers; providing computer, electronic and online databases in the field of entertainment and in the fields of secondary, collegiate, social and community interest groups; photo sharing and video sharing services; electronic journals and web logs featuring user generated or specified content; entertainment services, cine films (rental), cinema facilities (providing), dubbing, editing (videotapes), entertainment, production of film, television, radio, digital, satellite and cable programs and presentation thereof, rental of television and radio programs and films, and sound and video recording; organization, presentation and production of shows, live performances, events and competitions; television appearances audience participation events; musical entertainment, gaming, movie studios
AKS CO., LTD.
Omoide Bldg, 6-1-8 Sotokanda, Chiyoda-ku, Tokyo 101-0021 Japan

a company incorporated under the laws of Japan

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1,2ND FLOOR, BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
DELHI

Education, Providing of Training, entertainment, cultural activity.
3719874  05/01/2018

KETAN KOHLI
J-512 A, J-BLOCK, ANAND FARM, OLD ROSHAN PURA NEAR - JANKI HOSPITAL, NAJAFGARH, SOUTH WEST DELHI 110043
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
CS NIDHI
f 160 sudershan park, near moti nagar

Proposed to be Used
DELHI

Class 41. Education; providing of training; entertainment; sporting and cultural activities.
FIT TRIBE

3724809    11/01/2018

PALAK
29/21, FIRST FLOOR, WEST PATEL NAGAR, DELHI-110008, INDIA

PROPRIETOR-PALAK

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI

GYM SERVICES.
3731329  19/01/2018
RAJEEV GARG
II-A/266, NEHRU NAGAR, GHAZIABAD-201001
INDIVIDUAL
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
EDUCATIONAL SERVICES, EDUCATIONAL INFORMATION, EDUCATIONAL CONSULTANCY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "JOIN US FOR BRIGHT FUTURE" and "MARK TO BE USED AS A WHOLE."
3732493   20/01/2018
GIATRI DEVI CHHOTTRA
H. NO. 41, CHHOTI BARADARI PART - I, JALANDHAR
Proprietorship
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR
Proposed to be Used
DELHI
ENGLISH LANGUAGE EDUCATION SERVICES
3736460    24/01/2018
FLASHBACK SHOWCASE PVT LTD
223, Patparganj Industrial Area, Patparganj, Delhi, 110095
Private Limited Company

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
102, 1st Floor, 9/2 East Patel Nagar, New Delhi - 110008

Proposed to be Used
To be associated with:
3736459

DELHI
Organizing award ceremonies; Showcasing events; Entertainment; sporting and cultural activities, award functions,
Entertainment services, namely, the provision of television programs featuring a wide range of cultural, educational,
news, and entertainment topics.
3763182  24/02/2018
NIMBLE SPORTS AND EVENTS PRIVATE LIMITED
E-36/304, JAWAHAR PARK, LAXMI NAGAR, DELHI - 110092
PRIVATE COMPANY
Address for service in India/Attorney address:
RAGINI AGRAWAL
H-30 IInd Floor Near Sai Mandir Laxmi Nagar Delhi 110092
Used Since :01/01/2018
DELHI
Organising of sports competitions and sports events
3768658  03/03/2018
TARUN GULATI (HUF)
2ND FLOOR; ABOVE STUDIO 11 SALON; ADJACENT MANSROVER PARK; DELHI ROAD; ROHTAK - 124001
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Fitness club services, Physical fitness instruction, Conducting fitness classes, Gym services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words fitness gym.
3768754  03/03/2018
KUSHAL DEEP
# 3, W. NUMBER 13, NEAR SEETLA MATA MANDIR, BHUCHO MANDI, BATHINDA-151101, PUNJAB
INDIVIDUAL
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
HEALTH CLUB SERVICES (HEALTH AND FITNESS TRAINING)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word fitness.
NEO METRO ENGLISH INSTITUTE

3769405  05/03/2018
SUHKJIT SINGH PROP. OF M/S NEO METRO ENGLISH INSTITUTE
GURU TEG BAHAUR NAGAR, ST.NO.1, KOTKAPURA ROAD, NEAR BYE PASS, SHRI MUKTSAR SAHIB.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :03/03/2018
DELHI

3769672 05/03/2018
ASHISH KUMAR
H.NO 131, VPO KUNDANPURA, HARYANA - 125113
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Publication services
ENGLISH WORLD

3772732 08/03/2018

VIKRAM KHANNA TRADING AS ENGLISH WORLD
41-B, LANE NO-2, OPP. POST MORTEM HOUSE, MAJITHA ROAD, AMRITSAR (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/04/2003

DELHI

Educational & Training services in the field of English Speaking Courses, Preparation for IELTS, PTE, TOEFL, GRE, SAT & Visa related Interviews; Accent Development & Personality Development, Organization of Examination & Competition for Education.
3774011  09/03/2018
SAMIT RAY
11/1,B.T. ROAD,PO.& PS. BELGHARIA,KOLKATA 700056,WEST BENGAL,INDIA
SERVICE PROVIDER
Used Since :07/12/2010
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3775846  12/03/2018
LITE BITE FOODS PRIVATE LIMITED
B-13, WEST END, NEW DELHI -110021,
A company incorporated and existing under the Indian Companies Act
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :20/02/2016
DELHI
Providing of entertainment and cultural activities.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “PUNJAB” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3775942  13/03/2018
RENU GUPTA
D/O SHRI KRISHAN GUPTA, 175, NEW MOHAN PURI,NEAR CHIKARA COMPLEX, MEERUT-250002
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “COUNSELLING”. 
3776415  13/03/2018
RAJENDRA CHATURVEDI
S-33, GREATER KAILASH, NEW DELHI-110048
SERVICE PROVIDER
Address for service in India/Attorney address:
UMANG SRIVASTAVA
BASEMENT, B-25, LAJPAT NAGAR-III, NEW DELHI- 110024
Proposed to be Used
DELHI
PUBLISHING AND PRINTING OF BOOKS, MAGAZINES, MUSICAL NOTES, MUSIC SCRIPTS & MANUSCRIPTS, LYRICS SHEETS AND ALL SUCH LITERARY MATERIAL, PERTAINING TO THE MUSIC INDUSTRY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3776415.
3807439  16/04/2018
ADMISSION INDIA
ADMISSION INDIA CAMPUS, AMBUJAVILASAM ROAD, GPO, THIRUVANANTHAPURAM- 695035
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamall Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
Subject to restrict the area to South India only and No exclusive right over ADMISSION INDIA and other descriptive matters separately except as substantially shown in the representation of the mark.
3844282  26/05/2018
REYON F9 EVENTS & ENTERTAINMENT PRIVATE LIMITED
B - 104, Padmini Plaza, Near Dharmadhikari Hall, Nandivali, Thane, Maharashtra – 421203
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :08/10/2017

MUMBAI
Arranging of film events, musical events, cultural and sporting events and live entertainment events.
3908136   05/08/2018
SAMADHAN SAMITI
2ND FLOOR, SIDHIVINAYAK BUILDING, 27/1/B, GOKHLE MARG, LUCKNOW - 226001
PROPRIETOR
Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI
Used Since :27/09/1999
DELHI
Education; providing of training; entertainment; sporting and cultural activities
4004899  22/11/2018
MR. SACHIN SAVANT TRADING AS SACHIN TUTORIALS
RAJNIGANDHA SHOPPING CENTRE, SHOP NO. 23, OPP. KRISHNA VATIKA MANDIR, GOKULDHAM, GOREGAON (EAST) MUMBAI-400 063
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
TUITION, TUTORIALS, TEACHING CENTRE, INSTITUTE
4012543  30/11/2018
SHAMSUDHEEN
Mundakkattuthodi House, Mannengode, Pulasseri P.O., Palakkad-679307
NIL
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :19/01/2016
CHENNAI
Photography services, video recording services, video production and video editing.
The mark should be used as a whole.
4033834    21/12/2018
SARAVANAKUMAR G
trading as ;PROFESSIONAL COMPUTER EDUCATION COUNCIL PCEC
77A, FIRST FLOOR, PALAYAM BAZAAR, ROAD, WORAIYUR TRICHY-620 003,TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
EDUCATION TRAINING IN RESPECT OF CYBER SECURITY SUPPORT,COMPUTER AND NETWORK SECURITY TESTER ,
COMPUTER COURSES
4083416  11/02/2019
QIFT SOLUTIONS PRIVATE LIMITED
No.176a, 3rd Cross, B- Block, Sri Krishna Garden Layout, Bengaluru, Bangalore, Karnataka-560059
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/04/2018

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
THIRD EYE'S FLIGHT

4087821   14/02/2019

CHAVALI NAGA BHIMA SASIDHAR

# PLOT NO. 35, H.NO. 5-35/260/P, 2nd FLOOR, MYTHRI NAGAR, SANGEETH NAGAR, KUKATPALLY, HYDERABAD - 500018,
TELANGANA STATE.,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:

NAVEEN KUMAR ANUMULA

16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Used Since :19/12/2017

CHENNAI

FILM EDITING (CINEMATOGRAPHIC-), PRODUCTION OF CINEMA FILMS, CINEMATOGRAPHIC ADAPTATION AND
EDITING, PRODUCTION OF CINEMATOGRAPHIC FILMS, PHOTOGRAPHY, AUDIO, VIDEO AND MULTIMEDIA
PRODUCTION, AND PHOTOGRAPHY, MUSIC ENTERTAINMENT SERVICES, EDITING OR RECORDING OF SOUNDS AND
IMAGES, SCRIPT WRITING SERVICES, VIDEO PRODUCTION SERVICES, PRODUCTION OF VIDEOS, VIDEO FILM
PRODUCTION, PRODUCTION OF CINEMA FILMS, PRODUCTION OF CINEMATOGRAPHIC FILMS, FILM DIRECTING,
OTHER THAN ADVERTISING FILMS, POST PRODUCTION EDITING SERVICES IN THE FIELD OF MUSIC, VIDEOS AND
FILM, EDITING OF CINE FILMS, PRODUCTION OF VIDEO RECORDINGS, PRODUCTION OF VIDEO FILMS, PRODUCTION
OF SOUND AND VIDEO RECORDINGS, PRODUCTION OF FILMS, OTHER THAN ADVERTISING FILMS, PRODUCTION OF
AUDIO - VISUAL RECORDINGS, SCRIPTWRITING SERVICES, VIDEO EDITING, EDITING OF VIDEO RECORDINGS, AUDIO
AND VIDEO EDITING SERVICES, SHOWING OF CINEMATOGRAPHIC FILMS, FILM PRODUCTION, VIDEOTAPE FILM
PRODUCTION, FILM PRODUCTION SERVICES
4089235  15/02/2019

SHAIK AHAMED BASHA
1/151-4,SUNNAPURALLA PALLI, RAILWAY STATION ROAD, CUDDAPAH,ANDHRA PRADESH-516001

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Providing soft skills training and training for Competitive exams.

The mark should be used as a whole and Subject to restrict the area to Andhra Pradesh and Telangana only.
4095219  21/02/2019

ADMGUIDERZ EDUSERVES PRIVATE LIMITED
FLAT 202, SSVR SREENIVASAM APARTMENT, SARJAPUR MAIN ROAD, CARMELARAM, JANATHA COLONY,
DODDAKANNELI, BANGALORE- 560035
BODY INCORPORATE

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI

Education and training
*The mark should be used as a whole.*
SREEKANT'S SURFIRA

4157277  25/04/2019

SATISH IYER
403, JAI AMBE SOCIETY FOUR BUNGLOW, ANDHERI WEST, JUHU VERSOVA LINK ROAD, OPPO HDFC BANK, MUMBAI-400053

Address for service in India/Attorney address:
SNEHA SINGH
ADVOCATE, 201, SAFAL HEIGHTS 1, OPP R.K. STUDIO, V.N PURAV MARG, CHEMBUR 400071

Proposed to be Used
MUMBAI
ENTERTAINMENT IN THE NATURE OF LIVE PERFORMANCES BY MUSICAL BANDS, TELEVISION ENTERTAINMENT, ORGANISATION OF MUSICAL EVENTS.
4354370   21/11/2019

TV18 BROADCAST LIMITED
Express Trade Towers, Plot No 15 & 16, Sector 16A, Noida, Uttar Pradesh – 201301
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001
Used Since :01/11/2016

To be associated with:
1624789, 1624793, 3409435

DELHI
providing info. relating to a wide range of education, news and current affairs and entertainment via website, global computer network, online databases, Internet, audio, video and print media; organizing of academic, recreational, cultural and sports activities; Production, distribution, syndication of entertainment/educational programs
4374157  11/12/2019
SHROFF PUBLISHERS AND DISTRIBUTORS PRIVATE LIMITED
B-103, 1ST FLOOR, SANPADA RAILWAY STATION COMPLEX, SANPADA (E), NAVI MUMBAI – 400705
Body Corporate
Address for service in India/Agents address:
NEELAKSHEE RAJESH MARATHE
B/605, Arunasmruti Co-op Hsg. Society, Post Office Lane, Nr. National Park, Shrikrushna Nagar, Borivali (E), Mumbai - 400 062.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
LITTLE BUDDY PRESCHOOL

4383547   20/12/2019

SURESH NAMBAIR
14/7, AWHO SECTOR B, GAUTAM ENCLAVE, DIAMOND POINT, SECUNDARABAD, 500009

PROPRIETORSHIP

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Used Since :02/12/2019

CHENNAI
PROVIDING EDUCATIONAL SERVICES, PRESCHOOL, PLAY SCHOOL FRANCHISEE OF BRAND AS INCLUDED IN CLASS 41

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE MARK.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3536854
ITRIS
4385233  21/12/2019
TINAZ DHUNJISHA BILLIMORIA
DEEPANJALI B-17, SHAHAJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400057
SINGLE FIRM
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West, Mumbai- 400104
Used Since :01/04/2007
MUMBAI
Consultancy services relating to the training of employees, business training, conducting and organizing training seminars, arranging and conducting conferences relating to training.
Trade Marks Journal No: 1951, 08/06/2020 Class 41

PRASHNA ENTERPRISE SOLUTIONS PVT LTD
B 211, KUKREJA CENTRE, SECTOR 11, CBD BELAPUR, NAVIMUMBAI, MAHARASHTRA - 400614

The Trademarks Act - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
DIVINE REBELS MOTORCYCLE CLUB
C-129 - A 2ND FLOOR, RAJU PARK, NEAR EASTERN AVENUE, SAINIK FARM, DEVLI ROAD, NEW DELHI 110062

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Conducting guided tours; Conducting guided climbing tours; Arranging and conducting paddleboard tours for recreational purposes; Arranging and conducting kayaking tours for recreational purposes; Conducting guided tours for cultural or educational purposes; Conducting guided tours of caves for educational purposes; Conducting guided tours of historical sites for educational purposes; Tourist guide services for recreational, educational or cultural purposes; Education and entertainment activities provided in connection with cruises and tours; Organization, production, presentation and conducting of music concerts, festivals, tours and other musical and cultural performances, events and activities; Entertainment
MANISH KALRA
KOTHI D-TYPE 52, NUMAISH CAMP, NEAR RIKSHAW STAND, SAHARANPUR, UTTAR PRADESH - 247001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELI
Education; Business education; Higher education; Training or education services in the field of life coaching; Educational services in the nature of coaching; Analyzing of educational test scores and data for others; Business education services; Teaching and training services in the fields of business, industry and information technology; Educational services; Academies [education]; Higher education, academic, linguistic and vocational education and training services; Providing courses of instruction in the field of mathematics; Providing online videos, not downloadable, featuring mathematics instruction
THE INCLEN TRUST INTERNATIONAL
F 1/5, 2nd Floor, Okhla Industrial Area, Phase – 1, New Delhi 110020.
A Trust registered under The Indian Trusts Act 1882.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :29/07/2013

DELHI
Health education; providing training; arranging and conducting seminars, conferences, training courses and further training.
MR. MANISH SHARMA, PROPRIETOR OF M/S. M DECOR & EVENTS
PLOT NO. 47, RR AVENUE, TULSI NAGAR, VIJAY NAGAR, INDORE, M.P. INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used

MUMBAI
Party planning [entertainment] for wedding receptions, Wedding celebrations (Organisation of entertainment for - ), organization of wedding events and decoration services.
Trade Marks Journal No: 1951, 08/06/2020 Class 41

4392766 30/12/2019
ABHAY JAYANTRAO THAKUR
1219 Subhash Nagar, Shukrawar Peth, Lane no.4, Pune 411002
INDIVIDUAL

Address for service in India/Attorney address:
HINDOL NANDI
13, Private Road, Dum Dum P.S- Dum Dum, Kolkata- 700074

Proposed to be Used
MUMBAI

ENTERTAINMENT MORE SPECIALLY ENTERTAINMENT RELATED TO CINE-FILMS, RENTAL OF CINEMA FACILITIES, (PROVIDING) DUBBING, EDITING (VIDEO TAPE), ENTERTAINMENT INFORMATION, FILM PRODUCTION, MOVIE PROJECTORS AND ACCESSORIES (RENTAL OF), MOTION PICTURES (RENTAL OF), MOVIE STUDIO, MOVIE THEATRE FACILITIES (PROVIDING), MUSIC HALL, PRODUCTION (VIDEO TAPE FILM), PRODUCTION OF RADIO AND TELEVISION PROGRAMME, PRODUCTION OF SHOWS, RADIO ENTERTAINMENT, RECORDERS (RENTAL OF VIDEO CASSETTE) RECORDING STUDIO SERVICES, THEATRE PRODUCTIONS, VIDEO EDITING, VIDEO FILM PRODUCTION
4396683   03/01/2020
MR. NISHANT JAIN
79, First Floor, Savita Vihar, New Delhi 110092
Proprietor

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Education and providing of training.
HRN PRODUCTION HOUSE

4396994   03/01/2020
HANS RAJ NAYAK
trading as ;HRN PRODUCTION HOUSE
H. NO-1449/103, STREET NO. 4, GROUND FLOOR, DURGAPURI, SHAHDARA, DELHI-110093, INDIA
SERVICE PROVIDER

Proposed to be Used
DELHI
FILM PRODUCTION AND ENTERTAINMENT SERVICES.
4398314   04/01/2020
MOHAMMED AMEEN V
Veliyathel, Chanthappadi, Ponnani, Malappuram, Kerala-679577
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
CHENNAI
Education and training consultancy

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4402614  09/01/2020
MALLIKA MURARKA
1/C MANDEVILLE GARDENS, KOLKATA-700019.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.
Proposed to be Used
KOLKATA
Preparatory schools
4430163  04/02/2020
UDIT DIPAK VYAS
VYAS SURGERY, ALKA MANSION , 254, DR.AMBEDKAR ROAD, SION(WEST), MUMBAI -400022
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Animal training
DBU

4434249   07/02/2020
Z CRAFT INDIA PRIVATE LIMITED
#1224, Sector 8C, Madhya Marg, Chandigarh
Body Incorporate

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Education, Cultural activities, Tutoring, Training, Entertainment, Sporting and cultural activities
CHETNA KIRAN KARWA
Office 4, Gurukul, Guru Campus, Opp. Gurudwara, Near LIC Office, Nashik Road, Nashik-422101
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422012(M.S.)

Used Since : 10/10/2016

To be associated with:
3500424

MUMBAI
PROVIDING EDUCATION & TRAINING SERVICES
SADAASHIV SPIRITUALITY FOUNDATION

4448657   20/02/2020

SADAASHIV SPIRITUALITY FOUNDATION
'Samarpan Nilaya', No: 24/2, 3rd Main Road, M.M.Road, Byatarayanapura, New Extension, Mysore Road, Bangalore - 560 026,
Karnataka, India

Trust

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrao point, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI

Educational Services relating to Spiritual Development, Meditation Training
MGR PICTURES

4452735 25/02/2020
MGR PICTURES PRIVATE LIMITED
Mgr Memorial House, Old No.27, New No.18, Arcot Mudali Street, T.Nagar, Chennai - 600017

Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities
EMGEYAR

4452736  25/02/2020

MGR PICTURES PRIVATE LIMITED
MGR Memorial House, Old No.27, New No.18, Arcot Mudali Street, T.Nagar, Chennai - 600017

Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Proposed to be Used

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities
MGR PICTURES

4452737  25/02/2020

MGR PICTURES PRIVATE LIMITED
Mgr Memorial House, Old No.27, New No.18, Arcot Mudali Street, T.Nagar, Chennai - 600017
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
THE PENTAVERATE

Priority claimed from 30/08/2019; Application No. : 078541 ; Jamaica 4456185 27/02/2020

NETFLIX STUDIOS, LLC
5808 W. Sunset Blvd., Los Angeles, California 90028, U.S.A.
Delaware, USA Limited Liability Company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Entertainment services in the nature of a comedic drama television series; providing online non-downloadable video clips and other multimedia digital content containing audio, video, artwork, and text from and related to a comedic drama television series.
4458527  29/02/2020
AARON CADEL DSOUZA
Flat No. 1108, Block C-1, Maurishka Park, Near PVS Circle, Kodialbail, Manglore, Karnataka-575003
INDIVIDUAL

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404,, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
Trade Marks Journal No: 1951 , 08/06/2020 Class 41

4460419 02/03/2020
SANGEETA GUPTA
H. No-911, Gali Inder Wali Kucha Pati Ram, Delhi G.P.O, North Delhi, Delhi-110006
Individual

Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92

Proposed to be Used
DELHI
Conducting Competitions, Dance, Music, Stage Awards to Outstanding Performers, Arranging Competitions, Talent Hunt, Reality Show, Organization of Inter Active, Audience Participation Events, Celebrity Endorsements Services in Class 41
4462059  04/03/2020
DROR LABS PRIVATE LIMITED
HOUSE NO. 154, FIRST FLOOR POCKET 1, SECTOR 24, ROHINI, NORTH WEST DELHI 110085 IN
BODY INCORPORATE

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since: 01/07/2018

DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463565  05/03/2020
ASHUTOSH, PROPRIETOR M/S BREAKLESS PRODUCTIONS
118, 1ST FLOOR, NEW MILAP NAGAR, AMBALA CITY-134003, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; MUSIC
COMPOSITION & MUSIC PRODUCTION, MUSIC RECORDING, MUSIC INSTRUCTION & MUSIC PERFORMANCES, FILM
PRODUCTION AND FILM DISTRIBUTION
SAURABH GUPTA S/O PRAKASH CHANDRA GUPTA
69/209 DANA KHORI KANPUR, KANPUR NAGAR, UTTAR PRADESH, 208001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
DIVYA MODI TONGYA
36, Amrita Shergill Marg, New Delhi-110003
sole proprietor

Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-201307 U.P.

Proposed to be Used

DELHI
Educational and coaching services; Online publication of electronic books and journals, Publication of books and texts other than publicity texts, Providing online electronic publications not downloadable; Educational advisory services; Providing of training with respect to Education, entertainment and sporting activities; Organization of sports, cultural activities and events; Publication services, Arranging teaching programmes; Publication of books, periodicals, journals, reviews and magazines; Boarding schools services; Tuition in data processing; Electronic data processing training; Educational services relating to data processing; Training relating to data processing
4463621  05/03/2020
M/S. VERANDA CHILDREN'S EDUCATIONAL INSTITUTION PRIVATE LIMITED
NO.42, HABIBULLAH ROAD, T. NAGAR, CHENNAI-600017, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :15/03/2017

CHENNAI
NURSERY SCHOOL SERVICES, TEACHING AND EDUCATIONAL SERVICES, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS, ARRANGING AND CONDUCTING OF CONFERENCES, CONVENTIONS, EDUCATIONAL EXHIBITIONS, CLASSES, LECTURES, SEMINARS AND TRAINING WORKSHOPS, ARRANGING AND CONDUCTING OF EDUCATIONAL EVENTS, PROVIDING INFORMATION ABOUT EDUCATION, PROVIDING PHYSICAL EDUCATION, GAMES AND SPORTING FACILITIES, PROVIDING SCHOOL SUPPLIES TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING SCHOOL SUPPLIES TO UNDERPRIVILEGED PERSONS FOR CHARITABLE PURPOSES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463631 05/03/2020

MR. ALKENDRA SAHAY
M/s iTAaza Khabar, 61-Gayatri Vihar, Thatipur, Gwalior-474011(M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
Used Since :24/04/2017

MUMBAI
PUBLICAtION OF ELECTRONIC NEWSPAPERS ONLINE; ONLINE PUBLICATION OF ELECTRONIC NEWSPAPERS
Trade Marks Journal No: 1951, 08/06/2020 Class 41

EDIFY NEWS

4463638 05/03/2020

MDN EDIFY MANAGEMENT PVT.LTD

306, 3rd Floor, Kabra Complex, No: 61, M.G.Road, Secunderabad-500003(T.S.)

Body Incorporate

Address for service in India/Agents address:

RAO & RAO.

12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used

To be associated with:

4463635

CHENNAI

Publication of books, periodicals, magazines, newspapers & news letters; newspaper editing.
4463774  05/03/2020
WEALTHIANS FOREVER PRIVATE LIMITED
FLAT NO. D-102, ADANI OYSTER GRANDE, DWARKA EXPRESSWAY, SECTOR -102/102A, GURGAON-122505
Company is incorporated under Companies Act, 2013 vide Corporate Identity Number - U80903HR2019PTC083945

Address for service in India/Attorney address:
DHIRENDER TRIPATHI
OFFICE NO.502 5th FLOOR LAXMI TOWER, BEHIND AKASH CINEMA, AZADPUR DELHI-110033

Proposed to be Used
DELHI
To provide consultancy, research and education related to wealth management
4463826 05/03/2020
PETER WILLIAM CROCKETT
39 John Street, Kangaroo Flat, Victoria 3555, Australia
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Gambling services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ULTRAHUMAN

4464477   05/03/2020

ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used

CHENNAI

Providing a website offering entertainment services in the nature of the development, creation, production and post-production services of multimedia entertainment content; featuring information, advice, non-downloadable articles, texts, messages, images, quotations; providing on-line publications; organizing, arranging, and conducting seminars, tutoring, workshops, and classes; providing voice overs for recorded media; providing online non-downloadable pre-recorded audio, visual and other multimedia works in the field of wellness, lifestyle, spirituality, mindfulness, yoga; providing non-downloadable on-line and mobile application video classes.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Proposed to be Used

CHENNAI

LANGUAGE TRAINING EDUCATION SERVICES, EDUCATIONAL CONSULTANCY, PROVIDING EDUCATIONAL COURSES, EDUCATION AND TRAINING CONSULTANCY, LANGUAGE TEACHING SERVICES, ARRANGING, CONDUCTING AND ORGANIZATION OF SEMINARS, LECTURE PRESENTATIONS AND SYMPOSIA FOR LANGUAGE TRAINING, FOREIGN LANGUAGE EDUCATION SERVICES, EDUCATIONAL EXAMINATION.
Minder Education

4473144   16/03/2020

ARSALAN MIYAN
Kurmanchal Colony, Katoratal, Kashipur - 244713

Proprietor

Address for service in India/Attorney address:
ASHWARYA SHARMA
RAMNAGAR ROAD, BEHIND HERO SHOWROOM, KASHIPUR

Proposed to be Used
DELHI

Career Counselling & Career Guidance, Educational Services, Coaching & Preparation for Competitive Examinations, arranging & conducting educational seminars & workshops included in class 41

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4473148  16/03/2020
MR. P. CHOCKALINGAM
NO. 113, MAXWORTH NAGAR, PHASE - 1, KOLAPAKKAM, CHENNAI - 600 122
INDIVIDUAL

Address for service in India/Angents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU

Proposed to be Used
CHENNAI

Arranging and conducting of workshops [training], Conferences (Arranging and conducting of), Congresses (Arranging and conducting of), Live performances (Presentation of), Information (Recreation), Education information, Religious Education, Performances (presentation of Live), Layout services other than for advertising purposes, Practical training [demonstration], Teaching, Preparation of Television programmes, Training (Practical) [demonstration].

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4473152 16/03/2020
SYAMANTAK EDUCATION MISSION & FOUNDATION
FL-17/203, NRI COMPLEX, SECTOR - 54,56,58, NERUL, NAVI MUMBAI - 400706
Company
Address for service in India/Agents address:
DHRUMIL MAHENDRA SHAH
A-01 Mahavir Dham Garodia Nagar, Ghatkopar East, Opp 90 FT Road/90 Feet Police Chowky, Mumbai-400077.
Proposed to be Used
MUMBAI
Educational services, Education, teaching and training, Education and instruction, Educational information, Education academy services, Educational consultancy, Educational examination, Pre-school education, Primary education services, Secondary school educational services, Services of schools [education], Higher education services, Boarding school education, Education services relating to commerce, Vocational education, Adult education services, Management of education services, Physical-education services, Physical fitness education services, Education services relating to yoga, University education services, Online education services, Computer education training, Educational research, Educational seminars Publication of educational books, Career counseling [education]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
FLOURISH ACADEMY OF CULINARY SCIENCES

4473321    16/03/2020
SUSHILKUMAR HANDA
SHARANYA, NR. IOC PETROL PUMP, JUDGES BUNGLOW RD., BODAKDEV, AHMEDABAD-380054

Proposed to be Used
To be associated with:
2061954

AHMEDABAD
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4474051  17/03/2020
FAZIL E
FIRDHOUSE, ZACKARIA WARD, ALAPPUZHA, KERALA - 688012
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :19/10/2017

CHENNAI
Education; Educational services; Training; Training consultancy; Providing training; Career counseling and coaching [training and education advice]; Providing educational courses; Provision of educational examinations and tests; Preparation of syllabuses, courses, study guides and examinations; Coaching [education and training]
4474222    17/03/2020
RERA CHARITABLE TRUST TRADING AS : RERA CHARITABLE TRUST TRUST
No. 49, FOURTH CROSS STREET, RAINBOW NAGAR, PONDICHERRY - 605 011, INDIA.
TRUST
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :28/11/2000
To be associated with:
1741357
CHENNAI
Providing of education training, Education information, Vocational guidance [education or training advice], College, Physical education
4474351  17/03/2020
SVAP INFOTECH PRIVATE LIMITED
430, HANUMAN NAGAR EXTENSION, SIRSI ROAD, KHATIPURA, JAIPUR

Address for service in India/Attorney address:
SHAILEN德拉 KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, BOOKING OF SEATS FOR SHOWS, SPORT CAMP SERVICES, CINEMA PRESENTATIONS, EDUCATIONAL SERVICES, FILM PRODUCTION, GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK, EDUCATION INFORMATION, EDUCATION COMPETITION, LAYOUT SERVICES, OTHER THAN FOR ADVERTISING PURPOSES, EXHIBITIONS, PHOTOGRAPHY, PRODUCTION OF SHOWS, PROVIDING SPORTS FACILITIES, PUBLICATION OF BOOKS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, SEMINARS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4474356    17/03/2020
SVAP INFOTECH PRIVATE LIMITED
430, HANUMAN NAGAR EXTENSION, SIRSI ROAD, KHATIPURA, JAIPUR
Body Incorporate

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, BOOKING OF SEATS FOR SHOWS, SPORT CAMP SERVICES, CINEMA PRESENTATIONS, EDUCATIONAL SERVICES, FILM PRODUCTION, GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK, EDUCATION INFORMATION, EDUCATION COMPETITION, LAYOUT SERVICES, OTHER THAN FOR ADVERTISING PURPOSES, EXHIBITIONS, PHOTOGRAPHY, PRODUCTION OF SHOWS, PROVIDING SPORTS FACILITIES, PUBLICATION OF BOOKS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, SEMINARS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
TRIPJACK

4477102   19/03/2020
TRIP JACK PVT. LTD.
Marathon Innova CTS No. 2/142, Unit No. 1, Gyanpatrao Kadam Marg, Lower Parel, Mumbai - 400013.
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
Hospitality Services (Entertainment), Corporate Hospitality (entertainment), entertainment service provided by hotel;
Training services related to the cleaning of hotel; training in Catering.
DIWAKAR BHATIA  
T-312, SECOND FLOOR, UTTAM NAGAR, NEW DELHI - 110059  
Individual  

Address for service in India/Attorney address:  
KAMAL GARG & ASSOCIATES  
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85  

Proposed to be Used  
DELHI  
ACADEMIC EDUCATION; EDUCATION CONSULTANCY; COACHING SERVICES; EDUCATIONAL RESEARCH; ARRANGING AND CONDUCTING TUTORIALS; ORGANISATION OF EDUCATION COMPUTATION; EDUCATIONAL SERVICES INCLUDING ON-LINE EDUCATIONAL ASSESSMENT SERVICES; ONLINE EXAMINATION AND ITS RESULTS/EVALUATION THEREOF; PROVIDING ONLINE INFORMATION ABOUT EDUCATION; PROVIDING ONLINE EDUCATIONAL CLASSES VIA LIVE VIDEO CHAT; PROVIDING ONLINE INFORMATION ABOUT EDUCATION, PRACTICAL TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
NIXT NEXT INTEGRATED EXPERIENCE TECHNOLOGY

4479395   20/03/2020
INFOCOMMASIA PTE LTD
20 Kallang Avenue, Pico Creative Centre, Singapore 339411
A company organised and existing under the laws of Singapore

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Instruction services; education information; educational and/or training testing; arranging and conducting of colloquiums; arranging and conducting of conferences; arranging and conducting of symposiums; arranging and conducting of workshops and seminars; arranging of conventions; arranging of courses of instruction; arranging of educational conferences; arranging and conducting of workshops [training]; arranging of exhibitions for educational purposes; arranging of exhibitions for training purposes; organization of exhibitions for educational, cultural and training purposes; publication of texts, other than publicity texts; electronic publication of texts and printed matter, other than publicity texts, on the Internet; publication of texts and books; translation; party planning [entertainment]; planning and design for exhibition; advisory and consultancy relating to planning and design for exhibition; consultancy and information services relating to arranging, conducting and organisation of conferences; consultancy and information services relating to arranging, conducting and organization of training workshops; audio and video recording services; business training services; organizing and promoting by email, online advertising, social media platforms, print advertisements, and direct mail in the field of audio-visual, video, Artificial Intelligence (AI), Internet of Things (IoT), Extended Reality (XR), Quantum Computing Technology and Drones, computer and information products for the benefit of exhibitors and attendees.
INDEED CANDID

4482744    27/03/2020

SHASHANK KETKAR
ROW HOUSE NO.1 VITTHAL PRAKASH GANESH NAGAR, DHAYRI, PUNE, MAHARASHTRA-411041

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Production of radio and television programs for the Internet and other media; Entertainment; Providing entertainment; Online entertainment services; Interactive entertainment services; Providing entertainment information via the Internet; Providing information about entertainment and entertainment events via online networks and the Internet; Providing entertainment information via a website; Providing information, listings and news regarding television programming and entertainment via a website; Entertainment information services; Providing on-line information in the field of entertainment
CRASH SHIELD

2901363  12/02/2015

PRASHANT VERMA
House No. 122, Road No. 2, Rajendra Nagar, Patna - 800016
Information Technology Services
Used Since :09/01/2014

DELHI
Consulting/Research & Development in the field of IT, Computer Hardware/Software/Network, Cyber Security, Cloud Computing, e-Commerce, Software/Web Development; IT Services & Operations; ITES; Computer/Programming/Multimedia/Domain Registration Services; Planning, Analysis, Design, Development, Integration, Deployment, Testing & Maintenance of Software/Website/Web & Mobile App; Data Center/Cloud Computing/Web Hosting Services; Server/Infrastructure/Network Management; Technical Support/Troubleshooting of Computer Hardware/Software/Network;
Enabling Informal Sector

3185663   15/02/2016
JUST JOBS INTERNET SERVICES PRIVATE LIMITED
G-45, LGF, LAJPAT NAGAR-1, NEW DELHI-110024.
SERVICE PROVIDER

Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085
Used Since :21/08/2015

DELHI
ONLINE CAREER & RECRUITMENT INDUSTRY SPECIALIZING IN INFORMAL SECTOR, INDUSTRIAL ANALYSIS AND
RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, ONLINE
RECRUITMENT AND HIRING ALL BEING SERVICES INCLUDED IN CLASS 42
YOGIC SCHOOL OF HEALTH

3505205  04/03/2017
MARUTI SHARMA
trading as ;YOGIC SCHOOL OF HEALTH
H.No 55 Mohalla Tube Well Toph Sherkanian Jammu -181121, Jammu and Kashmir
SERVICE PROVIDERS
SINGLE FIRM

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3585948   06/07/2017
PRANJAL DHASMANA
A 509, SECTOR 32, PL ITBP HOUSING SOCIETY, GREATER NOIDA, GAUTAM BUDH NAGAR- 201308 UP
INDIVIDUAL

Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051

Proposed to be Used

DELHI
DESIGNING SERVICES.
3617246  21/08/2017
MR. VINIT KUMAR YADAV PROPRIETOR OF M/S. WIZZ TECHNOLOGY
81, LUMBINI APARTMENT, SECTOR-14, KAUSHAMBI GHAZIABAD UTTAR PRADESH-201010
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
WEBSITE DEVELOPMENT, DIGITAL MARKETING AND MOBILE APPLICATION DEVELOPMENT, WEB HOSTING, WEB
DESIGNING SERVICES.
MR. RAHUL KUMAR
M/S ADVERTRO INDIA, SHOP NO-161, PLOT NO-4, AGGARWAL PLAZA, SECTOR-14, ROHINI, DELHI-110085
Sole Proprietor

Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005

Proposed to be Used
DELHI

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD INDIA..
3760267  21/02/2018
MSWIPE TECHNOLOGIES PRIVATE LIMITED
Astral Center, 9th Floor, N.M. Joshi Marg, Byculla Mumbai 400011, Maharashtra, India
Private Limited Company
Address for service in India/Attorney address:
AMIT SIRSIKAR
407, Dalamal Chambers, New Marine Lines, Mumbai- 400020
Used Since :01/08/2017
MUMBAI
Management and transaction platform; designing, developing, updating, maintaining, installing of software, hardware and/or application.
TECHNO PERK
3766127  27/02/2018
OPALITE SOLUTIONS (OPC) PRIVATE LIMITED
M.No. 20042, Holding No. 673167A At- Mukari Qrban Road, Ward 44 MUZAFFARPUR Muzaffarpur, Bihar.
ACTIVE
Proposed to be Used
KOLKATA
Website Development, Internet Marketing, Software Development, Application Development
Priority claimed from 07/09/2017; Application No. : 87599595 ;United States of America

3771057 06/03/2018

TOTAL PHASE, INC.
735 Palomar Ave., Sunnyvale, California 94085, United States America
a corporation of the State of California.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since :09/09/2004

DELHI

Platform as a service (PAAS) featuring computer software platforms for use as computer systems development tools for monitoring communications traffic and actively communicating on systems buses and as applications for developers of embedded computer systems; providing temporary use of non-downloadable software development tools for monitoring communications traffic and actively communicating on systems buses; Platform as a service (PAAS) featuring computer software platforms for use as tools for the active communication and passive monitoring of embedded system protocols; providing temporary use of non-downloadable software tools for the active communication and passive monitoring of embedded system protocols; Cloud computing, namely, computer software platforms for use as computer systems development tools for monitoring communications traffic and actively communicating on systems buses and as applications for developers of embedded computer systems; cloud computing, namely, computer tools for the active communication and passive monitoring of embedded system protocols.
CAPITA
3773211  08/03/2018
CAPITA PLC
30 Berners Street, London W1T 3LR, United Kingdom

A Company Incorporated Under the Law of United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since :05/03/1987

To be associated with:
2351079

DELHI

computer programming; computer programs and computer system design; computer systems analysis and reporting;
creating, maintaining and updating of websites belonging to others; data conversion services; IT support; management
and consultancy services relating to computer hardware and computer software; management and consultancy services
relating to intellectual property and environmental issues; rental services relating to computers; installation, maintenance
and repair of computer software.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2351079.
3774150  09/03/2018
BNN HOMZ PRIVATE LIMITED
W.NO2, COL BHAGAT SINGH MARKET KATHUA J&K, KATHUA (J&K) 184101
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099

Proposed to be Used
DELHI
Interior design, Interior Design services, Interior Decoration Consultation,
4056025  14/01/2019
MR. AKSHIT S. MEHTA
216, TARDEO AIR CONDITION MARKET, TARDEO, MUMBAI – 400 034
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4062056   19/01/2019
SONNICK CRM SOLUTIONS LLP
Ground Floor, Block C Global Technology Park, Marathahalli Outer Ring Road, Devarabeesanahalli Village, Bellandur,
BANGALORE KA 560103
SONNICK CRM SOLUTIONS LLP
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72, Telangana,
Used Since :16/01/2010

CHENNAI
For Software programming Service
HireMe

4089736  16/02/2019
ERILISMART TECHNOLOGIES PRIVATE LIMITED
No 42A, Noble 1st Street, Kannan Colony, Alandur, Chennai - 600016
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :03/01/2019

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
Trade Marks Journal No: 1951, 08/06/2020  Class 42

CLOUDWALKER STREAMING TECHNOLOGIES PVT LTD.
A-504 BUSINESS SUITE 9, S. V. ROAD, SANTACRUZ WEST, MUMBAI, MAHARASHTRA, INDIA 400054.

SERVICE PROVIDER

Proposed to be Used

MUMBAI

DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, CLOUD COMPUTING, COMPUTER PROGRAMMING, COMPUTER APPLICATION DEVELOPMENT FOR USE ON HANDHELD DEVICES; CONVERSION OF DOCUMENTS AND OR COMPUTER PROGRAM FROM PHYSICAL TO ELECTRONIC MEDIA, CREATING AND MAINTAINING WEB SITES, DATA CONVERSION OF COMPUTER PROGRAMS, INSTALLATION AND MAINTENANCE OF COMPUTER SOFTWARE, WEBSITE, APPLICATIONS, OFF-SITE DATA BACKUP, PROVISION OF SCIENTIFIC INFORMATION, RECOVERY OF COMPUTER DATA, RENTAL OF COMPUTER SOFTWARE, TECHNICAL RESEARCH, UPDATING OF COMPUTER SOFTWARE.
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
4392773  30/12/2019  
ABHA SINGH
B-801, ETERNAL EXOTICA, HANDEWADI ROAD, NEAR MAYURI VAJAN KANTA, UNDRI, PUNE CITY
PROPRIETOR FIRM

Address for service in India/Attorney address:
RAHUL PRAJAPATI
HOUSE NO 13, BHAGWATI MARG, WARD NO 8, CHAKSU, JAIPUR

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4394471    31/12/2019
DESI AUTHENTIC
Flat No 43, Door No - 7/156-A, Jay R Enclave, Ngo Colony, Kadapa - 516002, Andhra Pradesh
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/11/2017
CHENNAI
Software development, Information technology [IT] consultancy, Website development.
Voice Changer

4394943 01/01/2020

UNDHAD DHARMIK DHARMESHBHAI
C1-1004, VEDANTA, SHIVDHARA RESIDENCY, MOTA VARCHHA, NEAR SHIVDHARA PALACE, MOTA VARACHHA,
SURAT, GUJARAT - 394101
Individual

Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190, 1ST FLOOR, SHAKTI VIJAY SOCIETY, ABOVE SHIV AGRABATI, L.H. ROAD, SURAT

Proposed to be Used

AHMEDABAD
Design and Development of software in the field of mobile applications, Hosting of mobile websites, Hosting of mobile applications, Creating and Maintaining websites for mobile phones as per class-42
Face Changer

4394958  01/01/2020

BHAYANI RAJESH KANUBHAI
C-904, APPLE AVENUE, NEAR SVASTIK PLAZA, YOGICHOWK, SURAT CITY, SURAT, GUJARAT - 395010

Individual

Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190,1ST FLOOR,SHAKTI VIJAY SOCIETY,ABOVE SHIV AGRABATI,L.H.ROAD,SURAT

Proposed to be Used
AHMEDABAD

Design and Development of software in the field of mobile applications, Hosting of mobile websites, Hosting of mobile applications, Creating and Maintaining websites for mobile phones as per class-42
Proposed to be Used

DELHI

Technological consultancy; Consultancy relating to technical and scientific analysis; Technical consultancy relating to the design of computer hardware, software and computer peripherals; Technical consultancy relating to the application and use of computer software; Technical consultancy relating to the installation and maintenance of computer software; Information technology consultancy; Product development consultancy; Consultancy relating to computer software maintenance; Consultancy relating to web page design; Technical consultancy relating to product development; Consultancy relating to software design and development; Consultancy services in the fields of science, engineering and information technology; Consultancy relating to the design, programming and maintenance of computer software.
4399559    06/01/2020
PROVIS TECHNOLOGIES PRIVATE LIMITED
503, SIGNATURE TOWER, DC-2, LALKOTHI SCHEME, DISTRICT SHOPPING CENTRE, TONK ROAD, JAIPUR, RAJASTHAN, INDIA-302015
BODY INCORPORATE

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHHEME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD
COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, UPDATING OF COMPUTER SOFTWARE, INSTALLATION OF COMPUTER SOFTWARE, COMPUTER SYSTEM DESIGN, COMPUTER SYSTEMS ANALYSIS, MAINTENANCE OF COMPUTER SOFTWARE, RECOVERY OF COMPUTER DATA, MOBILE APPLICATION DEVELOPMENT, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42.
SYSMARTZ SOLUTIONS PRIVATE LIMITED
New No.50-B, First Floor R-Block, 6th Main Road, Anna Nagar, Chennai - 600040, Tamil Nadu, India

Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM, CHENNAI-600125

Used Since: 24/08/2012

CHENNAI
Consultancy and information services relating to information technology, information technology architecture, infrastructure and computer system integration; Research and design in the field of information technology, namely, design of computer software, computer firmware, computer hardware and computer software systems; Implementation and maintenance of computer software, implementation and integration of mobile applications and mobile websites, computer firmware and computer software systems; Testing of computers, computer software, computer hardware and computer systems for others; quality control services and quality control auditing in the field of information technology for others; Platform as a service (PaaS); application service provider; Software as a service (SaaS); Development and implementation of software and technology solutions for the purpose of e-commerce, digital marketing platforms, online social collaboration, and social customer relationship management.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
NetStack
Priority claimed from 16/08/2019; Application No. : 40411118 ;China
4442446  15/02/2020
HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen, Guangdong, 518129, P.R. China
A company incorporated under the laws of China
Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India
Proposed to be Used
MUMBAI
Telecommunications technology consultancy; conducting technical project studies; technological research; scientific research; research and development of new products for others; conversion of data or documents from physical to electronic media; electronic data storage; recovery of computer data; computer security consultancy; computer programming; Conversion of computer programs and data, other than physical conversion; computer technology consultancy; development of computer platforms; updating of computer software; computer software design; maintenance of computer software; computer software consultancy; computer system design; consultancy in the design and development of computer hardware; Platform as a service [PaaS]; Development of drive and operating system software; Writing of data processing program; Providing search engines for the internet; creating and maintaining web sites for others; providing information relating to computer technology and programming via a web site; rental of web servers; web site design consultancy; information technology [IT] consultancy; Electronic storage service for electronic data archiving; cloud computing.
AMIT SARAWAGI
Waterville, Varthur Road, Whitefield, Ramagondanahalli, Bangalore (Urban)-560066, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
4453111  25/02/2020
YOZE SOFT LLP
Plot No 10, Venkateshwara Colony, Saroor Nagar, Hyderabad -500035
service provider
LIMITED LIABILITY PARTNERSHIP

Proposed to be Used

CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4462060 04/03/2020
DROR LABS PRIVATE LIMITED
HOUSE NO. 154, FIRST FLOOR POCKET 1, SECTOR 24, ROHINI, NORTH WEST DELHI 110085 IN
BODY INCORPORATE

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :01/07/2018
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1951 , 08/06/2020    Class 42

4462118  04/03/2020
PRIYA KESHWANI PROP. OF SCRIPT MINT
16, MARUTI WARD 15, KAWARDHA, DIST. KABIRDHAM, CHHATTISGARH-491995
PROP.

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
Trade Marks Journal No: 1951, 08/06/2020 Class 42

4463032 04/03/2020
AMRITA MAHESH
5B, Platinum Vista, Link Avenue, Sastha Temple Road, Kaloor
Sole Proprietorship

Address for service in India/Attorney address:
MITHA
Chamber 261, IInd Floor, KHCAA Golden Jubilee Chamber Complex, Near High Court of Kerala, Ernakulam - 682031
Used Since: 22/06/2019

CHENNAI
Fashion and dress design

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463105    04/03/2020
TRAVCO GROUP INTERNATIONAL HOLDING COMPANY S.A.E.
TRAVCO BUILDING, 26TH JULY CORRIDOR, SHEIKH ZAYED CITY, 6TH OCTOBER – EGYPT
BODY INCORPORATE

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI
ANALYSIS FOR OIL-FIELD EXPLOITATION; ARCHITECTURAL CONSULTANCY; ARCHITECTURAL SERVICES;
AUTHENTICATING WORKS OF ART; BACTERIOLOGICAL RESEARCH; BIOLOGICAL RESEARCH; BUSINESS CARD
DESIGN; CALIBRATION [MEASURING]; CARTOGRAPHY SERVICES; CHEMICAL ANALYSIS; CHEMICAL RESEARCH;
CHEMISTRY SERVICES; CLINICAL TRIALS; CLOUD COMPUTING; CLOUD SEEDING; COMPUTER PROGRAMMING;
COMPUTER RENTAL; COMPUTER SECURITY CONSULTANCY; COMPUTER SOFTWARE CONSULTANCY; COMPUTER
SOFTWARE DESIGN; COMPUTER SYSTEM ANALYSIS; COMPUTER SYSTEM DESIGN; COMPUTER TECHNOLOGY
CONSULTANCY; COMPUTER VIRUS PROTECTION SERVICES; RENTAL OF COMPUTER SOFTWARE; CONSTRUCTION
DRAFTING; CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE; CONSULTANCY IN THE
FIELD OF ENERGY-SAVING; CONVERSION OF COMPUTER PROGRAMS AND DATA, OTHER THAN PHYSICAL
CONVERSION; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; COSMETIC
RESEARCH; CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION
TECHNOLOGY SERVICES]; CREATING AND MAINTAINING WEB SITES FOR OTHERS; DATA ENCRYPTION SERVICES;
DATA SECURITY CONSULTANCY; DESIGN OF INTERIOR DECOR; INTERIOR DESIGN; DEVELOPMENT OF COMPUTER
PLATFORMS; DIGITIZATION OF DOCUMENTS [SCANNING]; DRESS DESIGNING; DUPLICATION OF COMPUTER
PROGRAMS; ELECTRONIC DATA STORAGE; ELECTRONIC MONITORING OF CREDIT CARD ACTIVITY TO DETECT
FRAUD VIA THE INTERNET; ELECTRONIC MONITORING OF PERSONALLY IDENTIFYING INFORMATION TO DETECT
IDENTITY THEFT VIA THE INTERNET; ENERGY AUDITING; ENGINEERING; EXPLORATION SERVICES IN THE FIELD OF
TECHNICAL, CAR, AND MINING PROSPECTING; GEOLOGICAL RESEARCH; GEOLOGICAL SURVEYS; GRAPHIC ARTS
DESIGN; GRAPHIC DESIGN OF PROMOTIONAL MATERIALS; HANDWRITING ANALYSIS [GRAPHOLOGY]; HOSTING
COMPUTER SITES [WEB SITES]; INDUSTRIAL DESIGN; INFORMATION TECHNOLOGY [IT] CONSULTANCY;
INFORMATION TECHNOLOGY SERVICES PROVIDED ON AN OUTSOURCING BASIS; PROVIDING INFORMATION
RELATING TO COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; INSTALLATION OF
COMPUTER SOFTWARE; INTERNET SECURITY CONSULTANCY; LAND SURVEYING; MAINTENANCE OF COMPUTER
SOFTWARE; MECHANICAL RESEARCH; MEDICAL RESEARCH; METEOROLOGICAL INFORMATION; RENTAL OF
METERS FOR THE RECORDING OF ENERGY CONSUMPTION; MONITORING OF COMPUTER SYSTEMS BY REMOTE
ACCESS; MONITORING OF COMPUTER SYSTEMS FOR DETECTING UNAUTHORIZED ACCESS OR DATA BREACH;
MONITORING OF COMPUTER SYSTEMS TO DETECT BREAKDOWNS; OFF-SITE DATA BACKUP; OIL PROSPECTING; OIL-
FIELD SURVEYS; OIL-WELL TESTING; PACKAGING DESIGN; PLATFORM AS A SERVICE [PAAS]; QUALITY CONTROL;
QUALITY EVALUATION OF STANDING TIMBER; QUALITY EVALUATION OF WOOL; RECOVERY OF COMPUTER DATA;
RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS; RESEARCH IN THE FIELD OF BUILDING
CONSTRUCTION; RESEARCH IN THE FIELD OF ENVIRONMENTAL PROTECTION; RESEARCH IN THE FIELD OF PHYSICS;
RESEARCH IN THE FIELD OF TELECOMMUNICATIONS TECHNOLOGY; RESEARCH IN THE FIELD OF WELDING;
PROVIDING SCIENTIFIC INFORMATION, ADVICE AND CONSULTANCY RELATING TO CARBON OFFSETTING; SCIENTIFIC
AND TECHNOLOGICAL RESEARCH IN THE FIELD OF NATURAL DISASTERS; SCIENTIFIC AND TECHNOLOGICAL
RESEARCH RELATING TO PATENT MAPPING; SCIENTIFIC LABORATORY SERVICES; SCIENTIFIC RESEARCH;
PROVIDING SEARCH ENGINES FOR THE INTERNET; SERVER HOSTING; SOFTWARE AS A SERVICE [SAAS]; SOFTWARE
DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING; STYLING [INDUSTRIAL DESIGN]; SURVEYING;
CONDUCTING TECHNICAL PROJECT STUDIES; TECHNICAL WRITING; TECHNOLOGICAL CONSULTANCY;
TECHNOLOGICAL RESEARCH; TELECOMMUNICATIONS TECHNOLOGY CONSULTANCY; MATERIAL TESTING; TEXTILE
TESTING; UNDERWATER EXPLORATION; UNLOCKING OF MOBILE PHONES; UPDATING OF COMPUTER SOFTWARE;
URBAN PLANNING; USER AUTHENTICATION SERVICES USING SINGLE SIGN-ON TECHNOLOGY FOR ONLINE
SOFTWARE APPLICATIONS; USER AUTHENTICATION SERVICES USING TECHNOLOGY FOR E-COMMERCE
TRANSACTIONS; VEHICLE ROADWORTHINESS TESTING; WATER ANALYSIS; WEATHER FORECASTING; RENTAL OF
WEB SERVERS; WEB SITE DESIGN CONSULTANCY
4463778  05/03/2020
ZALAVADIYA MEET ASHVINBHAI
108, ROYAL PARK SOC, NEAR DEVI DAESHAN SOC, PUNAGAM, SURAT CITY, SURAT, SUJARAT - 395010
Individual
Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190,1ST FLOOR,SHAKTI VIJAY SOCIETY,ABOVE SHIV AGRABATI,L.H.ROAD,SURAT
Proposed to be Used
AHMEDABAD
Design and Development of software in the field of mobile applications,Hosting of mobile websites,Hosting of mobile applications,Creating and Maintaining websites for mobile phones as per class-42
GIGSBOARD

FreelanceTeams Private Limited
Building No. XI/ 430, Vadekkekara Grama Panchayat, Ernakulam Kerala India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Used Since :04/09/2019

CHENNAI
Software as a service [SaaS]; Software development.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
FreelanceTeams Private Limited
Building No. XI/430, Vadakkkekara Grama Panchayat, Ernakulam Kerala India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Used Since: 04/09/2019

CHENNAI
Software as a service [SaaS]: Software development.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
RHYMPhishNet

4463999   05/03/2020

RHYM TECHNOLOGIES LLP
BN 448, H.No 26-119/2, Balram Nagar, Saifilguda, Hyderabad, Telangana 500047
Limited Liability Partnership

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No.606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No.7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

Proposed to be Used
CHENNAI

Computer security consultancy in the field of scanning and penetration testing of computers and networks to assess information security vulnerability; Monitoring of computer for detecting unauthorized access or data breach; Maintenance and updating of computer software relating to computer security and prevention of computer risks; Provision of computer security risk management programs; Computer security services for protection against illegal network access; Computer security threat analysis for protecting data, for detecting of malware and unauthorized data, protection against illegal network access, for IT security services in the nature of protection and recovery of computer data from cyber threats; Research relating to data processing; Research relating to security; Scientific research conducted using database and Internet; Research in the filed of data processing technology

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
RHYMResearch

4464000  05/03/2020
RHYM TECHNOLOGIES LLP
BN 448, H.No 26-119/2, Balram Nagar, Saifiguda, Hyderabad, Telangana 500047
Limited Liability Partnership

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No.606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No.7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

Proposed to be Used

CHENNAI
Computer security consultancy in the field of scanning and penetration testing of computers and networks to assess information security vulnerability; Monitoring of computer for detecting unauthorized access or data breach; Maintenance and updating of computer software relating to computer security and prevention of computer risks; Provision of computer security risk management programs; Computer security services for protection against illegal network access; Computer security threat analysis for protecting data, for detecting of malware and unauthorized data, protection against illegal network access, for IT security services in the nature of protection and recovery of computer data from cyber threats; Research relating to data processing; Research relating to security; Scientific research conducted using database and Internet; Research in the field of data processing technology

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4464063  05/03/2020
BHAGYA SHREE PRIYANKA KAJA, PROPRIETOR, TRADING AS CUE.STUDIO THE DESIGN CO.,
DL-2, Shriram Properties, Panorama Hills, Law College Road, Yendada, Visakhapatnam - 530 045 (A.P)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Architecture and Interior Design
ULTRAVEDA

4464454   05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used
CHENNAI
Design and development of software in the field of internet web and mobile applications for accessing audio, video, and audio-visual content in the field of wellness, lifestyle, meditation, spirituality, yoga, and mindfulness.
ULTRAHUMAN

4464481  05/03/2020

ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used
CHENNAI

Design and development of software in the field of internet web and mobile applications for accessing audio, video, and audio-visual content in the field of wellness, lifestyle, meditation, spirituality, yoga, and mindfulness.
Secret Consumer
4464629  06/03/2020
RAJSHEKHAR PULLABHATLA
J2-203, Parsvnath Prestige, Sector 93A, Uttar Pradesh, Noida – 201304
Individual
Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; design and development of computer
hardware and software; computer security consultancy; computer software consultancy; data security consultancy;
internet security consultancy; development of computer platforms; information technology [IT] consultancy; platform as a
service [PaaS]; software as a service [SaaS]; technological consultancy
SGC MANAGEMENT SERVICES PRIVATE LIMITED
403, MOHAN TOWER COMMERCIAL COMPLEX, WAZIRPUR INDUSTRIAL AREA DELHI-110052
Private Company
Address for service in India/Attorney address:
PRADEEP RAWAT
HOUSE NO. 311, STREET NO. 6, A-BLOCK, KAUSHIK ENCLAVE, BURARI, DELHI-110084
Proposed to be Used
DELHI
Industrial analysis and research services, Design & Development of Computer Hardware & Software updating, Installation, Maintenance & Consultancy of Computer Software, Creating and Maintaining websites for others, Conversion of data from Physical to Electronic Media
Carnations Design Studio

4469224    11/03/2020

SAKSHI KHURANA
L-52, Gulshan Ikebana, Sector-143, Noida-201306
Proprietorship Firm
Sole Proprietor

Proposed to be Used

DELHI

INTERIOR DESIGN SERVICES IN THE CORPORATE, RETAIL, RESIDENTIAL, RESTAURANT AND HOSPITALITY FIELDS, NAMELY SPACE PLANNING AND AREA OPTIMIZATION, SELECTION OF ARTWORK, LIGHTING, FURNITURE AND FURNISHINGS, MATERIAL AND SURFACE SELECTION, TECHNICAL DRAWINGS FOR BUILDING AND FURNITURE CONSTRUCTION; COLOUR ANALYSIS AND PAINT MATCHING; INTERIOR DESIGN ANALYSIS; THEMATIC AND CONCEPT DEVELOPMENT FOR INTERIOR DESIGN
SECUMATION

4469409   12/03/2020

SHADIK HUSSAIN
G-29, SHAKUR PUR, DELHI-110034
Technology and Software Services
Individual

Proposed to be Used
DELHI

Roostel

4469413  12/03/2020
MR. ANKIT GUPTA
trading as ;MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
SERVICE PROVIDER

Proposed to be Used
To be associated with:
4263385
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4470015  12/03/2020
WISE ENGAGE PRIVATE LIMITED
H. No. 1-10-60 to 62, 2nd Floor, Ashoka Raghupathi Chambers, Opp. Shoppers Stop, S.P. Road, Begumpet, Secunderabad, Hyderabad, Telangana - 500016
Body Incorporate
Address for service in India/Attorney address:
ANUPAMAV
No. 277/H "Namaha" HAL 3rd stage, 5th Main, Opposite Vishweshwariaha Park near Cambridge school, Bangalore- 560075
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; cloud computing, and quality assurance consultancy services.
4470016    12/03/2020
WISSEN INFOTECH PRIVATE LIMITED
2nd Floor Ashoka Raghupathi Chambers, H. No. 1-10-60 to 62, Opp. Shoppers Stop, S. P. Road, Begumpet, Secunderabad, Telangana - 500016
Body Incorporate
Address for service in India/Attorney address:
ANUPAMAV
No. 277/H "Namaha" HAL 3rd stage, 5th Main, Opposite Vishweshwariaha Park near Cambridge school, Bangalore- 560075

Proposed to be Used
To be associated with:
2702872

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Computer Design and Development; Software design and development.
ANI TECHNOLOGIES PRIVATE LIMITED
REGENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE – 560034, INDIA
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3692658

CHENNAI
providing platforms for providing goods and services in databases with electronic, interactive access for immediate order placement, in the field of providing food and drink, catering, transport of food and drink.
syncethics

4472818  15/03/2020

SYNTHECIS PHARMACEUTICALS PRIVATE LIMITED
6b, 800, Lodha Bellezza, Eden Square, Phasiv, K P H B Colony, Kukatpally, Hyderabad, Telangana, 500072, India
A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :14/01/2020

CHENNAI

Pharmaceutical Research; Pharmaceutical Drug Development Services; Consultancy Pertaining To Pharmacology; Pharmacological Research Services; Medical And Pharmacological Research Services; Research In The Field Of Pharmaceuticals; Pharmaceutical Product Evaluation; Pharmaceutical Research And Development Services; Conducting Clinical Trials For Pharmaceuticals; Development Of Pharmaceutical Preparations And Medicines; Laboratory Research Services Relating To Pharmaceuticals
4473142    16/03/2020
SUNIL TRIPATHY
Flat No. 212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi - 110070
Individual

Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001

Proposed to be Used
DELHI

Business to Business Software as a Service for Inventory Sales Order & Warehouse Automation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4473143  16/03/2020
SUNIL TRIPATHY
Flat No. 212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi - 110070
Individual
Address for service in India/Attorney address:
DHRAV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Proposed to be Used
DELHI
Business to Business Software as a Service Product for Inventory Sales Order & Warehouse Automation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
R.PADMANABHAN
ALL INDIA RAIL SAFETY COUNCIL, WORK SPACE 1/22, ASAF ALI ROAD, NEW DELHI - 110002, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No. 43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
DELHI

Information technology services, Research relating to technology, Research in measurement technology, Providing information in the field of information technology,
4475590  18/03/2020
R.PADMANABHAN
ALL INDIA RAIL SAFETY COUNCIL, WORK SPACE 1/22, ASAF ALI ROAD, NEW DELHI - 110002, INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
DELHI
Information technology services, Research relating to technology, Research in measurement technology, Providing information in the field of information technology
VIDHIKARA

4477445   19/03/2020

VIKASH PAINULY
MAYA MARKET, GUMANIWALA ROAD RISHIKESH
INDIVIDUAL

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Proposed to be Used
DELHI

design and development of computer hardware and software.
2021 CALENDAR

4478895  20/03/2020

SHUBHAM JAIN
pkt-f-22/73, sec-3, rohini, delhi

mobile application development, website hosting

individual

Proposed to be Used

DELHI

Design and Development of software in the field of mobile applications, Hosting of mobile websites, Hosting of mobile applications, Creating and Maintaining websites for mobile phones as per class-42
4492820  28/04/2020
SOURAV MONDAL TRADING AS SSOFTOONS
QUARTER NO. 6, BIPLABI ANADI DAS SARANI, DASNAGAR, HOWRAH-711105, WEST BENGAL-711105
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/01/2014
KOLKATA
Graphic design; Animation design; Web design; Technical design; Movie set design; Animation and special effects design for others; Design services; Design of animations; Dress designing; Design and development of computer hardware and software
1926382  23/02/2010
SMPS ENTERPRISES PVT. LTD.
63, Navi Peth, Lal Bahadur Shastri Road, Pune - 411 030
Service Provider
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202
Used Since :15/11/2007
MUMBAI
PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCOMODATION AND RESOT SERVICES.
THE BENGAL ROWING CLUB

2670795  01/02/2014
THE BENGAL ROWING CLUB
trading as ;SERVICE PROVIDER
13/2, BAROJ ROAD, RABINDRA SAROBAR, KOLKATA-700029
SERVICE PROVIDER
BODY INCORPORATE

Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.
Used Since : 30/07/1991

KOLKATA
RESTAURANT SERVICES
Trade Marks Journal No: 1951, 08/06/2020 Class 43

2719261 16/04/2014
EXITO HOTELS PVT.LTD.
33A, MCLEOD STREET, 2ND FLOOR, FLAT - B2, KOLKATA - 700017, WEST BENGAL.
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :20/09/2013
KOLKATA
Services for providing food and drink and temporary accommodation(Hotel cum Multi Cuisine Restaurant).
Trade Marks Journal No: 1951, 08/06/2020 Class 43

2780635 25/07/2014
REDEMPTION BUNGALOW HOSPITALITY PRIVATE LIMITED
92B, SARAT BOSE ROAD, KOLKATA 700026
SERVICE PROVIDER

Address for service in India/Attorney address:
A. SINHA & ASSOCIATES
3A, GARSTIN PLACE, 6TH FLOOR, KOLKATA 700 001, WEST BENGAL, INDIA

Used Since: 01/07/2013

KOLKATA

Providing the service of operating and managing restaurants, cafes, hotels, guest houses, resorts, catering and serviced apartments.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.
2807962  12/09/2014
PERMESHWAR FOODS AND BEVERAGES PVT. LTD
PLOT NO. 52, 7TH ROAD, M.I.D.C, MAROL, ANDHERI (EAST), MUMBAI - 400093
MANUFACTURER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR , KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/09/2014
MUMBAI
SERVICES IN RESPET OF JOINTS, FOOD MALLS, HOTELS, RESORTS, RESTAURANTS, FOOD FRANCHISEE,TAKE AWAY, FAST FOOD STALLS, READY TO EAT FOODS AND TEMPORARY ACCOMMODATIONS
BARBEQUE-NATION HOSPITALITY LIMITED
Sy. No. 62, Site No. 13, 6th Cross N.S. Palya, B.T.M. Layout, Bangalore - 560076, Karnataka.
Service Provider
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SHEETAL VOHRA
B-6/10, Safdarjung Enclave, New Delhi - 110 029
Used Since :01/01/2016
To be associated with:
3194742, 3194743
DEHLI
Restaurant services; fast food restaurants and chain; cafeteria; services for providing snacks, food and drinks; dining and banquet services; cocktail and lounge services; services relating to catering and hospitality
PANTONE 172 C | CO M78 Y100 KO | R255 G99 B1.
3253138  06/05/2016
PREM INTERNATIONAL
Satish Kumar Arora
Rakesh Vimal
Smt. Manorma Vimal
Smt. Rani Arora
Navin Arora
Trishu Arora
Prem Chunariya Hotel, Station Road, Near Hindu College, Moradabad – 244001, Uttar Pradesh
Service Provider
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :01/07/1992
DELHI
HOTELS, MOTELS, RESORTS, PROVISION OF CONFERENCE, EXHIBITION AND MEETING FACILITIES, BANQUET HALLS, RESTAURANTS, BAR, LODGING, BOARDING, INDOOR AND OUT DOOR CATERING, FOOD CATERING SERVICES, SNACK BARS, TAKE AWAY FOOD OUTLETS, CAFES, CAFETERIAS, ICE CREAM PARLOUR; INCLUDED IN CLASS 43
THE FOODIBLES

3388128    15/10/2016
DIVYANSH GUPTA
739, B BLOCK, AGGAR NAGAR, LUDHIANA
Service Provider
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
PROVIDING FOOD & DRINK
The Cruise

3503415 04/03/2017

INTERNATIONAL RECREATION & AMUSEMENT LTD.
trading as; International Recreation & Amusement Ltd., a service provider
Sector-29, Adjacent to HUDA City Center Metro Station, Gurugram, Haryana, 122 002, India
Trading as International Recreation & Amusement Ltd., a service provider

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi- 110018

Proposed to be Used

DELHI

Hotels, Motels, Inns, Concierge, Lodging, Restaurants and self-Restaurant Services, Cafeterias, Lounge, Tea-Room and Bar Services, Hotel Management for Others, Hotel Reservation Services, Hotel Resorts, Provisions for Temporary Accommodations, Provisions of Facilities for meetings Conferences and exhibitions, Consultancy services related to hotel and restaurants.
WICKED FOOD FACTORY

3636030    15/09/2017

JITESH LAKHWANI
A 57/3 OKHLA INDUSTRIAL AREA PHASE 2 NEW DELHI 110020
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; SELF-SERVICE RESTAURANTS; SNACKBARS; CAFÉS;
CAFETERIAS; CANTEENS; FOOD AND DRINK CATERING SERVICES; SETTING UP FOOD AND DRINK KIOSKS;
TEMPORARY ACCOMMODATION
3709685  22/12/2017
HARPREET SINGH
138 STRRET NO 07, ANAND VIHAR, PHULLANWAL, LUDHIANA - 141003
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
HANDIYA
3712642  27/12/2017
NAMO NARAYAN BANSAL
B-143, LOHIA NAGAR, GHAZIABAD, UTTAR PRADESH- 201009.
Individual
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
Fig
3729028   17/01/2018
FIG TREE GOURMET PVT. LTD.
625, SECTOR-7 URBAN ESTATE GURUGRAM, HARYANA 122001
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND RESTAURANTS, COFFEE AND TEA SHOP, CLUB FACILITY, ACCOMMODATION BUREAUX BOARDING HOUSES (HOSTELS) INCLUDED IN CLASS-43.
LAP

3770258   06/03/2018

TARUN BATRA
House No. 4, Road No. 16, Punjabi Bagh Extn., New Delhi-110026

Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085

Used Since :01/04/2006

DELHI
Providing food and accommodation, restaurant, hotel, motel, club, restro-bar, Pub.
3770405  06/03/2018
CHAHAAS CHAI THEKA PRIVATE LIMITED
G - 4 PLOT NO 1 274, SECTOR - 1, VAISHALI, GHAZIABAD, UTTAR PRADESH, INDIA, 201014
PRIVATE LIMITED
Address for service in India/Agents address:
TANYA GROVER
FLAT NO.8, NALA MARKET, WEST PATEL NAGAR, DELHI-110008.
Used Since : 01/11/2017
DELHI
RESTAURANT SERVICES, HOTEL RESTAURANT SERVICES, FAST FOOD RESTAURANTS, TAKE-OUT RESTAURANT SERVICES, TEA ROOMS
3770556 06/03/2018
STARDRUNKS
60, AGAR NAGAR, SOUTH END, CANAL ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/07/2013
To be associated with:
3391898
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Banquet Services, Cafes & Ice Cream Parlours.
Lord of Grillz
3772443  08/03/2018
DEEPIKA MEHRA
trading as ;`
SHOP NO-02, 03 LA LAGUNE, L-MART, SEC-54, GOLF COURSE ROAD, GURUGRAM-122002 HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATIONS
3772518 08/03/2018
SUHKMANI INNS. PVT LTD.
W-1/10 MAIN PATEL ROAD, NEW DELHI-110008
SERVICE PROVIDER
Address for service in India/Attorney address:
BHAGAT SINGH
CHAMBER NO 303 BLOCK-1 DELHI HIGH COURTS NEW DELHI 110003
Used Since: 08/10/2014
DELHI
SERVICES RELATED TO RESTORENTS, FOOD OUTLETS & HOTELS, TEMPORARY ACCOMODATIONS.
3773337   08/03/2018
KRISHNA AGARWAL
18C, PKT-D, SFS FLATS, MAYUR VIHAR-III, DELHI-110096
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Restaurants, Services for providing food and drink; Temporary accommodation
3773621 09/03/2018
HIMANSHU BHANDARI
A-31, PANDAV NAGAR, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Proposed to be Used
DELHI
BANQUET AND SOCIAL FUNCTION SERVICES
ANSHUL SRIVASTAVA
D-2212, Indira Nagar, Lucknow – 226016.
Individual

Address for service in India/A Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
DELHI
Providing of Food & Drinks.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTERS "WTF" EXCEPT AS SUBSTANTIALLY SHOWN ON THE LABEL. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3797110  05/04/2018
BURGERTRON
34/B, SHAAHTAJ, NEW ERA SOCIETY MARKETYARD, PUNE - 411037
Partnership Firm
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Used Since :28/10/2015
MUMBAI
PROVIDING FOOD AND DRINK
subject to no exclusive right over the mark " BURGER " separately & mark will be consider as a whole as substantially shown..
3918079  16/08/2018
RAMESHWAR EXCELLENCY
194 / 5, Hindustan Naka, Kandivali West, Mumbai - 400067
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Catering services.
3920795  20/08/2018
MR. POLISETTI VEERA VENKATA SATYA MALLIKHARJUNA RAO, PROP. OF M/s SRI BHAKTANJANEYA’S SURUCHI FOODS
12-176, MAIN ROAD, TAPESWARAM - 533340, EAST GODAVARI DISTRICT, ANDHRA PRADESH, INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/12/2005

CHENNAI
PROVISION OF FOOD AND DRINK; FOOD AND DRINK PREPARATION SERVICES; TAKE AWAY FOOD AND DRINK SERVICES; CATERING SERVICES.
*The mark should be used as a whole and Subject to restrict the area to South India only.*
3995112  10/11/2018
PRABHULAL PRAJAPAT TRADING AS : SHREENATH FARIYALI AND SANDWICH
43, DEVI AHILYA MARG, JAIL ROAD, INDORE - [M.P.].
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :16/12/2005
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDING IN CL 43
4007287  26/11/2018
GOPAL BAHADUR SINGH
trading as ;ANDAWALA (EGG CUISINE, CATCHLINE ITS EGGLICIOUS)
SHOP NO.5, SHIVAI APARTMENT, HOTEL ANDAWALA, NEAR MALPANI GROUND, BORIVALI (WEST), MUMBAI-400092
A PROPRIETORSHIP CONCERN
Used Since :21/10/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; RESTAURANT, AND CATERING SERVICES; TAKEAWAY SERVICES; RESTAURANTS; SNACK BARS; CANTEENS; SELF-SERVICE RESTAURANTS AND FAST-FOOD OUTLETS; THE PROVISION OF FOOD-ORDERING SERVICES THROUGH AN ON-LINE COMPUTER NETWORK; INFORMATION, RESERVATION, BOOKING AND ORDERING SERVICES FOR RESTAURANTS, SELF-SERVICE RESTAURANT AND TAKE-OUT RESTAURANTS; SERVICES IN THE FIELD OF OR RELATING TO THE MANAGEMENT OF RESTAURANTS AND OTHER ESTABLISHMENTS OR FACILITIES PROVIDING PREPARED FOOD AND DRINK FOR CONSUMPTION, INCLUDING PREPARATION AND SALE OF TAKEAWAY FOOD.
BHUBANESWAR CHAUDHARI, PROPRIETOR OF M/S HINDU TEMPLE YATRA
NO 23-B- 66/8, RC MAIN ROAD, TIRUPATI, CHITTOOR - 517501, ANDHRA PRADESH, INDIA
Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
TEMPORARY ACCOMMODATION, PROVIDING HOLIDAY ACCOMMODATION, HOTEL ACCOMMODATION SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK, AND TEMPORARY ACCOMMODATION, TOURIST RESTAURANT SERVICES, HOTEL, RESTAURANT AND CAFE SERVICES, FOOD PREPARATION SERVICES

No exclusive right over HINDU TEMPLE YATRA separately except as substantially shown in the representation of the mark.
4096234  22/02/2019
SHARUK S
10/9 BALAGERE MAIN ROAD , VARTHUR, BANGALORE -560087, KARNATAKA, INDIA
ITS SOLE PROPRIETORY COMPANY

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used

CHENNAI
PROVIDING OF FOOD AND DRINK, LOUNGES, BAR & RESTAURANT SERVICES, CAFES, CAFE SERVICES, CATERING SERVICES, SNACKS, SWEETS, FAST FOOD AND COFFEE SHOP
4165360 03/05/2019
CHARLES MIRANDA
trading as ;RED CARPET LOUNGE AND CAFE
PRABHU KUNJ, SHOP NO. # 3, 4, 5. OPP ICE WINE, STELLA BARAMPUR VASAI (WEST) PALGHAR – 401202
Used Since :05/11/2011
MUMBAI
SERVICES PROVIDING FOOD AND DRINK FOR RESTAURANT AND LOUNGE INCLUDING IN CLASS 43
WALT

4374359  11/12/2019

APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street, Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :30/09/2019

To be associated with:
4374360

KOLKATA
Services for providing food and drink; Temporary accommodation.
VITALIA
4374813    11/12/2019
APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street, Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :31/12/2015

KOLKATA
Services for providing food and drink; Temporary accommodation.
4385692   21/12/2019

K. KISHORE REDDY
Plot No 15 to 19, Opp: Kothakapu Yadhaya Reddy Gardens, Nirmal Nagar, Kharmanghat, Hyderabad-500079
Proprietor

Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.No 3-6-290,G-20,AZIZ TOWERS,HIMAYAT NAGAR,HYDERABAD-500029,TELANGANA,INDIA
Used Since :01/12/2017

CHENNAI
Fast-food restaurant services, Providing food and drink and beverages, Takeaway food services, Catering of food and drinks

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4385873 21/12/2019
SHANTA KHURANA
39-40, NDMC MARKET, BABAR ROAD, NEAR BENGALI MARKET, MANDI HOUSE, NEW DELHI - 110001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
DELHI
RESTAURANTS, RESTAURANT SERVICES, FAST-FOOD RESTAURANTS, CARRY-OUT RESTAURANTS, SELF-SERVICE RESTAURANTS, PROVIDING RESTAURANT SERVICES INCLUDED IN CLASS 43
- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4386897    23/12/2019
KHUSHBU DANISH KOTHARI TRADING AS NEW ERA FOODS
Shop No 1, Pl 47, Bhavana Chs Vashi Sector 12, Vashi, Thane, Maharashtra - 400703
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Restaurant services, Food preparation services.
4388233 24/12/2019
LASSI HOUSE
No. 81, Commercial Street, Opposite to Commercial Street Police Station, Lubbay Masjid Road, Bangalore – 560001
Partnership Firm
Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No. 606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No. 7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

Proposed to be Used
CHENNAI
Services for providing food and drinks, Cafe
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
1, RENTAL OF MEETING ROOMS; 2, RETIREMENT HOME SERVICES; 3, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; 4, BOARDING FOR ANIMALS; 5, DAY-NURSERY [CRÈCHE] SERVICES; 6, RENTAL OF COOKING APPARATUS; 7, RENTAL OF LIGHTING APPARATUS; 8, TEMPORARY ACCOMMODATION RESERVATIONS; 9, RESTAURANT SERVICES; 10, RENTAL OF DRINKING WATER DISPENSERS; 11, ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES]; 12, CAFÉ SERVICES; 13, CAFETERIA SERVICES; 14, HOTEL SERVICES; 15, PROVIDING CAMPGROUND FACILITIES.
4390405  26/12/2019
MR. FAIZAN KHAN
O-231, Awas Vikas – 1, Keshav Puram, Kalyanpur, Kanpur – 208017
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
DELHI
Providing of Food & Drinks.
4392177    28/12/2019
CRUDEX LNG PETROLEUM PVT. LTD.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4392472  29/12/2019
MADHAVAN BHALLA
HOUSE NO-86/B1, DLF, SECTOR 11, FARIDABAD, HARYANA, 121006
MAD FOR FOOD
Proprietor
Proposed to be Used
DELHI
Cafeteria services, Cafés, Canteens, Catering, Carry-out restaurants, Business catering services, Fast food restaurants, Fast-food restaurant services, Food preparation
4396392  02/01/2020
P ASADULLAH BASHA
17-I-40, P M O Street, Chennampet, Vaniyambadi, Vellore – 635751
Individual

Address for service in India/Attorney address:
SR RAJESHKUMAR
NO.97, KALYAN TOWERS, EAST LOKAMANYA STREET, RS PURAM, COIMBATORE-641002

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
4397043   03/01/2020
M/S RAABTA HOTELS PVT. LTD.
218-H, B.R.S. Nagar, Ludhiana (Punjab)
Body Incorporate

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019

DELHI
Hotel and Motel Services, Services for Providing Food and Drink, Catering in fast-food cafeterias, Self -Service Restaurants, Fast Food Restaurant services, Coffee Shop Services, Ice cream Parlours, Rental of Rooms as Temporary Living Accommodations, Catering Services, Providing Banquet and Social function facilities for special occasions
Proposed to be Used

CHENNAI

Coffeehouse services, Coffee and tea bars, Coffee and juice bar services, Coffee-house and snack-bar services, Office catering services for the provision of coffee, Serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD COFFEE
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4398935  06/01/2020
3S FOODS & BEVERAGES LLP
trading as ;3S FOODS & BEVERAGES LLP
M 8 5B DLF 2 GURGAON, HARYANA-122002, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CATERING SERVICES
SHUKRANA CATERERS

4400049 07/01/2020

RISHABH SINGHAL
S/O Ajay Singh H.No.- A- 11 ASHOK NAGAR NEAR HOLY CHILD SCHOOL GHAZIABAD
SHUKRANA
Individual
Used Since :30/11/2019

DELHI
HOTEL,MOTEL,RESORT,BANQUET and CAFE SERVICES, PROVISION OF ACCOMMODATION,HOTEL RESERVATION SERVICES;TEMPORARY ACCOMMODATION SERVICES;CONCIERGE SERVICES;HOLIDAY INFORMATION & PLANNING RELATING TO ACCOMMODATION;BAR SERVICES,PUBLIC HOUSE SERVICES,RESTAURANT & SNACK BAR SERVICES; CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK;PROVISION OF CONFERENCE FACILITIES; PROVISION OF A SPECIAL BENEFITS PROGRAMME FOR FREQUENT TRAVELLERS;ADVISORY & CONSULTANCY SERVICES RELATING TO THE AFORESAID
KAQS KITCHEN
SHOP NO. 79, RANJIT SQUARE MARKET, MALERKOTLA ROAD, VILLAGE GILL, LUDHIANA (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :24/06/2019

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Hotel Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
PRABHUPRASAD

4452166  24/02/2020

DUSHYANTBHAI UPENDRABHAI SURANI
P-831, NEW KATARGAM G.I.D.C, DEMOLATION ROAD, SURAT – 395004, GUJARAT

Proprietor

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006, GUJARAT, INDIA

Used Since :03/08/2016

AHMEDABAD

Services for providing food and drink.
Trade Marks Journal No: 1951, 08/06/2020 Class 43

4452170 24/02/2020
GATIKRUSHNA MISHRA
HOUSE NO-02/1, BADAMAHISHAGOTH, G T PUR, B T PUR, AGARAPADA, BHADRAK, ODISHA, 756115
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1951, 08/06/2020          Class 43

4463104 04/03/2020
M/S KALLATE REALTORS AND DEVELOPERS PVT LTD.
M/S KALLATE REALTORS AND DEVELOPERS PVT LTD. KALLATE HOUSE, KUTTUR (PO), THRISSUR-680013.
Private Limited Company
Address for service in India/Attorney address:
THEJUS PURUSHOTHAMAN C
AVITTATHUR PO, TRISSUR - 680 683, KERALA.
Proposed to be Used
CHENNAI
HOTELS, RESORTS, RESTAURANTS, COFFEE SHOPEs, BOARDING AND LODGING SERVICES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463146    04/03/2020
ANKIT CHAUDHARY
8/206, Sector-3, Block-8, Rajender Nagar, Sahibabad, Ghaziabad- 201005
Individual
Address for service in India/Attorney address:
INPATENT PROFESSIONALS LLP
InPatent Professionals LLP, K-II/302, Sangam Vihar, New Delhi-110080

Proposed to be Used
DELHI
Services for providing food and drink; Restaurants; Cafes; temporary accommodation.
Happy Yaarzzz
4463147   04/03/2020
ANKIT CHAUDHARY
8/206, block-8, Sector-3, Rajender Nagar, Sahibabad, Ghaziabad, 201005
individual

Address for service in India/Attorney address:
INPATENT PROFESSIONALS LLP
InPatent Professionals LLP, K-II/302, Sangam Vihar, New Delhi-110080

Proposed to be Used
DELHI
Services for providing food and drink; Restaurants; cafes; temporary accommodation
M/S. TVP FOOD LLP
4-BASEMENT, SHREEKUNJ APARTMENT, OPP.- SUN PHOTO, NEHRUNAGAR, AMBAWADI, AHMEDABAD-380 015.
GUJARAT. INDIA.
A PARTNERSHIP REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT, 2008

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD

HOTEL, MOTEL AND RESORT SERVICES, TEMPORARY ACCOMMODATIONS, RESTAURANT, CAFES, CAFETERIAS AND SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS-43
Gopal Bhar
Desi khana khao dil bhar ke

4465365  06/03/2020
ARUP NAG
1/21 Azadgarh, P.O.Regent Park, Kolkata - 700040
Individual
Proposed to be Used
KOLKATA
Providing Food & Drinks
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
RFP

4469946  12/03/2020
MR. RAKESH KUMAR PROPRIETOR OF M/S RAWAT FOOD POINT
503/E, BRS Nagar, E-Block, Ludhiana (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :17/05/2014

DELHI
Services for Providing Food and Drink; Cafeterias; Restaurants; Self Service Restaurants; Fast Food Restaurant services; Catering Services; Rental of Rooms as Temporary Living Accommodations; Providing Banquet and Social function facilities for special occasions
BELLAMONDE BLU

4471506    13/03/2020

GURMEET SINGH MOKHA PROP OF BELLAMONDE BLU
1562, OUTRAM LANE, GTB NAGAR, NEW DELHI
INDIVIDUAL

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since :14/02/2012

To be associated with:
4317865

DELHI

FOOD, DRINKS AND TEMPORARY ACCOMMODATION.
SOIR
4471538  13/03/2020
GURMEET SINGH MOKHA PROP OF SOIR
1562, OUTRAM LANE, GTB NAGAR, NEW DELHI
INDIVIDUAL
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since : 14/02/2015
DELHI
FOOD, DRINKS AND TEMPORARY ACCOMMODATION.
LEGADO HOTELS
4472348  14/03/2020
MARCHES HOSPITALITY PRIVATE LIMITED
Door No. 8-3-114B, Jeevan Jyothi, Ground Floor, Complex Building, Kalsanka, Udupi Taluk, Udupi, Karnataka
Company Address for service in India/Attorney address:
VISHAV BHARTI
# 404, GH-14, MDC, Sec 5, Panchkula, Haryana
Used Since :21/02/2020
To be associated with:
4364728
CHENNAI
Services for providing food and drink; Temporary accommodation
4472991  16/03/2020
REDLIMES HOSPITALITY SERVICES PRIVATE LIMITED
C- 8/212, GROUND FLOOR, GURU NANAK PURA, LAXMI NAGAR, NEW DELHI 110092
BODY INCORPORATE
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
4474216  17/03/2020
NAMRATA PATEL
Shop No C-2, Sai Heritage, Aundh-Baner Link Rd, Aundh, Pune 411045
PROPRIETORSHIP
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since :01/12/2019
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK.
Bells & Whistles

4477008  19/03/2020
J M ASSOCIATES
IDCO, PLOT NO 36/A, CHANDAKA INDUSTRIAL AREA, PATIA, BHUBANESWAR KHURDHA ODISHA, PIN-751024, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation
4477098  19/03/2020
VAIBHAV SAKLANI
A 202, PHASE-2, PANDITWARI, DEHRADUN
PROPRIETOR
Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
DELHI
SERVICES TO CARRY ON BUSINESS OF RESTAURANTS, FOOD COURT, CAFÉ, BISTRO EATING HOUSES, CATERING AND COOKED FOOD WHICH MAY INCLUDE INDIAN FOOD, CHINESE FOOD AND FOOD OF DIFFERENT VARIETIES AND CUISINES.
LACY

4477464  19/03/2020
SERVESHWAR FOOD PRODUCTS PVT.LTD.
OPP. WATERWORKS, DHAKPURA ROAD HATHRAS, U.P.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS IN CLASS 43
CARTWHEEL

4478003  19/03/2020

SANAT VERMA
17, CURZON ROAD, DEHRADUN, UTTARAKHAND-248 001

Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
GEOFERRY’S

4478614  20/03/2020

PRADHUMAN KUMAR
KD-51-A,KAVI NAGAR, BLOCK – D, GHAZIABAD, UTTAR PRADESH, India

Individual

Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS SERVICES, BAR AND LOUNGE SERVICES; SERVICES FOR TEMPORARY ACCOMMODATION, BANQUET SERVICES; HOSPITALITY SERVICES; HOTEL AND RESORT SERVICES, FOOD COURT, CATERING SERVICE.
2590893 04/09/2013
GAURAV C. KADAM
trading as ;DENTINCARE
SHOP NO: 26/27, AUM SAI APARTMENTS, PLOT NO: 23C, SECTOR: 07, KHARGHAR, MAHARASHTRA, INDIA.
SERVICE PROVIDER.
INDIAN NATIONAL
Used Since :26/08/2013
MUMBAI
CENTER FOR COSMETIC DENTISTRY AND ADVANCED DENTAL CARE, AND INCLUDED IN CLASS 44
GUARDIAN LIFECARE PVT. LTD
GUARDIAN HOUSE PLOT NO 55 SEC-37 UDYOG VIHAR PHASE VI GURGAON 122001
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
NAKS & PARTNERS
A - 485 B, PALAM VIHAR, GURGAON, HARYANA
Used Since :28/07/2003
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAISJ BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1605624.
3238336    20/04/2016
SRL LIMITED
Plot No. D3, A wing, 2nd Floor, District Centre, Saket, New Delhi - 110017
Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
K & K ASSOCIATES
A-197, LGF DEFENCE COLONY, NEW DELHI-110024
Used Since :31/01/2016
DELHI
Consulting services in the field of health and nutrition; drug use testing services; health care services, namely, providing diagnostic medical testing and delivery of results; health, medical counselling; nutrition counselling; healthcare and medical diagnostic services
Dr. Sarvinder Gandhok
#335, Sector - 35 A, Chandigarh
Service Providers.

Address for service in India/Attorney address:
Preetpal Singh Adv
434 Sector 15 A Chandigarh 160015
Used Since: 01/10/1995

Delhi
Medical and health care clinic services, Pediatric nursing services, Medical clinic day care services for sick children, Medical diagnostic services [testing and analysis], Medical testing services relating to the diagnosis and treatment of disease.
3366356    19/09/2016
NAGAR HAIR STYLER
SUNNY KUMAR
SARJEEVAN KUMAR
NARINDER KUMAR
trading as ;NAGAR HAIR STYLER
VILL. NAGAR, TEHSIL PHILLAUR, DIST. JALANDHAR
Service Provider
Partnership Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/1969
DELHI
HAIR & BEAUTY SALON SERVICES
3512365 23/03/2017
RAJ RANI
trading as ;JAZMY HAIR & BEAUTY LOUNGE
11/12 A, KHANNA COLONY, DELHI ROAD, SONEPAT, HARYANA-131001.
SERVICE PROVIDER
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :21/03/2017
DELHI
BEAUTY PARLOURS, SALOONS. MASSAGE PARLOURS, HAIRDRESSERS & SERVICE RELATED TO PARLOURS AS INCLUDED IN CLASS 44
ALINA
3512984  24/03/2017
AL AALI EXPORTS PVT. LTD.
trading as ;AL AALI EXPORTS PVT. LTD.
IST FLOOR, 5 BAZAR LANE, BENGALI MARKET, NEW DELHI-110001
SERVICE PROVIDER
Address for service in India/Attorney address:
K & P ASSOCIATES. ADVOCATES
107, BHARAT CHAMBERS, 70, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001
Used Since :24/03/2017
DELHI
MEDICINAL SERVICES, VETERINARY, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE AND FORESTRY SERVICES.
3603080  31/07/2017
MR. SANDEEP SHRIVAS TRADING AS YOUR'S CHOICE
Kukada Jagat, Near TV Tower, P.G. College Road, Beside Central Bank, Chhindwara - 480 001
Sole proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2015
Mumbai
Hair Salon, Beauty Salon & Spa
MR. MAIDUL SHAikh TRADING AS NEW LOOK HAIR WEAVING CENTER
SHOP NO. 16, 1ST FLOOR, NEXT TO MCDONALD, PEARL PLAZA, OPP. ANDHERI STATION, ANDHERI (WEST), MUMBAI-400 058

PROPRIETORSHIP

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAIJI HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Used Since: 01/01/1994

MUMBAI

HAIR WEAVING (HAIR FIXING, HAIR BONDING, SILICON BONDING, TOTAL HAIR WIG SOLUTIONS)
3685590    23/11/2017
RAJ DEEP SOOD
H-67, Sector-6, Trikuta Nagar, Mini Market, Jammu
Individual
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :21/09/2016
DELHI
MEDICAL SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “EYE CENTER” AND “MARK TO BE USED AS A WHOLE.”
3688974  27/11/2017
DR. TARANDEEP K. SOBTI PROPRIETOR OF URBANDENT FAMILY AND COSMETIC DENTAL CLINIC
457-B, Bhai Randhir Singh Nagar, Ludhiana
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Medical clinic services; Health clinic services; Dental clinic services; Medical and healthcare clinic services; Cosmetic and plastic surgery clinic services; Medical treatment services provided by clinics and hospitals
3736845  25/01/2018
NEERAJ TYAGI
94/2, SANJAY NAGAR, MAHENDRA PARK, DELHI 110033
SERVICE PROVIDER
Proposed to be Used
DELHI
MEDICAL DIAGNOSTIC AND PATHOLOGICAL SERVICES
3746031  06/02/2018
MS. POONAM J. PATEL TRADING AS LOOK LUSH AESTHETIC & LASER CENTRE
AHIMSA HEIGHTS, 101, C WING, AHIMSA MARG, OFF. LINK ROAD, CHINCHOLI, NEAR SANT NIRANKARI GARDEN,
MALAD (WEST), MUMBAI-400 064
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
AESTHETIC & LASER CENTRE
3766928    28/02/2018
SHILPA HEALTHCARE PRIVATE LIMITED
DE-10, KHASRA NO. 2/21, GROUND FLOOR GALI NO. 1, NEAR SECTOR-22, DHHRUV ENCLAVE DELHI 110041
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
VIPUL ARORA
570C, TOWER B1, SPAZE I TECHPARK, SECTOR 49, SOHNA ROAD, GURUGRAM-122001. HARYANA

Proposed to be Used
DELHI
HEALTH-CARE SERVICES, HEALTH COUNSELLING, HEALTH ASSESSMENT SURVEYS, HEALTH CENTER SERVICES, CONSULTANCY RELATING TO HEALTH CARE, INFORMATION SERVICES RELATING TO HEALTH CARE, HEALTH CARE SERVICES OFFERED THROUGH A NETWORK OF HEALTH CARE PROVIDERS ON A CONTRACT BASIS
3775871  12/03/2018
MRS. MANJULA SINHA
Ganga Complex, Above Ridhi Sidhi Misthan, Betia Hata Chowk, Gorakhpur – 273001 .
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :23/05/2008
DELHI
Hair Salon, Beauty Salon.
3775872    12/03/2018

MRS. SHINY AGARWAL
UGF – Shop N. – 16, City Centre, Buxipur, Gorakhpur – 273001
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :21/05/2017

DELHI

Hair Salon, Beauty Salon.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “MAKEOVER” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3776046  13/03/2018
BHUPENDRA BISHT
23/3, 1ST FLOOR, PILI KOTHI MB ROAD, KHANPUR, NEW DELHI-110062
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used

DELHI
TO PROVIDE, MAINTAIN, CONDUCT, OPERATE, ORGANISE AND RUN BEAUTY PARLOURS AND BEAUTICIAN, BEAUTY
SALON SERVICES, HAIRDRESSING, HAIR CUTTING, HAIR TREATMENT, HAIR SPA, BODY SPA AND BEAUTIFICATION
SERVICES, BEAUTY CARE FOR HUMAN BEINGS, MANICURISTS, HAIR DYERS, MAKERS AND SUPPLIERS OF ALL KINDS
OF WIGS, DEMONSTRATIONS, TRAINING PROGRAMMES IN THE FIELD OF BODY CARE
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “UNISEX SALON”
AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
PUNNAGAI

4086672 14/02/2019

V. TARUN PRADEEP

PUNNAGAI DENTAL AND MAXILO-FACIAL CARE, No : 822 , Rahul Complex , Opp to New Bus Stand (Entrance), Vellakovil 638 111

Single Firm

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :02/04/2014

CHENNAI

Dental services, Dental consultations, Dental assistance, Dental hygienist services, Dental clinic services
THE BABY CO.

4174791   13/05/2019

ASHUTOSH MITTAL
G-103, SHRI SAI BABA APARTMENTS, SECTOR-9, ROHINI, DELHI- 110085.
INDIVIDUAL
Used Since :21/07/2018

DELHI
Salons (Beauty -), Beauty care, Beauty consultations, Beauty therapy treatments, Salon services (Beauty -), Health and beauty care , Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4375240 12/12/2019

PARTHA DENTAL CARE INDIA PRIVATE LIMITED
NO: 600-44-77, P.K. LAYOUT, TIRUPATHI – 517501, ANDHRA PRADESH, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since: 01/06/2019

To be associated with:
3558315, 3573717, 3573718

CHENNAI
DENTAL CLINIC SERVICES
4375241   12/12/2019
PARTHA DENTAL CARE INDIA PRIVATE LIMITED
NO: 600-44-77, P.K. LAYOUT, TIRUPATHI – 517501, ANDHRA PRADESH, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :01/06/2019

To be associated with:
3558315, 3573718, 4375240

CHENNAI
DENTAL CLINIC SERVICES
4375242 12/12/2019
PARTHA DENTAL CARE INDIA PRIVATE LIMITED
NO: 600-44-77, P.K. LAYOUT, TIRUPATHI – 517501, ANDHRA PRADESH, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/06/2019
To be associated with:
3573717, 3573718, 4375240
CHENNAI
DENTAL CLINIC SERVICES
www.momjunction.com

4390818  27/12/2019
INCNUT DIGITAL PRIVATE LIMITED
NO. G-3, MODERN PROFOUND TECH PARK, KONDAPUR, SERILINGAMPALLY- 500 084
Private Limited
Address for service in India/Attorney address:
PRERNA HEDA
Plot no 25, 2nd Floor, Sriyash, Mithilanagar, Banjara Hills Road No 12, Hyderabad - 500034
Used Since :13/04/2014

CHENNAI
Dietary and nutritional guidance, Nutritional advisory and consultation services, Providing information relating to dietary and nutritional supplements, Medical advice in the field of pregnancy, Providing breastfeeding information, Healthcare advisory services, Beauty advisory services, Advisory services relating to nutrition, Advisory services relating to health, Advisory services relating to medical services, Advisory services relating to beauty care, Advisory services relating to medical problems in the field of pregnancy and post pregnancy for both the mother and the baby, Health advice and information services, Advice in the field of childbirth
4395450 01/01/2020
SYNERGY IMAGING
UG 1/2, JEEVANDEEP COMPLEX, OPP. J K TOWER, RING ROAD, SURAT, GUJARAT
Partnership Firm

Address for service in India/Attorney address:
GAURAV SONI, ADVocate
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/04/2016

AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4396563  03/01/2020
DR. BHASKARDEV MUKHOPADHYAY TRADING AS VIVEKANANDA NETHRALAYA
436 BOLPUR BY PASS, RABINDRA BITHI, DIST: BIRBHUM, PIN- 731204, WEST BENGAL
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :05/11/2005
KOLKATA
MEDICAL SERVICES AND HEALTH CARE SERVICES
THE ABC MEN & WOMEN SALON & ACADAMY

4397972  04/01/2020
MR. JAMPALA PRAVEEN TRADING AS THE ABC MEN & WOMEN SALON & ACADAMY
Sheter No. 5-10-105/18, Mayuri Mall, 1st Floor, Kishan Pura, Hanamakonda Warangal-506 001(Telangana)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :25/03/2017

CHENNAI
Hair Salon, Beauty Salon And Spa
4427973 01/02/2020

SHANDAS MOHANDAS
S/o A .N. Mohandas Asakantharavely House Panambukad Statue Junction Vallarpadam P.O Mulavukad Ernakulam Kerala - 682504
Proprietor

Address for service in India/Attorney address:
A.K.RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.

Used Since :19/10/2019

CHENNAI

Therapy services; Health Counseling; Health Centre Services; included Class 44
4432489  06/02/2020
MUTEX DEVELOPERS PRIVATE LIMITED
Plot No-2147, Sector-2, Ballabhgarh, Faridabad, Haryana
service provider
body incorporate
Address for service in India/Attorney address:
AVIBHA CONSULTANTS PVT LTD
209 Usha Kiran Building Commercial Complex Azadpur Delhi-110033
Used Since :21/01/2020
DELHI
Medical services, veterinary services, hygienic and beauty care for pet animals and taking care of pet animals
4447975  20/02/2020
PACCS HEALTHCARE PRIVATE LIMITED
2ND FLOOR, MCH No. 8-2-684/3/K/20, KAUSHIK SOCIETY, ROAD No. 12, BANJARA HILLS HYDERABAD - 500034
SERVICE PROVIDER
PRIVATE LIMITED

Proposed to be Used

CHENNAI
Medical services; Hygienic and beauty care for human beings or animals; Diagnostic Services
EXENTIAL
4452172  24/02/2020
MISTFLOWER ECOM PRIVATE LIMITED
G-105, JAL VAYU TOWERS NEW TOWN KOLKATA Kolkata WB 700156 IN
Private limited

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex. Laxmi Nagar Delhi-90

Proposed to be Used
KOLKATA
beauty care for human beings and saloon services.
4452775  25/02/2020

C.M.GEORGE
101/19, Image Apartments, Salai Road, Woraiyur, Trichy - 620003
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since: 23/07/2018

CHENNAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services
VALUEHILL

4452782  25/02/2020

VALUEHILL HEALTH SERVICES LLP
34/39Z NO. 5C, FIFTH FLOOR, MALABAR GATE APARTMENT, EDAPPALLY, P.O KOCHI, ERNAKULAM, KERALA - 682024

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Health care services, Consultancy relating to health care
4463904  05/03/2020
ASHWINI NARAYANA SWAMY
trading as ;MEDICAL SERVICE
#2, ENDOCRINE SPECIALITY CENTRE BUILDING, 10TH MAIN, 100 FT MAIN ROAD, BANASWADI, BANGALORE-560043, KARNATAKA, INDIA.
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC & BEAUTY CARE FOR HUMAN BEING OR ANIMALS.
ULTRAVEDA

4464455  05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used
CHENNAI
Providing a website featuring wellness information about mindfulness, sleep, focus and relaxation; Meditation, Wellness, Spirituality, mindfulness, and yoga training services being alternative medicine services; provision of meditation and wellness services online, namely, providing information about alternative medicine online to consumers; provision of meditation and wellness services online by means of a mobile phone application, namely, providing information about alternative medicine online via mobile computer software applications to consumers.
ULTRAHUMAN

4464478 05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used

CHENNAI
Providing a website featuring wellness information about mindfulness, sleep, focus and relaxation; Meditation, Wellness, Spirituality, mindfulness, and yoga training services being alternative medicine services; provision of meditation and wellness services online, namely, providing information about alternative medicine online to consumers; provision of meditation and wellness services online by means of a mobile phone application, namely, providing information about alternative medicine online via mobile computer software applications to consumers.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
BLUEBONE

4471726  13/03/2020
AARON LIFE SCIENCES PVT. LTD.
43, TAGORE NAGAR, OPP. DMC BOYS HOSTEL, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Hospital Services; Medical Treatment Services provided by Clinics & Hospitals; Medical Consultancy; Medical Counseling; Human Healthcare Services; Surgical Treatment Services; Laboratory Analysis Services relating to the Treatment of Persons & Diagnosis of Diseases
HortiPro

4472512    14/03/2020
VISHWAS SANDIPAN JOGDAND
“PLOT NO B-53, VATAN NAGAR, TALEGAON STATION, TALEGAON DABHADE, TAL. MAVAL, NEAR GANPATI TEMPLE, VARALE, PUNE, MAHARASHTRA-410507, INDIA.”
Individual

Address for service in India/Attorney address:
AVINASH ANANDRAO AUTE
“SIGNAURA”, VIGNAHAARTHA APARTMENT, OFFICE NO-4, KOTHRUD DEPOT, PAUD ROAD, KOTHRUD-411038, PUNE, MAHARASHTRA

Proposed to be Used
MUMBAI

Horticulture, gardening and landscaping, Agriculture, aquaculture, horticulture and forestry services
SYNTHECIS PHARMACEUTICALS PRIVATE LIMITED
6b, 800, Lodha Bellezza, Eden Square, Phasiv, K P H B Colony, Kukatpally, Hyderabad, Telangana, 500072, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :15/10/2019
CHENNAI
Pharmacy Advice; Providing Pharmaceutical Information; Medical and Pharmaceutical Consultation; Pharmaceutical Consultancy; Pharmaceutical Advice; Consultancy Relating to Pharmaceutical and Medical Products; Consultancy and Information Services Relating to Pharmaceutical Products.
syncethics
4472819  15/03/2020

SYNTHECIS PHARMACEUTICALS PRIVATE LIMITED
6b, 800, Lodha Bellezza, Eden Square, Phasiv, K P H B Colony, Kukatpally, Hyderabad, Telangana, 500072, India

A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :14/01/2020

CHENNAI
Pharmacy Advice; Providing Pharmaceutical Information; Medical and Pharmaceutical Consultation; Pharmaceutical Consultancy; Pharmaceutical Advice; Consultancy Relating to Pharmaceutical and Medical Products; Consultancy and Information Services Relating to Pharmaceutical Products.
MEDIUNIQUE

4473430    16/03/2020
MEDIUNIQUE PHARMACEUTICAL PRIVATE LIMITED
SHOP NO 26, JAI GANESH VARADHASTA, OPP KAMGAR BHAVAN, PIMPRI, PUNE-411018
Private limited company

Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT

Proposed to be Used
To be associated with:
4473429

MUMBAI
Medicinal services included in class 44
LUBNA TRUST HOSPITAL AND NURSING HOME

4473551   16/03/2020
TRUST HOSPITAL AND NURSING HOME
Plot No. 25, Nagsen Colony, Beside Billal Masjid, Near Sir Sayed College, Roshan Gate, Aurangabad - 431001.
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :07/10/2019
MUMBAI
Health Care Services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
SKEDOC
4473908  16/03/2020

M/S. PROTOS HEALTHCARE TECHNOLOGIES PRIVATE LIMITED
H. No. 8-2-350/B, Plot No. 22, Road No. 3, Banjara Hills, Hyderabad – 500034

Private Limited Company

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033

Proposed to be Used
CHENNAI

Providing information relating to Medical Services, Consultancy & Medical Information services relating to Medical products & Services; Pharmacy Services and Advise; Pharmacy Dispensary Services, Medical consultancy; Medical Counselling, Health Services; Physical Therapy and Physiotherapy Services and Advise, Convalescence Clinics, Dietary and Nutritional guidance, Hygienic Services and Advise and all related to health, medical and beauty care, All Medical services, Diagnostic Centres, Clinical Laboratories; Health and Medical clinics, Hospitals, Nursing Homes; all being services all included in Class 44.
4474224   17/03/2020
RERA CHARITABLE TRUST TRADING AS : RERA CHARITABLE TRUST TRUST
No. 49, FOURTH CROSS STREET, RAINBOW NAGAR, PONDICHERRY - 605 011, INDIA
TRUST
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :28/11/2000
CHENNAI
Medical services,Hospitals,Medical assistance,Medical clinics,Midwife services,Nursing homes,Nursing, medical,Health care,Physical therapy
4478744  20/03/2020
DEEPAK
SHOP NO 37, NEW ANAJ MANDI, HISAR-125052
Beauty Parlour
INDIVDUAL
Proposed to be Used
DELHI
All Kind of services in class 44
LOKMANYA HOSPITALS PVT. LTD.
759/51, 3RD FLOOR, DECCAN PRIDE, F.C.ROAD, DECCAN GYMKHANA, OPP CHAMPION SPORTS, PUNE – 411 004
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
MEDICAL AND HEALTH CARE SERVICES; HOSPITAL SERVICES; MEDICAL AND HEALTHCARE CLINIC SERVICES; HEALTH COUNSELLING; PROVIDING HEALTHCARE INFORMATION; MEDICAL SCREENING AND TESTING SERVICES; PSYCHOLOGICAL TESTING; MEDICAL DIAGNOSTIC TESTING, MONITORING AND REPORTING SERVICES; WELLNESS AND HEALTH-RELATED CONSULTING SERVICES; SURGICAL TREATMENT SERVICES; COSMETIC SURGERY; OBSTETRIC AND GynaECOLOGY SERVICES; MEDICAL DIAGNOSIS, EVALUATION AND TREATMENT OF INFERTILITY; CONSULTING SERVICES IN THE FIELD OF WOMEN'S HEALTH; PHYSIOTHERAPY, PROVIDING INFORMATION, NEWS AND COMMENTARY IN THE FIELD OF NUTRITION, HEALTH AND WELLNESS; PROVIDING A WEBSITE FEATURING INFORMATION ABOUT HEALTH, WELLNESS AND NUTRITION; PROVIDING AN INTERNET WEBSITE FOR MEDICAL PROFESSIONALS AND MEDICAL PATIENTS FEATURING MEDICAL INFORMATION FROM REMOTE LOCATIONS VIA ELECTRONIC PATIENT MONITORING DEVICES THAT FEED INFORMATION TO THE WEB SITE THAT CAN BE ACCESSED IN REAL-TIME BY MEDICAL PROFESSIONALS FOR PURPOSES OF MONITORING AND DIAGNOSING MEDICAL CONDITIONS.
4478752  20/03/2020
LOKMANYA HOSPITALS PVT. LTD.
759/51, 3RD FLOOR, DECCAN PRIDE, F.C. ROAD, DECCAN GYMKHANA, OPP CHAMPION SPORTS, PUNE – 411 004
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
MEDICAL AND HEALTH CARE SERVICES; HOSPITAL SERVICES; MEDICAL AND HEALTHCARE CLINIC SERVICES; HEALTH COUNSELLING; PROVIDING HEALTHCARE INFORMATION; MEDICAL SCREENING AND TESTING SERVICES; PSYCHOLOGICAL TESTING; MEDICAL DIAGNOSTIC TESTING, MONITORING AND REPORTING SERVICES; WELLNESS AND HEALTH-RELATED CONSULTING SERVICES; SURGICAL TREATMENT SERVICES; COSMETIC SURGERY; OBSTETRIC AND GYNAECOLOGY SERVICES; MEDICAL DIAGNOSIS, EVALUATION AND TREATMENT OF INFERTILITY; CONSULTING SERVICES IN THE FIELD OF WOMEN'S HEALTH; PHYSIOTHERAPY, PROVIDING INFORMATION, NEWS AND COMMENTARY IN THE FIELD OF NUTRITION, HEALTH AND WELLNESS; PROVIDING A WEBSITE FEATURING INFORMATION ABOUT HEALTH, WELLNESS AND NUTRITION; PROVIDING AN INTERNET WEBSITE FOR MEDICAL PROFESSIONALS AND MEDICAL PATIENTS FEATURING MEDICAL INFORMATION FROM REMOTE LOCATIONS VIA ELECTRONIC PATIENT MONITORING DEVICES THAT FEED INFORMATION TO THE WEB SITE THAT CAN BE ACCESSED IN REAL-TIME BY MEDICAL PROFESSIONALS FOR PURPOSES OF MONITORING AND DIAGNOSING MEDICAL CONDITIONS.
2658477  13/01/2014
CHINDIT INTELLIGENCE SECURITY SERVICES PRIVATE LIMITED
C1-21, 6TH FLOOR, DAKSHATA POLICE HOUSING SOCIETY, RAMABAI COLONY, GHATKOPAR (EAST), MUMBAI-400075
SERVICE PROVIDER
A REGISTERED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Used Since :16/11/2012
MUMBAI
SECURITY AND INTELLIGENCE SERVICES IN CLASS 45
3344918  25/08/2016
GESU ASEEEM TAMBOLI ALIAS GESU AFTAB UDUMBARA
B 309, MADHUKUNJ, LANE NO 8, KOREGAON PARK, PUNE 411001
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :01/04/2014
To be associated with:
3344905
MUMBAI
SELF HEALING, PHYSICAL, INTELLECTUAL AND SPIRITUAL ASPECTS OF HEALING, SELF-HELP WORKSHOPS, EXPLORING THE PURPOSE OF EXISTENCE, ACCELERATING HEALING PROCESS AND RELATED PRODUCTS AND SERVICES
SEHAT

3511045  20/03/2017

SATISH GOYAL
HOUSE NO 45, NEW GRAIN MARKET, SIRHIND ROAD, DCW PATIALA
INDIVIDUAL

Address for service in India/Attorney address:
ANKUSH MALIK
#556, SECTOR 25 PANCHKULA

Proposed to be Used
DELHI

Social Services Rendered by Others to Meet the Needs of Individuals, Awareness Among Public Regarding Health and Healthy lifestyle, and All Other Social Services Related to Health Of People.
3768755  03/03/2018

DINESH KUMAR MITTAL PROPRIETOR OF 'SHRI GANPATI MARRIAGE BUREAU'
FIRST FLOOR, MOBILE TOWER BUILDING, APNA BAZAAR COMPLEX, NEAR AC MARKET, FIRE BRIGADE CHOWK,
BATHINDA, PUNJAB
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :28/11/2002

DELHI
MARRIAGE BUREAU
BEVVY
3771053  06/03/2018
LACAVE ENTERPRISES PVT. LIMITED
S 53, Okhla Industrial Area Phase II, New Delhi 110020, India
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049
Proposed to be Used
DELHI
Legal services; Services by others to meet the needs or protection of individual
3902711   31/07/2018
MAKING A DIFFERENCE FOUNDATION (NGO)
10/2, DHANLAKSHMI SOCIETY, MOGUL LANE, MATUNGA (WEST), MUMBAI-400 016
TRUSTEE
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SOCIAL SERVICES
Trade Marks Journal No: 1951, 08/06/2020 Class 45

PIYUSH MONGA
303, JANDI MOHALLA, WARD NO. 10, FATEHABAD, HARYANA - 125050
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Social services rendered by others to meet the needs of individuals; Personal and social services regarding individual needs; Personal and social services rendered by others to meet the needs of individuals; Legal services; Legal support services; Legal consultation services; Legal advocacy services; Social introduction agency services; Personal growth and motivation consulting services
LEXRIDGE PARTNERS, ADVOCATES & SOLICITORS
133, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai – 400 021
PARTNERSHIP Firm

Address for service in India/Attorney address:
DEEP SHAH
403, A-Wing, Krimson Park, Amboli Junction, S.V.Road, Andheri Wes. Mumbai - 400058
Used Since :03/07/2019

To be associated with:
4405062, 4405063

MUMBAI
Legal services; Legal Consultancy; Arbitration and Mediation Services; Legal Research Services; Litigation Services.
SALTARA

4430376  04/02/2020

MANOJ KUMAR SHARMA

BALAJI TOWER NO. 1, FLAT NO 501, NEAR S K SONI HOSPITAL, VIDHYADHAR NAGAR, JAIPUR, RAJASTHAN 302023

Individual

Address for service in India/Attorney address:

MONIKA TAPARIA

183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012

Used Since :01/02/2020

AHMEDABAD

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals included in class 45.
TAXPOT
4431199  05/02/2020
TAXPOT BUSINESS SOLUTION LLP
C-27 F/F NEAR PNB, VILL. KHANPUR, NEW DELHI, SOUTH DELHI, DELHI, 110062, INDIA
TAX CONSULTANCY AND OTHER LEGAL SERVICES.
LIMITED LIABILITY PARTNERSHIP( LLP)
Used Since :10/09/2019
DELHI
Tax services, legal services, regulatory services, online tax services, online legal services, online regulatory services.
4462061 04/03/2020
DROR LABS PRIVATE LIMITED
HOUSE NO. 154, FIRST FLOOR POCKET 1, SECTOR 24, ROHINI, NORTH WEST DELHI 110085 IN
BODY INCORPORATE

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :01/07/2018

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463145   04/03/2020
SAIDEEP SECURITY SYSTEMS AND SOLUTIONS PRIVATE LIMITED
PLOT No : 1703/3718, FLAT No: 3, FIRST FLOOR, SWASTIK HOMES, KALARAHANGA, PATIA, BHUBANESWAR, ODISHA - 751024
Registered under Registrar of Companies, GST, MSME
Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.
Proposed to be Used
KOLKATA
SECURITY GUARD SERVICES TO PROVIDE PROTECTION OF PROPERTY AND INDIVIDUALS IN THE SAME CLASS
4463151 04/03/2020
BLOSSOM THE WEDDING VILLA
136/137, 1st Floor, Ambika Pinnacle, Nr. Savji Korat Bridge, Lajamni Chowk, Mota Varachha, Surat - 394101
A Partnership Firm

Address for service in India/Attorney address:
MAMATA BABUBHAI MANGUKIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD

ADVICE ON GROOMING, ADVICE ON FASHION AND BEAUTY, ADVICE ON BRIDAL DECORATION, ADVICE ON BRIDAL DRESSING, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
HUMANITEE

4473839   16/03/2020

MOHIT JINDAL
194, New Mandi, Pucca Bagh, HAPUR UP 245101

LEGAL
Address for service in India/Attorney address:
SIDDARTH GOEL, ADVOCATE
210, GOPAL PALACE, MALIWARA CHOWK, GHAZIABAD-201001.

Proposed to be Used
DELHI
NGO
OOGHASAMPADH IT SOLUTIONS PRIVATE LIMITED
BLOCK : 9B FLAT NO:15 MITHILAM, SRIRAM NAGAR MAIN ROAD,NOLAMBUR, CHENNAI THIRUVALLUR TN - 600095
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Online social networking services, Internet-based social networking services
KIRMO SERVICES PRIVATE LIMITED
House no 1283, RAJIV COLONY, SECTOR -17, PANCHKULA, HARYANA - 134113
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANA, INDIA 122002

Proposed to be Used
DELHI
services Security consultancy, Security services, Airport security services, Security guard services, Security monitoring services, Physical security services, Physical security consultancy, Airline passenger security screening, Passport control services [security], Security marking of goods, Security assessment of risks, Rental of security apparatus, Security services for buildings, Locks (Opening of security -), Public events security services, Monitoring of security systems, Security marking of documents, Security guarding for facilities, Security screening of baggage, Opening of security locks, Rental of security surveillance apparatus, Rental of security surveillance equipment, Inspection (Baggage -) for security purposes, Baggage inspection for security purposes, Microchip security services for pets, Airline passenger security screening services, Monitoring burglar and security alarms, Security inspection services for others, Airport baggage security inspection services, Baggage security inspections for airlines, Security guard services for buildings, Safety, rescue, security and enforcement services, Electronic monitoring services for security purposes, Monitoring of burglar and security alarms, Security services for the protection of property, Identification marking for dogs for security purposes, Security services for the protection of individuals, Security clearance for preparation of identification cards, Providing information relating to security guard services, Consulting services in the field of national security, Security services for the physical protection of individuals, Security control of persons and luggage in airports, Security services for the protection of property and individuals, Rental of equipment for safety, rescue, security and enforcement, Security services for the physical protection of tangible property, Security guard services for the protection of property and individuals, Security services for the physical protection of tangible property and individuals,
KAISHA

4479492    20/03/2020
KAISHA LIFESCIENCES PRIVATE LIMITED
70, NAGINDAS MASTER ROAD, FORT, MUMBAI 400023, MAHARASHTRA
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
SPG

1970680  25/05/2010
PREFERRED GUEST, INC
One StarPoint, Stamford, Connecticut, 06902, United States of America.

SERVICES
A DELAWARE CORPORATION

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used

DELHI

Cl.36; Real estate services, namely, real estate brokerage, real estate and land acquisition, real estate equity sharing, namely, managing and arranging for ownership of real estate, condominiums, apartments; real estate investment, real estate management, real estate time sharing and leasing of real estate and real property, including condominiums and apartments.

Cl.44; Medical, hygienic and beauty care; veterinary and agricultural services.
Enyo

2723966  23/04/2014

LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.9; COMPUTER SOFTWARE DEVELOPMENT TOOLS; MOBILE PHONES; MONITORS FOR COMPUTERS; LAP TOP COMPUTERS; COMPUTERS; PORTABLE HARD DISK DRIVES; COMPUTER APPLICATION SOFTWARE; COLOR PRINTERS; TABLET COMPUTERS; SETTOP BOXES; MUSES FOR COMPUTERS; CAMERAS; WEARABLE COMPUTER; SMART PHONES THAT FIT ON THE USER’S FACE IN THE MANNER OF EYEGLASSES; WRISTBANDS ADAPTED OR SHAPED TO CONTAIN OR ATTACH TO HANDHELD DIGITAL ELECTRONIC MEDIA PLAYERS; COMPUTER SOFTWARE FOR WIRELESS DATA COMMUNICATION FOR RECEIVING, PROCESSING, TRANSMITTING AND DISPLAYING INFORMATION RELATING TO FITNESS, BODY FAT, BODY MASS INDEX; PERSONAL PORTABLE DEVICES FOR RECORDING, ORGANIZING, TRANSMITTING, MANIPULATING, REVIEWING AND RECEIVING TEXT, DATA, IMAGES AND AUDIO FILES RELATING TO HEALTH AND WELLNESS

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; TECHNICAL RESEARCH; HOSTING WEB SITES; CREATING AND MAINTAINING WEB SITES FOR OTHERS; INSTALLATION OF COMPUTER SOFTWARE; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA [NOT PHYSICAL CONVERSION]; COMPUTER RENTAL; RECOVERY OF COMPUTER DATA; RENTAL OF COMPUTER SOFTWARE; COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER SOFTWARE; COMPUTER SYSTEMS ANALYSIS; RESEARCH AND DEVELOPMENT OF HOME APPLIANCES; COMPUTER PROGRAMMING.
SELECT

Priority claimed from 04/02/2014; Application No. : 86/183,903 ;United States of America

2785718   04/08/2014

VINDICIA, INC.
303 Twin Dolphin Drive, Suite 200, Redwood City, California 94065, United States of America

SERVICE PROVIDERS
a Delaware (U.S.A.) corporation

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Used Since :31/07/2012

DELHI

Cl.36; FINANCIAL SERVICES PROVIDED TO DIGITAL MERCHANTS, NAMELY, FINANCIAL AND CREDIT TRANSACTION RISK ASSESSMENT AND OUTSOURCED CHARGEBACK RECOVERY SERVICES; CREDIT CARD CHARGEBACK ANALYSIS AND MANAGEMENT SERVICES; IDENTIFYING AND MANAGING HIGH RISK CHARGEBACK CUSTOMERS AND TRANSACTIONS; CREDIT CHARGEBACK RECOVERY SERVICES; PROVIDING ONLINE ELECTRONIC PROCESSING OF CREDIT CARD TRANSACTIONS AND ONLINE ELECTRONIC PAYMENTS; CREDIT AND DEBT RECOVERY SERVICES, ALL OF THE FOREGOING SERVICES PROVIDED TO DIGITAL MERCHANTS FOR USE IN CONNECTION WITH E-COMMERCE, ELECTRONIC COMMERCE AND ONLINE COMMERCE TRANSACTIONS

Cl.42; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER E-COMMERCE SOFTWARE FOR E-COMMERCE, ELECTRONIC COMMERCE AND ONLINE COMMERCE BILLING APPLICATIONS AND TRANSACTION MANAGEMENT, NAMELY, COMPUTER SOFTWARE TO PROVIDE RECURRENT BILLING AND TRANSACTION PROCESSING SUPPORT AND MANAGEMENT, BILLING INFRASTRUCTURE SUPPORT AND MANAGEMENT, AND FOR ELECTRONICALLY INTERFACING WITH THIRD PARTY PAYMENT SYSTEMS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER SOFTWARE WHICH PROVIDES DIVERSE PAYMENT OPTIONS, TRANSACTION MANAGEMENT AND RECOVERY FROM BILLING ISSUES AND PROBLEMS, BILLING MANAGEMENT, INTERNATIONAL PAYMENT AND TRANSACTION PROCESSING; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER SOFTWARE TO PROVIDE CHARGEBACK RECOVERY ANALYSIS, REPORTS, DISPUTE HISTORY AND RECOVERY SERVICES; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER SOFTWARE TO MANAGE, TRACK AND CONTROL FRAUD IN ONLINE E-COMMERCE TRANSACTIONS, ALL OF THE FOREGOING FOR USE BY DIGITAL MERCHANTS IN CONNECTION WITH E-COMMERCE, ELECTRONIC COMMERCE AND ONLINE COMMERCE TRANSACTIONS
VESSEL

Priority claimed from 08/04/2014; Application No. : 86/246,471 ;United States of America

2822933  08/10/2014

VESSEL GROUP, INC.
21 BUTTE PLACE, SAN FRANCISCO, CALIFORNIA 94103, UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Ci.9;COMPUTER SOFTWARE; DOWNLOADABLE COMPUTER SOFTWARE; COMPUTER GAMES; DOWNLOADABLE DIGITAL CONTENT AND MEDIA; ELECTRONIC PUBLICATIONS THE AFORESAID NOT RELATED TO MEDICAL INFORMATION SYSTEMS

Ci.35;BUSINESS AND CONSULTANCY SERVICES; ADVERTISING; MARKETING; OPERATING AN ONLINE MARKETPLACE; PROVIDING ONLINE DIRECTORY SERVICES; SUBSCRIPTION SERVICES; E-COMMERCE SERVICES

Ci.38;TELECOMMUNICATIONS SERVICES; BROADCASTING SERVICES; AUDIO, VIDEO, AND MULTIMEDIA BROADCASTING SERVICES OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK; WEBCAST SERVICES; PODCAST SERVICES; TRANSMISSION AND DELIVERY OF MESSAGES, DATA, AND CONTENT VIA THE INTERNET AND OTHER COMMUNICATIONS NETWORKS; EMAIL SERVICES; PROVIDING FORUMS, ON-LINE CHAT ROOMS, AND ELECTRONIC BULLETIN BOARDS FOR THE TRANSMISSION OF MESSAGES AMONG USERS IN THE FIELD OF GENERAL INTEREST

Ci.41;EDUCATION; ENTERTAINMENT; DIGITAL VIDEO, AUDIO, AND MULTIMEDIA SERVICES; PUBLISHING SERVICES; PROVIDING NON-DOWNLOADABLE DIGITAL CONTENT AND MEDIA
APOLLO

2831123  22/10/2014

HEWLETT PACKARD ENTERPRISE DEVELOPMENT LP
11445 Compaq Center Drive West, Houston, TX 77070, United States of America

MERCHANTS & MANUFACTURERS
A TEXAS LIMITED PARTNERSHIP

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.9; COMPUTER SERVERS; COMPUTER SERVER CARTRIDGES; COMPUTER SOFTWARE FOR RESPONDING TO
REQUESTS ACROSS A COMPUTER NETWORK TO PROVIDE OR FACILITATE A NETWORK SERVICE; COMPUTER
SOFTWARE FOR CONFIGURATION, PROVISIONING, DEPLOYMENT, CONTROL, MANAGEMENT AND VIRTUALIZATION
OF COMPUTER SERVERS, DATA STORAGE DEVICES AND COMPUTER MEMORY DEVICES; COMPUTER FIRMWARE FOR
COMPUTER NETWORK AND SERVER OPERATION, CONFIGURATION, PROVISIONING, DEPLOYMENT, CONTROL,
MANAGEMENT AND VIRTUALIZATION; COMPUTER SOFTWARE FOR CONTROLLING AND MANAGING SERVERS;
COMPUTER NETWORK SERVERS; INTERNET SERVERS; COMPUTER DATABASE SERVERS; PARTS AND FITTINGS FOR
ALL THE AFORESAID GOODS.

Cl.37; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER HARDWARE AND COMPUTER NETWORK
SYSTEMS, APPARATUS AND INSTRUMENTS.

Cl.42; COMPUTER SERVICES, NAMELY, COMPUTER SYSTEMS ANALYSIS, COMPUTER SYSTEMS PLANNING,
COMPUTER SYSTEMS INTEGRATION AND COMPUTER HARDWARE; INTEGRATION OF COMPUTER SYSTEMS AND
NETWORKS; TECHNICAL SUPPORT SERVICES, NAMELY, SERVICE DESK SERVICES, HELP DESK SERVICES AND
TROUBLESHOOTING SERVICES FOR IT INFRASTRUCTURE, COMPUTER HARDWARE, COMPUTER SOFTWARE AND
COMPUTER PERIPHERALS; RENTAL AND LEASING OF COMPUTER HARDWARE AND COMPUTER PERIPHERALS.
JING

Priority claimed from 17/09/2014; Application No. : 86/397,872 ;United States of America

2831890 27/10/2014

RICOH INNOVATIONS CORPORATION
2882 SAND HILL ROAD, SUITE 115, MENLO PARK, CALIFORNIA 94025, U.S.A.

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF CALIFORNIA, UNITED STATES OF AMERICA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

To be associated with:
2367450, 2367451, 2367452, 2367453, 2367455

KOLKATA

Cl.9; Electrical and scientific apparatus, namely, a health care delivery system composed of computer hardware, computer software for connecting, integrating, securing, managing, monitoring, and operating video conferencing systems, computer peripherals, video and audio conferencing systems primarily composed of audio speakers, audio receivers, video phones, video cameras, video receivers, and video screens, IP phones, handheld cameras, video cameras, microphones, video monitors, video projectors, electronic LCD display units with multi-networking (TCP/IP) capabilities, signature touch pads, and printers; computer software for managing medical records; computer software for communicating information among healthcare professionals and others relating to the care of such patients; computer software for use in managing and analyzing data in the fields of disease prevention, diagnosis, treatment, healthcare, and health maintenance; computer hardware and software used with medical equipment for capturing, processing, transmitting, sharing, and displaying patient data for healthcare professionals and others to diagnose and monitor patients.

Cl.38; Web conferencing services; telephone conferencing services; video conferencing services; instant messaging; electronic mail and voice over IP services; internet telephony services; broadcasting programs via global computer networks; electronic voice messaging, namely, the recording and subsequent transmission of voice messages by telephone; transmission of voice, audio, visual images, and data by telecommunications networks, wireless communication networks, the Internet, information services networks, and data networks

Cl.42; Cloud computing featuring hardware and software for managing medical records, for communicating information among healthcare professionals and others relating to the care of patients, for managing and analyzing data in the fields of disease prevention, diagnosis, treatment, healthcare, and health maintenance, and for capturing, processing, transmitting, sharing and displaying patient data for healthcare professionals and others to diagnose and monitor patients.
3210103   15/03/2016
DILIP GOKHALE
811, ROAD NO.8, SINDH SOCIETY, BANER ROAD, AUNDH PUNE - 411 007, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Used Since :06/09/2005
MUMBAI
Cl.35; BUSINESS MANAGEMENT OF HOTELS, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, PROCUREMENT SERVICES FOR OTHERS [PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES], BUSINESS PROJECT MANAGEMENT SERVICES FOR CONSTRUCTION PROJECTS.
Cl.37; BUILDING CONSTRUCTION, CONSTRUCTION INFORMATION, CONSTRUCTION CONSULTANCY.
Cl.41; EDUCATION, EDUCATION INFORMATION, PROVIDING OF TRAINING.
Cl.43; CAFETERIA SERVICES, CANTEEN SERVICES, CAFE SERVICES, FOOD AND DRINK CATERING, HOTEL SERVICES, HOTEL RESERVATIONS.
3581205   29/06/2017
BEIJING YI YIYUN TECHNOLOGY CO., LTD.
Room C128, 2F, No. 88 of Xiangshan Road, Haidian District, Beijing, China
A company organised and existing under the laws of China.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
CI.9; Downloadable mobile phone application software; computer programs, downloadable software; smart cards; security token, encryption device; computer peripheral devices; network communication device; monitoring apparatus, electric; optical discs; biochip; online wristband, measuring instrument.

CI.35; Marketing studies; business appraisals; business information; business management consultancy; marketing; advertising agencies; design of advertising materials; updating and maintenance of data in computer databases; data search in computer files for others; retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies.

CI.42; Technical project studies; research and development of new products for others; technical research; computer software design; updating of computer software; maintenance of computer software; computer system analysis; electronic data storage; cloud computing; computer technology consultancy.
3581206 29/06/2017
BEIJING YI YIYUN TECHNOLOGY CO., LTD.
Room C128, 2F, No. 88 of Xiangshan Road, Haidian District, Beijing, China
A company organised and existing under the laws of China.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9; Downloadable mobile phone application software; computer programs, downloadable software; smart cards; security token, encryption device; computer peripheral devices; network communication device; monitoring apparatus, electric; optical discs; biochip; online wristband, measuring instrument.
Cl.35; Marketing studies; business appraisals; business information; business management consultancy; marketing; advertising agencies; design of advertising materials; updating and maintenance of data in computer databases; data search in computer files for others; retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
Cl.42; Technical project studies; research and development of new products for others; technical research; computer software design; updating of computer software; maintenance of computer software; computer system analysis; electronic data storage; cloud computing; computer technology consultancy.
AREO

Priority claimed from 20/03/2017; Application No. : TO/M/17/03384 ;Tonga
3615805  19/08/2017
GOOGLE LLC
trading as ;GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
MANUFAC. & SERVICE
a Delaware corporation.
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :12/04/2017
DELHI

Cla.9;Downloadable software for use in ordering, paying for, tracking, receiving and managing food delivery; downloadable software for use in ordering, paying for, tracking, receiving and managing personal services; downloadable software for use in ordering, paying for, tracking, receiving and managing professional services; downloadable software in the nature of a mobile application for providing consumer information and referrals connecting consumers and professionals

Cla.35;Advertising services; referral services connecting consumers and qualified service providers; dissemination of advertising for others via an on-line communications network on the internet
Concerning personal and small business accounting, taxes, tax calculation, tax planning, tax return preparation, tax return filing; providing tax and tax payment information and consultation; providing information concerning personal and small business accounting, taxes, tax calculation, tax planning, tax return preparation, tax refunds, tax management, preparation of tax forms, and tax return filing; providing tax analysis and calculation in the nature of personal and small business accounting and assessment, planning, preparation, and filing services; providing advice, analysis, news, and opinions to consumers in the fields of tax return preparation and tax planning; providing tax calculation, planning, preparation, and filing services; computer software for use in organizing, tracking and reporting tax-deductible expenses; computer software for consumers to create a unified financial profile for themselves, their businesses and their families; computer software for use by consumers and small businesses to aggregate, access, view, manipulate and share financial records from multiple accounts in a single location.

### Cl.36:
Consultation, advisory, analysis, and assistance services with regard to tax payment management; providing analysis and calculation of tax payments; provision of information concerning tax payment management; on-line banking services enabling users to directly deposit tax refunds into accounts at financial institutions; debit account and refund account services for the payment and deposit of tax refunds; transaction processing services for financial institutions and consumers, namely, processing of debit card transactions and tax refunds; transaction processing services related to deposits of tax refunds; online debit, pre-paid, stored-value and reloadable card balance and account tracking services accessed via secure internet banking platforms; providing online financial calculators; providing a website featuring online links to the websites of others in the field of financial information relating to medical care subsidies; financial
management services via global computer networks; online refinancing of educational student debt and other debt obligations; connecting consumers to offers that provide lower interest rates and fees; providing online services to optimize interest and fees for financial and card accounts; providing information to consumers in the fields of personal and small business financial management; connecting consumers to offers for financial services; providing information to consumers and small businesses on optimizing interest and fees for financial and card accounts; financial risk scoring and modeling services; providing financial history, payment history, loan and debt burden information to consumers; providing consumers with insights into how they compare against others like them in the fields of finance, financial investments, financial valuations, and the financial aspects of retirement; providing aggregated and anonymized financial data to others for economic and financial trend analysis; providing financial data analysis and financial advice; providing automated recommendations on choosing financial services; providing information on optimizing interest and minimizing fees for financial and card based accounts.

Cl.38: Providing an online forum for users to post and respond to questions in the fields of tax; providing an online forum for users to post and respond to questions; providing online forums, online chat rooms and electronic bulletin boards for transmission of messages among users in the fields of tax and healthcare; providing on-line forums for transmission of messages among users of mobile phones and mobile communication devices; providing electronic bulletin boards for transmission of messages among users in the field of general interest; providing on-line forums in the field of financial software and financial online services; providing telecommunications access services for users to publish and share their own content via mobile phones and mobile communication devices; providing a website through which users contribute and edit digital content in the fields of tax, accounting, and personal and business financial management.

Cl.42: Providing temporary use of on-line non-downloadable software for tax planning, tax calculation, and tax return preparation and filing; software as a services (SAAS) services featuring software for tax planning, tax calculation, and tax return preparation and filing, processing tax payments, and for organizing, tracking and reporting tax-deductible expenses; providing temporary use of online non-downloadable software for processing tax payments; providing temporary use of non-downloadable software for tax planning, tax calculation, and tax return preparation and filing, processing tax payments, and for organizing, tracking and reporting tax-deductible expenses; providing temporary use of online non-downloadable software that enables communication between technical support representatives and customers; providing temporary use of non-downloadable software to pre-populate tax forms with tax data from online banking accounts; providing temporary use of online non-downloadable software for determining eligibility for healthcare subsidies and for calculating healthcare subsidies; providing temporary use of on-line non-downloadable software that enables multiple users to screen share and communicate for use in providing remote technical support of software and remote technical support in the fields of tax return preparation, tax return filing, personal and small business accounting, financial management, and generating and submitting applications for financial services; providing temporary use of online non-downloadable software that enables multiple users to screen share and communicate for use in providing assistance with regard to accounting and taxes; providing temporary use of on-line non-downloadable software that enables users to capture, upload, download, store, organize, view, create, edit, encrypt, send and share receipts, documents, information, data, images, photographs, and electronic messages, all in the fields of tax planning, tax return preparation, tax return filing, personal and small business accounting, financial management, and generating and submitting applications for financial services; providing temporary use of online non-downloadable software for use in providing assistance with regard to accounting and taxes; providing temporary use of on-line non-downloadable software that enables communication between tax professionals and customers; providing temporary use of on-line non-downloadable software that enables communication between technical support representatives and customers; providing temporary use of on-line non-downloadable software for use in providing technical support; providing temporary use of on-line non-downloadable software for use in troubleshooting problems with tax preparation, computer software and online services via telephone, online chat, e-mail, video and other means; providing a website and non-downloadable computer software featuring interface system technology that prompts users with personalized instructions based on real time analysis of the user’s question structure and semantics; providing a website featuring technology that advises users on re-phrasing questions using personalized tips to guide users; providing a website featuring technology that enables users to post and respond to questions in the fields of tax and healthcare subsidies; providing a website featuring technology that enables users to contribute and edit digital content in the field of tax; providing a website featuring technology that enables users to determine eligibility for healthcare subsidies; providing a website featuring technology that enables users to calculate healthcare subsidies; creating and hosting an online community featuring shared communications in the fields of tax and healthcare subsidies; technical support services, namely, troubleshooting problems with computer software and online services via telephone, e-mail and other means; providing temporary use of non-downloadable software for use in connecting consumers with third-party financial services; providing temporary use of non-downloadable software for use in providing automated personal and small business financial management services; providing temporary use of non-downloadable software for use in asset allocation and sector analysis; providing temporary use of non-downloadable software for consumers to create a unified financial profile for themselves, their businesses and their families; providing temporary use of non-downloadable software for use by consumers and small businesses to aggregate, access, view and manipulate financial records from multiple accounts in a single location; platform as a service (PAAS) featuring computer software platforms for use by consumers and small businesses to aggregate, access, view, manipulate and share financial records from multiple accounts in a single location; fraud protection services; identity protection and restoration services.
Priority claimed from 06/04/2017; Application No. : 87/401,689 ;United States of America
3649340 04/10/2017
LABORATORY CORPORATION OF AMERICA HOLDINGS
531 South Spring Street, Burlington, North Carolina 27215, United States of America
a Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.35; Computerized on-line ordering services in the field of pharmaceuticals and diagnostic tests.

Cl.42; Computerized services, namely, acting as an application service provider in the field of medical information management providing software to collect, organize, and report on medical information, medical records and diagnostic testing records.

Cl.44; Medical and diagnostic test reporting service.
VeloUtsav

3670579 06/11/2017
ABHISHEK KASHYAP
Vill: Dalwali Kalan, P.O: Datarpur, Dist: Hoshiarpur, Punjab, 144222, India
An Indian National

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.16;Paper and paper articles, cardboard and cardboard articles, packing boxes, mouse pads, plastic cards; loyalty
and reward program cards; leaflets; catalogues, brochures, instruction sheets and manuals; folders and file covers;
calendars; envelopes; paper bags; charts and posters; greeting cards; printed matters, newspaper and periodicals,
photographs.

Cl.35;Business management, Advertising, marketing, business promotion.

Cl.41;Educational and sporting activities, publications of books and other printed materials, organizing of events and
exhibitions, competitions and cultural and sporting activities, event management, providing of training, arranging and
conducting of trips, tours, events and group activities.
Hyderabad Cricket Club

3700988  12/12/2017

WATTEY SHOT PRIVATE LIMITED
Flat no 300, Aditya Hilltop Residency, MLA Colony, Road no.12, Banjara Hills, Hyderabad-500034
Private Limited Company incorporated under the laws of India

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India
Used Since :14/10/2010

CHENNAI

Cl.28; Toys & Sporting Articles Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees, Leather balls, Cricket balls.

Cl.41; Education & Entertainment: Education; providing of training; entertainment; sporting and cultural activities.
BLACKBUCK
3761123  22/02/2018
ZINKA LOGISTICS SOLUTIONS PRIVATE LIMITED
“The Address” by Feather-light Developers, 6th Floor, No 17/1, Opp, Cessna Business Park, Kaverappa Layout, Kadubeesanahalli, Bellandur, Bengaluru, Karnataka – 560103
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Private Limited
Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis,Unit No.606-607,6th Floor,Gamma Block,Sigma Soft Tech Park,No.7 Whitefield Main Rd.,Ramagondanahalli Village,Varthur Hobli,Bangalore-560066
Used Since :06/05/2015
CHENNAI
Cl.9; computer software; computer programs [downloadable software]; computer software applications; downloadable; mobile application
Cl.16; paper; cardboard and goods made from these materials; not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks
Cl.35; Advertising, Business Administration And Business Management, Distribution, Marketing, Exporting, Wholesale and Retail Services (excluding the said services Relating To Hosiery and Ready made Garments. Footwear, Head gears and Undergarments, Perfumes, Belts, Goggles, Purses, Sports Accessories, Bags and Other Leather Accessories)
Cl.39; transport; packaging and storage of goods; travel arrangement
Cl.42; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
PETZO

3766134  28/02/2018
PETZO INDIA PRIVATE LIMITED
E-191, Antriksh Apartment, Sector-14, Rohini, Delhi - 110085
A company incorporated under the provisions of the Companies Act, 2013

Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH

Used Since :10/03/2017

DELHI

Cl.5; Food supplements for animals, Nutritional supplements for animal foodstuffs, Dietetic animal foodstuffs for medical use, Medicated supplements for foodstuffs for animals, veterinary substances and preparations.

Cl.31; Animal Food and Beverages.

Cl.44; Veterinary assistance and services, Veterinary Medical Services, Provision of information relating to veterinary service, analysing body composition of animals for veterinary purposes.
3766135  28/02/2018
PETZO INDIA PRIVATE LIMITED
E-191, Antriksh Apartment, Sector-14, Rohini, Delhi - 110085
A company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Used Since :12/10/2017
DELHI
Cl.5;Food supplements for animals, Nutritional supplements for animal foodstuffs, Dietetic animal foodstuffs for medical use, Medicated supplements for foodstuffs for animals, veterinary substances and preparations.
Cl.31;Animal Food and Beverages.
Cl.44;Veterinary assistance and services, Veterinary Medical Services, Provision of information relating to veterinary service, analysing body composition of animals for veterinary purposes.
LONAFLEX

3768924  03/03/2018
FRAS-LE S/A
RS 122, KM 66, No. 10945, Forqueta Caxias do Sul – RS, CEP 95115-970 Brazil
A company incorporated and existing under the laws of Brazil

Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used
DELHI

Cl.7; Machine brake parts, made of material having frictional properties.
Cl.12; Parts of vehicles, including trim and brake pad, clutch coating and other friction parts.
Cl.17; Partially processed friction materials for brake linings and clutch linings for disc brakes.
3769520  05/03/2018
QURATE RETAIL, INC.
12300 Liberty Blvd., Englewood, Colorado 80112, United States of America
.  
a corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.9; Downloadable mobile application software for interactive retail sales of general merchandise

Cl.35; Interactive retail services provided via computer, television, and digital devices featuring general merchandise; catalog and mail order services featuring general merchandise; providing business management and administration and identifying strategic alliances for others in the field of interactive retail and mail order sales of general merchandise; promoting the sale of the goods and services of others

Cl.36; Providing financial management in the nature of financial control and financial reporting services for others in the field of interactive retail and mail order sales of general merchandise

Cl.38; Audio and video broadcasting services over the Internet; broadcasting of home shopping programs featuring general merchandise; providing on-line chat rooms, interactive forums, and electronic bulletin boards for transmission of messages among users in the field of general merchandise, entertainment and home shopping services; television broadcasting

Cl.41; Entertainment services in the field of interactive retail, namely on-going television programs offering a variety of goods that can be purchased by viewers
3772872  08/03/2018
ATUL SARAF PROPRIETOR OF ANAPURNA SALES
IX /1563 GALI CINEMA WALI, BEHIND BALJEET WATCH, GANDHI NAGAR, DELHI- 110031
PROPRIETORSHIP
Address for service in India/Attorney address:
KIRTEE
HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001
Proposed to be Used
DELHI
Cl.25;READYMADE GARMENTS.
Cl.35;ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF HOSIERY AND READYMADE GARMENTS, UNDER GARMENT, HEADGEAR, NECKWEAR, CLOTHING, FASHION APPAREL, TEXTILE & TEXTILE PIECE GOODS, SUITING AND SHIRTING & FOOTWEAR.
ODIYAN
3993857  07/11/2018
M.J ANTONY
trading as ;ASHIRWAD CINEMAS
ASHIRWAD, PATTAL, IRINGOL P.O, PERUMBAVOOR-683 542 , KERALA INDIA
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/11/2017

CHENNAI
Cl.9;ELECTRONIC RECORDING DEVICES, TV, AUDIO, VIDEO, COMPUTER HARD DISKS
Cl.35;DISPLAY, EXHIBITIONS, WHOLESALE,RETAIL, IMPORT, EXPORT, ADVERTISING, BUSINESS MANAGEMENT,
BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, SALES PROMOTION OF FILMS, ONLINE SALE OF ELECTRONIC
RECORDING DEVICES, TV, AUDIO, VIDEO, COMPUTER HARD DISKS.
ODIYAN
3993859  07/11/2018
M.J ANTONY
trading as ;ASHIRWAD CINEMAS
ASHIRWAD, PATTAL, IRINGOL P.O, PERUMBAVOOR-683 542 , KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/11/2017
CHENNAI
Cl.41;ENTERTAINMENT,FILM PRODUCTION, AUDIO, VIDEO PRODUCTION,LIVE SHOWS, EVENT MANAGEMENT, EDUCATION, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES
Cl.42;SOFTWARE DESIGN, SOFTWARE DEVELOPMENT, WEB ENABLED SERVICES, WEB DESIGNING.
PEBBLE BAY

4083017  11/02/2019
ITALIX LIVING SPACES PRIVATE LIMITED
No. 38, Ulsoor Road, Bangalore – 560042, Karnataka, India

Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
CHENNAI

Cl.36; LAND ACQUISITION SERVICES; REAL ESTATE ACQUISITION SERVICES; REAL ESTATE AFFAIRS; REAL ESTATE SERVICES RELATING TO THE SALE, PURCHASE AND LEASING OF REAL ESTATE.

Cl.37; REAL ESTATE DEVELOPMENT; REAL ESTATE DEVELOPMENT SERVICES IN THE FIELD OF RESIDENTIAL OR COMMERCIAL SPACES, SHOPPING MALLS, MULTIPLEXES, ENTERTAINMENT COMPLEX; LAND DEVELOPMENT SERVICES, NAMELY, PLANNING AND LAYING OUT OF RESIDENTIAL AND/OR COMMERCIAL COMMUNITIES; CONSTRUCTION AND MAINTENANCE OF BUILDING COMPLEXES, RESIDENTIAL BUILDINGS, HOUSING ESTATES, COMMERCIAL BUILDINGS, SHOPPING CENTRES, OFFICE BUILDINGS AND PARKING STRUCTURES.
4366896    04/12/2019
MAGNOLIA INFRASTRUCTURE DEVELOPMENT LIMITED
trading as ;MAGNOLIA INFRASTRUCTURE DEVELOPMENT LIMITED
93, DR. SURESH CHANDRA BANERJEE ROAD, KOLKATA - 700010
SERVICE PROVIDER
Address for service in India/Attorney address:
MR. SOUMITRA DATTA (ADVOCATE)
6, OLD POST OFFICE STREET, TEMPLE CHAMBERS (ROOM NOS. 35 & 50) KOLKATA - 700001
Used Since :19/01/2011
KOLKATA

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.36;Rental of offices, rental of offices for coworking, rental of real estate, real estate brokerage and real estate management

Cl.37;Building construction, services relating to construction of building, construction or making permanent buildings and building construction supervision
Trade Marks Journal No: 1951 , 08/06/2020  Class 99

AST-SCADA
4368236  05/12/2019
ADVANCED SYS-TEK PRIVATE LIMITED
Advanced Systek Private Limited, 299-300, GIDC, Makarpura, Vadodara - 390010
MANUFACTURER AND SERVICE PROVIDER
Private Limited Company

Proposed to be Used

AHMEDABAD

Cl.9; SOFTWARE FOR USE IN DISPLAYING, VISUALIZING, DIAGNOSING, RECOMMENDING, ACQUIRING, ANALYZING, STORING, CONTROLLING AND PREDICTING REAL TIME DATA RELATING TO PROCESS INSTRUMENTATION AND EQUIPMENT, APPARATUS FOR INPUT, OUTPUT, TRANSMISSION, ACQUISITION, RECORDAL AND REPRODUCTION OF DATA, COMMUNICATIONS OVER A NETWORK AND BETWEEN APPLICATION PROGRAMS, INFORMATION MANAGEMENT, ASSET MANAGEMENT, DIAGNOSTICS, DATA SECURITY, LOGIC PROGRAMMING, SCHEDULING AND PROCESS CONTROL, ALL RELATING TO CONTROLLING AND INTEGRATING INDUSTRIAL PROCESSES( INCLUDING SAFETY ELEMENTS OF INDUSTRIAL PROCESSES) AND GOODS RELATED THERETO ALL PRODUCTS INCLUDED IN CLASS 9

Cl.41; EDUCATION AND ENTERTAINMENT SERVICES, EDUCATIONAL, TRAINING AND INSTRUCTION SERVICES ALL RELATING TO THE INSTALLATION, MAINTENANCE, SERVICING AND REPAIR OF SOFTWARE FOR USE IN DISPLAYING, VISUALIZING, DIAGNOSING, RECOMMENDING, ACQUIRING, ANALYZING, STORING, CONTROLLING AND PREDICTING REAL TIME DATA RELATING TO PROCESS INSTRUMENTATION AND EQUIPMENT, APPARATUS FOR INPUT, OUTPUT, TRANSMISSION, ACQUISITION, RECORDAL AND REPRODUCTION OF DATA, COMMUNICATIONS OVER A NETWORK AND BETWEEN APPLICATION PROGRAMS, INFORMATION MANAGEMENT, ASSET MANAGEMENT, DIAGNOSTICS, DATA SECURITY, LOGIC PROGRAMMING, SCHEDULING AND PROCESS CONTROL, ALL RELATING TO CONTROLLING AND INTEGRATING INDUSTRIAL PROCESSES( INCLUDING SAFETY ELEMENTS OF INDUSTRIAL PROCESSES) AND GOODS RELATED THERETO AND GOODS RELATING THERETO AND THE PROVISION OF CONSULTANCY ABOUT SUCH PRODUCTS AND AND GOODS RELATED THERETO ALL PRODUCTS INCLUDED IN CLASS 41

Cl.42; DESIGN, DEVELOPMENT AND TESTING OF COMPUTER SOFTWARE, SUPERVISORY CONTROL AND DATA ACQUISITION (SCADA) SOFTWARE, SOFTWARE FOR CONTROLLING AND INTEGRATING INDUSTRIAL PROCESSES( INCLUDING SAFETY ELEMENTS OF INDUSTRIAL PROCESSES), SOFTWARE FOR TERMINAL AUTOMATION, RESEARCH & DEVELOPMENT IN THE FIELD OF COMPUTER SOFTWARE, INSTALLATION, MAINTENANCE, SUPPORT, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING & CONSULTANCY OF COMPUTER SOFTWARE, COMPUTER PROGRAMMING, SCIENTIFIC & TECHNOLOGICAL SERVICES & RESEARCH & DESIGN RELATING THERETO ALL SERVICES INCLUDED IN CLASS 42
LOVE BATTERS

4398417  05/01/2020
MR.MOHAMMED SATCHID
M/s.LOVE BATTERS,NO.30,RIVER HEIGHTS APARTMENTS,B BLOCK,NO.315, VALLUVAR KOTTAM HIGH ROAD,
CHENNAI-600 034.

Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM,
CHENNAI - 600 024

Proposed to be Used

CHENNAI

Cl.30;CAKES,PUFFS,PASTRY,FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD,BISCUITS,
CONFECTIONERY,BAKING POWDER,SUGAR,SAUCES,HONEY,TREACLE,YEAST,ICE,SPICES.

Cl.35;Online Marketing, Wholesale & Retail, Trading, Marketing, IMPORT AND EXPORT, Advertising Services related
Bakery, confectionery & dairy products
CNGMOTIVE

4401218 07/01/2020
CNGMOTIVE, INC.
21016 80th Ave., Frankfort, Illinois 60423, United States of America.
A corporation existing under the laws of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.37; Refueling services for locomotives, vehicles and equipment; modifying in the nature of repair, maintenance and upgrading of machines, motors, engines, tenders and locomotives for use in connection with natural gas.
Cl.39; Storage, distribution, and transportation of natural gas.
Cl.40; Gas processing services and gas compression services.
Code VAUCH

4455558  27/02/2020
VAUCH INFORMATION TECHNOLOGY PRIVATE LIMITED
D 222 Samta Bldg, Dadi Santuk Lane, Chira Bazar, Mumbai - 400002
Private Limited Company
Used Since :15/09/2017

MUMBAI

Cl.9; COMPUTER SOFTWARE, COMPUTER PROGRAMS FOR DEVELOPING OTHER COMPUTER PROGRAMS, COMPILED PROGRAMS, DEBUGGER PROGRAMS AND UTILITY PROGRAMS FOR CREATING GRAPHICAL APPLICATIONS, COMPUTER PROGRAMS FOR ASSISTING DEVELOPERS IN CREATING PROGRAM CODE FOR USE IN MULTIPLE APPLICATION PROGRAMS, COMPUTER PROGRAMS FOR RUNNING DEVELOPMENT PROGRAMS AND APPLICATION PROGRAMS IN A COMMON DEVELOPMENT ENVIRONMENT, COMPUTER PROGRAMS FOR USE IN DEVELOPING AND PUBLISHING WEB SITES AND OTHER INFORMATION PUBLISHED FOR ON-LINE NETWORK ACCESS.

Cl.42; SOFTWARE AS A SERVICE (SAAS) SERVICES FOR USE IN DEVELOPING AND TESTING OTHER COMPUTER PROGRAMS; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING COMPILER PROGRAMS, DEBUGGER PROGRAMS AND UTILITY PROGRAMS FOR CREATING GRAPHICAL APPLICATIONS; SOFTWARE AS A SERVICE (SAAS) SERVICES FOR ASSISTING DEVELOPERS IN CREATING PROGRAM CODE FOR USE IN MULTIPLE APPLICATION PROGRAMS; SOFTWARE AS A SERVICE (SAAS) SERVICES FOR RUNNING DEVELOPMENT PROGRAMS AND APPLICATION PROGRAMS IN A COMMON DEVELOPMENT ENVIRONMENT; SOFTWARE AS A SERVICE (SAAS) SERVICES FOR USE IN DEVELOPING AND PUBLISHING WEB SITES AND OTHER INFORMATION PUBLISHED FOR ON-LINE NETWORK ACCESS.
4458184    29/02/2020
HARASHAD HIMMATBHAI SATANI TRADING AS M/S. SHREE GURU PRAKASH
01, SNEHMILAN SOCIETY, CHIKUWADI, VARACHHA ROAD, SURAT-395006, GUJARAT STATE, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE
Used Since :01/11/2015
AHMEDABAD
Cl.17; RUBER, GUTTA-PERCHA, GUM, ASBESTOS, MICA AND GOODS MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES, PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE, PACKING, STOPPING AND INSULATING MATERIALS, FLEXIBLE PIPES NOT OF METAL INCLUDED IN CLASS-17,
Cl.18; LEATHER AND IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES, ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS AND SADDLER INCLUDED IN CLASS-18,
Cl.19; BUILDING MATERIALS [NON-METALLIC], NON METALLIC RIGID PIPES FOR BUILDING, ASPHALT, PITCH AND BITUMEN, NON-METALLIC TRANSPORTABLE BUILDINGS, MONUMENTS NOT OF METAL INCLUDED IN CLASS-19,
Cl.20; FURNITURE, MIRRORS, PICTURE FRAMES, GOODS [NOT INCLUDED IN OTHER CLASSES] OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER OF PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS OR OF PLASTIC INCLUDED IN CLASS-20,
Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, COMBS AND SPONGES, BRUSHES [EXCEPT PAINT BRUSHES], BRUSH MAKING MATERIALS, ARTICLES FOR CLEANING PURPOSES, STEELWOOL, UNWORKED OR SEMI-WORKED GLASS [EXCEPT GLASS USED IN BUILDING], GLASSWARE, PORCELAIN AND EARTHWARE NOT INCLUDED OTHER CLASSES INCLUDED IN CLASS-21,
Cl.22; ROPES, STRING, NETS, TENTS, AWINGS, TARPALINS, SAIL, SACKS AND BAGS [NOT INCLUDED IN OTHER CLASSES] PADDING AND STUFFING MATERIALS [EXCEPT OF RUBBER OR PLASTIC], RAW FIBROUS TEXTILE MATERIALS INCLUDED IN CLASS-22,
Cl.23; YARNS AND THREADS FOR TEXTILE USE INCLUDED IN CLASS-23,
Cl.24; TEXTILES AND TEXTILE GOODS NOT INCLUDED IN OTHER CLASSES, BED AND TABLE COVERS INCLUDED IN CLASS-24,
Cl.26; LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS INCLUDED IN CLASS-26,
Cl.27; CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGING [NON-TEXTILE] INCLUDED IN CLASS-27,
Cl.28; GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES, DECORATIONS FOR CHRISTMAS TREES INCLUDED IN CLASS-28,
Cl.29; MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN
CLASS-29.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES, ICE INCLUDED IN CLASS-30.
HELEN ROSS

4460186  02/03/2020

SUNIL R AGRAWAL
405, Maker Bhavan 3, 21 New Marine Lines, Churchgate, Mumbai 400020
Perfume and Cosmetics
Individual

Proposed to be Used
MUMBAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Cl.3; PERFUMERY & COSMETICS
Cl.44; BEAUTY CARE FOR HUMAN BEINGS
4463797    05/03/2020
SHAILENDRA KUMAR GUPTA
DIAMOND CINEMA ROAD NEAR PWD OFFICE
individual
Address for service in India/Attorney address:
SHUBHAM GUPTA
4 KRISHNA COMPLEX CIVIL LINES RAMPUR
Proposed to be Used
DELHI
Cl.37; Building construction; repair; installation services
Cl.43; Services for providing food and drink; temporary accommodation
MONDO
4465137  06/03/2020
MRIDUL
D-13A/12, Aggarwal Dharamshala Marg, Model Town, Delhi
Paper products which includes napkins, towels, wraps and foils etc.
Individual
Proposed to be Used
DELHI
Cl.6; Aluminium Foil
Cl.16; Facial Tissue, Paper Napkins, Toilet Rolls, Kitchen Rolls, Food Wrapping Paper, Baking Paper, Cling Film
Western Digital Technologies, Inc.
5601 Great Oaks Parkway, San Jose, California 95119, United States of America
A company organised and existing under the laws of United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

Cl. 9; Apparatus for recording data; apparatus for recording images; apparatus for recording sound; backup drives for computers; cloud computing software; cloud servers; components for computers; computer disk drives; computer hardware for remotely accessing and transmitting data; computer hardware; computer memories; computer network hardware; computer peripherals; computer software for encryption; computer software for system cleaning and optimization; computer software to enable retrieval of data; computer software to enable the provision of electronic media via communications networks; computer software to enable the provision of information via communications networks; computer software; data compression software; data encryption apparatus; data protection backup units; data storage devices; data storage programs; disk drives; electronic memories; encryption software; flash memory; file sharing software; hard disk drives; integrated circuits; integrated circuit chips; portable disk drives; semiconductor memory devices; solid state drives; USB flash drives.

Cl. 42; Backup services for computer hard drive data; cloud computing; cloud computing services; cloud hosting provider services; compression of data for electronic storage. computer services concerning electronic data storage; consultancy and information services in the field of information technology architecture and infrastructure; design and development of computer hardware; design and development of data retrieval software; design and development of data storage systems; design and development of operating software for accessing and using a cloud computing network; design and development of operating software for cloud computing networks; design, development and implementation of software; electronic data storage and data back-up services; electronic data storage; electronic storage of files and documents; providing technical advice relating to computer hardware and software.
POPSHOP
4471587    13/03/2020
POPSHOP COMMERCE PRIVATE LIMITED
Surya Square, No 20, Intermediate Ring Road Srinivagilu, Koramangala, Bangalore, Karnataka 560 047
an Indian company existing under the Companies Act, 2013
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since: 18/09/2019

CHENNAI
Cl.9; downloadable computer software/ programs; downloadable computer software applications; downloadable image files; downloadable video files.
Cl.35; Provision of an online marketplace for buyers and sellers of goods and services
Cl.41; Providing online videos, not downloadable, featuring music; Providing on-line videos, not downloadable;
Services for the showing of video recordings
Cl.42; electronic data storage services
IDEACY
Priority claimed from 19/02/2020; Application No. : 30 2020 003 562.7/12; Germany
4472527 14/03/2020
Volkswagen Aktiengesellschaft
Berliner Ring 2, 38440 Wolfsburg, Germany
A company incorporated under the laws of Germany
Address for service in India/Attorney address:
KOLKATA
Proposed to be Used
KOLKATA
Cl.9; Recorded content; Information technology and audiovisual equipment; Magnets, magnetizers and demagnetizers; Apparatus, instruments and cables for electricity; Optical devices, enhancers and correctors; Security, safety, protective and signalling apparatus and equipment; Navigation, guidance, tracking, targeting and map making devices; Measuring, detecting and monitoring instruments, indicators and controllers; Instrumentation simulators; Scientific, nautical, surveying, photographic, cinematographic, electric weighing, measuring, signalling, checking (supervision), life-saving apparatus and instruments, included in class 9; Contact lenses, Spectacles [optics], Spectacle cases, Binoculars, optical magnifiers; Sunglasses; Vehicle breakdown warning triangles; Warning lamps for vehicles (not parts of vehicles); Electric batteries and parts therefor, electric accumulators and parts therefor, fuel cells and parts therefor, solar batteries; Electric batteries for vehicles; Electric batteries for vehicles; Chargers for electrical batteries; Burglar alarm apparatus, Fire alarm apparatus, Smoke alarms, Gas escape warning apparatus; Burglar alarms; Fire-extinguishing apparatus; Electronic control apparatus and power/voltage supply apparatus for vehicle headlights and vehicle lights and respective parts therefor, light-emitting diodes (LED), electronic power regulators; Electrical and electronic control apparatus and instruments; Simulators for the steering and control of vehicles; Voltage regulators for vehicles; Speed indicators; Revolution counters; Measuring apparatus and instruments; Remote control apparatus, remote controls; Antennas; Navigation apparatus for vehicles; Cell phones; Radios; Directional compasses, navigation apparatus, navigation instruments; Telematic apparatus; Telematic terminal apparatus; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission and/or reproduction of sound and/or images, Headphones, Loudspeakers, loudspeaker cabinets, CD players and DVD players, Video telephones, Phototelegraphy apparatus; Projection apparatus, Cameras; Smart cards [integrated circuit cards], Coded telephone cards; Data processing equipment, computers, Electronic agendas, Monitors (computer hardware and programs), Peripherals adapted for use with computers, Computer programs for use in autonomous driving of vehicles, Computer programs for use in the autonomous navigation of vehicles, Computer programs for use in autonomous control of vehicles; Computer programs, recorded and downloadable, in particular data collections in electronic form, computer software, application software; Computer software for coordinating transportation services, namely, software for the automated scheduling and dispatch of motorized vehicles; Software for providing information about parking areas for vehicles; Software, hardware, and supporting infrastructure to provide connectivity within the vehicle, between vehicles, and with external entities; Software for providing information about vehicle battery condition, charge status, charge time, power status and full charge status; Software for the transmission of text, audio, video, image, signals, position, movement and data between vehicles, parts of land vehicle, data centres, phones, personal computers and other electronic and digital devices; Software for the transmission of information about roads, vehicles, traffic and driving; Driver assistance systems for motor vehicle
Cl.12; Vehicles and conveyances; Vehicles for locomotion by land, air, water or rail and their parts; Motor land vehicles; Driverless cars [autonomous cars]; Powertrains, including engines and motors, for land vehicles; Propulsion mechanisms for land vehicles; Chassis for vehicles; Vehicle bodies; Vehicle couplings; Shock absorbers for vehicles; Shock absorbing springs for vehicles; Pneumatic tyres; Tyres for vehicle wheels; Rims for vehicle wheels; Solid rubber tyres for vehicle wheels; Vehicle wheels; Hubs for vehicle wheels; Lug nuts for vehicle wheels; Inner tubes for pneumatic tyres; Casings for pneumatic tyres; Tyre mould inserts; Repair outfits for inner tubes, adhesive rubber patches for repairing inner tubes; Spikes for tyres; Tire snow chains [land vehicle parts]; Non-skid devices for vehicle tyres; Vehicle seats; Rearview mirrors; Head rests for vehicle seats; Security systems for vehicles [other than locks], Anti-theft devices for vehicles; Cigar lighters for automobiles; Automotive vehicles; Cars; Robotic cars; Motor racing cars; Vans [vehicles]; Trailers and semi-trailers for vehicles; Trailers for vehicles; Caravans; Trailers; Two-wheeled vehicles; Scooters [vehicles]; Self-balancing boards; Self-balancing electric unicycles; Self-balancing one-wheeled electric scooters; Chairlifts, cableways; Wheelchairs; Clips adapted for fastening automobile parts to automobile bodies; Tumbler holders adapted for use in
motor vehicles; Parts and accessories for all the above mentioned goods, included in this class;

**Cl.37:** Modification, repair, disassembly, maintenance and care of vehicles; Installation, maintenance and repair of computer hardware in the field of self-propelled vehicle technology; Vehicle breakdown repair services; Custom conversion of motor vehicle bodies, chassis, motors and engines (tuning), included in class 37; Vehicle painting; Vehicle polishing; Anti-rust treatment for vehicles; Vehicle maintenance; Vehicle cleaning; Tyre repair; Repair information; Burglar alarm installation and repair; Consultancy and information in relation to the aforesaid services, included in this class.

**Cl.38:** Providing alerts via the internet about vehicle battery condition, charge status, charge time, power status and full charge status (transmission services); Providing telecommunication connections to the internet to search and locate and provide status messages on charging stations for electric vehicles and petrol stations; Electronic transmission of text, audio, video, image, signals, position, movement and data between land vehicles, land vehicle components, data centers, phones, personal computers and other electronic and digital devices; computer aided transmission of signals for vehicle locking mechanism; transfer by telecommunication of road, vehicle, traffic and driving related information; Telecommunications, namely call forwarding services, SMS messaging and push notifications to local third-party motorised vehicle operators in the vicinity of the caller using mobile phones; Transmission of information including infotainment, vehicle diagnostics, network (social) connectivity, real-time navigation and traffic reports, and voice-interactive personal information management on network based systems or on-board consumer electronic devices; Telecommunications; Providing access to data and application programmes for the brokerage of parking areas for vehicles; Telecommunications by means of platforms and portals on the Internet, providing access to information on the Internet, Electronic exchange of messages and information via chat lines, Chat rooms and Internet forums, Transmission of electronic mail, Rental of telecommunication equipment, Transmission of electronic mail; Information about telecommunication; Providing user access to global computer networks; Providing telecommunications connections to a global computer network; Providing user access to computer programmes in data networks; Providing internet chatrooms; Providing video conferencing services; Wireless mobile phone services; Computer-aided transmission of messages and images; Paging services [radio, telephone or other means of electronic communication]; Satellite transmission; Telephone services; Telephone exchange services; Message sending; Rental of telecommunication facilities; Rental of message sending apparatus; Rental of access time to global computer networks; Providing access to databases; Telematics services; Telematic communication services; Telematic data transmission and file transfer; Consultancy and information in relation to the aforesaid services, included in this class.

**Cl.39:** Transport; Packaging and storage of goods; Travel arrangement; Towing; Taxi services, Car sharing services; Vehicle parking; Information about parking areas for vehicles; Rental of parking areas for vehicles; Motor vehicle transport, Transportation logistics; Rental of vehicles, in particular cars; Passenger transport, in particular by bus; Freight brokerage; Delivery of goods and parcels; Traffic information; Controlling of fleet vehicles using navigational and positioning apparatus; Providing a website featuring information regarding transportation services and bookings for transportation services.

**Cl.42:** Providing temporary use of online non-downloadable software for providing transportation services, bookings for transportation services and for dispatching motorized vehicles to customers; IT services, namely development, programming and implementation of software, development of computer hardware, hosting services, software as a service (SaaS) and rental of software, rental of computer hardware and devices, IT consultancy, information and information services, IT security, protection and repair services, data duplication and conversion services, data coding services, computer analysis and diagnostics, computer implementation; Implementation of computer systems; Computer project management; Data mining; Computer service; Technological services relating to computers, computer networking; Updating the memory banks of computer systems, Data migration services, Updating of websites, for others, Monitoring of computer systems by remote access; Science and technology services; Testing, authentication and quality control; Design services; Industrial analysis and research services; Styling [industrial design]; Research and development for others with regard to new products; Provision of scientific information, advice and consultancy in relation to carbon offsetting; Software design for others; Consultancy and information in relation to the aforesaid services, included in this class.
SAMSUNG ProService Business Platform

4473019    16/03/2020
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwonsi, Gyeonggi-do, Korea
A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Digital signage; digital signage monitors; digital signage display panels; interactive touch display panels; computer software platforms for digital signage; application software for digital signage; recorded computer software for displaying and advertising all consumer products for use with digital signage; content management software which enables users to create, control, and deliver digital content such as textual information, images, or commercial video for use with large format digital signage; large format display monitors; large format electric display panels; data processing apparatus for large format display; computer operating software for large format display; televisions; television sets; television receivers; stands and mounting racks adapted for digital signage and televisions; mounts and mounting brackets adapted for digital signage and televisions; digital signage mounting devices in the nature of frames; software.

Cl.42; Leasing of application software for digital signage; maintenance of software for digital signage; technical server administration for digital signage for others; server hosting for digital signage; leasing of web servers for digital signage.
Inner Alchemy

4475397 17/03/2020
SHREYASH TRIVEDI
105, VILLA RICA, HIRANANDANI ESTATE, GHODBUNDER ROAD, THANE - 400607
Proprietorship

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610
Used Since :01/03/2019

MUMBAI

Cl.35; Advertising, marketing and promotional services on a computer network, Business assistance, management and administrative services

Cl.41; Sports and fitness, coaching [training], conducting fitness classes, health club services health and fitness training, personal trainer services fitness training, • Education and instruction
Mist of Colours

4475399    17/03/2020

VIJAYSHREE TRIVEDI
105, VILLA RICA, HIRANANDANI ESTATE, GHODBUNDER, THANE - 400607 ROAD

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610

Used Since :01/03/2015

MUMBAI

Cl.24; Textiles and textile goods, Fabrics, cotton fabrics, fabric for footwear, Coverings for furniture, Curtains, Linens,
Cl.35; Advertising, marketing and promotional services, marketing, modelling for advertising or sales promotion, on-line advertising on a computer network, telemarketing services, Product demonstrations and product display services, demonstration of goods, presentation of goods on communication media, for retail purposes, shop window dressing, Trade show and exhibition services, organization of fashion shows for promotional purposes, Business assistance, management and administrative services
Ek Dumm

4477975  19/03/2020

JUBILANT FOODWORKS LIMITED

Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables: jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.

Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.

Cl.43; Restaurant and carry out food services and food for consumption on or off premises, Services for providing food and drink; temporary accommodation.
Teachee
4483732  31/03/2020

VLIGHT TECHNOLOGY PTE. LTD.
8 TEMASEK BOULEVARD #08-05 SUNTEC TOWER THREE SINGAPORE 038988
a limited liability company incorporated under the laws of Singapore

Address for service in India/Agents address:
RAHUL RAJPUR.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.9; Computer software, recorded; computer programs, recorded; electronic publications, downloadable; computer
operating programs, recorded; computer programs, downloadable; downloadable image files; downloadable music files;
computer software applications, downloadable; electronic interactive whiteboards; computer application software for
mobile phones; slides [photography]; audiovisual teaching apparatus; computers

Cl.41; Educational services; coaching [training]; organization of competitions [education or entertainment]; providing
online electronic publications, not downloadable; entertainment services; teaching; providing information in the field of
education; providing online videos, not downloadable; arranging and conducting of workshops [training]; translation